Priority claimed from 05/11/2014; Application No. : 2995/2014 ;Iceland
2957727    05/05/2015
AMAZON TECHNOLOGIES, INC.
410 Terry Avenue North, Seattle, Washington 98109, U.S.A.
Manufacturer and Merchant
a corporation organized and existing under the laws of State of Nevada USA
Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.
Proposed to be Used
DELHI
Fruit beverages, fruit juice, energy drinks, water beverages.
Trade Marks Journal No: 1907 , 24/06/2019         Class 32

3091411   02/11/2015
MOHNISH SANCHETI S/O. SH. ANIL KUMAR SANCHETI
SIDDHARTH SANCHETI S/o. Late SH. SUNIL KUMAR SANCHETI
trading as ;AGRONIC FOOD INC. (Indian Partnership firm)
8, BHAGAT KI KOTHI, OPP. NEW CAMPUS, PALI ROAD, JODHPUR-342001 (RAJ.)
Manufacturer and merchants trading as
An Indian Partnership firm
Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)
Used Since :01/04/2009
AHMEDABAD
Beers, mineral and aerated waters, and other non-alcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages.
3105584   26/11/2015
FRISCO FOODS PVT.LTD.
B-4 SHANKAR GARDEN, VIKAS PURI NEW DELHI DELHI 110018
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
CARE INTELLECT LLP
M-21, LGF, LAJPAT NAGAR-III, NEW DELHI 110024
Used Since :11/08/2010
To be associated with:
3105581
DELHI
GOODS LIKE KVASS [NON-ALCOHOLIC BEVERAGE], NON-ALCOHOLIC BEVERAGES, ALOE VERA DRINKS, NON-ALCOHOLIC, APERITIFS, NON-ALCOHOLIC, CIDER, NON-ALCOHOLIC, COCKTAILS, NON-ALCOHOLIC, ISOTONIC BEVERAGES, NON-ALCOHOLIC BEVERAGES, NON-ALCOHOLIC HONEY-BASED BEVERAGES, SARSAPARILLA [NON-ALCOHOLIC BEVERAGE], SHERBETS [BEVERAGES]/SORBETS [BEVERAGES], WHEY BEVERAGES NON-DAIRY MILK, MILK OF ALMONDS [BEVERAGE], PEANUT MILK [NON-ALCOHOLIC BEVERAGE], FLAVORED CARBONATED BEVERAGES, GINGER BEER/GINGER ALE, LEMONADES JUICES, FRUIT JUICES/FRUIT JUICE, FRUIT NECTARS, NON-ALCOHOLIC, MUST, NON-ALCOHOLIC FRUIT EXTRACTS, NON-ALCOHOLIC FRUIT JUICE BEVERAGES, SMOOTHIES, TOMATO JUICE [BEVERAGE], VEGETABLE JUICES [BEVERAGES], WATERS, AERATED WATER, LITHIA WATER, MINERAL WATER [BEVERAGES], Seltzer WATER, SODA WATER, TABLE WATERS, WATERS [BEVERAGES] PREPARATIONS FOR MAKING BEVERAGES, PREPARATIONS FOR MAKING AERATED WATER, BEER WORT, PREPARATIONS FOR MAKING BEVERAGES, ESSENCES FOR MAKING BEVERAGES, GRAPE MUST, UNFERMENTED, EXTRACTS OF HOPS FOR MAKING BEER, PREPARATIONS FOR MAKING LIQUEURS, MALT WORT, PREPARATIONS FOR MAKING MINERAL WATER, ORGEAT, PASTILLES FOR EFFERVESCING BEVERAGES, POWDERS FOR EFFERVESCING BEVERAGES, SYRUPS FOR BEVERAGES, SYRUPS FOR LEMONADE
PATANJALI YOG GURU SANSTHAAN

3116921  07/12/2015

PATANJALI AYURVED LTD
D-38 INDUSTRIAL AREA HARIDWAR-249401
MANUFACTURER & MERCHANT

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Used Since :31/12/1996

DELHI

JUICES, FRUIT EXTRACTS, SHARBATS AERATED WATER, NON ALCOHOLIC DRINKS, NECTARS, BEVERAGES & SYRUPS; MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES AND BEERS.

THE TRADE MARK SHALL BE USED AS A WHOLE.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..1886631.
Amrat

3125523   15/12/2015
SYED RASHID ALI
48, NORFOLK SQ. LONDON W1RT
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
JASPREET SINGH KAPUR
R-501 (BASEMENT), NEW RAJINDER NAGAR, NEW DELHI -110060.

Proposed to be Used
DELHI
BEERS; MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES
BROCODE

3149410 03/01/2016
INDOSPIRIT DISTRIBUTION LIMITED.
trading as :INDOSPIRIT DISTRIBUTION LIMITED.
B-230, OKHLA INDUSTRIAL AREA, PHASE-1, NEW DELHI-110020, INDIA.
MERCHANTS & MANUFACTURERS

Address for service in India/Attorney address:
SUBHASH BHUTORIA
D 905, Basement, New Friends Colony, new Delhi 110025
Used Since :01/12/2015

DELHI
BEER.
ARKAY
3153131  07/01/2016
ARKAY BEVERAGES LTD.
P.O. BOX 1990 FIRST CARIBBEAN HOUSE, 3RD FLOOR, GRAND CAYMAN CAYMAN ISLANDS KY1-1104
MANUFACTURERS & MERCHANTS
A LIMITED LIABILITY COMPANY EXISTING UNDER THE LAWS OF THE CAYMAN ISLAND
Address for service in India/Agents address:
LALL LAHIRI & SALHOTRA
PLOT.NO. B-28, SECTOR - 32, INSTITUTIONAL AREA, GURGAON - 122 001, HARYANA.
Used Since :10/11/2011
To be associated with:
3153130
DELHI
SOFT DRINKS; NON-ALCOHOLIC BEVERAGES, NAMELY DE-ALCOHOLIZED LIQUOR
ROOHAFZA FRUIT SHOTZ

3156066  11/01/2016

HAMDARD NATIONAL FOUNDATION (INDIA)
HAMDARD BUILDING 2A/3 ASAF ALI ROAD NEW DELHI 110002
MANUFACTURER & TRADERS
A CHARITABLE INSTITUTION REGISTERED UNDER THE INDIAN SOCIETIES ACT, (XXI OF 1860)

Address for service in India/Agents address:
THE ACME COMPANY
B-41, JAIPUR ESTATE, NIZAMUDDIN EAST, NEW DELHI - 110 013.
Used Since :01/01/2016

To be associated with:
3007, 138780, 266280, 1789048, 1932900

DELHI
NON - ALCOHOLIC DRINKS, SYRUPS FOR MAKING BEVERAGES, FRUIT JUICE, SHERBETS AND OTHER PREPARATIONS FOR MAKING BEVERAGES, ALL BEING GOODS INCLUDED. IN CLASS 32.

No exclusive right on the words FRUIT SHOTZ.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO.,3007, 138780, 173555, 266280.
ROOHAFZA SHOTZ

3156067  11/01/2016
HAMDARD NATIONAL FOUNDATION (INDIA)
HAMDARD BUILDING 2A/3 ASAF ALI ROAD NEW DELHI 110002
MANUFACTURER & TRADERS
A CHARITABLE INSTITUTION REGISTERED UNDER THE INDIAN SOCIETIES ACT, (XXI OF 1860)

Address for service in India/Agents address:
The ACME COMPANY
B-41, JAIPUR ESTATE, NIZAMUDDIN EAST, NEW DELHI - 110 013.
Used Since :01/01/2016

To be associated with:
3007, 138780, 173555, 266280, 1789048, 1932900, 3156066

DELHI
NON - ALCOHOLIC DRINKS, SYRUPS FOR MAKING BEVERAGES, FRUIT JUICE, SHERBETS AND OTHER PREPARATIONS FOR MAKING BEVERAGES, ALL BEING GOODS INCLUDED. IN CLASS 32.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO., 3007, 138780, 173555, 266280.
ROOHAFZA FRUIT BLASTZ

3156068  11/01/2016
HAMDARD NATIONAL FOUNDATION (INDIA)
HAMDARD BUILDING 2A/3 ASAF ALI ROAD NEW DELHI 110002
MANUFACTURER & TRADERS
A CHARITABLE INSTITUTION REGISTERED UNDER THE INDIAN SOCIETIES ACT, (XXI OF 1860)

Address for service in India/Agents address:
THE ACME COMPANY
B-41, JAIPUR ESTATE, NIZAMUDDIN EAST, NEW DELHI - 110 013.
Used Since :01/01/2016

To be associated with:
3007, 138780, 173555, 266280, 1789048, 1932900, 3156066, 3156067

DELHI
NON - ALCOHOLIC DRINKS, SYRUPS FOR MAKING BEVERAGES, FRUIT JUICE, SHERBETS AND OTHER
PREPARATIONS FOR MAKING BEVERAGES, ALL BEING GOODS INCLUDED. IN CLASS 32.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3007, 138780, 173555, 266280..
ROOHAFZA BLASTZ
3156069   11/01/2016
HAMDARD NATIONAL FOUNDATION (INDIA)
HAMDARD BUILDING 2A/3 ASAF ALI ROAD NEW DELHI 110002
MANUFACTURER & TRADERS
A CHARITABLE INSTITUTION REGISTERED UNDER THE INDIAN SOCIETIES ACT, (XXI OF 1860)
Address for service in India/Agents address:
THE ACME COMPANY
B-41, JAIPUR ESTATE, NIZAMUDDIN EAST, NEW DELHI - 110 013.
Used Since :01/01/2016
To be associated with:
3007, 138780, 173555, 266280, 1789048, 1932900, 3156066, 3156067, 3156068
DELHI
NON - ALCOHOLIC DRINKS, SYRUPS FOR MAKING BEVERAGES, FRUIT JUICE, SHERBETS AND OTHER
PREPARATIONS FOR MAKING BEVERAGES, ALL BEING GOODS INCLUDED. IN CLASS 32.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3007, 138780, 173555, 266280..
ROOHAFZA FRÚTOŻ

3156070  11/01/2016
HAMDARD NATIONAL FOUNDATION (INDIA)
HAMDARD BUILDING 2A/3 ASAF ALI ROAD NEW DELHI 110002
MANUFACTURERS AND MERCHANTS,
A CHARITABLE INSTITUTION REGISTERED UNDER THE INDIAN SOCIETIES ACT, (XXI OF 1860)

Address for service in India/Agents address:
THE ACME COMPANY
B-41, JAIPUR ESTATE, NIZAMUDDIN EAST, NEW DELHI - 110 013.
Used Since :01/01/2016

To be associated with:
3007, 138780, 173555, 266280, 1789048, 1932900, 3156066, 3156067, 3156068, 3156069

DELHI
NON - ALCOHOLIC DRINKS, SYRUPS FOR MAKING BEVERAGES, FRUIT JUICE, SHERBETS AND OTHER
PREPARATIONS FOR MAKING BEVERAGES, ALL BEING GOODS INCLUDED, IN CLASS 32
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO.:3007, 138780, 173555, 266280..
3160041  14/01/2016
PZONE ELECTRONICS PRIVATE LIMITED
trading as; Pzone Electronics Private Limited
D-18, Sector-5, DSIDC Industrial Area, Bawana, Delhi-110039
MANUFACTURING & TRADING
Company Incorporated under companies act
Address for service in India/Agents address:
PRAMOD KUMAR KAPOOR (ADVOCATE)
47-A, GOVIND PARK, KRISHNA NAGAR DELHI
Used Since: 08/01/2015
To be associated with:
1671205, 2078422, 2349441, 2974466, 2974467, 3145590
DELHI
Beers, mineral and aerated waters, and other non-alcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages, packaged drinking water
ROOHANI SHARBAT
3162933 19/01/2016
PANJALI AYURVED LTD
D-38 INDUSTRIAL AREA HARIDWAR-249401, UTTARAKHAND, INDIA
MANUFACTURER & MERCHANT
Address for service in India/Agents address:
BANSAL & COMPANY
210, JOP PLAZA, {OPP.MC DONALD"S} P-2, SECTOR-18, NOIDA-201 301, NCR DELHI {INDIA }
Proposed to be Used
DELHI
JUICES, FRUIT EXTRACTS, SHARBATS AERATED WATER, NON ALCOHOLIC DRINKS, NECTARS, BEVERAGES &
SYRUPS; MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES;
SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES AND BEERS.
ROHANI SHARBAT
3162934   19/01/2016
PATANJALI AYURVED LTD
D-38 INDUSTRIAL AREA HARIDWAR-249401, UTTARAKHAND, INDIA
MANUFACTURER & MERCHANT

Address for service in India/Agents address:
BANSAL & COMPANY
210, JOP PLAZA, { OPP.MC DONALD"S} P-2, SECTOR-18, NOIDA-201 301, NCR DELHI {INDIA }

Proposed to be Used
To be associated with:
3162933

DELHI
JUICES, FRUIT EXTRACTS, SHARBATS AERATED WATER, NON ALCOHOLIC DRINKS, NECTARS, BEVERAGES & SYRUPS; MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES AND BEERS.
3162937  19/01/2016
Patanjali Ayurved Ltd
D-38 Industrial Area Haridwar-249401
Manufacturer & Merchant

Address for service in India/Agents address:
Bansal & Company
210, Jop Plaza, {OPP. MC DONALD’S} P-2, Sector-18, Noida-201 301, NCR Delhi [India]

Proposed to be Used
To be associated with:
3162933, 3162934

Delhi
Juices, Fruit Extracts, Sharbats Aerated Water, Non Alcoholic Drinks, Nectars, Beverages & Syrups; Mineral and Aerated Waters and Other Non-Alcoholic Drinks; Fruit Drinks and Fruit Juices; Syrups and Other Preparations for Making Beverages and Beers.
Patanjali Ayurved Ltd
D-38 Industrial Area Haridwar-249401, Uttarakhand, India
Manufacturer & Merchant

Address for service in India/Agents address:
Bansal & Company
210, JOP Plaza, {OPP. MCDonald's} P-2, Sector-18, Noida-201 301, NCR Delhi, {India}

Proposed to be Used
To be associated with:
3162933, 3162934, 3162937

Delhi
JUICES, FRUIT EXTRACTS, SHARBATS AERATED WATER, NON ALCOHOLIC DRINKS, NECTARS, BEVERAGES &
SYURPS; MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES;
SYURPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES AND BEERS.
RUHANI SHARBAT

3162940    19/01/2016
PATANJALI AYURVED LTD
D-38 INDUSTRIAL AREA HARIDWAR-249401, UTTARAKHAND, INDIA
MANUFACTURER & MERCHANT

Address for service in India/Agents address:
BANSAL & COMPANY
210, JOP PLAZA, { OPP.MC DONALD"S} P-2, SECTOR-18, NOIDA-201 301, NCR DELHI. {INDIA }

Proposed to be Used

DELHI
JUICES, FRUIT EXTRACTS, SHARBATS AERATED WATER, NON ALCOHOLIC DRINKS, NECTARS, BEVERAGES & SYRUPS; MINRAL AND AERATED WATERS AND OTHER NON ALCOHOLIC FRINKS; FRUIT DRINKS AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES AND BEERS
VARUN BEVERAGES

3175964  03/02/2016
VARUN BEVERAGES LIMITED
trading as ;Varun Beverages Limited
F-2/7, Okhla Industrial Area, Phase-I, New Delhi- 110020.
Manufacturer and merchant
A Body Incorporate

Address for service in India/Agents address:
D K LALWANI & CO.
403, SHAKUNTALA BUILDING, 59, NEHRU PLACE, NEW DELHI- 110 019.

Proposed to be Used
DELI
Mineral, packaged drinking water and aerated waters, and other non-alcoholic beverages; fruit beverages and fruit juices; syrups and other preparations for making beverages.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..1420076.
3293945 27/06/2016
L.CHANDRASEKARAN
trading as ;S M AQUA
SURVEY NO.238/1, NO. 64, GURUVANMEDU, VENBKKAM ROAD, VADAKKUPATU POST, S.P. KOIL (VIA) PIN - 603204
TAMIL NADU, INDIA
MANUFACTURER AND MERCHANT
A PROPRIETOR FIRM
Address for service in India/Attorney address:
B. SREE KUMAR, ADVOCATE
PLOT NO.88, 5TH CROSS STREET, RAJIV NAGAR, PERUNGUDI, CHENNAI - 600096
Proposed to be Used
CHENNAI
PACKAGED DRINKING WATER, MINERAL AND AERATED WATERS
THIS IS SUBJECT TO RESTRICTED USE WITHIN THE GEOGRAPHICAL LIMIT OF TAMIL NADU STATE ONLY.
3427734  07/12/2016
EDGE HOLDING PVT. LTD.
trading as :EDGE HOLDING PVT. LTD.
NO: #4520/1, SHIVAJI ROAD, N.R.MOHALLA, MYSORE 570007, KARNATAKA, INDIA.,
MANUFACTURER AND MERCHANT
A COMPANY INCORPORATED UNDER THE COMPANIES ACT 1956
Address for service in India/Attorney address:
THARA & THARA
NO. 69/14, 2ND FLOOR, KASTURIBA NAGAR, 2ND CROSS STREET, ADYAR, CHEANNAI - 600 020.

Proposed to be Used
CHENNAI
PACKAGED DRINKING WATER
subject to the mark should be use as represented in the trademark application within the state of Karnataka.
3512940    24/03/2017
PAWAN JAIN
C-29, GURU NANAK PURA, MODI NAGAR, UTTAR PRADESH-201204, INDIA.
MANUFACTURER AND MERCHANT
Used Since :01/03/2017
DELHI
MINERAL AND AERATED WATERS, AND OTHER NON-ALCOHOLIC DRINKS; FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES
VARIETEA
3525615    13/04/2017
VARIETY FOOD PRODUCTS DISTRIBUTION CO. PVT. LTD.
21, R. N. Mukherjee Road,Kolkata-700001, West Bengal,India
A company incorporated in India under the Companies Act, 1956
Address for service in India/Agents address:
S.S. DATTA & ASSOCIATES
S.S. DATTA & ASSOCIATES, 288/1,B.B. CHATTERJEE ROAD,GROUND FLOOR,KOLKATA 700 042,WEST BENGAL,INDIA.
Used Since :15/01/2007
KOLKATA
Beers; mineral and aerated waters, teawine (non-alcoholic) ; fruit drinks and fruit juices; syrups.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF ALL DESCRIPTIVE MATTERS.
3697925  08/12/2017
TUHIN ROY, TRADING AS: TILOTTAMA FOODS AND BEVERAGES
100, G.T. ROAD (WEST), RISHRA, HOOGHLY, PIN - 712248, WEST BENGAL, INDIA.
single firm
Address for service in India/Agents address:
GOODWILL REGISTRATION SERVICE
C/O. SUSANTA GHOSH, 107/1 G TOLLYGUNGE ROAD, KOLKATA 700026, WEST BENGAL, INDIA.

Proposed to be Used
KOLKATA
AERATED WATERS, AND OTHER NON-ALCOHOLIC DRINKS, FRUIT DRINKS AND FRUITS JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES
3698451  08/12/2017

V. LAKSHMI NARAYANAN

VEKKALI PACKAGED DRINKING WATER, KUMARA NAICKEN PET, MELAPALAYAM RD., EGUVARPALAYAM POST,
GUMMI PUNDI TALUK, THIRUVALLUR DIST. -601 201, TAMILNADU, INDIA

Single Firm

Address for service in India/Attorney address:

UNIMARKS LEGAL SOLUTIONS
NEW NO.60, OLD NO.84/2, MOORE STREET, PARRYS, CHENNAI-600001, TAMILNADU.

Proposed to be Used

CHENNAI

MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC BEVERAGES; FRUIT BEVERAGES AND FRUIT
JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES

Subject to restrict the area to Tamil Nadu only.
3701188  13/12/2017

CHIRAG JAIN
RAHEJA CENTRE, 10TH FLOOR, NO.1008, FREE PRESS JOURNAL MARG, NARIMAN POINT, MUMBAI 400021
MAHARASHTRA INDIA
MANUFACTURER AND MERCHANT
INDIAN NATIONAL

Address for service in India/Attorney address:
A &P PARTNERS
Office No. 311, Venkatesh Chambers, 3rd Floor, Prescot Road, Fort, Mumbai - 400 001.

Proposed to be Used

MUMBAI
BEERS; MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC BEVERAGES; FRUIT BEVERAGES AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
3704518  16/12/2017
MATILDA SOLUTIONS PRIVATE LIMITED
24 Vallabh Nagar, Raipur – 492001, Chhattisgarh
Private Limited Company
Address for service in India/Attorney address:
N. LAKSHMI PRIYA
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :30/09/2017
MUMBAI
BEERS; MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC BEVERAGES; FRUIT BEVERAGES AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES
IN USE
The trade mark is restricted to use the mark in the state of Chhattisgarh.
3708241  21/12/2017
C.SUMATHI, PROPRIETRIX
M/s. S.M.P. Aerated Aqua, No- 82, (LIVE-O), Riverside, Salem - 636 001, Salem Dist
Single Firm
Address for service in India/Attorney address:
B.ARTHI
SRI ANDAL ILLAM, NO.37-1, ARUMURUGAM NAGAR, RAMANATHAPURAM, COIMBATORE - 641 045.
Used Since :01/04/1993
CHENNAI
Fruit Juices and Soft Drinks
*The mark as a label should be used in whole as a composite mark and there is no exclusive right over the descriptive words in the logo.*
3709949    22/12/2017

VINAY KUMAR N S/O D.NAGARAJ
M/s SLV Enterprises, Block #8, Survey #67/1, 5th & 6th Cross, Sarvabouma Nagar, Muniyamma Garden, Subramanyapura Post,
Chikkalsandra, Bangalore – 560 061.

Proprietary Firm

Address for service in India/Attorney address:
N SATISH REDDY
#22, 4th Cross, Rajiv Gandhi Road, Naidu Layout, Jaraganahalli, J.P Nagar 6th Phase, Bangalore - 560 078, Karnataka, India.

Proposed to be Used

CHENNAI

Aerated Water, Mineral Water being included in Class 32.
BLUNERO GOLD
3721181  07/01/2018

STAR IMPEX BEVERAGE
B-101, JAYSHREE APT., TEMBA ROAD, OPP KASTURI, GARDEN BUILDING, BEHIND MAXUS MALL, BHAYANDAR (WEST)-401101 THANE
Partnership

Address for service in India/Attorney address:
PRATIBHA GUPTA
B-2, 2ND FLOOR, JOSHI COLONY, I.P.EXTN., PATPARGANJ, DELHI - 110092.

Proposed to be Used
MUMBAI
PACKAGED DRINKING WATER AND BEVERAGES
3724612    11/01/2018
P.BALASUBRAMANIAN
trading as ;HI-TECH AGRO FARM
NO. 4/149, PAKKODA POINT PIRIVU, POTTUKADU VILLAGE, YERCAUD, SALEM - 636 601. TAMIL NADU , INDIA
MANUFACTURER AND MERCHANTS
PARTNERSHIP FIRM
Address for service in India/Attorney address:
K.P.PADMANABHAN,BA,BL.
NO:90, J.J.COMPLEX, THIRUMANGALAM, ANNA NAGAR, CHENNAI - 600040.
Used Since :21/04/2016
CHENNAI
FRUIT BASED HEALTH DRINK
THIS IS SUBJECT TO RESTRICTED USE WITHIN THE GEOGRAPHICAL LIMIT OF SOUTHERN STATES OF INDIA ONLY..
3727435  15/01/2018
DANCO FOODS & BEVERAGES PVT. LTD.
ROOM NO 1, 1ST FLOOR, 62/70 MALLAM TERRACE, GRANT ROAD X LANE EAST, MUMBAI – 400007
A REGISTERED INDIAN COMPANY INCORPORATED UNDER THE COMPANIES ACT, 2013
Address for service in India/Attorney address:
ADVOCATE PRIYANKA TIWARI
Office No.3, Krishna Castle, A-1 Ground Floor, Fitwala Road, Elphinstone, Mumbai - 400013. Opp. Saidham
Proposed to be Used
MUMBAI
MINERAL WATER, SPRING WATER, FLAVOURED WATERS, WATERS [BEVERAGES]
373131  19/01/2018
P SAVVAS HUSSAIN
SHIFA GROUPS, SF NO:246/1, ARUMPANOOR MAIN ROAD, ARUMPANOOR, MELUR BLOCK, MADurai EAST, (TK), MADURAI – 625104
PROPRIETORSHIP
Address for service in India/Attorney address:
VIJAYAKUMAR
NO.11/6, GROUND FLOOR 4TH STREET, BHARATHI NAGAR, NORTH USMAN ROAD, T.NAGAR CHENNAI - 600017
Used Since :25/07/2017

CHENNAI
Beers; mineral and aerated waters and other non-alcoholic beverages; fruit beverages and fruit juices; syrups and other preparations for making beverages.
Subject to restrict the area to South India only.
AJAS A.A.
Ajas Manzil, Puzhavathu, Changanacheery P.O., Kottayam District, Kerala, India – 686101
Individual

Address for service in India/Attorney address:
VIJAY V. PAUL
Plot No. 88, GCDA Housing Colony, Thotakkatukara, Akwaye - 683108

Proposed to be Used
CHENNAI
Non-alcoholic beverages.

The mark as a label should be used in whole as a composite mark and there is no exclusive right over the descriptive words in the logo.
MIXIGO

3734407  23/01/2018
MAYUR ARUN GURAM
trading as ;MAGMA INTERNATIONAL FOODS
W-59, RABALE MIDC, THANE BELAPUR ROAD, NAVI MUMBAI- 400701
MANUFACTURER AND MERCHANT
INDIAN NATIONAL

Address for service in India/Attorney address:
ASMITA SALIL SHINDE
F/801, Tierra, Lodha Splendora, Bhyanderpada, G. B. Road, Thane (w)-400607

Proposed to be Used

MUMBAI
BEERS, MINERAL AND AERATED WATERS, AND OTHER NON-ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES; SYRUPS AND OTHER PREPARATION FOR MAKING BEVERAGES
3734408  23/01/2018
MAYUR ARUN GURAM
trading as ;MAGMA INTERNATIONAL FOODS
W-59, RABALE MIDC, THANE BELAPUR ROAD, NAVI MUMBAI- 400701
MANUFACTURER AND MERCHANT
INDIAN NATIONAL
Address for service in India/Attorney address:
ASMITA SALIL SHINDE
F/801, Tierra, Lodha Splendor, Bhayanderpada, G. B. Road, Thane (w)-400607

Proposed to be Used
MUMBAI
BEERS, MINERAL AND AERATED WATERS, AND OTHER NON-ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES; SYRUPS AND OTHER PREPARATION FOR MAKING BEVERAGES
3735908  24/01/2018
P SAVVAS HUSSAIN
SHIFA GROUPS, SF NO:246/1, ARUMPANOOR MAIN ROAD, ARUMPANOOR, MELUR BLOCK, MADURAI EAST, (TK), MADURAI – 625104
PROPRIETORSHIP
Address for service in India/Attorney address:
VIJAYAKUMAR
NO.11/6, GROUND FLOOR 4TH STREET, BHARATHI NAGAR, NORTH USMAN ROAD, T.NAGAR CHENNAI - 600017
Used Since :25/07/2017
CHENNAI
Beers; mineral and aerated waters and other non-alcoholic beverages; fruit beverages and fruit juices; syrups and other preparations for making beverages.
subject to the mark should be use as represented in the trademark application within the state of Tamilnadu.
3740415 31/01/2018
JAGJEETH SINGH SETHI
NO 35, 2ND FLOOR, 5TH CROSS, ASHRAM COLONY, 60 FT. ROAD, RMV 2ND STAGE, BANGALORE 560094
Individual
Address for service in India/Attorney address:
PRASANNA BHAGWAN, D
Lexnovate Legal No. 164, 3rd Floor, 1st Cross, 1st Main, AECS Layout, RMV II Stage, Sanjaynagar Bangalore-560094

Proposed to be Used

CHENNAI
Bottled Drinking Water; Bottled Water; Drinking Water; Aerated Mineral Water; Distilled Drinking Water; Drinking Water with Vitamins; Flavoured Mineral Water; Carbonated Waters; Flavored water; soda water; carbonated water; aerated water; sparkling water; waters [beverages]; Nutritionally fortified water; Sparkling mineral waters; Mineral water [beverages]; Non-alcoholic beverages; Waters [beverages]; Mineral enriched water [beverages]; Non-alcoholic flavoured carbonated beverages; Non-alcoholic beverages fortified with vitamins; Mineral and aerated waters and other non-alcoholic beverages

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
3741855  01/02/2018
MS.VIJAYALAKSHML.M.S
M/S: SRI ADI SHAKTHI INDUSTRIES, NO: 3278, 1ST CROSS, 3RD STAGE, 80 FT ROAD, DATTAGALLI, MYSORE 23,
KARNATAKA, INDIA
proprietary
Address for service in India/Attorney address:
THARA & THARA
NO. 69/14, 2ND FLOOR, KASTURIBA NAGAR, 2ND CROSS STREET, ADYAR, CHEANNAI - 600 020.
Used Since :01/01/2018
CHENNAI
PACKAGED DRINKING WATER
Subject to restrict the area to South India only.
CHUKKA KIRAN KUMAR
SYNO.371/2A, MAIN ROAD, KANUMALLA(V), SINGARAYAK ONDA(M), PRAKASAM DISTRICT. PIN - 523101, ANDHRA PRADESH
MANUFACTURER AND MERCHANT
SOLE PROPRIETOR

Address for service in India/Attorney address:
MD. HAFEEZ, ADVOCATE
21-3-133, JHANDA STREET, NEAR. WATER TANK, CHINA BAZAAR, NELLORE - 524001, ANDHRA PRADESH. INDIA

Proposed to be Used
CHENNAI
MINERAL WATER AND AERATED WATERS AND OTHER PREPARATION FOR MAKING BEVERAGES.

No exclusive right over the word WATER separately except as substantially shown in the representation of the mark.
ELMIRA

3744902  05/02/2018
ELMIRA QUALITY PRODUCTIONS
ELMIRA BUILDING, CHUDALA MUKKU, THAMARASSERY PO, KOZHIKODE
PARTNERSHIP FIRM

Address for service in India/Attorney address:
SUFEED VM
TP 9/131 F, SAKTHI BUILDING, CHUNGAM THAMARASSERY, KOZHIKODE, KERALA-673573.

Proposed to be Used

CHENNAI
MINERAL AND AERATED WATERS, AND OTHER NON-ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES.
COOLBERG

3747740  08/02/2018

COOLBERG BEVERAGES PRIVATE LIMITED
101, Vihar Estate, Opp Saki Vihar Complex, Off Saki Vihar Road, Chandivali, Powai, Mumbai, Maharashtra- 400072, India

A PRIVATE LIMITED COMPANY INCORPORATED AS PER THE LAWS OF INDIA

Address for service in India/Attorney address:
PRIYANK GUPTA
StratJuris Partners #302 The Capital “B” Wing Adjacent Regent Plaza, Baner Pashan Link Road Pune 411045, MH, India

Used Since : 30/05/2016

MUMBAI

BEERS; LIGHT BEERS; NON-ALCOHOLIC BEERS, BLACK BEERS.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO.. 3290020.
3750914  12/02/2018
V. MANIVANNAN

trading as ;M/S. SRI KALKI MINERALS
NO.1, SOKANDI SALAI, METTU VEERA KUPPAM VILLAGE, PONPADIRKUDAM POST, THIRUKAZHUKUNDRAM
TK,KANCHEEPURAM DISTRICT, PIN 603405
MANUFACTURER AND MERCHANT
SOLE PROPRIETOR

Address for service in India/Attorney address:
B. SREE KUMAR, ADVOCATE
PLOT NO.88, 5TH CROSS STREET, RAJIV NAGAR, PERUNGUDI, CHENNAI - 600096

Proposed to be Used

CHENNAI
PACKAGED DRINKING WATER
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
Trade Marks Journal No: 1907, 24/06/2019  Class 32

3751990  13/02/2018
MR. SHAIKH JALEEL SALEEM TRADING AS IQRA FOODS AND AGRO COMPANY
Iqra Nagar, Dhage Colony, Barshi Road, Beed-431122
Sole Proprietor

Address for service in India/Attorney address:
LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.

Proposed to be Used
MUMBAI
PACKAGED DRINKING WATER

The trade mark is restricted to use the mark in the state of Maharashtra.
3759812  21/02/2018
P.ELUMALAI
trading as ;ELITE ENTERPRISES
S.F.NO.75/2, ERUMALYUR VILLAGE, SRIPERUMBUDUR BLACK, SRIPERUMBUDUR TALUK, KANCHEEPURAM DIST.
CHENNAI PIN CODE.600044 TAMILNADU INDIA
MANUFACTURER AND MERCHANTS
SOLE PROPRIETOR
Address for service in India/Attorney address:
METROPLAN CONSULTANT
48 Cholan Street Prakash Nagar Ambattur
Used Since :10/09/2017
CHENNAI
PACKAGED DRINKING WATER AND SOFT DRINKS
3767578  01/03/2018
P.PRASANTH

M/s: KRISHNAVENI INDUSTRIES, S.NO: 174/1, 174/2, DHANABHAGYAM STREET, KRISHNAVENI INDUSTRIAL ESTATE, CHENNAI 600 122, TAMILNADU, INDIA

proprietor

Address for service in India/Attorney address:

THARA & THARA
NO. 69/14, 2ND FLOOR, KASTURIBA NAGAR, 2ND CROSS STREET, ADYAR, CHEANNAI - 600 020.

Proposed to be Used

CHENNAI

Packaged Drinking Water

THIS IS SUBJECT TO RESTRICTED USE WITHIN THE GEOGRAPHICAL LIMIT OF TAMIL NADU STATE ONLY..
3767601  01/03/2018
PIYUSH NANDKISHOR AGRAWAL PROPRIETOR AT SHRI BALAJI BEVERAGE INDUSTRIES
Gut No. 36, Kanadi, Post Dhanora, Tq: Washim, Distt Washim, Maharashtra
Proprietor

Address for service in India/Attorney address:
SANDHYA THAKKAR
SHRI SAI KRUPA, 813 C DANDIGEY LAYOUT SHANKARNAGAR, NAGPUR
Used Since :01/01/2018

MUMBAI
Packaged Drinking Water, Alkaline Water, Fruit Juice, Refreshment Drink and Beverage Drinks
3767655  01/03/2018
P.PRASANTH
M/s:KRISHNAVENI INDUSTRIES, S.NO: 174/1, 174/2, DHANABHAGYAM STREET, KRISHNAVENI INDUSTRIAL ESTATE, PARANIPUTHUR, CHENNAI 600 122, TAMILNADU, INDIA
Proprietor

Address for service in India/Attorney address:
THARA & THARA
NO. 69/14, 2ND FLOOR, KASTURIBA NAGAR, 2ND CROSS STREET, ADYAR, CHEANNAI - 600 020.

Proposed to be Used
CHENNAI
Packaged Drinking Water
3769816  05/03/2018
M.CHANDRA SEKARAN
trading as ;SMP GROUP OF COMPANIES
NO- 8 A,SANKARALAYAM LAYOUT, SALEM-636 001, SALEM DIST TAMILNADU
MANUFACTURER AND MERCHANTS
PARTNERSHIP FIRM
Address for service in India/Attorney address:
B.ARTHI
SRI ANDAL ILLAM, NO.37-1, ARUMURUGAM NAGAR, RAMANATHAPURAM, COIMBATORE - 641 045.
Used Since :12/01/1987
CHENNAI
MINERAL AND AERATED WATER, NON ALCOHOLIC BEVERAGES, FRUIT JUICES AND SOFT DRINKS.
*The mark as a label should be used in whole as a composite mark and there is no exclusive right over the descriptive words in the logo.*
3769817 05/03/2018
M.CHANDRA SEKARAN
trading as ;S. MUTHUKARUPPA PILLAI SONS
NO- 8 A, SANKARALAYAM LAYOUT,SALEM-636 001, SALEM DIST TAMILNADU, INDIA
MANUFACTURER AND MERCHANTS
PARTNERSHIP FIRM
Address for service in India/Attorney address:
B.ARTHI
SRI ANDAL ILLAM, NO.37-1, ARUMURUGAM NAGAR, RAMANATHAPURAM, COIMBATORE - 641 045.
Used Since :09/11/1982
CHENNAI
MINERAL AND AERATED WATER, NON ALCOHOLIC BEVERAGES, FRUIT JUICES AND SOFT DRINKS
*The mark as a label should be used in whole as a composite mark and there is no exclusive right over the descriptive words in the logo.*
3769818  05/03/2018
C.SUMATHI
trading as ;S.M.P.AERATED AQUA
NO - 82 (LIVE-O) RIVERSIDE,SALEM-636 001, SALEM DIST
MANUFACTURER AND MERCHANTS
SOLE PROPRIETOR
Address for service in India/Attorney address:
B.ARTHI
SRI ANDAL ILLAM, NO.37-1, ARUMURUGAM NAGAR, RAMANATHAPURAM, COIMBATORE - 641 045.
Used Since :01/04/1993
CHENNAI
MINERAL AND AERATED WATER, NON ALCOHOLIC BEVERAGES,FRUIT JUICES AND SOFT DRINKS.
The mark as a label should be used in whole as a composite mark and there is no exclusive right over the descriptive words in the logo.
3771761  07/03/2018
ANBUSELVAN. D
SREE VINAYAGA AQUA, DOOR NO 7/1/66, DURAI VALAGAM, MAIN ROAD, PARAVAI, MADURAI-625402, TAMIL NADU.
PROPRIETOR
Address for service in India/Attorney address:
VIJAYAKUMAR
NO.11/6, GROUND FLOOR 4TH STREET, BHARATHI NAGAR, NORTH USMAN ROAD, T.NAGAR CHENNAI - 600017
Used Since: 07/04/2017
CHENNAI
Beers; Mineral and aerated waters and other non-alcoholic beverages; Fruit beverages and fruit juices; Syrups and other preparations for making beverages
The mark should be used as a whole.
3771763 07/03/2018
ANBUSELVAN. D
SREE VINAYAGA AQUA, DOOR NO 7/1/66, DURAI VALAGAM,MAIN ROAD, PARAVAI, MADURAI-625402, TAMIL NADU.
PROPRIETOR
Address for service in India/Attorney address:
VIJAYAKUMAR
NO.11/6, GROUND FLOOR 4TH STREET, BHARATHI NAGAR, NORTH USMAN ROAD, T.NAGAR CHENNAI - 600017
Used Since :07/04/2017
CHENNAI
Beers; Mineral and aerated waters and other non-alcoholic beverages; Fruit beverages and fruit juices; Syrups and other preparations for making beverages
THIS IS SUBJECT TO RESTRICTED USE WITHIN THE GEOGRAPHICAL LIMIT OF TAMIL NADU STATE ONLY.
ANBUSELVAN. D
SREE VINAYAGA AQUA, DOOR NO 7/1/66, DURAI VALAGAM, MAIN ROAD, PARAVAI, MADURAI-625402, TAMIL NADU.
PROPRIETOR

Address for service in India/Attorney address:
VIJAYAKUMAR
NO.11/6, GROUND FLOOR 4TH STREET, BHARATHI NAGAR, NORTH USMAN ROAD, T.NAGAR CHENNAI - 600017

Used Since: 07/04/2017

CHENNAI

Beers; Mineral and aerated waters and other non-alcoholic beverages; Fruit beverages and fruit juices; Syrups and other preparations for making beverages
3771793   07/03/2018
M/S NIRNAR AQUA PVT. LTD.
138, MECHANIC NAGAR OPP. SWADESH TOLL KANTA INDORE -452001 M.P.
Address for service in India/Attorney address:
PANKAJ GUPTA
1314 DWARKAPURI ROAD 60 FEET ROAD INDORE

Proposed to be Used
MUMBAI
PACKAGED DRINKING WATER SODA, JUICE
3782927 20/03/2018
P. THAMILARASI
trading as : GOLDEN AQUA PRODUCTS
DOOR NO. 394/3, DAVID NAGAR, PADAPPALI-601301, KANCHEEPURAM DISTRICT TAMIL NADU INDIA
MANUFACTURER AND MERCHANTS
SOLE PROPRIETOR
Address for service in India/Attorney address:
B. SREE KUMAR, ADVOCATE
PLOT NO.88, 5TH CROSS STREET, RAJIV NAGAR, PERUNGUDI, CHENNAI - 600096

Proposed to be Used
CHENNAI
HERBAL WATERS
3782928  20/03/2018
P.THAMILARASI
trading as ;GOLDEN AQUA PRODUCTS
DOOR NO.394/3, DAVID NAGAR, PADAPPAI-601301, KANCHEEPURAM DISTRICT TAMIL NADU INDIA
MANUFACTURER AND MERCHANTS
SOLE PROPRIETOR
Address for service in India/Attorney address:
B. SREE KUMAR, ADVOCATE
PLOT NO.88, 5TH CROSS STREET, RAJIV NAGAR, PERUNGUDI, CHENNAI - 600096

Proposed to be Used

CHENNAI
OTHER NON-ALCHOLIC DRINKS, FRUIT DRINKS AND FRUIT JUICES, SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES.

THIS IS SUBJECT TO RESTRICTED USE WITHIN THE GEOGRAPHICAL LIMIT OF TAMIL NADU STATE ONLY..
3782929   20/03/2018
P.THAMILARASI
trading as ;GOLDEN AQUA PRODUCTS
DOOR NO.394/3, DAVID NAGAR, PADAPPAI-601301, KANCHEEPURAM DISTRICT, TAMIL NADU INDIA
MANUFACTURER AND MERCHANTS
SOLE PROPRIETOR

Address for service in India/Attorney address:
B. SREE KUMAR, ADVOCATE
PLOT NO.88, 5TH CROSS STREET, RAJIV NAGAR, PERUNGUDI, CHENNAI - 600096

Proposed to be Used
CHENNAI
PURIFIED DRINKING WATER, OTHER NON-ALCHOLIC DRINKS, FRUIT DRINKS AND FRUIT JUICES, SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE DESCRIPTIVE MATTERS, SUBJECT TO THE MARK SHOULD BE USED AS REPRESENTED IN THE TRADEMARK APPLICATION WITHIN THE STATE OF TAMILNADU.
3784561  21/03/2018
NARANG BUZZ SERVICES PRIVATE LIMITED
Hall No. 3, Sarkar Heritage, Kane and B. J. Road, Bandstand, Bandra (West), Mumbai - 400050
Private Limited Company
Address for service in India/Attorney address:
TUSHAR AJINKYA
1203, One Indiabulls Centre, Tower 2, Floor 12 B, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400013

Proposed to be Used
MUMBAI
MINERAL AND AERATED WATERS, NON-ALCOHOLIC BEVERAGES, FRUIT DRINKS AND FRUIT JUICES, PREPARATIONS FOR MAKING AERATED WATER, ALOE VERA DRINKS, PREPARATIONS FOR MAKING BEVERAGES, ESSENCES FOR MAKING BEVERAGES, NON-ALCOHOLIC FRUIT EXTRACTS, NON-ALCOHOLIC FRUIT JUICE BEVERAGES, NON-ALCOHOLIC HONEY-BASED BEVERAGES, ISOTONIC BEVERAGES, LEMONADES, MILK OF ALMONDS, SMOOTHIES, SODA WATER, SOYA-BASED BEVERAGES OTHER THAN MILK SUBSTITUTES, SYRUPS FOR BEVERAGES, SYRUPS FOR LEMONADE, TOMATO JUICE AND VEGETABLE JUICES.
3784564  21/03/2018
NARANG BUZZ SERVICES PRIVATE LIMITED
Hall No. 3, Sarkar Heritage, Kane and B. J. Road, Bandstand, Bandra (West), Mumbai - 400050
Private Limited Company
Address for service in India/Attorney address:
TUSHAR AJINKYA
1203, One Indiabulls Centre, Tower 2, Floor 12 B, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400013

Proposed to be Used
MUMBAI
MINERAL AND AERATED WATERS, NON-ALCOHOLIC BEVERAGES, FRUIT DRINKS AND FRUIT JUICES, PREPARATIONS FOR MAKING AERATED WATER, ALOE VERA DRINKS, PREPARATIONS FOR MAKING BEVERAGES, ESSENCES FOR MAKING BEVERAGES, NON-ALCOHOLIC FRUIT EXTRACTS, NON-ALCOHOLIC FRUIT JUICE BEVERAGES, NON-ALCOHOLIC HONEY-BASED BEVERAGES, ISOTONIC BEVERAGES, LEMONADES, MILK OF ALMONDS, SMOOTHIES, SODA WATER, SOYA-BASED BEVERAGES OTHER THAN MILK SUBSTITUTES, SYRUPS FOR BEVERAGES, SYRUPS FOR LEMONADE, TOMATO JUICE AND VEGETABLE JUICES.
3784565    21/03/2018
NARANG BUZZ SERVICES PRIVATE LIMITED
Hall No. 3, Sarkar Heritage, Kane and B. J. Road, Bandstand, Bandra (West), Mumbai - 400050
Private Limited Company
Address for service in India/Attorney address:
TUSHAR AJINKYA
1203, One Indiabulls Centre, Tower 2, Floor 12 B, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400013

Proposed to be Used
MUMBAI
MINERAL AND AERATED WATERS, NON-ALCOHOLIC BEVERAGES, FRUIT DRINKS AND FRUIT JUICES, PREPARATIONS FOR MAKING AERATED WATER, ALOE VERA DRINKS, PREPARATIONS FOR MAKING BEVERAGES, ESSENCES FOR MAKING BEVERAGES, NON-ALCOHOLIC FRUIT EXTRACTS, NON-ALCOHOLIC FRUIT JUICE BEVERAGES, NON-ALCOHOLIC HONEY-BASED BEVERAGES, ISOTONIC BEVERAGES, LEMONADES, MILK OF ALMONDS, SMOOTHIES, SODA WATER, SOYA-BASED BEVERAGES OTHER THAN MILK SUBSTITUTES, SYRUPS FOR BEVERAGES, SYRUPS FOR LEMONADE, TOMATO JUICE AND VEGETABLE JUICES.
3784567 21/03/2018
NARANG BUZZ SERVICES PRIVATE LIMITED
Hall No. 3, Sarkar Heritage, Kane and B. J. Road, Bandstand, Bandra (West), Mumbai - 400050
Private Limited Company
Address for service in India/Attorney address:
TUSHAR AJINKYA
1203, One Indiabulls Centre, Tower 2, Floor 12 B, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400013

Proposed to be Used
MUMBAI
MINERAL AND AERATED WATERS, NON-ALCOHOLIC BEVERAGES, FRUIT DRINKS AND FRUIT JUICES, PREPARATIONS FOR MAKING AERATED WATER, ALOE VERA DRINKS, PREPARATIONS FOR MAKING BEVERAGES, ESSENCES FOR MAKING BEVERAGES, NON-ALCOHOLIC FRUIT EXTRACTS, NON-ALCOHOLIC FRUIT JUICE BEVERAGES, NON-ALCOHOLIC HONEY-BASED BEVERAGES, ISOTONIC BEVERAGES, LEMONADES, MILK OF ALMONDS, SMOOTHIES, SODA WATER, SOYA-BASED BEVERAGES OTHER THAN MILK SUBSTITUTES, SYRUPS FOR BEVERAGES, SYRUPS FOR LEMONADE, TOMATO JUICE AND VEGETABLE JUICES.
3815268  24/04/2018

DESAI BEVERAGES PVT. LTD.
H. No. 3 A, Cotta, Fatorpa, Cuncolim, Goa – 403 703
Body Incorporate

Address for service in India/Attorney address:

LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.

Used Since: 01/11/2016

MUMBAI

BEERS, MINERAL & AERATED WATERS, NON ALCOHOLIC DRINKS, FRUIT DRINKS & FRUIT JUICES, SYRUP & PREPARATIONS FOR MAKING BEVERAGES
PRUTHVI’S A1 AQUA

3815655  25/04/2018
ARJUN SHIVAJI KIRATSING TRADING AS APEX FOOD’S & BEVERAGES
Sole Proprietor

Address for service in India/Attorney address:
LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.

Proposed to be Used
Mumbai
PACKAGED DRINKING WATER & BEVERAGES
KAUSHIK SWANAND BHAVE trading as ; WADESHWAR BHUVAN
64/31, KARVE ROAD, KRISHNAKUNJ APARTMENT, FLAT NO-1, BHARATI NIWAS SOCIETY, KARVE ROAD, PUNE-411004, MAHARASHTRA, INDIA.
MANUFACTURER AND TRADER
INDIVIDUAL

Address for service in India/Attorney address:
VIDYADHAR KULKARMI AND ASSOCIATES
1-5, Shri Shankar Nagari Apartment, Near Vanaz company,

Proposed to be Used
MUMBAI
MINERAL AND AERATED WATERS, NON ALCOHOLIC DRINKS, FRUIT JUICES, SOFT DRINKS, SHERBETS, SODA WATER.
4141272  08/04/2019
UNITED BREWERIES LIMITED
UB TOWER; UB CITY; 3, 4 & 5, 24, VITTAL MALLYA ROAD, BANGALORE-560001, KARNATAKA, INDIA.
An Indian Company
Address for service in India/Attorney address:
L.S.DAVAR & CO.
Globsyn Crystals, Tower 1, 2nd Floor, Block EP, Plot No. 11 & 12, Salt Lake Sector V, Kolkata – 700 091, India
Used Since :31/10/2014
To be associated with:
3506794
CHENNAI
Beers; mineral and aerated waters and other non-alcoholic beverages; fruit beverages and fruit juices; syrups and other preparations for making beverages.
DFL MARKETING PRIVATE LIMITED
1ST FLOOR, GOYAL COMPLEX, SAMRALA ROAD, NEAR RAZA RESORTS, TEHSIL KHANNA, KHANNA, LUDHIANA-141401
A Company Duly incorporated under the Indian Company Law
Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAJ RANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.

Proposed to be Used
DELHI
Pineapple juice ; Apple juice ; Peach juice ; Beetroots juice ; Beet juice ; Papaya juice ; Carrot juice ; Orange juice ; Mango juice ; Pomegranate juice ; Guava juice ; Melon juice ; Blackcurrant juice ; Grapefruit juice ; Grape juice ; Cranberry juice ; Fruit juice ; Watermelon juice ; Fruit juices ; Kokam (fruit) Juice ; Coconut juice [beverage] ; Passion fruit juice ; Blackcurrant juice cordial ; Cranberry juice beverages ; Cranberry juice drinks ; Agave juice beverages ; Agave juice [beverage] ; Sugarcane juice beverages ; Sugarcane juice [beverage] ; Aerated fruit juice ; Pineapple juice drinks ; Aloe juice drinks ; Vegetable juice [beverage] ; Orange juice beverages ; Lime juice cordial ; Pineapple juice beverages ; Orange juice drinks ; Fruit juice bases ; Apple juice beverages ; Mixed fruit juice ; Aloe juice beverages ; Apple juice drinks ; Fruit juice concentrates ; Concentrated fruit juice ; Tomato juice [beverage] ; Tomato juice beverages ; Aloe vera juices ; Aerated fruit juices ; Concentrated fruit juices ; Mixed fruit juices; Nutritionally fortified beverages ; Vegetable-based beverages ; Fruit-flavoured beverages ; Fruit-flavored beverages
4144488  11/04/2019
JAY RUSHILKUMAR PANDYA
trading as ;SHER-D
13, SBR SOCIAL, SINDHU BHAVAN ROAD, THALTEJ, AHMEDABAD-380059
Proposed to be Used
AHMEDABAD
FRUIT JUICES AND OTHER NON ALCOHOLIC BEVERAGES
Sufiyana

4148999  16/04/2019

AKHIL GOYAL

House No.138-P, Sector-10A, Gurugram-122001 Haryana, India

individual

Proposed to be Used

DELHI

PURE & PACKAGED DRINKING WATER, BEERS, MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC DRINKS, FLAVOURED DRINKS, FRUIT DRINKS AND FRUIT JUICES, SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES, BEING INCLUDED IN CLASS-32
TITLI AQUA

4149313    16/04/2019

SHRIKANTA PATRA, TRADING AS - TITLI ENTERPRISE
VILL.- SHALPARA, P.O.- PEDDA, P.S.- MANBAZAR, PIN.- 723131, DIST.- PURULIA, WEST BENGAL, INDIA
SOLE PROPRIETORSHIP

Address for service in India/Attorney address:
IP EXPERT
20, RAMCHANDRA PALLY, KOLKATA-700008

Proposed to be Used
KOLKATA
PACKAGED DRINKING WATER
4149702  16/04/2019
SHAFIQUE AHMED CHANGU MUKADAM
PLOT NO 194, MAHADA PLOT , NOOR BAUGH MALEGAON NASHIK MAHARASHTRA -423203
THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI
Drinking water, Bottled drinking water, Drinking water with vitamins, Energy drinks, Soft drinks, Fruit-based drinks, Sports drinks, Non-alcoholic drinks, Beers; Mineral and aerated waters and other non-alcoholic beverages; Fruit beverages and fruit juices; Syrups and other preparations for making beverages
Trade Marks Journal No: 1907, 24/06/2019  Class 32

**sarte**

4150118  17/04/2019
SEEMA DEVI SHARDA
FLAT NO- 98 B, BLOCK U & V, WEST SHALIMAR BAGH, DELHI-110088
INDIVIDUAL

Address for service in India/Attorney address:
KHANNA REGISTRATION CO
13-A RAJPUR ROAD CIVIL LINES DELHI

**Proposed to be Used**
DELHI
FRUIT DRINKS AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES, MINERAL AND AERATED WATERS, AND OTHER NON-ALCOHOLIC DRINKS;
4150319  17/04/2019
MADHUR DUTTA
A5/10, KRISHNA NAGAR, 3RD FLOOR, KRISHNA NAGAR H.O., EAST DELHI-110051
INDIVIDUAL
Address for service in India/Attorney address:
PURVI & ASSOCIATES
18-A, GALI NO.7, PRATAP NAGAR, MAYUR VIHAR PHASE-1, DELHI-110091

Proposed to be Used
DELHI
Mineral waters, Mineral waters [beverages], Waters, Mineral and aerated waters and other non-alcoholic beverages, Flavored mineral waters, Mineral and aerated waters and other non-alcoholic beverages, Beers, Flavored beers, Alcohol-free beers, Drinks, non-alcoholic, Carbonated drinks, non-alcoholic, Soft drinks, non-carbonated, Isotonic non-alcoholic drinks, Honey-based drinks, non-alcoholic, Fruit juice drinks, non-alcoholic, Aloe vera drinks, non-alcoholic, Juices, vegetable juice drinks, non-alcoholic, Fruit juice, Vegetable juice, Waters, Flavored water, Mineral water, Beers, Wheat beers, Black beers, Malt beers, Flavored beers, Beers enriched with minerals, Essences for making non-alcoholic drinks, not in the nature of essential oils, Syrups for making fruit-flavored drinks, Syrups and other preparations for making beverages.
MR. JUVVADI SHRAVAN KUMAR
Flat No. 304, A.K. Enclave, Road No: 3, Banjara Hills, Hyderabad- 500034, Telangana, India
Individual

Address for service in India/Agents address:
PRADEESH P.L
NO.2, TRANQUILITY, 3RD FLOOR, LINDEN STREET, AUSTIN TOWN, BANGALORE-560047.
Used Since :21/08/2017

CHENNAI
Beers; Mineral and Aerated Waters and Other Non-Alcoholic Drinks; Packaged, drinking water, Fruit Drinks and Fruit Juices; Syrups and Other Preparations for Making Beverages.
4151140   18/04/2019
LEMNISCATE NUTRI BEVERAGES PRIVATE LIMITED
FLAT NO. 202, WING E, AMI VILLA, AMRUT NAGAR, GHATKOPAR (WEST), MUMBAI 400 086.

Proposed to be Used
MUMBAI
MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES
OZOLITE

4152969  20/04/2019

AAFTAB HUSAIN SAYED

Flat No 278, Radha House No 1/105, Government Works Housing Society, Utkarsha Nagar, Kuwarev Ratnagiri, Ratnagiri,
Maharashtra - 415612

Proprietor

Address for service in India/Attorney address:

POOJASHREE

F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used

MUMBAI

BEERS; NON-ALCOHOLIC BEVERAGES; MINERAL AND AERATED WATERS; FRUIT BEVERAGES AND FRUIT JUICES;
SYRUPS AND OTHER NON-ALCOHOLIC PREPARATIONS FOR MAKING BEVERAGES
4153609  22/04/2019
KAPIVAR FOODS AND BEVERAGES PRIVATE LIMITED
3402, GRANDEUR TOWER, VASANT MARVEL, W.E. HIGHWAY, NEAR ABHILEKHAN BHAVAN, BORIVALI EAST, MUMBAI-400066.

Proposed to be Used
MUMBAI
BEERS, MINERAL AND AERATED WATERS, AND OTHER NON-ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES INCLUDED IN CLASS 32
4153708  22/04/2019
SHUBH SAGAR RESTAURANT PVT. LTD.
A-104, CAMELLIA APARTMENT, CHINTAMANI HABITATE, NEAR ITI COLLEGE, TAL SHAHAPUR, THANE - 421601,
MAHARASHTRA
A REGISTERED INDIAN COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956

Address for service in India/Attorney address:
ADVOCATE PRIYANKA TIWARI
Office No.3, Krishna Castle, A-1 Ground Floor, Fitwala Road, Elphinstone, Mumbai - 400013. Opp. Saidham

Proposed to be Used
MUMBAI
MINERAL AND AERATED WATERS, SODA WATER, SOFT DRINKS, TABLE WATERS
4156197  24/04/2019
MUSTER ONLINE PRIVATE LIMITED
"Sai Naman", 2C, MCHS Colony, Sector - 6, HSR Layout, Bengaluru - 560 102, Karnataka
Private Limited Company
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :19/07/2017

CHENNAI
BEERS; NON-ALCOHOLIC BEVERAGES; MINERAL AND AERATED WATERS; FRUIT BEVERAGES AND FRUIT JUICES;
SYRUPS AND OTHER NON-ALCOHOLIC PREPARATIONS FOR MAKING BEVERAGES
MATCHABAR  
4157930  25/04/2019  
CHEN, ZHEN-RUI  
5F., No.139, Xuecheng Rd., Sanxia Dist., New Taipei City 237, Taiwan (R.O.C.)  
Proprietor  
Address for service in India/Attorney address:  
POOJASHREE  
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu  
Used Since :04/01/2015  
CHENNAI  
BEERS; NON-ALCOHOLIC BEVERAGES; MINERAL AND AERATED WATERS; FRUIT BEVERAGES AND FRUIT JUICES; SYRUPS AND OTHER NON-ALCOHOLIC PREPARATIONS FOR MAKING BEVERAGES, ENERGY DRINKS
Adrenaline Shoc
4157942  25/04/2019
CHEN, ZHEN-RUI
5F., No.139, Xuecheng Rd., Sanxia Dist., New Taipei City 237, Taiwan (R.O.C.)
Proprietor
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since : 23/09/2017
CHENNAI
BEERS; NON-ALCOHOLIC BEVERAGES; MINERAL AND AERATED WATERS; FRUIT BEVERAGES AND FRUIT JUICES; SYRUPS AND OTHER NON-ALCOHOLIC PREPARATIONS FOR MAKING BEVERAGES, ENERGY DRINKS
4158104   25/04/2019
YASH RAJ FILMS PVT LTD
#5, Shah Industrial Estate, Veera Desai Road, Andheri (West), Mumbai-400053, India
Body Incorporate
Address for service in India/Attorney address:
BANANAIP COUNSELS
BananaIP Counsels, No.40, 2nd Floor, 3rd Main Road, JC Industrial Estate, Kanakapura Road, Bangalore-560062
Proposed to be Used
To be associated with:
3839097
MUMBAI
Beers, Mineral And Aerated Waters, And Other Non-Alcoholic Drinks; Fruit Drinks And Fruit Juices; Syrups And Other Preparations For Making Beverages.
4158541  26/04/2019
KEMRY INDUSTRIES AND INFRA SERVICES PRIVATE LIMITED
1 - VED KUTIR BUNGLOWS, NEAR SANDIPANI SCHOOL, NAVA NARODA, AHMEDABAD PRIVATE LIMITED
Address for service in India/Agents address:
SUHANI SIMLOTE
Ebifiling India Private Limited,A-1205-1206, Empire Business Hub, Near Water Tank, Science City Road,Ahmedabad-380060, Gujarat.

Proposed to be Used
To be associated with:
3953806
AHMEDABAD
PACKAGED DRINKING WATER, AERATED WATERS, SOFT DRINK, SYRUP, JUICE, MINERAL AND OTHER NON-ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES, SODA INCLUDED IN CLASS 32
THUMS UP POWERR

4159278  26/04/2019

THE COCA-COLA COMPANY
One Coca-Cola Plaza, Atlanta, Georgia 30313, United States of America
A Delaware Corporation

Address for service in India/Attorney address:
LALL & SETHI
D-17, South Extension Part II, New Delhi 110049, India

Proposed to be Used
To be associated with:
2268562

DELHI
Beers; Mineral and aerated waters and other non-alcoholic beverages; Fruit beverages and fruit juices; Syrups and other preparations for making beverages
4159824  27/04/2019
INDISH ESTABLISHMENTS
DOOR NO.17/804-B,SECOND FLOOR,BACKER BUILDING,INDHIRA GANDHI ROAD,KOZHIKODE-673 004,KERALA STATE,INDIA
Partnership firm
Address for service in India/Attorney address:
LAWYERS' ARCADE
SUPEX CORNER, 2ND FLOOR, SUB REGISTRAR OFFICE ROAD, NEAR GOVT, TRAINING SCHOOL, KANNUR-670 002. KERALA, INDIA.

Proposed to be Used
CHENNAI
Mineral and aerated waters and other non-alcoholic beverages; fruit beverages and fruit juices; syrups and other preparations for making beverages.
4160253  27/04/2019
KAJAL AGGARWAL
H No. 8, Tolstoy Marg Connaught Place, New Delhi G.P.O. New Delhi G.P, 110001
Proprietor

Address for service in India/Agents address:
JABRA RAM CHHAGNA RAM MANUVER
Flat No.372, 3rd floor Block-RU, Outer Ring Road, Pitampura, New Delhi-110034.

Proposed to be Used
DELHI
Natural Mineral Water and Packaged Mineral Water
4160281  27/04/2019
GOLD INDUSTERIES
Shed No.69 B, Lonavala Industrial Co-Operative Estate Ltd., Nangargaon, Lonavala – 410401, Maharashtra,India.
Partnership Firm
Address for service in India/Agents address:
GRACE CONSULTANCY AND SERVICES
C/310, HERAMB APT., 20/2, KASHINATH PATIL NAGAR, DHANKAWADI, PUNE-411 043.

Proposed to be Used
MUMBAI
PACKAGED DRINKING WATER
Priority claimed from 13/12/2018; Application No. : 35277388 ;China
4160884  29/04/2019
Inner Mongolia Yili Industrial Group Co., Ltd.
No.1, Jinshan Road, Jinshan Development Zone, Hohhot, P.R. China
A Company organized and existing under the laws of P.R.China
Address for service in India/Attorney address:
SHARDUL AMARCHAND MANGALDAS & CO.
AMARCHAND TOWERS, 216, OKHLA INDUSTRIAL ESTATE-PHASE III, NEW DELHI 110020

Proposed to be Used
DELHI
Beer; Rice-based beverages, other than milk substitutes; Non-alcoholic beverages flavored with beer; Sports beverages;
Energy drinks; Non-alcoholic carbonated beverages; Non-alcoholic fruit juice beverages; Whey beverages; Waters
[beverages]; Lithia water; Mineral water [beverages]; Seltzer water; Table waters; Lemonades; Soda water; Non-alcoholic
beverages; Aerated water; Isotonic beverages; Kvass [non-alcoholic beverage]; Smoothies; Soya-based beverages, other
than milk substitutes; Protein-enriched sports beverages; Non-alcoholic beverages flavored with coffee; Non-alcoholic
beverages flavored with tea; Soft drinks; Fruit based lacto-fermented drinks; Distilled water (beverage); Distilled drinking
water; Purified water (beverage); Vegetable extract drinks; Bean extract drinks; Beverages (Preparations for making —); Sorbets [beverages].
4160999  29/04/2019
KRINAL ENTERPRISE PRIVATE LIMITED
PLOT NO. 73, G F, KRUSHNA NAGAR, NEAR PASHU PALAN VASAHAT, SIMADA GAM, SURAT, Surat, Gujarat, India, 395006
PRIVATE LIMITED COMPANY
Address for service in India/Agents address:
YASH HINESHKUMAR MEHTA
19, CHINUBHAI TOWER, BESIDES H.K. COLLEGE, OPP.HANDLOOM HOUSE, ASHRAM ROAD, AHMEDABAD-380009.

Proposed to be Used
AHMEDABAD
Water, Bottled water, Spring water, Aerated water [soda water], Sparkling water, Mineral water, Drinking water,
Carbonated soft drinks, Soft drinks for energy supply, Concentrates used in the preparation of soft drinks, Flavoured
carbonated beverages.
4161599   29/04/2019
VORA ABDULLAH HARUN
A-301, Best Residence, Opp. City Pulse, Sarkhej Road, Ahmedabad, Gujarat – 380055
Proprietorship firm

Address for service in India/Attorney address:
PARTH MEHTA
E 1108, Titanium City Centre, 100 Ft. Road, Jodhpur, Ahmdabad 380015

Proposed to be Used
AHMEDABAD
Non-alcoholic beverages; Mineral and aerated waters; Fruit beverages and fruit juices; Syrups and other non-alcoholic preparations for making beverages; Sodas, sherbets;
TRADemarks Journal No: 1907, 24/06/2019 Class 32

4161749 30/04/2019
BiswaJit Shaw
Trading as: HEALTH IS WEALTH
Vill. - Uttar Sonamukhi, P.O.- Ashuti, P.S.- Maheshtala, Dist.- South 24- Parganas, West Bengal, India.
Manufacturer & Merchant
Partnership Firm
Address for service in India/Attorney address:
Das & Associates
16/15/3, Olabibitala 1st Bye Lane, Howrah 711 104, West Bengal, India.
Proposed to be Used
Kolkata
Packaged Drinking Water included in Class-32.
DEEPAK JAIN
House No. 1301, Sector-17, HUDA, yamunanagar, Haryana-135001
Individual
Address for service in India/Attorney address:
RAKESH KUMAR
105-106 APRA PLAZA-A PLOT NO.29, ROAD NO.44 COMMUNITY CENTRE, NEAR M2K RANI BAGH PITAMPURA DELHI-34
Proposed to be Used
To be associated with:
4010415
DELHI
fruit drinks, fruit juices, non alcoholic drinks, syrups
4162353 30/04/2019

WONDER BEVERAGES
21, 1ST FLOOR, BIMA SHOPPING CENTER, OPP. RADHANPUR SOCIETY, BHAIRAVNATH, MANINAGAR, AHMEDABAD - 380028, GUJARAT, INDIA.

PARTNERSHIP FIRM

Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
SONI & SONI - 2ND FLOOR SANGH MITRA, OPP. KESHAV BAGH, ASOPALAV LANE, NR. SHIVRANJANI CROSS ROAD, SATELLITE, AHMEDABAD-380015, GUJARAT INDIA.

Used Since :15/04/2019

AHMEDABAD

INSTANT PREMIX FRUIT BEVERAGES AND FRUIT JUICES; BEERS; NON-ALCOHOLIC BEVERAGES; MINERAL AND AERATED WATERS; SYRUPS AND OTHER NON-ALCOHOLIC PREPARATIONS FOR MAKING BEVERAGES.
4162669  30/04/2019
ZIVITAM AGEING WORLD PRIVATE LIMITED
L-2/226 SHHEED NAGAR, AGRA -282001
THE TRADEMARKS ACT, 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI

Beers; Mineral and aerated waters and other non-alcoholic beverages; Fruit beverages and fruit juices; Syrups and other preparations for making beverages
ZERO ULTRA

4163371  01/05/2019

MONSTER ENERGY COMPANY
1 Monster Way, Corona, California 92879, USA
a Delaware corporation

Address for service in India/Attorney address:
DEPENNING & DEPENNING
120, VELACHERY MAIN ROAD, GUINDY, CHENNAI - 600 032.

Proposed to be Used

CHENNAI

Non-alcoholic beverages, including carbonated drinks and energy drinks; syrups, concentrates, powders and preparations for making beverages, including carbonated drinks and energy drinks; beer.
RAJAT AGARWAL
PROPRIETOR OF RETAIL EXPRESS
GROUND FLOOR, ASHISH ROYAL TOWER, BISALPUR ROAD, NEAR GREEN PARK, BAREILLY-243001
PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
BALAJI IP PRACTICE
B-83, 3RD FLOOR, DENA BANK BUILDING, I.P EXTANTION NEAR MAYUR PUBLIC SCHOOL, DELHI-110092

Proposed to be Used
DELHI
MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES, SOFT DRINKS INCLUDED IN CLASS 32
4164238    02/05/2019

NOBLE JOHN

trading as ; MARACA FRUIT PROCESSING COMPANY

6/345, MADAKKATHANAM, VAZHAKULAM (PO), PIN-686670, ERNAKULAM DISTRICT, KERALA.

MANUFACTURER AND MERCHANTS

A registered Partnership firm.

Address for service in India/Agents address:

BABU K.A.
1ST FLOOR, RADHAGOPALAM, NEAR GANAPATHI KOVIL, SANSKRIT COLLEGE ROAD, TRIPUNITHURA, COCHIN-682 301, KERALA

Proposed to be Used

CHENNAI

MINERAL AND AERATED WATERS, AND OTHER NON-ALCOHOLIC DRINKS; FRUIT DRINKS & FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES.
4164580    02/05/2019
M/S MARK ENTERPRISES
8-1-363/126, Aditya Nagar Colony, Tolichowki, Golconda, Hyderabad, Telangana, India
PARTNERSHIP FIRM
Address for service in India/Attorney address:
PRASHANT KUMAR
OFFICE NO:-241/4, STREET NO 6-A, OLD ARYA NAGAR, GHAZIABAD

Proposed to be Used

CHENNAI
SOFT DRINKS CONCENTRATES, MINERAL AND AERATED WATER OTHERS NON-ALCOHOLIC BEVERAGES AND DRINKS, PREPARATIONS FOR MAKING BEVERAGES, FRUIT JUICES, SOFT DRINKS, AZIAN DRINKS, SPRING WATER, NATURAL MINERAL WATER, READY TO SERVE BEVERAGES, SYNTHETICS, BARLEY WATERS AND SQUASHES, CRUSHES, CORDIALS, BARLEY WATERS AND PURIFIED, OZONIZED DRINKING WATER ALL BEING GOODS INCLUDED IN CLASS 32.
4164873  02/05/2019
NAKUL GOVIND RAUNDAL
Tharparkar House,Ghule Nagar, Lane no. -4,Near Mali Bunglow. Manjari - Pune - 412307 ( Maharashtra
Individual
Address for service in India/Attorney address:
QUANTUS AND ASSOCIATES
A-2/104, FF, SHIVA ARCADE, ACHARYA NIKETAN, MAYUR VIHAR, PHASE-1, Delhi India 110091
Proposed to be Used
MUMBAI
Non-alcoholic beverages,Beer and brewery products,Beverages (Non-alcoholic -),Beverages (Preparations for making - ),De-alcoholised drinks,Non-alcoholic beverages,Non-alcoholic drinks, Non-alcoholic preparations for making beverages, Preparation for making non-alcoholic beverages, Preparations for making beverages covered in class 32.
DASSAULT RELIANCE AEROSPACE LIMITED
PLOT NO. 3-1A, DHIRUBHAI AMBANI AEROSPACE PARK, SECTOR-9, MIHAN SEZ, NAGPUR, MAHARASHTRA-441108
Public Limited Company

Address for service in India/Agents address:
KUNDAN KUMAR MISHRA
OFFICE NO.B-11, WA-121 ROHINI COMPLEX, SHAKARPUR, DELHI-110092.

Proposed to be Used
MUMBAI
Beers; Non-alcoholic beverages; Mineral and aerated waters; Fruit beverages and fruit juices.
4165818 03/05/2019
SUNIMOL S
SURABHI AQUA MINERALS, K R PURAM, CHERTHALA, PIN - 688541
Sole Proprietor
Address for service in India/Agents address:
BOBY VARGHESE.
1ST FLOOR, GALAXY TOWER, SUB JAIL ROAD, ALWAYE, KERALA. - 683 101.
Proposed to be Used
CHENNAI
Packaged drinking water
4166245  03/05/2019
ROYAL GROUP
SCF NO.20, MAIN MARKET, RAJ GURU NAGAR, LUDHIANA
PARTNERSHIP FIRM
Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAJ RANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.

Proposed to be Used
DELHI
Beer; Beers; Rice beer; Corn beer; Quinoa beer; Bock [beer]; Potato beer; Bitter [beer]; Kiwicha beer; Dark beer;
Light beer; Draft beer; Maize beer; Draught beer; Porter [beer]; Agave beer; Flavoured beer; Beer yeast; Pilsner beer;
Root beer; Malt beer; Beer wort; Ginger beer; Craft beer; Wheat beer; Beer making kits consisting of malt extracts,
hops, specialty grains and brewer’s yeast
HIMRATAN SPICEZED LIMONZA

4166982   04/05/2019

VIKAS BANSAL
HR-36C PUL PEHLAD PUR NEW DELHI-110044
PROPRIETOR

Address for service in India/Attorney address:
ROHIT TANEJA, CHARTERED ACCOUNTANT
L-11, Ground Floor, Malviya Nagar, New Delhi - 110017

Proposed to be Used
DELHI

non-alcoholic beverages; mineral and aerated waters; fruit beverages and fruit juices; syrups and other non-alcoholic preparations for making beverages.
HIMRATAN LITCHI LOVE

4166983  04/05/2019

VIKAS BANSAL
HR-36C PUL PEHLAD PUR NEW DELHI-110044
PROPRIETOR

Address for service in India/Attorney address:
ROHIT TANEJA, CHARTERED ACCOUNTANT
L-11, Ground Floor, Malviya Nagar, New Delhi - 110017

Proposed to be Used
DELHI

non-alcoholic beverages; mineral and aerated waters; fruit beverages and fruit juices; syrups and other non-alcoholic preparations for making beverages.
HIMRATAN NIMBOO JIMBOO

4166985  04/05/2019

VIKAS BANSAL
HR-36C PUL PEHLAD PUR NEW DELHI-110044
PROPRIETOR

Address for service in India/Attorney address:
ROHIT TANEJA, CHARTERED ACCOUNTANT
L-11, Ground Floor, Malviya Nagar, New Delhi - 110017

Proposed to be Used
DELHI
non-alcoholic beverages; mineral and aerated waters; fruit beverages and fruit juices; syrups and other non-alcoholic preparations for making beverages.
HIMRATAN ROOH RATAN

4166987   04/05/2019

VIKAS BANSAL
HR-36C PUL PEHLAD PUR NEW DELHI-110044
PROPRIETOR

Address for service in India/Attorney address:
ROHIT TANEJA, CHARTERED ACCOUNTANT
L-11, Ground Floor, Malviya Nagar, New Delhi - 110017

Proposed to be Used
DELHI

non-alcoholic beverages; mineral and aerated waters; fruit beverages and fruit juices; syrups and other non-alcoholic preparations for making beverages.
4167910  06/05/2019

MR. PANKIL SHAH
1002, KUKREJA PALACE, ‘H’ WING, VALLA BAUG LANE EXTENSION, GHATKOPAR (EAST), MUMBAI-400 077
INDIVIDUAL

Address for service in India/Attorney address:
JOSEPH VARIKASERY
VARIKASERY LAW & MARKS. 31, HAJIJ HABIB BUILDING, 1ST FLOOR, NEAR PARSI FIRE TEMPLE, DR. B.A. ROAD,
DADAR (EAST), MUMBAI - 400 014.

Proposed to be Used
MUMBAI
BEERS; NON-ALCOHOLIC BEVERAGES; MINERAL AND AERATED WATERS; FRUIT BEVERAGES AND FRUIT JUICES;
SYRUPS AND OTHER NON-ALCOHOLIC PREPARATIONS FOR MAKING BEVERAGES
4168018    06/05/2019
VIACOM 18 MEDIA PRIVATE LIMITED
ZION BIZWORLD, SUBHASH ROAD-A, NEXT TO GARWARE INSTITUTE, VILE PARLE (EAST), MUMBAI-400057
A Company Incorporated under the Indian Companies Act, 1956
Address for service in India/Agents address:
ANAND AND ANAND
FLAT NO. GA, AR VILLA, 31, III MAIN ROAD, GANDHI NAGAR, ADAYAR, CHENNAI 600 020
Proposed to be Used
MUMBAI
Beers; mineral and aerated waters and other non-alcoholic beverages; fruit beverages and fruit juices; syrups and other preparations for making beverages.
4168124   06/05/2019
MUHAMMED NAJEEB K P
SALAMATH MANZIL, PUNJAVI, HOSDURG, KASARAGOD, KANHANGAD SOUTH, KERALA - 671531.
PROPRIETOR
Address for service in India/Attorney address:
SHIBU SYED MUHAMMED
KOODATHAI PARAMBIL HOUSE, KOODTHAI BAZAR POST, THAMARASSERY, CALICUT, PIN - 673 573, KERALA
Proposed to be Used
CHENNAI
Beers; Mineral and aerated waters and other non-alcoholic beverages; Fruit beverages and fruit juices; Syrups and other preparations for making beverages
4168503 06/05/2019
AKHIRA FOODS & BEVERAGES PRIVATE LIMITED
Flat No:507 Sy No 369, Teja Harivillu Aprtments, Huda Colony, Chandangar Hyderabad–500050, Telangana, India.
MSME Registered Company.
Address for service in India/Attorney address:
MADHUSUDAN PUTTA
Prometheus Patent Services Pvt Ltd, J-801, Jain's Carlton Creek, Beside Delhi Public School, Khajaguda, Hyderabad-500008,
Telangana, India.
Used Since :25/03/2019
CHENNAI
Water, quinine water, bottled water, coconut water, soda water, mineral water, bottled drinking water, beers; non-alcoholic beverages; fruit beverages and fruit juices; syrups and other non-alcoholic preparations for making beverages.
Viacom 18 Media Private Limited

Zion Bizworld, Subhash Road-A, Next to Garware Institute, Vile Parle (East), Mumbai-400057

A Company Incorporated under the Indian Companies Act, 1956

Address for service in India/Agents address:

Anand and Anand

Flat No. GA, AR Villa, 31, III Main Road, Gandhi Nagar, Adyar, Chennai 600 020

Proposed to be Used

Mumbai

Beers; mineral and aerated waters and other non-alcoholic beverages; fruit beverages and fruit juices; syrups and other preparations for making beverages.
LAPTOP

4169829  07/05/2019

MOHD. IQBAL
LAKSHMI PUR PATTI, KASHI PUR, UDHAM SINGH NAGAR, UTTRAKHAND
INDIVIDUAL

Address for service in India/Attorney address:
ULTIMATE SOLUTIONS
I-4/21, FIRST FLOOR, SECTOR-16, ROHINI, DELHI-110089

Proposed to be Used
DELHI

FRUIT DRINKS, FRUIT JUICES, NONALCOHOLIC DRINKS, COLD DRINK, SPORT DRINKS, SOFT DRINKS, MINERAL WATER, SQUASHES, SODA WATER, SYRUPS.
AXEL

4169848   07/05/2019

PRADEEP JAMMARH
31, SATYAM MALL, GROUND FLOOR, OPP. MANSI TOWER, JUDGES BUNGLOW ROAD, BODAKDEV, AHMEDABAD – 380 015, GUJARAT, INDIA
ADULT, AN INDIAN NATIONAL

Address for service in India/Agents address:
Y. J. TRIVEDI & CO.
YAGNAJYOT, OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015

Used Since :21/10/2015

To be associated with:
3083735

AHMEDABAD
NON-ALCOHOLIC BEVERAGES; MINERAL AND AERATED WATERS; FRUIT BEVERAGES AND FRUIT JUICES; SYRUPS AND OTHER NON-ALCOHOLIC PREPARATIONS FOR MAKING BEVERAGES; BEERS;
4170365  08/05/2019
VIGOR SUGARCANE JUICES PRIVATE LIMITED
UGGRAKHERI PANIPAT, HARYANA- 132104
COMPANY
Address for service in India/Attorney address:
VINEET KUMAR
# 3, IInd Floor, P 37/38, Gomti Complex, Near Ahlcon Public School, Mayur Vihar, Phase-I, New Delhi – 110091
Used Since :15/01/2019
DELHI
Beers; mineral and aerated waters and other non-alcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages
2640502  10/12/2013
RAJNEESH BAHIL
trading as ;M/S BALAJI INDUSTRIAL CORPORATION
9/26 SOUTH PATEL NAGAR NEW DELHI ~110008 Mail id : balajifairtrade@yahoo. com W-
MERCHANTS & MANUFACTURERS
Used Since :27/11/2013
DELHI
ALCOHOLIC BEVERAGES (EXCEPT BEER),
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.PATIALA HOUSE.
2992163  23/06/2015
IFB AGRO INDUSTRIES LIMITED
PLOT NO. IND-5, SECTOR – I, EAST KOLKATA TOWNSHIP, KOLKATA - 700 107, State of West Bengal
Manufacturers, traders and exporters
Address for service in India/Agents address:
S. MAJUMDAR & CO.
5, HARISH MUKHERJEE ROAD, KOLKATA - 700 025, INDIA.

Proposed to be Used
KOLKATA
COUNTRY SPIRIT FOR SALE IN THE STATE OF WEST BENGAL ONLY
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE NUMEREL 7 AND ALL OTHER DESCRIPTIVE MATTERS.
YOG GURU SWAMI RAMDEVJI
3115696  04/12/2015
PATANJALI AYURVED LTD
D-38 INDUSTRIAL AREA HARIDWAR-249401, UTTARAKHAND, INDIA
MANUFACTURER & MERCHANT

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :31/12/1996

To be associated with:
3115696, 3115741, 3115795

DELHI
ALCOHOLIC BEVERAGES (EXCEPT BEERS).

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3115696,3115741,3115795.
BROCODE

3149411  03/01/2016

INDOSPIRIT DISTRIBUTION LIMITED.

trading as ;INDOSPIRIT DISTRIBUTION LIMITED.

B-230, OKHLA INDUSTRIAL AREA, PHASE-1, NEW DELHI-110020, INDIA.

MERCHANTS & MANUFACTURERS

Address for service in India/Attorney address:

SUBHASH BHUTORIA

D 905, Basement, New Friends Colony, new Delhi 110025

Used Since :01/12/2015

DELHI

Alcoholic beverages (except beers)
3190783  22/02/2016
NATIONAL INDUSTRIAL CORPORATION PRIVATE LIMITED
NICOL HOUSE A-270 DEFENCE COLONY NEW DELHI 110024
MANUFACTURERS AND MERCHANTS
A COMPANY INCORPORATED UNDER THE COMPANIES ACT,1956

Address for service in India/Attorney address:
SEWAK & ASSOCIATES
316, RECTANGLE ONE D-4 DISTRICT CENTRE SAKET NEW DELHI-110017

Proposed to be Used
DELHI
ALCOHOL BEVERAGES, NAMELY, BRANDY, RUM, WHISKEY, VODKA GIN, TEQUILA AND LIQUEUR
3625896   01/09/2017
K D LIQUOR AND FERTILIZER PVT. LTD.
503 N P Centre, New Duk Bunglow Road, Patna-800001
An Indian Company

Address for service in India/Agents address:
S.S. DATTA & ASSOCIATES
S.S. DATTA & ASSOCIATES, 288/1,B.B. CHATTERJEE ROAD,GROUND FLOOR,KOLKATA 700 042,WEST BENGAL,INDIA.
Used Since :06/08/2014

KOLKATA
Alcoholic beverages (except beer)

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF ALL DESCRIPTIVE MATTERS.
3697140 07/12/2017

DATA TYCOON(USA) SCIENCE AND TECHNOLOGY DEVELOPMENT CO., LTD.
36 South 18th Avenue, Suite A, Brighton Co 80601, United States

Address for service in India/Attorney address:
INTEPAT IP SERVICES PVT LTD
NO.8, 1ST FLOOR, 15TH CROSS, 100FT RING ROAD, JP NAGAR, 6TH PHASE, BANGALORE-560078.

Proposed to be Used
CHENNAI
Fruit extracts, alcoholic; cocktails*; spirits [beverages]; brandy; alcoholic essences; baijiu [Chinese distilled alcoholic beverage]; wine; yellow rice wine; alcoholic eggnog; arrack [arak].

Disclaim generic words shown in the image.
Maison Bel-Air

3700772  12/12/2017
ROLAND COIFFE
73 Chemin Du Becut, Quinsac- 33360, France
Foreign National

Address for service in India/Attorney address:
ABRISE LEGAL
B-703 Crystal Plaza, New Link Road, Opp Infinti Mall, Andheri(West) , Mumbai 400 053

Proposed to be Used
MUMBAI
AOC wines (wines with protected appellation of origin).
3719656   05/01/2018
DEEKAY EXPORTS LTD,
Regd office at no- 788, Flat No- E-1, Parkland Apartments , Nathan Street, Harington Road, Chennai- 600 021,
A Company registered under the Companies Act
Address for service in India/Attorney address:
B. ARTHI
SRI ANDAL ILLAM, NO.37-1, ARUMURUGAM NAGAR, RAMANATHAPURAM, COIMBATORE - 641 045.
Used Since :27/11/2017
CHENNAI
Brandy and Other Alcoholic Beverages
The mark as a label should be viewed as whole as a composite mark depicting the distinctive lettering style, art work and colour combination there is no exclusive right over the descriptive words in the mark.
3735341 23/01/2018
GUALOR ALCOBREW PRIVATE LIMITED
'Banaz', Gondwana Square, Byramji Town, Nagpur 440013
Company incorporated under the Companies Act, 1956

Address for service in India/Attorney address:
AZB & PARTNERS
AZB HOUSE, PENINSULA CORPORATE PARK, GANPATRAO KADAM MARG, LOWER PAREL (WEST), MUMBAI 400013.

Proposed to be Used
MUMBAI
Alcoholic beverages (except beers) - All kinds of alcoholic beverages including wines, whiskeys, rums, gins, vodkas, spirits and liquors.

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
BISHOP'S OAK

3799255   07/04/2018

DEEJAY DISTILLERIES PVT. LTD
B-1, Daffodil, Hirandani Garden, Central Avenue Road, Powai, Mumbai-400076
A Private Limited Company Incorporated under the Indian Companies Act.

Address for service in India/Attorney address:
GNK LEGAL
35, GOPAL BHAVAN, NR. TATA MOTORS, S.V. ROAD, KANDIVALI (WEST), MUMBAI-400067.

Used Since :07/01/2013

MUMBAI

Whisky, Brandy, Gin, Rum, Vodka, Wines, Spirits (Beverages) and Liquor
DEEJAY DISTILLERIES PVT. LTD
B-1, Daffodil, Hirandani Garden, Central Avenue Road, Powai, Mumbai-400076
A Private Limited Company Incorporated under the Indian Companies Act.

Address for service in India/Attorney address:
GNK LEGAL
35, GOPAL BHAVAN, NR. TATA MOTORS, S.V. ROAD, KANDIVALI (WEST), MUMBAI-400067.
Used Since: 07/01/2013

MUMBAI
Whisky, Brandy, Gin, Rum, Vodka, Wines, Spirits (Beverages) and Liquor.

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
Trade Marks Journal No: 1907 , 24/06/2019 Class 33

4153526   22/04/2019
KHEMANI DISTILLERIES PRIVATE LIMITED
RINGANWADA, KACHIGAM ROAD, DAMAN- 396 210
Address for service in India/Agents address:
S.S. MALHOTRA
Malhotra & Malhotra, Office No.308, Bhaveshwar Arcade Annex, LBS Marg, Ghatkopar (West), Mumbai-400086.

Proposed to be Used
To be associated with:
2471352
AHMEDABAD
WHISKY, BRANDY, RUM, GIN, VODKA, WINES, SPIRITS AND LIQUEURS INCLUDING INDIAN MADE FOREIGN LIQUOR INCLUDED IN CLASS – 33.
Proprietor
SATYENDRA PRASAD VISHWAKARMA
604, 6th floor crystal plaza, opp infinity mall andheri west mumbai maharashtra-400053

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
MUMBAI
ALCOHOLIC BEVERAGES, EXCEPT BEERS; ALCOHOLIC PREPARATIONS FOR MAKING BEVERAGES
4158105  25/04/2019
YASH RAJ FILMS PVT LTD
#5, Shah Industrial Estate, Veera Desai Road, Andheri (West), Mumbai-400053, India
Body Incorporate
Address for service in India/Attorney address:
BANANAIP COUNSELS
BananaIP Counsels, No.40, 2nd Floor, 3rd Main Road, JC Industrial Estate, Kanakapura Road, Bangalore-560062

Proposed to be Used
To be associated with:
3839098
MUMBAI
Alcoholic Beverages (Except Beers)
HarrisonPremium

4158741  26/04/2019

KARUN KAURA
87, MANJIT NAGAR, PATIALA-147001

INDIVIDUAL

Address for service in India/Attorney address:
RAJIV KUMAR CHOUHRY
C1A, LGF, Nizamuddin East, New Delhi - 110013

Proposed to be Used
DELHI

Alcoholic beverages, except beers; Alcoholic preparations for making beverages
4159037  26/04/2019
SJ.MURALIDHARAN
BE 301,KEH.NARINYAS, KALYANRAMAN ST,DARGAROAD,ZAMIN PALLAVARAM,CHENNAI 600043.
THE TRADE MARK ACT - 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Alcoholic beverages, except beers; Alcoholic preparations for making beverages
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI

Alcoholic beverages, except beers; Alcoholic preparations for making beverages
4159059   26/04/2019
GRAINOTCH INDUSTRIES LIMITED
T- 13-14, 3rd Floor, Above Bafna Jewellers, Suyojit Sankul, Tilakwadi Corner, Near Rajiv Gandhi Bhavan, Sharanpur Road, Nashik-422 005
A Company Registered Under The Indian Companies Act,
Address for service in India/Agents address:
ANIL D. SAWANT
2/38 NEW PRADHAN BUILDING ACHARYA DONDE MARG NEAR CHILDREN WADIA HOSPITAL PAREL MUMBAI-400012
Proposed to be Used
To be associated with:
1605145
MUMBAI
Alcoholic Beverages.
GAMI

4162313  30/04/2019
M/S. SHRI GAMI INFOTECH PVT. LTD.
101, REAL TECH PARK, 1ST FLOOR, PLOT NO.39/2, SECTOR-30A, VASHI, NAVI MUMBAI - 400703

Body Incorporate

Address for service in India/Attorney address:
BALAJI R. BARGE
M/s. VEDIC IP, E-212, 2nd Floor, Tower No.3, International Infotech park, Vashi, Navi Mumbai- 400703

Proposed to be Used
MUMBAI

Alcoholic beverages, except beers; Alcoholic preparations for making beverages.
4162544  30/04/2019
ARAM ENERGY PRIVATE LIMITED
37/35 WEST PUNJABI BAGH, 2ND FLOOR, DELHI 110026
THE TRADEMARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
DELHI
Alcoholic beverages, except beers; Alcoholic preparations for making beverages.
4163455  01/05/2019
RAJAT AGARWAL PROPRIETOR OF RETAIL EXPRESS
GROUND FLOOR, ASHISH ROYAL TOWER, BISALPUR ROAD, NEAR GREEN PARK, BAREILLY-243001
PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
BALAJI IP PRACTICE
B-83, 3RD FLOOR, DENA BANK BUILDING, I.P EXTANTION NEAR MAYUR PUBLIC SCHOOL,DELHI-110092

Proposed to be Used
DELHI
ALCOHOLIC BEVERAGES (EXCEPT BEERS)
4163558 01/05/2019  
NATIONAL COLLATERAL MANAGEMENT SERVICES LIMITED  
IFFCO Tower-1,B-wing, 5th Floor, Sector -29, Gurgaon-122001  
Public Limited Company  
Address for service in India/Attorney address:  
RAVI SHANKAR  
B-2 & 3, Ashish Commercial Complex, Plot No.-3, LSC, New Rajdhani Enclave, Vikas Marg, Near Preet Vihar Metro Station, Delhi, 110092  

Proposed to be Used  
DELHI  
Preparations for making alcoholic beverages, sake, rice alcoholic, Perry, Mira (sugarcane-based alcoholic beverage), bitters, aperitifs, alcoholic beverages containing fruit, except beer, alcoholic beverages, alcoholic beverages (except beer), alcoholic extracts, alcoholic essence, wine, Piquette, Fortified wines, Sparkling wines, cider, Pre-mixed beverages, fruit extracts, cocktails, alcoholic, pre-mixed alcoholic beverages, other than beer-based, Spirits and liquors, vodka, whisky, spirit (beverages), rum, peppermint liqueurs, gin, kirsch, liqueurs, distilled beverages, digesters (liqueurs and spirits), Curacao, brandy and any other alcoholic beverages (except beers).
THE LITTLE MASTER

4164935  03/05/2019

LIQUID SOLUTIONS (BVI) LIMITED
PO Box 957, Offshore Incorporation Centre, Road Town, Tortola, British Virgin Islands
A Company under the laws of British Virgin Islands

Address for service in India/Attorney address:
ASHOKA LAW ASSOCIATES
Ashoka House, 8 Central Lane, Bengali Market, New Delhi - 110001.

Proposed to be Used
DELHI
Alcoholic Beverages (except beers); Whisky; Scotch Whisky; Gin; Vodka;
4166696  04/05/2019
DASSAULT RELIANCE AEROSPACE LIMITED
PLOT NO. 3-1A, DHIRUBHAI AMBANI AEROSPACE PARK, SECTOR-9, MIHAN SEZ, NAGPUR, MAHARASHTRA-441108
Public Limited Company

Address for service in India/Agents address:
KUNDAN KUMAR MISHRA
OFFICE NO.B-11, WA-121 ROHINI COMPLEX, SHAKARPUR, DELHI-110092.

Proposed to be Used
MUMBAI
Alcoholic beverages, except beers; Alcoholic preparations for making beverages.
AMBANI CERAMIC INDUSTRIES AN INDIAN PARTNERSHIP FIRM  
S.R. NO - 118/P6, 8 – A, NATIONAL HIGHWAY, OPP. GEB FEEDER, LALPAR, MORBI - 363642. GUJARAT - INDIA. 

NEW 
Address for service in India/Attorney address: 
T.C.PATEL & CO., 
229, GOLDEN PLAZA, OPP. ARYA SAMAJ MANDIR, OUT SIDE RAIPUR GATE, KANKARIA, AHMEDABAD - 380 022

Proposed to be Used  
To be associated with: 
2288795 

AHMEDABAD 
IN RESPECT OF ALCOHOLIC BEVERAGES, EXCEPT BEERS; ALCOHOLIC PREPARATIONS FOR MAKING BEVERAGES INCLUDED IN CLASS -33.
AMRIT MAAN
17/A FF F block, moti nagar delhi-110014
INDIVIDUAL

Address for service in India/Agents address:
DIVAY ARORA
H.NO.2, ROHINI SECTOR-3, POLICE APPT., SOUTH POLICE STATION, DELHI-110085.

Proposed to be Used
DELHI

4167598   05/05/2019
AMRIT MAAN
17/A FF F block, moti nagar delhi-110014
INDIVIDUAL

Address for service in India/Agents address:
DIVAY ARORA
H.NO.2, ROHINI SECTOR-3, POLICE APPT., SOUTH POLICE STATION, DELHI-110085.

Proposed to be Used
DELHI
QMart
4168120  06/05/2019
Q-MART RETAIL LIMITED
H No: 8-2-268/F, 8-2-270/b/1/1/2, UPTOWN BANJARA, ROAD NO 3, BANJARA HILLS, HYDERABAD -500034, Telangana, INDIA
Limited Company

Address for service in India/Attorney address:
MUDDU KRISHNA VEMANA
Flat No.401, Sai Mayuri Residency, # 1-1-538/1, Gandhi Nagar, Near Balaji Towers, Hyderabad - 500080. Telangana, INDIA.
Used Since :01/12/1996

CHENNAI
Alcoholic beverages(except beers)
4170647 08/05/2019

KING CAR FOOD INDUSTRIAL CO., LTD.
No. 230, Sec. 3, Roosevelt Road, Taipei, Taiwan, R.O.C.
A Limited Liability Company incorporated and existing under the laws of the Republic of China (Taiwan).

Address for service in India/Attorney address:
CHADHA AND CHADHA
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India

Proposed to be Used

DELHI
Whisky; gin; grape wine; mint flavored liqueurs; alcoholic beverages of fruit; bitters; anise [liqueur]; anisette; aperitifs; arrack; distilled beverages [alcohol content 1.2% or more]; distilled spirits; ciders; prepared alcoholic cocktails; prepared wine cocktails; alcoholic cocktail mixes; curacao; digesters [liqueurs and spirits]; wine; liqueurs; hydromel [mead]; kirsch; liquors for alcoholic beverages; brandy; piquette; perry; Japanese rice alcohol; alcoholic essences; Beverages containing wine [spritzers]; alcoholic beverages [except beer]; fruit based alcoholic beverages; alcoholic fruit extracts; rice alcohol; rum; vodka; carbonated drinks [alcoholic, except beers]; sake; blends of wines with vegetable juices (alcohol content 1.2% or more); wines and liqueurs; cooking wine; sparkling wine; sparkling grape wine; Wine flavoured with coffee; coffee-based liqueurs; alcoholic coffee-based beverage.
2466454    24/01/2013
PATAKA INDUSTRIES PRIVATE LIMITED
trading as ;PATAKA INDUSTRIES PRIVATE LIMITED
97, PARK STREET, 4TH FLOOR, KOLKATA - 700 016.
MANUFACTURERS / MERCHANTS
Address for service in India/Agents address:
RAJEEV KR. JAIN, ADVOCATE
C/O.S.K. JAIN & CO., 797 LAKE TOWN, BLOCK-A, KOLKATA 700089, WEST BENGAL, INDIA.
Used Since :29/08/1967
KOLKATA
BIDIES, CIGARETTES, CIGAR, MATCHES, CHEWING TOBACCO, TOBACCO POUCHES, KHAINI, ZARDA, GUDAKHU JAFRANI PATTI & GUTKHA IN CLASS 34.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF ALL DESCRIPTIVE MATTERS.
THIS IS CONDITION OF REGISTRATION THAT LABEL SHALL BE USED TOGETHER.
3060239  18/09/2015

R.P. TRADERS
AKASH BANSAL
MOHIT BHARDWAJ

trading as ;R.P. TRADERS
D-1/33, UGF, ASHOK NAGAR, NEAR M.I.G. FLATS, DELHI-110093
MANUFACTURING & TRADING
PARTNERSHIP FIRM

Address for service in India/Agents address:
PRAMOD KUMAR KAPOOR (ADVOCATE)
47-A, GOVIND PARK, KRISHNA NAGAR DELHI
Used Since :01/07/2015

DELHI
SMOKING ARTICLES NAMELY BIRI
PRIYA SHYAM LAKHYANI
trading as ;Anchi SA
Cofrisa 9 Local 3, Colon Free Zone, Republic of Panama
Manufacturers and Merchants
A Proprietorship Firm
Address for service in India/Attorney address:
GYAN PRAKASH BANSAL
204 KRISHNA TOWER-2 PLOT NO-1 POCKET-7 SECTOR-12 DWARKA NEW DELHI-110075
Used Since :15/12/2015
DELHI
Tobacco & Smoker Articles
KAUSHAL
755

3180392   09/02/2016
SHRI SRVAN KUMAR KAUSHAL
KAMPIL ROAD, KAIMGANJ DIST. FARRUKHABAD, U.P.
MERCHANTS & MANUFACTURERS
Address for service in India/Agents address:
S.K. AGARWAL & CO.
6/2, GALI BARAH BHAI, BELANGANJ, AGRA - 282 004.
Used Since :01/01/2016
DELHI
CHEWING TOBACCO, SCENTED KHAINI, GUTKHA, PAN MASALA / AUOA MIX, SMOKING ARTICLES, TOBACCO RAW & MANUFACTURED, MATCHES AS INCLUDED IN CLASS 34.
3272065  30/05/2016
RAJ KUMAR MALI S/O. SH. JAGDISH PRASAD
trading as :GAJANAND TRADING CO.
SHYAM -5, SHOPPING CENTRE, SHOP NO. 39, OPP. GHANSHYAM NAGAR, NOBEL NAGAR, KUBER NAGAR, AHMEDABAD, GUJARAT AHMEDABAD
Manufacturer and merchants trading as
Single firm
Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)
Used Since :01/01/2016

AHMEDABAD
Tobacco, smoker's articles, matches & Bidi in class 34.
SINGHA BIDI
3359335    10/09/2016
HEMANTA KUMAR BEHERA
trading as ;M/s SINGHA BIDI
256, SAHAS PUR, BALICHANDRA PUR, CUTTACK, ODISHA-754205
SINGHA BIDI
PROPRIETOR
Address for service in India/Attorney address:
SHEETAL PRAKASH & CO.
116-A, TOP FLOOR, VIKAS MARG, SHAKAR PUR, DELHI-92
Used Since :25/08/2016

KOLKATA
BIDI AND BIDI MATERIALS.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF WORD "BIDI".
3375155  28/09/2016

NAZRUL ISLAM

trading as ;SAMIM BIRI FACTORY

PANJIPARA BAZAR P.O PANJIPARA DISTT UTTAR DINAJPUR W.B.
MANUFACTURER & MERCHANT

Address for service in India/Agents address:
GOODWILL REGISTRATION SERVICE
C/O. SUSANTA GHOSH,107/1G TOLLYGUNGE ROAD,KOLKATA 700026,WEST BENGAL,INDIA.

Used Since :01/12/1992

KOLKATA

BIRI, SMOKERS ARTICLES

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF ALL DESCRIPTIVE MATTERS.
3641589   22/09/2017
ABUL BARKAT ALI, TRADING AS - ANRAZ BIRI FACTORY
VILL – DURGAPUR, P.O- NAYANSUKH, P.S.- FARAKKA, DIST.- MURSHIDABAD, PIN – 742202, WEST BENGAL
SOLE PROPRIETORSHIP

Address for service in India/Agents address:
GOODWILL REGISTRATION SERVICE
C/O. SUSANTA GHOSH,107/1G TOLLYGUNGE ROAD,KOLKATA 700026,WEST BENGAL,INDIA.

Proposed to be Used
KOLKATA
BIDI AND SMOKING ARTICLES

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF ALL DESCRIPTIVE MATTERS.
3682484  20/11/2017
HIMAZUDDIN SEAKH
trading as ;HIMA BIRI FACTORY
VILL.MATHURAPUR,P.O.HARIBHANGA,P.S.MURSHIDABAD,PIN-742302,WEST BENGAL,INDIA.
MANUFACTURER & MERCHANT
Address for service in India/Agents address:
IDEAL TRADE MARK SERVICES.
18, N.S. ROAD, 1ST FLOOR, KOLKATA - 700 001, WEST BENGAL, INDIA.
Used Since :13/12/2011
KOLKATA
BIRI.
NO EXCLUSIVE RIGHT ON ANY DESCRIPTIVE MATTER.
Trade Marks Journal No: 1907, 24/06/2019  Class 34

PHILIP MORRIS BRANDS SÀRL
Quai Jeanrenaud 3 Neuchâtel, 2000 Switzerland
Company Incorporated under the laws of Switzerland

Address for service in India/Attorney address:
AZB & PARTNERS
AZB HOUSE, PENINSULA CORPORATE PARK, GANPATRAO KADAM MARG, LOWER PAREL (WEST), MUMBAI 400013.

Used Since: 31/12/2013

MUMBAI

Tobacco, raw or manufactured; tobacco products; cigars, cigarettes, cigarillos, tobacco for roll your own cigarettes, pipe tobacco, chewing tobacco, snuff tobacco, kretek; snus; tobacco substitutes (not for medical purposes); electronic cigarettes; tobacco products for the purpose of being heated; electronic devices and their parts for the purpose of heating cigarettes or tobacco in order to release nicotine-containing aerosol for inhalation; liquid nicotine solutions for use in electronic cigarettes; smokers’ articles, cigarette paper, cigarette tubes, cigarette filters, tobacco tins, cigarette cases, ashtrays, pipes, pocket apparatus for rolling cigarettes, lighters, matches

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.

This is subject to association with registered/pending registration no. registered application no. 691214..
3715491 29/12/2017
PHILIP MORRIS BRANDS SÀRL
Quai Jeanrenaud 3 Neuchâtel, 2000 Switzerland
Company incorporated under the laws of Switzerland

Address for service in India/Attorney address:
AZB & PARTNERS
AZB HOUSE, PENINSULA CORPORATE PARK, GANPATRAO KADAM MARG, LOWER PAREL (WEST), MUMBAI 400013.
Used Since: 30/09/2017

MUMBAI
Tobacco, raw or manufactured; tobacco products; cigars, cigarettes, cigarillos, tobacco for roll your own cigarettes, pipe tobacco, chewing tobacco, snuff tobacco, kretek; snus; tobacco substitutes (not for medical purposes); electronic cigarettes; tobacco products for the purpose of being heated; electronic devices and their parts for the purpose of heating cigarettes or tobacco in order to release nicotine-containing aerosol for inhalation; liquid nicotine solutions for use in electronic cigarettes; smokers' articles, cigarette paper, cigarette tubes, cigarette filters, tobacco tins, cigarette cases, ashtrays, pipes, pocket apparatus for rolling cigarettes, lighters, matches
3739013    29/01/2018
KULDEEP SHARMA
House. No: 29-7-19A, Plot No.403, CMR Residency, Vishnu Vardhana Rao Street, Opp Vimhans, Suryarao Peta, Vijayawada (Urban), Krishna-520002, Andhra Pradesh, India
INDIVIDUAL
Address for service in India/Attorney address:
CHAITANYA KRISHNA MURTHY GOGINENI
Flat No. 303, Anandh Plaza, Behind Spearmint Hotel Sandhya, Opp: Collectorate office, Lakidi-ka-pool, Hyderabad-500004, Telangana, India
Proposed to be Used
CHENNAI
MANUFACTURER OF CHEWING TOBACCO, GUTKHA
Subject to restrict the area to South India only.
3743690 03/02/2018
KULDEEP SHARMA
House. No: 29-7-19A, Plot No.403, CMR Residency, Vishnu Vardhana Rao Street, Opp Vimhans, Suryarao Peta, Vijayawada (Urban), Krishna-520002, Andhra Pradesh, India
INDIVIDUAL
Address for service in India/Attorney address:
CHAITANYA KRISHNA MURTHY GOGINENI
Flat No. 303, Anandh Plaza, Behind Spearmint Hotel Sandhya, Opp: Collectorate office, Lakidi-ka-pool, Hyderabad-500004, Telangana, India
Proposed to be Used
CHENNAI
MERCHANT AND MANUFACTURER OF CHEWING TOBACCO, GUTKHA
subject to the mark should be use as represented in the trademark application within the state of Andhra pradesh and Telangana.
4118181  15/03/2019
MOHAMMAD FAKREALAM KHAN
trading as ;SANGAM BIRI WORKS
VILLAGE & POST MAHUL, DISTRICT AZAMGARH UTTAR PRADESH-223225 INDIA
MANUFACTURING AND TRADING
Address for service in India/Attorney address:
AFROZ AHMAD, ADVOCATE
M-38, CIVIL SIDE, TIS HAZARI COURTS, DELHI.

Proposed to be Used
DELHI
MANUFACTURING OF BIRI INCLUDING HANDMADE BIDI
SUMAN AGRAWAL (INDIAN NATIONAL, PROPRIETOR), TRADING AS SHREE BALAJI ENTERPRISES.
Ring Road No. 2, Near Amarnath Dharamkanta, Hirapur, Raipur - 492001, Chhattisgarh
A Proprietorship Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
MUMBAI
Matches
4144482  11/04/2019
RAMESH CHANDRA AGRAWAL TRADING AS : M/S RAMESH TRADING COMPANY
BUS STAND BIGOD, TEHSIL - MANDALGARH, DIST. BHILWARA(RAJASTHAN)-311601, INDIA.
FIRM
Address for service in India/Attorney address:
TOTAL REGISTRATION SERVICES
127, B 1ST FLOOR MURLI TEXTILE TOWER PUR ROAD BHILWARA, ( RAJASTHAN)
Proposed to be Used
AHMEDABAD
TOBACCO, SMOKERS' ARTICLES, MATCHES,BIDI.
BAAG

4144555  11/04/2019

MOHAMED IBRAHIM
14/3, KHAJAMIAN STREET, KHAJANAGAR, TRICHY-620020
An Individual

Address for service in India/Attorney address:
ALTACIT GLOBAL
SHED NO. C2-A, THIRU-VI-KA INDUSTRIAL ESTATE, GUINDY, CHENNAI - 600 032.

Used Since :15/02/2019

CHENNAI
CIGARETTES, CIGARS, BEEDI, SMOKERS ARTICLES and TOBACCO
4144559  11/04/2019
MOHAMED IBRAHIM
14/3, KHAJAMIAN STREET, KHAJANAGAR, TRICHY-620020
An Individual

Address for service in India/Attorney address:
ALTACIT GLOBAL
SHED NO. C2-A, THIRU-VI-KA INDUSTRIAL ESTATE, GUINDY, CHENNAI - 600 032.
Used Since :15/02/2019

CHENNAI
CIGARETTES, CIGARS, BEEDI, SMOKERS ARTICLES and TOBACCO
MOHAMED IBRAHIM
14/3, KHAJAMIAN STREET, KHAJANAGAR, TRICHY-620020
An Individual

Address for service in India/Attorney address:
ALTACIT GLOBAL
SHED NO. C2-A, THIRU-VI-KA INDUSTRIAL ESTATE, GUINDY, CHENNAI - 600 032.
Used Since :15/02/2019

CHENNAI
CIGARETTES, CIGARS, BEEDI, SMOKERS ARTICLES and TOBACCO
4145066   11/04/2019
LINK MORRIS INTERNATIONAL FZE
Dubai, United Arab Emirates
a limited liability company incorporated under the laws of The United Arab Emirates

Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAI RANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.

Proposed to be Used
DELHI
Tobacco; Smokers articles; Matches
Trade Marks Journal No: 1907, 24/06/2019

THAKKAR JASVANTKUMAR NARANLAL
35. SAKTINAGAR AT, PO-DEODAR TA-DEODAR B.K. 385330, Gujarat, India
Proprietorship Firm

Address for service in India/Attorney address:
HIREN THAKKAR & ASSOCIATES
HIREN THAKKAR & ASSOCIATES 603B CENTRAL BUSINESS SPACE NR.PARTH RESIDENCEY OPP. FORTUNE LANDMARK HOTEL USMANPURA, AHMEDABAD GUJARAT, INDIA

Proposed to be Used
AHMEDABAD
smoking articles, bidi including in class 34
4157120    25/04/2019
S.SATHYA KEERTHI
ROYAL BEEDI FACTORY, NO:155, ASHOK NAGAR, ASIRIYAR NAGAR, TIRUPATTUR TK, VELLORE DT-635601
Single Firm
Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010

Proposed to be Used
CHENNAI
BEEDI
MOHD. NASEEM trading as ;ZUBI BIDI CO.
NAI BASTI, NAUGAWAN SADAT-244251 DISTT. AMROHA (U.P), INDIA
MANUFACTURERS AND MERCHANTS

Address for service in India/Attorney address:
S.S. TRADE MARKS COMPANY
T-33/6(G.F.), WEST NIZAMUDDIN, NEW DELHI-13

Used Since : 01/04/2019

DELHI
BIDI INCLUDED IN CLASS -34
SAMAJ
4158255  25/04/2019
DAMAYANTI SAHU PROPRIETOR OF KRISHANA PRODUCTION HOUSE
ADUA STREET, A/P. DURBANDHA VIA KANCHURU, DIST GANJAM, ODISHA
NO
Address for service in India/Attorney address:
NAVKAR ASSOCIATES
103 gold plaza, M.G. road indore
Used Since : 20/03/2019
KOLKATA
Tobacco, smokers, zarda, khaini and matches in class 34
Trade Marks Journal No: 1907, 24/06/2019 Class 34

4158906 26/04/2019
ANAND BIRI FACTORY
VILL- GOBINDAPUR, POST- TINPAKURIA DIST- MURSHIDABAD, WEST BENGAL 742202.
PARTNERSHIP FIRM REGISTERED UNDER THE INDIAN PARTNERSHIP ACT

Address for service in India/Attorney address:
SURESH & CO.
11 PRABHA KUNJ PLOT NO 498 24TH ROAD KHAR (WEST) MUMBAI-400052.
Used Since: 11/02/2016

To be associated with:
4079858
KOLKATA
BIRI IN CLASS 34
Trade Marks Journal No: 1907, 24/06/2019  Class 34

4158907  26/04/2019
ANAND BIRI FACTORY
VILLAGE GOBINDPUR P.O. TINPAKURIA DIST-MURSHIABAD PIN-742202 WEST BENGAL
PARTNERSHIP FIRM REGISTERED UNDER THE INDIAN PARTNERSHIP ACT

Address for service in India/Attorney address:
SURESH & CO.
11 PRABHA KUNJ PLOTNO 498 24TH ROAD KHAR (WEST) MUMBAI-400052.
Used Since :11/02/2016

To be associated with:
4079858
KOLKATA
BIRI IN CLASS 34
STELLAR EXTRA

4159464    26/04/2019

Godfrey Phillips India Limited
49, Community Centre, Friends Colony, New Delhi 110025, India
a company incorporated under the Companies Act, 1956

Address for service in India/Attorney address:
POOJA DODD
113, UDAY PARK, NEW DELHI-110049.

Proposed to be Used
To be associated with:
446559

DELHI
Cigarettes and tobacco products.
STELLAR XTRA

4159465    26/04/2019

Godfrey Phillips India Limited
49, Community Centre, Friends Colony, New Delhi 110025, India
a company incorporated under the Companies Act, 1956

Address for service in India/Attorney address:
POOJA DODD
113, UDAY PARK, NEW DELHI-110049.

Proposed to be Used
To be associated with:
446559

DELHI
Cigarettes and tobacco products.
ARSHIT

4160470  28/04/2019

MEENU GARG
5/613, F9 – Podhigai Illam, Krishna Nagar, Kovilpatti – 628502 Thoothukudi District, Tamilnadu

Individual

Address for service in India/Attorney address:
KAMAL GARG & ASSOCIATES
B-26 ADARSH APARTMENTS SECTOR 9 ROHINI DELHI-85

Proposed to be Used

CHENNAI

TOBACCO; SMOKER'S ARTICLES; MATCH BOXES
Kavsar Rajkumar bidi
4162712   30/04/2019
RAFIKBHAI AHMEDBHAI MIR
140, MADAR STREET, NEAR BUS STAND AT. POST UMETA. TALUKA ANKLAVAL, DIST ANAND, GUJARAT - 388510
THE TRADEMARKS ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
AHMEDABAD
Tobacco and tobacco substitutes; Cigarettes and cigars; Electronic cigarettes and oral vaporizers for smokers; Smokers' articles; Matches
SHAHIAWADH

4163400  01/05/2019

NASÊEM
5/1222, VIRAM KHAND, NEAR MODERN ACADEMY, GOMTINAGAR, LUCKNOW - 226010, UTTAR PRADESH, INDIA

Individual

Address for service in India/Attorney address:
VIKAS TYAGI
C-1025/4, INDIRA NAGAR, LUCKNOW - 226016, UTTAR PRADESH, INDIA

Proposed to be Used

DELHI

GUTKA AND CHEWING TOBACCO, TOBACCO, ZAFRANI PATTI, KHAINI, SURTI, SMOKERS' ARTICLES, MATCHES
SAF-555

4164792  02/05/2019
MR. SANJAY GOEL TRADING AS S.S.M EXPORTS.
C-58, 3RD FLOOR, PREET VIHAR, DELHI-110092.

PROPRIETORSHIP

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
Chewing Tobacco, Smoking Tobacco, Smoking Hukka Tobacco, Flavourings for tobacco, Biri, Cigarette, Khaini(Raw Tobacco), Snuff, Cigars and Match Box included in class 34.
EXE-SUPER

4164793   02/05/2019
MR. SANJAY GOEL TRADING AS S.S.M EXPORTS.
C-58, 3RD FLOOR, PREET VIHAR, DELHI-110092.
PROPRIETORSHIP

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
Chewing Tobacco, Smoking Tobacco, Smoking Hukka Tobacco, Flavourings for tobacco, Biri, Cigarette, Khaini(Raw Tobacco), Snuff, Cigars and Match Box included in class 34.
TBH-541

4164794  02/05/2019
MR. SANJAY GOEL TRADING AS S.S.M EXPORTS.
C-58, 3RD FLOOR, PREET VIHAR, DELHI-110092.
PROPRIETORSHIP

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI

Chewing Tobacco, Smoking Tobacco, Smoking Hukka Tobacco, Flavourings for tobacco, Biri, Cigarette, Khaini(Raw Tobacco), Snuff, Cigars and Match Box included in class 34.
QM-500

4164795  02/05/2019
MR. SANJAY GOEL TRADING AS S.S.M EXPORTS.
C-58, 3RD FLOOR, PREET VIHAR, DELHI-110092.
PROPRIETORSHIP

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
Chewing Tobacco, Smoking Tobacco, Smoking Hukka Tobacco, Flavourings for tobacco, Biri, Cigarette, Khaini(Raw Tobacco), Snuff, Cigars and Match Box included in class 34.
QM-1000

4164796  02/05/2019
MR. SANJAY GOEL TRADING AS S.S.M EXPORTS.
C-58, 3RD FLOOR, PREET VIHAR, DELHI-110092.
PROPRIETORSHIP
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Proposed to be Used
DELHI
Chewing Tobacco, Smoking Tobacco, Smoking Hukka Tobacco, Flavourings for tobacco, Biri, Cigarette, Khaini(Raw Tobacco), Snuff, Cigars and Match Box included in class 34.
MOTTO

4165422  02/05/2019
Lavanya Anand
M-177, GREATER KAILASH-II, NEW DELHI-110048

Individual

Address for service in India/Agents address:
MOHIT SINGHAL
I-29, ARYA SAMAJ ROAD, UTTAM NAGAR, NEW DELHI-110059

Proposed to be Used
DELHI

Personal vaporisers and electronic cigarettes, and flavourings and solutions therefor, Smokers’ articles, Tobacco and tobacco products (including substitutes), Articles for use with tobacco, etc.
4165555  03/05/2019
CHRYSANTHOS THEODOSIOU
trading as :CHRYSANTHOS THEODOSIOU
1, ANDROCLEOUS STREET, 4007 MESA GEITONIA, LIMASSOL CYPRUS
MANUFACTURERS AND MERCHANTS

Address for service in India/Agents address:
BARNALI BASAK
10, LAWYERS" CHAMBER SUPREME COURT OF INDIA, N. DELHI.

Proposed to be Used
DELHI
TOBACCO, SMOKERS, ARTICLES, MATCHES
4166155   03/05/2019
ARVIND GUPTA
K-50, KIRTI NAGAR, NEW DELHI-110015
INDIVIDUAL

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used
DELHI
Tobacco and tobacco products, tobacco substitutes; Cigarettes and cigars; Electronic cigarettes and oral vaporizers for smokers; Smokers’ articles; Matches
4166698 04/05/2019
DASSAULT RELIANCE AEROSPACE LIMITED
PLOT NO. 3-1A, DHIRUBHAI AMBANI AEROSPACE PARK, SECTOR-9, MIHAN SEZ, NAGPUR, MAHARASHTRA-441108
Public Limited Company
Address for service in India/Agents address:
KUNDAN KUMAR MISHRA
OFFICE NO.B-11, WA-121 ROHINI COMPLEX, SHAKARPUR, DELHI-110092.
Proposed to be Used
MUMBAI
Tobacco and tobacco substitutes; Cigarettes and cigars; Matches
AMBANI CERAMIC INDUSTRIES AN INDIAN PARTNERSHIP FIRM
S.R. NO - 118/P6, 8 – A, NATIONAL HIGHWAY, OPP. GEB FEEDER, LALPAR, MORBI - 363642. GUJARAT - INDIA.

NEW

Address for service in India/Attorney address:
T.C.PATEL & CO.,
229, GOLDEN PLAZA, OPP. ARYA SAMAJ MANDIR, OUT SIDE RAIPUR GATE, KANKARIA, AHMEDABAD - 380 022

Proposed to be Used
To be associated with:
2288796

AHMEDABAD
IN RESPECT OF TOBACCO AND TOBACCO SUBSTITUTES; CIGARETTES AND CIGARS; ELECTRONIC CIGARETTES AND ORAL VAPORIZERS FOR SMOKERS; SMOKERS' ARTICLES; MATCHES INCLUDED IN CLASS -34.
MR MITESH HARISH THAKKAR TRADING AS TAMIT INTERNATIONAL
816/8, SHRI KRISHNA NIWAS, APT. NO. 12, PADAMJI GATE, BHAWANI PETH, PUNE-411042, MAHARASHTRA, INDIA

PROPRIETORSHIP

Address for service in India/Agents address:
MAKHIJA & ASSOCIATES.
OFFICE NO.1/1, 1ST FLOOR, A WING, SAI TIRTH TOWER, STATION ROAD, SIDDHARTH NAGAR, THANE (E)-400603

Proposed to be Used

MUMBAI

BOOKS OF CIGARETTE PAPERS; CIGAR TUBES; CIGARETTE TUBES; CIGARETTE PAPERS; FILTER TIPS (CIGARETTES); FILTER TIPPED CIGARETTES; CIGARETTE ROLLING PAPER; ASHTRAYS; CIGARETTE ROLLERS; PERSONAL VAPORIZER AND ELECTRONIC CIGARETTES AND FLAVORINGS AND SOLUTIONS THEREAFTER; CIGAR CUTTERS; FLAVORING FOR TOBACCO; CIGARETTES; TOBACCO; LIGHTERS; POCKET LIGHTERS NOT OF PRECIOUS METAL, MATCH BOX; MATCHES; TOBACCO POUCHES; SNUFF; SNUFF BOXES; CIGAR WRAPS, HOLDERS FOR CIGARETTES; SMOKERS ARTICLES; PIPE HOLDERS; CIGARILLOS; CIGAR HOLDERS; CIGARETTE WRAPS; CIGAR FILTERS.
4168246 06/05/2019
MR. MITEESH HARISH THAKKAR TRADING AS TAMIT INTERNATIONAL
816/8, SHRI KRISHNA NIWAS, APT. NO. 12, PADAMJI GATE, BHAWANI PETH, PUNE-411042, MAHARASHTRA, INDIA

Address for service in India/Agents address:
MAKHIVA & ASSOCIATES.
OFFICE NO.1/1, 1ST FLOOR, A WING, SAI TIRTH TOWER, STATION ROAD, SIDDHARTH NAGAR, THANE (E)-400603

Proposed to be Used
MUMBAI
BOOKS OF CIGARETTE PAPERS; CIGAR TUBES; CIGARETTE TUBES; CIGARETTE PAPERS; FILTER TIPS
(CIGARETTES); FILTER TIPPED CIGARETTES; CIGARETTE ROLLING PAPER; ASHTRAYS; CIGARETTE ROLLERS;
PERSONAL VAPORIZER AND ELECTRONIC CIGARETTES AND FLAVORINGS AND SOLUTIONS THEREAFTER; CIGAR
CUTTERS; FLAVORING FOR TOBACCO; CIGARETTES; TOBACCO; LIGHTERS; POCKET LIGHTERS NOT OF PRECIOUS
METAL, MATCH BOX; MATCHES; TOBACCO POUCHES; SNUFF; SNUFF BOXES; CIGAR WRAPS, HOLDERS FOR
CIGARETTES; SMOKERS ARTICLES; PIPE HOLDERS; CIGARILLOS; CIGAR HOLDERS; CIGARETTE WRAPS; CIGAR
FILTERS.
NICOLO
4169489  07/05/2019
PRAHLAD AND COMPANY
Kaimganj, Distt. Farrukhabad-209502, Distt., U.P.
Partnership Firm
Address for service in India/Agents address:
UNITED OVERSEAS TRADE MARK CO.
52, SUKHDEV VIHAR, MATHURA ROAD, NEW DELHI- 110 025.

Proposed to be Used
DELHI
Chewing tobacco.
LAPTOP

4169830  07/05/2019

MOHD. IQBAL
LAKSHMI PUR PATTI, KASHI PUR, UDHAM SINGH NAGAR, UTTRAKHAND
INDIVIDUAL

Address for service in India/Attorney address:
ULTIMATE SOLUTIONS
I-4/21, FIRST FLOOR, SECTOR-16, ROHINI, DELHI-110089

Proposed to be Used
DELHI
CHEWING TOBACCO, SMOKING TOBACCO AND KHAINI.
BANSAL

4170773   08/05/2019

DURGESH KUMARI BANSAL PROPRIETOR OF M/S BANSAL TOBACCO COMPANY
2KM MILE STONE, ETAH ROAD, SHIKOHABAD, DISTT. FIROZABAD (U.P.), INDIA.
SINGLE FIRM

Address for service in India/Attorney address:
TAJ TRADE MARK
ANAND VRINDAVAN, SANJAY PLACE, AGRA - 282 002 (U.P.) INDIA.

Used Since :01/04/1974

To be associated with:
2307371

DELHI

Tobacco articles.
CREDENCEGLOBAL

2219119 12/10/2011
CREDENCE MANAGEMENT SERVICES PVT.LTD;
trading as ;Pvt.Ltd;COMPANY
E-363,2nd FLOOR,GREAT KAILASH-II,NEW DELHI,PIN-110048
Advertising, business management, business administration, office functions

Address for service in India/Attorney address:
DHYANESH KUMAR
dhyanesh kumar,jiya kutir,b-23,r.d.tower,new punaichak,patna-23
Used Since :01/04/2009
DELHI

ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION AND OFFICE FUNCTIONS.
2220425  14/10/2011
MEDIXFORA HEALTHCARE CONCEPTS & SOLUTIONS PVT LTD
A26/12A GROUND FLOOR DLF PHASE I GURGANG HARYANA 122002
SERVICES
AN INDIAN COMPANY INCORPORATED IN INDIA
Address for service in India/Attorney address:
MACE CORPORATE ASSOCIATES
208A/6A, 1ST FLOOR SAVITRI NAGAR MALVIYA NAGAR NEW DELHI-17
Used Since :01/10/2011
DELHI
SERVICES RELATED TO BUSINESS ORGANIZATION, BUSINESS MANAGEMENT AND CONSULTANCY AND SUPPORT SERVICES.
JAYPEE
2565949 17/07/2013
MR. VINOD KUMAR JAIN
trading as ;JAYSON INDUSTRIES
389 OLD POST OFFICE STREET SADAR BAZAR DELHI 110006
SERVICE PROVIDER
Address for service in India/Agents address:
WORLDWIDE REGISTRATION BUREAU.
60/30, NEW ROHTAK ROAD, KAROL BAGH , NEW DELHI-110005
Used Since :11/02/1997
DELHI
Advertising,business management, business administration and office function in relation to automotive components and accessories, domestic utensils, containers, water bottle, casserole, Vacuum Flash, Florence cash, combs & sponges, instruments and material for cleaning purposes, steel wool, glassware, porcelain and earthenware, insulated & non insulated articles, readymade garments, hosiery, clothing, footwear, headgear, stationary and teaching materials.
MOTI

2567286  19/07/2013
M/S REGENT ENTERPRISES LIMITED
E-205 (LGF), GREATER KAILASH-II, NEW DELHI – 110048
MANUFACTURERS & MERCHANTS
A COMPANY INCORPORATED UNDER THE INDIAN COMPINES ACT, 1956

Address for service in India/Attorney address:
GARG & ASSOCIATES
E-205 GREATER KAILASH PART-II NEW DELHI-110048
Used Since : 22/05/1999

DELHI
RETAIL, WHOLESALE, DISTRIBUTION AND MARKETING OF EDIBLE OIL, EDIBLE FATS AND PRESERVES, VANASPATI GHEE INCLUDED IN CLASS 35.
Dogs99.com
2654228  03/01/2014
ABHINEET DHALIWAL
ABHINEET DHALIWAL
HARJOT SINGH SIDHU
MANVINDERJIT SINGH RUPAL
trading as ;AHM ASSOCIATES
#1033/2, SECTOR:39-B, CHANDIGARH.
Advertising, Advice for consumers, Rental of advertising space, On-line advertising on a computer network, Information (Business).

Address for service in India/Agents address:
D.KUMAR DHINGRA
39, G.TROAD, MILLER GANJ, LUDHIANA 141003
Used Since :01/01/2014

DELHI
Advertising, Advice for consumers, Rental of advertising space, On-line advertising on a computer network, Information (Business).
3 GEN

2654239    03/01/2014
M/S 3GEN PHARMACEUTICALS
trading as ;3 GEN
SCO 68, FIRST FLOOR, SECTOR 40C, CHANDIGARH
Advertising, Marketing, Publicity, Invoicing.

Address for service in India/Attorney address:
RAJESH KUMAR KADIAN
RKF LAW, SCO No. 61, 2nd floor, 12A, Panchkula HARYANA-134109
Used Since :17/12/2013
DELHI
Advertising, Marketing, Publicity, Invoicing.
BHAGAWAAN GOPINATHJI TRUST
BHAGAWAAN GOPINATH JI ASHRAM, D-BLOCK, PAMPOSH ENCLAVE, NEW DELHI-110048
SERVICE PROVIDER
Address for service in India/Attorney address:
KULBHUSHAN RELAN
640, HIMGIRI APARTMENTS, VIKAS PURI, NEW DELHI-110018
Used Since: 20/06/1994

DELHI
TO AUGMENT THE FUNDS OF THE TRUST BY COLLECTING AND ACCEPTING DONATION /CONTRIBUTION IN CASH/KIND AND TO PROVIDE RELIEF AND SUCCOR, TO UPLIFTMENT OF POOR ERADICATION AND SPIRITUAL DEVELOPMENT AND ALL CHARITABLE INCLUDING SOCIAL ACTIVITIES.
2754893    12/06/2014
JARIR MARKETING CO.
P.O. Box 3196, Riyadh 11471, Saudi Arabia
Manufacturer and Merchant
A Saudi Arabian Company

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used
DELHI
Advertising; business management; business administration; office functions; bringing together, for the benefit of others, of a variety of goods (excluding the transport thereof), enabling customers to conveniently view and purchase those goods; hyper markets; bookstores services
2775108  16/07/2014
HARISH KHARI
WP-198, WAZIRPUR VILLAGE, ASHOK VIHAR, DELHI-110052.
SERVICE PROVIDER AND TRADER
Address for service in India/Attorney address:
KHURANA & KHURANA ADVOCATES
E-13, UPSIDC, SITE IV, BEHIND -GRAND VENICE, KASNA ROAD, GREATER NOIDA -201301, UP
Used Since :10/06/2008
DELHI
ONLINE MARKETING, ADVERTISING, SALE, TRADE, BUSINESS ADMINISTRATION AND MANAGEMENT ACTIVITIES THROUGH VARIOUS MEDIA INCLUDING ONLINE MEDIA, INTERNET WEBSITE, TELECOMMUNICATIONS, MAIL ORDER, DISTRIBUTION OF ADVERTISING MATERIALS, WHOLESALE AND RETAIL OUTLETS SERVICES, SPORTS GOODS, SPORTS EQUIPMENTS, SPORTS CLOTHING, FOOTWEAR, FITNESS ACCESSORIES INCLUDED UNDER CLASS 35.
No exclusive right on the word INDIA..
K.K CRYSTAL

2800203   29/08/2014

KAMLESH KUMAR

trading as ;K.K CRYSTAL

P- 141 MAIN MARKET JHANDAPUR SAHIBABAD GHAZIABAD 201010, UP

SERVICES

Used Since :01/04/2011

DELHI

ADVERTISING, BUSINESS ADMINISTRATION & BUSINESS MANAGEMENT, EXPORT & IMPORT ACTIVITIES INCLUDING DISTRIBUTION MARKETING & TRADING SERVICES RELATING TO WHOLESALE & RETAILS SHOWROOMS OF MACHINE AND MACHINE TOOLS INCLUDING JUICER, MIXER, GRINDERS, MADHANI, WIRE & CABLES, SWITCHES ACCESSORIES, ELECTRIC IRON, M.C.B., M.C.B. BOX, KIT-KAT, CHANGE OVER, STARTER, CUT OUTS, PLUGS, SOCKETS, HOLDERS, CAPACITOR, CONDENSERS, SWITCHGEARS, INSTALLATION FOR LIGHTING, HEATING, REFRIGERATING COOKING, COOLING, DRYING, STEAM GENERATING, PURIFICATION SYSTEMS, INCLUDED IN CLASS 35.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE words separately. Mark shall be used as a whole.
2801667 02/09/2014
SUKHMANI HEALTH CARE
Rahul Verma
Sukhwinder Kaur
trading as; Sukhmani Health Care
Dhuri Road, Mehal Mubarak Colony, St. No. 3, Sangrur-148001
Service Provider
partnership firm
Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAIRANDHIR SINGH NAGAR, LUDHIANA-141004 PUNJAB.
Used Since: 13/01/2005
DELHI
MANAK WASTE MANAGEMENT PVT. LTD trading as MANAK WASTE MANAGEMENT PVT. LTD
15, GAUTAM APARTMENT, NEAR GULMOHAR PARK, NEW DELHI 110049
SERVICE PROVIDERS
Used Since: 01/01/2009
DELHI
Advertising, business management, business administration and office functions in relation to buying and selling of second-hand electronic goods."
DAMAN TRADING CO.

2810593  15/09/2014

S. KARAM SINGH

trading as; DAMAN TRADING CO.

B 25, 250/6 Street No.1, Santokh Nagar, Hoshiarpur-146001

SERVICE PROVIDER

PROPRIETORSHIP FIRM

Address for service in India/Agents address:

RAHUL RAJPUT.

B-336, BHAL RANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.

Used Since: 01/08/2012

DELHI

CITIGROUP INC.
388 Greenwich Street, New York, New York 10013, USA
A DELAWARE CORPORATION
Address for service in India/Attorney address:
CYRIL AMARCHAND MANGALDAS
4TH FLOOR, GYS PLATINUM D-3, DISTRICT CENTRE, SAKET, NEW DELHI-110017.

Proposed to be Used
DELHI
Advertising; business management; business administration; office functions.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..1361836,1361837. MARK SHOULD BE READ AND USE AS A WHOLE.
ROSSES PHARMA
2899788   11/02/2015
ABDUL HAMID TANTRAY
trading as ;ROSSES PHARMA
RAWAL PORA WANDAL SRI NAGAR J&K
MANUFACTURES, MERCHANTS, TRADERS
Address for service in India/Agents address:
VENUKA KUMARIA.
#5673, DUPLEX, MODERN HOUSING COMPLEX, MANIMAJRA, U. T. CHANDIGARH.
Used Since :05/02/2015
DELHI
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION OFFICE FUNCTIONS RELATED TO MEDICINES
Trade Marks Journal No: 1907, 24/06/2019 Class 35

2904936 19/02/2015
SH. ASHOK KUMAR DHANUKA
SH. GHANSHYAM DAS DHANUKA
trading as ;GRD CARE
Dhanuka Complex,Block -B, Sati Jaymati Road, Athgaon, Guwahati-781001(ASSAM).
MERCHANTS / MANUFACTURERS
PARTNERSHIP FIRM.
Address for service in India/Agents address:
PURI & PURI (ADVOCATES)
4969/5, IST FLOOR, SIRKIWALAN, (NEAR HAUZ QAZI POLICE STATION) HAUZ QAZI, DELHI-6
Used Since :17/11/2014
KOLKATA
Wholesale & Retail Agency Services Retail Outlet Chain Store, Promotion, Online Marketing And Distribution Of Cosmetic Item Like Hand Wash, Surgical Hand Wash, Hair Oil, Face Wash, Shampoo, Body Lotion, Cold Cream As Per Class-35.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF ALL DESCRIPTIVE MATTERS.
THIS IS CONDITION OF REGISTRATION THAT LABEL SHALL BE USED TOGETHER.
WELCOME

2912626   27/02/2015
WELCOME SHOES PVT LTD
H- 24 UDYOG NAGAR ROHTAK ROAD INDL AREA DELHI 110041
SERVICE PROVIDERS.
A PRIVATE LIMITED COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT 1956
Address for service in India/Attorney address:
THE CALCUTTA TRADE MARK CO.
303 RG COMPLEX I PRASHANT VIHAR SECTOR 14 ROHINI DELHI 110085
Used Since :03/07/1990

DELHI
ADVERTISING, OFFICE FUNCTION, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, DISPLAY, TRADING,
MARKETING AND SHOWROOM OF FOOTWEARS, SOLES AND STRAPS.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..606890, 728509, 787869.
2931330  29/03/2015
M/S. AJAY FOOD PRODUCTS (KATNI) PVT. LTD.
38, INDUSTRIAL AREA, KATNI, M.P.
SERVICE PROVIDER

Address for service in India/Attorney address:
NAVKAR ASSOCIATES
103 gold plaza,M.G. road indore
Used Since :01/04/2003

MUMBAI
Advertising, business management, business administration, office functions
2940430  13/04/2015
JAYISH P. SAGOI
trading as ;FORT ST.GEORGE
MERLIN HOUSE,4 MUTHUKRISHNAN STREET, PONDY BAZAR, CHENNAI - 600 017, TAMIL NADU
SERVICE PROVIDER
Address for service in India/Attorney address:
V LEGAL EMPIRE
#15, EAST ABHIRAMIPURAM, 3RD STREET, MYLAPORE, CHENNAI-600004, TAMILNADU, INDIA.
Used Since :01/01/1996
CHENNAI
RETAIL AND DISTRIBUTORSHIP SERVICES IN THE FIELD OF CLOTHING, FASHION ACCESSORIES, CLOTHING
ACCESSORIES, BESPOKE TAILORS
subject to the mark should be use as represented in the trademark application..
PEHLE APP

2946259    20/04/2015

MAISY LLC
103 Foulk Road, Suite 202, Wilmington, Delaware 19803, USA

Service Provider
A corporation organized and existing under the laws of the State of Delaware, USA

Address for service in India/Angents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used

DELHI
Advertising; Business intermediary services for the sale and purchase of goods and services; Retail store services; Retail sale services provided by means of a global computer network; Sales promotion for others; Business information services; Computerized on-line ordering featuring general merchandise and general consumer goods; Providing an on-line commercial information directory; Providing a searchable database in the field of business information available via a global computer network; Dissemination of advertising for others via an on-line electronic communications network; Providing a searchable on-line database featuring goods and services of others; Providing a searchable on-line advertising guide featuring the goods and services of other on-line vendors; Data storage and retrieval services for transmitting, displaying and storing transaction, identification and financial information; On-line retail and wholesale distributorship services featuring general merchandise and general consumer goods; Information services, namely, providing information about retail products to customers, featuring the availability of specific products of interest to them; Online business information services, namely analyzing an individual's preferences and providing product reviews and recommendations.
MOKANC

2984361  12/06/2015
DEEPAK LUNKER
trading as ;MOKANC

20-A, MUNOTH CENTER, 1ST FLOOR, 343, TRIPLICANE HIGH ROAD, CHENNAI - 600005
MERCHANTS AND SERVICE PROVIDER
AN INDIAN SOLE PROPRIETORSHIP FIRM

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used

CHENNAI

RETAIL, WHOLESALE AND MARKETING SERVICES INCLUDING ONLINE RETAILING CONNECTED WITH THE SALE OF PRECIOUS METALS AND THEIR ALLOYS AND GOODS IN PRECIOUS METALS OR COATED THEREWITH, JEWELLERY, PRECIOUS STONES, HOROLOGICAL AND CHRONOMETRIC INSTRUMENTS; DEMONSTRATION OF GOODS; PRESENTATION OF GOODS ON COMMUNICATION MEDIA, FOR RETAIL PURPOSES
3047036  02/09/2015
MUNISH TAYAL
trading as ;AVNI PHARMA
AMIN ROAD, NEAR BRAHMA CHOWK, KURUKSHETRA, HARYANA, INDIA
SERVICE PROVIDER
Address for service in India/Agents address:
SANJEEV KUMAR SARDANA
H. No. 409/29, Dev Nagar, Gali No. 03, Sonepat 131 001
Used Since :02/09/2015
DELHI
Trading, marketing, retail, wholesale, advertisement related to Medicinal and Pharmaceutical Preparations.
KYNN

3052555  10/09/2015

NANCY BANSAL
A-999, SUSHANT LOK PHASE-1, GURGAON-122001, HARYANA
SERVICES PROVIDER

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used
DELHI

Trading, marketing, advertising, distribution, retail-outlets and import-export services in respect of home décor, show pieces and gift items.
3059494  21/09/2015
SACHIN KUMAR
trading as ;S.N. PHARMA
WZ-13, OM VIHAR, PHASE-III, BEHIND SHIV MANDIR, UTTAM NAGAR, NEW DELHI 110059
SERVICE PROVIDER
Used Since :01/04/2003
DELHI
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS RELATING TO MEDICINES AND COSMETICS.
3072336  06/10/2015
M/S. MARYA DAY AGRO FOODS PVT. LTD.
SHOP NO.-65, F-BLOCK, SECOND FLOOR, BUTLER PLAZA, CIVIL LINES, BAREILLY, U.P.

service provider

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Used Since : 01/04/2012

To be associated with:
2811452

DELHI
marketing, online marketing, wholesale and retail services, retail outlets, departmental stores, malls, super markets, household items, stationery goods and stores
3082586 19/10/2015
SUDHEENDRA BHARADWAJ trading as Infinite Solutions
701, 7th Floor, DLF Cross Point Mall, DLF Phase-IV, Gurgaon-122001, Haryana
Service Provider
Proprietorship Firm
Address for service in India/Agents address:
PRAMOD KUMAR KAPOOR (ADVOCATE)
47-A, GOVIND PARK, KRISHNA NAGAR DELHI
Used Since: 11/11/2014
DELHI
Professional business consultancy; business management and organization consultancy
CORINTHIA
3096234  10/11/2015
INTERNATIONAL HOTEL INVESTMENTS PLC
22, EUROPA CENTRE, FLORIANA FRN 1400, MALTA
SERVICE PROVIDERS
A LIMITED COMPANY INCORPORATED UNDER THE LAWS OF MALTA
Address for service in India/Attorney address:
KIPG
K-2/5 (OPP. CENTRAL ARCADE), DLF PHASE-II, GURGAON, NATIONAL CAPITAL REGION, HARYANA, INDIA
Used Since :27/03/1997
DELHI
MANAGEMENT OF HOTELS AND TIME-SHARE RESORTS.
RAPPORT

3096547   11/11/2015
PROFIT SHOE COMPANY PRIVATE LIMITED
trading as : PROFIT SHOE COMPANY PRIVATE LIMITED
D.NO. 14-5-21, ANDHRA RATTIA ROAD, 1-LANUINANPET VIJAYAWADA - 520003 IN THE STATE OF ANDHRA PRADESH, INDIA
SERVICE PROVIDER
Address for service in India/Attorney address:
MUDDU KRISHNA VEMANA
FLAT NO.107, JAGADAMBA APARTMENTS, # 1-1-538, GANDHI NAGAR, NEAR HEBRON CHURCH, HYDERABAD - 500 080.
STATE OF TELANGANA. INDIA.
Used Since :01/11/2015

CHENNAI
TRADING, RETAILING WHOLESALING, EXPORTING AND IMPORTING OF LEATHER GOODS, FOOT WEAR, SHOES, SOCKS AND OTHER RELATED PRODUCTS, CLOTHING AND ALL TYPES OF READYMADE GARMENTS INCLUDING LADIES AND CHILDREN.
3107899    27/11/2015
GEE 7 PRINTEK PRIVATE LIMITED
764/1, BHARAT NAGAR CHOWK, NEAR DENA BANK, LUDHIANA 141001, PB
SERVICE PROVIDER
Address for service in India/Agents address:
MAHTTA & CO.
43 - B/3, MAHTTA HOUSE,UDHAM SINGH NAGAR, LUDHIANA - 141 001, (PUNJAB).
Used Since :22/04/2010
DELHI
ADVERTISING & BUSINESS ADMINISTRATION, BUSINESS MANAGEMENT WHOLESALE & RETAIL SERVICES FOR
ALBUMS & FRAMES, DIGITAL CAMERAS, PHOTOGRAPHIC STATIONERY, PHOTOGRAPH MATERIAL, CHIPS,
CHARGERS, CAMERA LENSES & CAMERA STANDS.
3110466  30/11/2015
VRINDA PACKAGINSG PVT. LTD.
A-7/104, SOUTH SIDE OF G.T. ROAD , INDUSTRIAL AREA , GHAZIABAD, U.P.
SERVICE PROVIDERS
Address for service in India/Attorney address:
S.N. GOEL, ADVOCATE
210 GOPAL PALACE, MALIWARA CHOWK, GHAZIABAD, UP-201001
Used Since :25/01/1996
DELHI
ADVERTISING, BUSINESS MANAGEMENT, SHOWROOM, OUTLETS, PACKAGINGS STORE, RELATING TO MUSTARD OIL AND EDIBLE OILS.
3111646    30/11/2015
LAKSHME RAMAJAYAM
trading as :BLEND IN STYLE
AK-16, 11TH MAIN ROAD, ANNA NAGAR, CHENNAI - 600040
Service Provider
Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
NEW NO.60, OLD NO.84/2, MOORE STREET, PARRYS, CHENNAI-600001, TAMILNADU.
Proposed to be Used
CHENNAI
RETAIL SHOWROOM FOR READY MADE GARMENTS AND ALL ACCESSORIES INCLUDED IN CLASS 35
The mark should be used as a whole.
3115743    04/12/2015
PATANJALI AYURVED LTD
D-38 INDUSTRIAL AREA HARIWAR-249401, UTTARAKHAND, INDIA
MANUFACTURER & MERCHANT

Address for service in India/Agents address:
BANSAL & COMPANY
210, JOP PLAZA, [OPP MC DONALD*S] P-2, SECTOR-18, NOIDA-201 301, NCR DELHI, INDIA.
Used Since :31/12/1996

To be associated with:
3108485, 3108538, 3108597, 3108642, 3111800, 3111845, 3112412, 3112457, 3112524, 3112569, 3115505, 3115550, 3115601, 3115646,
3115698

DELHI
ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS; ADVERTISING RELATED TO AYURVEDIC PRODUCTS AND SERVICES
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3112412.
3116094  04/12/2015
SH. RAJESH VERMA
SH. RAJAN VERMA
SH. MANISH VERMA
SH. AMIT VERMA
trading as ;MUNISH HOSIERY MILLS
129, INDUSTRIAL AREA-A, LUDHIANA-141003, PB
SERVICES
Address for service in India/Agents address:
MAHTTA & CO.
43 - B/3, MAHTTA HOUSE,UDHAM SINGH NAGAR, LUDHIANA - 141 001, (PUNJAB).
Used Since :01/07/2012
DELHI
ADVERTISING, BUSINESS ADMINISTRATION, WHOLESALE & RETAIL OUTLETS INCLUDING SERVICES RELATING TO
TRADING, MARKETING, IMPORT & EXPORT OF HOSIERY & READYMADE GARMENTS.
3116095  04/12/2015

SH. RAMESH JAIN
trading as ;NITISH KNITWEARS
3401/1, ST. NO-18, NEW MADHOPURI, LUDHIANA 141008, PB
SERVICES
Address for service in India/Agents address:
MAHTTA & CO.
43 - B/3, MAHTTA HOUSE,UDHAM SINGH NAGAR, LUDHIANA - 141 001, (PUNJAB).
Used Since :01/04/2003

DELHI
ADVERTISING, BUSINESS ADMINISTRATION, WHOLESALE & RETAIL OUTLETS INCLUDING SERVICES RELATING TO
TRADING, MARKETING, IMPORT & EXPORT OF HOSIERY & READYMADE GARMENTS.
3119915  09/12/2015
SUKHVINDER SINGH
PARVEEN KUMAR MALHOTRA
trading as ;SAOL BIOTECH
C-37/38, FIRST FLOOR- RISHI NAGAR, CHAWLA COLONY, BALLABGARH, DISTT. FARIDABAD, HARYANA.
SERVICE PROVIDERS
Address for service in India/Agents address:
DEEPIKA TRADE MARKS CO.
32, II ND FLOOR, NEELAM FLYOVER, FARIDABAD -121 001.
Used Since :01/04/2012
DELHI
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, DISTRIBUTER WHOLESALER AND RETAILER
OF MEDICINE
with NO EXCLUSIVE RIGHTS OVER THE SYMBOLs of “+“.
**BATS ENTERPRISES**

3124362  14/12/2015  
RAHUL KHANEJA
FLAT NO 3 PLOT NO 9 RAJPUR KHURD EXT CHHATTERPUR NEW DELHI 74
SERVICE PROVIDER

Address for service in India/Attorney address:

KHUSHI TRADE MARK CO.,
A1/140 SEC-6 ROHINI DELHI 110085
Used Since :01/01/2014

DELHI

IMPORT, EXPORT, ADVERTISING, DISTRIBUTION, ONLINE TRADING, MARKETING, WHOLE SALE AND RETAIL SERVICES RELATING TO ALLOPATHIC MEDICINES, AYURVEDIC MEDICINES, COSMETICS, FOOD SUPPLEMENTS FOR PHARMACEUTICAL PURPOSE INCLUDED IN CLASS 35.
3124363    14/12/2015
ALOK GOEL
SHIV KUMAR GUPTA
trading as ;A.S. ENTERPRISES
A-8 KH NO 75/1 KRISHAN VIHAR, DELHI 110086
SERVICE PROVIDER
Address for service in India/Attorney address:
KHUSHI TRADE MARK CO.,
A1/140 SEC-6 ROHINI DELHI 110085
Used Since :01/01/2003
DELHI
SHOP, SHOWROOMS, IMPORT, EXPORT, ADVERTISING , BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION,
OFFICE FUNCTIONS, DISTRIBUTION, MARKETING, WHOLESALE, ONLINE TRADING AND RETAIL SERVICES RELATING
TO COSMETICS, MEDICINES, AYURVEDIC MEDICINES , HOMEOPATHIC MEDICINES , UNANI MEDICINES AND SURGICAL
ITEMS SERVICES INCLUDED IN CLASS-35.
3124660  11/12/2015
KOZIVA INDIA PVT LTD
trading as ;KOZIVA INDIA PVT LTD, a body incorporate a company established as per the laws of India
SHOP NO. 9, BLOCK B-2, LAWRENCE ROAD, DELHI-110035 (INDIA)
WHOLESALE AND RETAIL SERVICES IN THE FIELD OF PHARMACEUTICALS, MEDICINAL AND HERBAL PREPARATIONS AS INCLUDED IN CLASS 35.
SERVICE PROVIDER
Address for service in India/Attorney address:
HARISH KUMAR ADV.,
R-9, WEST UTTAM NAGAR NEAR WEST UTTAM NAGAR METRO STATION NEW DELHI 110059
Used Since :16/09/2013
DELHI
WHOLESALE AND RETAIL SERVICES IN THE FIELD OF PHARMACEUTICALS, MEDICINAL AND HERBAL PREPARATIONS AS INCLUDED IN CLASS 35.
3126915  15/12/2015

KHARAJ MAL

trading as ;M/S ABBA SWEETS

473, OLD MATCH FACTORY, MADHOWARI, BAREILLY, (U.P.) INDIA.

SERVICE PROVIDER.

SINGLE FIRM

Address for service in India/Agents address:

P. K. ARORA

TAJ TRADE MARKS PVT. LTD, 110 ANAND VRINDAVAN SANJAY PLACE AGRA(U.P)

Used Since :01/01/1994

DELHI

ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICIAL FUNCTIONS, DISTRIBUTION, MARKETING, WHOLESALE & RETAIL SERVICES AND ONLINE TRADING RELATING TO CANDIES, SUGAR BOILED TOFFEES AND SWEETS.
3126921  15/12/2015
SURESH CHAND KUSHWAH
trading as ;M/S HARSH ENTERPRISES
DHANOLI, SIROLI MODE, VIPATI NAGAR, JAGNER ROAD, AGRA (U.P.) INDIA
SERVICE PROVIDER.
SINGLE FIRM
Address for service in India/Agents address:
P. K. ARORA
TAJ TRADE MARKS PVT. LTD, 110 ANAND VRINDAVAN SANJAY PLACE AGRA(U.P)
Used Since : 04/01/2004
DELHI
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICIAL FUNCTIONS, DISTRIBUTION, MARKETING, WHOLESALE & RETAIL SERVICES AND ONLINE TRADING RELATING TO CHHENA POWDER.
with NO EXCLUSIVE RIGHTS OVER THE ALL DESCRIPTIVE MATTERS APPEARING IN THE LABEL.
3126927  15/12/2015
SANJAY KUMAR JAIN
trading as ;M/S JAIN FURNITURE AND INTERIORS
12 - MADHUVA, MATHURA (U.P.) INDIA.
SERVICE PROVIDER.
Single Firm
Address for service in India/Agents address:
P. K. ARORA
TAJ TRADE MARKS PVT. LTD, 110 ANAND VRINDAVAN SANJAY PLACE AGRA(U.P)
Used Since :30/11/2015

DELHI
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICIAL FUNCTIONS, DISTRIBUTION,
MARKETING, WHOLESALE, RETAIL AND ONLINE TRADING RELATING TO FURNITURE, MIRRORS, PICTURE FRAMES,
GOODS OF WOOD, CORK, REED CANE, WICKER, HORN, BONE, IVORY, WHALEBONE, SHEEL, AMBER, MOTHER-OF-
PEARL, MEERSCHAUM AND SUBSTITUTIONS FOR ALL THESE MATERIALS, OR OF PLASTICS.
WWW.OPANCHO.

3126928  15/12/2015

ANKIT GUPTA

trading as ;M/S URBAN BASKET

445, GALI NO. 10, C BLOCK, MAJLIS PARK, AZADPUR, DELHI - 110 033.

SERVICE PROVIDER.

SINGLE FIRM

Address for service in India/Agents address:

P. K. ARORA

TAJ TRADE MARKS PVT. LTD, 110 ANAND VRINDAVAN SANJAY PLACE AGRA(U.P)

Used Since : 09/09/2015

DELHI

ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICIAL FUNCTIONS, DISTRIBUTION, MARKETING, WHOLESALE & RETAIL SERVICES AND ONLINE TRADING.
3128271  16/12/2015
RAM NIWAS
trading as ;M/S SHIV TRADERS
29/231, KALA MAHAL, AGRA (U.P.) INDIA
SERVICE PROVIDER.
SINGLE FIRM
Address for service in India/Agents address:
P. K. ARORA
TAJ TRADE MARKS PVT. LTD, 110 ANAND VRINDAVAN SANJAY PLACE AGRA(U.P)
Used Since :24/05/2011

To be associated with:
3126926

DELHI
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICIAL FUNCTIONS, DISTRIBUTION, MARKETING, WHOLESALE & RETAIL SERVICES AND ONLINE TRADING RELATING TO GULAB JAMUN MIX.

There shall be no right on the descriptive matters appearing on the label.
GRIP2FIT

3128923   16/12/2015

N. VINOTH MOORTHY

trading as ;GRIP2FIT

No.3, Rathnapuri Layout, 1st Floor, above Kotak Mahindra Bank, Koyambedu, Chennai - 600107

Service Provider

Address for service in India/Attorney address:

UNIMARKS LEGAL SOLUTIONS
NEW NO.60, OLD NO.84/2, MOORE STREET, PARRYS, CHENNAI-600001, TAMILNADU.

Proposed to be Used

CHENNAI

RETAIL, WHOLESALE, MARKETING AND DISTRIBUTION SERVICES IN RELATION TO EQUIPMENTS, INSTRUMENTS, AND APPARATUS FOR HEALTH CLUB, GYMNASIUM AND FITNESS PURPOSE; RETAIL SERVICES RELATING TO SPORTS AND SPORTING ARTICLES, FOOTWEAR, CLOTHING SOCKS AND STOCKING, HANDBAGS, HAND GLOVES CAPS, BELTS, KNEE CAPS, SHOULDER BAGS, READYMADE GARMENTS, KNITTED GARMENTS, SPORTING CLOTHES AND ACCESSORIES
3130770  18/12/2015
MAHINDER PARKASH VIJAY
trading as ;SHREE BALAJI ENTERPRISES (INDIA)
PLOT NO.-20 A, JAIN COLONY PART-I, UTTAM NAGAR, NEW DELHI 110059
SERVICES
Address for service in India/Agents address:
LALJI ADVOCATES
A - 48, (LALJI HOUSE) YOJNA VIHAR, DELHI -110092.
Used Since :01/11/2015

DELHI
ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS, SALES AND
PROMOTIONAL SERVICES.
Mark shall be used as a device as represented and filed.
3130991    17/12/2015

CHETAN KASHYAP

trading as ;ExFlair

T3, Canopy Castle 1, 28th Main, 3rd Cross, BTM Layout, 2nd Stage, Bangalore-560076, Karnataka

SERVICE PROVIDER

Proprietor

Address for service in India/Attorney address:

PREM RAJA KUMARI

F-97, 4th Floor, Anna Nagar East,Chennai- 600102

Used Since :11/12/2015

CHENNAI

ADVERTISING, IMPORT-EXPORT AGENCIES, PROVISION OF AN ON-LINE MARKETPLACE FOR BUYERS AND SELLERS OF GOODS AND SERVICES, ON-LINE ADVERTISING ON A COMPUTER NETWORK, MARKETING, RETAIL OR WHOLESALE SERVICES, SALES PROMOTION FOR OTHERS
TRITON PRO SERIES
3134481 21/12/2015
TRITON INC
HITESH C PATEL
NAREN PRATAP
trading as; TRITON PRO SERIES
Shop No.3, Survey No.48/5 & 48/7, Hennur Bagalur Main Road, Kadusonnapanahalli, Bangalore-562149, Karnataka.
SERVICE PROVIDER
Partnership Firm
Address for service in India/Attorney address:
N. LAKSHMI PRIYA
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since: 13/07/2015
CHENNAI
ADVERTISING, PROVISION OF AN ON-LINE MARKETPLACE FOR BUYERS AND SELLERS OF GOODS AND SERVICES, ON-LINE ADVERTISING ON A COMPUTER NETWORK, SALES PROMOTION FOR OTHERS, DISTRIBUTION OF ADVERTISING, MARKETING AND PROMOTIONAL MATERIAL, DISTRIBUTION OF SAMPLES
3135221  23/12/2015
OWN INTERIORS PVT. LTD.
446 TOWER B, SPAZA-I TECH PARK, SEC-49 SOHNA ROAD GURGAON 122018 HARYANA
SERVICE PROVIDERS
A PRIVATE LIMITED COMPANY
Address for service in India/Agents address:
PARAMOUNT TRADE MARKS CO.
A-3, CHRISTIAN COLONY, PATEL CHEST, DELHI - 110 007.
Used Since :01/04/1998
DELHI
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION AND OFFICE FUNCTIONS, ON-LINE TRADING SERVICES TO FACILITATE THE SALE OF GOODS BY OTHERS VIA A COMPUTER NETWORK AND PROVIDING EVALUATIVE FEEDBACK AND RATINGS OF SELLERS' GOODS AND SERVICES, THE VALUE AND PRICES OF SELLERS' GOODS, BUYERS' AND SELLERS' PERFORMANCE, DELIVERY, AND OVERALL TRADING EXPERIENCE IN CONNECTION THEREWITH; COMPUTERIZED ON-LINE RETAIL SERVICES; ON-LINE RETAIL AND WHOLESALE DISTRIBUTORSHIP SERVICES FEATURING GENERAL MERCHANDISE AND GENERAL CONSUMER GOODS AND IN RESPECT OF WARDROBES , MODULAR KITCHENS , FURNITURE, VANITIES, WALL UNITS KITCHENWARE ACCESSORIES, KITCHENWARE AND OTHER HOUSE HOLD GOODS
3135335    22/12/2015
K. SYED ANWAR
No.8, Indira Nagar, Kuruvikara Street, Ramanathapuram, Tamil Nadu - 641045
Service Provider
Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
NEW NO.60, OLD NO.84/2, MOORE STREET, PARRYS, CHENNAI-600001, TAMILNADU.
Used Since :01/11/2015
CHENNAI
BUSINESS ADMINISTRATION AND ADVERTISING SERVICES INCLUDED IN CLASS 35
3137486  23/12/2015
YASHWANT VYAS S/O. SH. NANDKISHORE VYAS
204, PARADISE GARDEN, A-25, VIDYALAYA MARG, TILAK NAGAR, JAIPUR (RAJ.)
Service provider as
Single Firm
Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)
Used Since :01/12/2015
AHMEDABAD
Advertising, business management, business administration, office functions.
JATINDRA
3140061  28/12/2015
SH. JATINDER MITTAL
trading as ;JATINDRA UDYOG
E-6, FOCAL POINT, LUDHIANA (PB)
SERVICES
Address for service in India/Agents address:
MAHTTA & CO.
43 - B/3, MAHTTA HOUSE,UDHAM SINGH NAGAR, LUDHIANA - 141 001, (PUNJAB).
Used Since :27/09/1989
DELHI
ADVERTISING, BUSINESS ADMINISTRATION, DISTRIBUTION, WHOLESALE & RETAIL OUTLETS INCLUDING SERVICES RELATING TO TRADING, MARKETING, IMPORT & EXPORT OF BICYCLES & ITS PARTS.
3140070 28/12/2015
TORETO RETAIL PVT. LTD.
trading as ;TORETO RETAIL PVT. LTD.
C-33, BASEMENT, OPP. PARK, STREET NO.-1, GOVIND PURI, NEW DELHI-110019
SERVICES
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT, 1956.
Address for service in India/Agents address:
LALJI TRADE MARK CO.
A/48, YOJNA VIHAR, DELHI - 110 092.
Used Since :01/09/2013
DELHI
ADVERTISING, BUSINESS ADMINISTRATION & BUSINESS MANAGEMENT ACTIVITIES, ON-LINE MARKETING,
EXPORTER & IMPORTER, WHOLESALE & RETAIL OUTLETS, SHOWROOM AND SHOPS INCLUDING SERVICES
RELATING TO DISTRIBUTION, TRADING AND MARKETING OF JUICER, MIXER, GRINDERS, SEWING MACHINES AND
WASHING MACHINES, ELECTRICAL AND ELECTRONIC PRODUCTS, OPTICAL, SUN GLASSES, CONTACT LANCES,
MOBILE PHONE & THEIR ACCESSORIES, HOME APPLIANCES, LIGHTING INSTALLATION AND THEIR ACCESSORIES, R.
O. SYSTEM AND WATER PURIFIER.
MANNAT
3142663  30/12/2015
S. GURMEET SINGH
trading as ;DIMPLE CYCLE INDUSTRIES (REGD.)
AHLUWALIA STREET, MILLER GANJ LUDHIANA PB
SERVICES
Address for service in India/Agents address:
MAHTTA & CO.
43 - B/3, MAHTTA HOUSE,UDHAM SINGH NAGAR, LUDHIANA - 141 001, (PUNJAB).
Used Since :01/04/2010
DELHI
ADVERTISING, BUSINESS ADMINISTRATION, WHOLESALE & RETAIL OUTLETS INCLUDING SERVICES RELATING TO TRADING, MARKETING, IMPORT & EXPORT OF CYCLES & CYCLE PARTS.
SME
3142665  30/12/2015
SH. SUNDER MEHRA
SMT. SEEMA MEHRA
SH. SARU MEHRA
trading as ;S.M. FORGINGS
12-A, GALI NO. 1, MUBARAKPUR SHEKHAY, INDUSTRIAL COMPLEX, HOSHIARPUR ROAD, JALANDHAR (PB.)
MERCHANTS & MANUFACTURERS

Address for service in India/Agents address:
MAHTTA & CO.
43 - B/3, MAHTTA HOUSE,UDHAM SINGH NAGAR, LUDHIANA - 141 001, (PUNJAB).
Used Since :01/09/2012

DELHI
ADVERTISING, BUSINESS ADMINISTRATION, WHOLESALE & RETAIL OUTLETS INCLUDING SERVICES RELATING TO
TRADING, MARKETING, IMPORT & EXPORT OF HAND TOOLS INCLUDING HAMMERS, PUERS, SCREW DRIVERS, PIPE
WRENCHES, SPANNERS, GARDEN TOOLS & GARAGE TOOLS.
FASTTRACK
3142667   30/12/2015
S. GURMEET SINGH
trading as ;DIMPLE CYCLE INDUSTRIES (REGD.)
AHLUWALIA STREET, MILLER GANJ LUDHIANA PB
SERVICES
Address for service in India/Agents address:
MAHTTA & CO.
43 - B/3, MAHTTA HOUSE,UDHAM SINGH NAGAR, LUDHIANA - 141 001, (PUNJAB).
Used Since :01/04/2006
DELHI
ADVERTISING, BUSINESS ADMINISTRATION, WHOLESALE & RETAIL OUTLETS INCLUDING SERVICES RELATING TO TRADING, MARKETING, IMPORT & EXPORT OF CYCLES & CYCLE PARTS.
3146352  31/12/2015
LUMINOUS POWER TECHNOLOGIES PVT. LTD.
C-56, MAYAPURI INDUSTRIAL AREA, PHASE-II, MAYAPURI, NEW DELHI-110064
SERVICES
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT, 1956
Address for service in India/Agents address:
LALJI ADVOCATES
A - 48, (LALJI HOUSE) YOJNA VIHAR, DELHI -110092.
Used Since :23/04/1992
DELHI
ADVERTISING, BUSINESS MANAGEMENT ACTIVITIES, E-COMMERCE, WHOLESALE & RETAIL OUTLETS,
DEPARTMENTAL STORES, SERVICES RELATING TO DISTRIBUTION, TRADING & MARKETING OF MACHINE & MACHINE
TOOLS, DG GENSET, WASTE DISPOSAL MACHINES, WATER FILTRATION & PURIFICATION MACHINES, ELECTRICAL &
ELECTRONICS APPARATUS & INSTRUMENTS, INVERTER, BATTERY, MOBILE PHONE & ITS ACCESSORIES STABILIZER,
TRANSFORMER, HOME APPLIANCES, WINDMILL, SOLAR LIGHTS & PANEL, DTH, MUSIC SYSTEM, INSTALLATION FOR
LIGHTING HEATING, COOLING COOKING, STEAM GENERATING, REFRIGERATING, DRYING WATER SOFTENING
APPARATUS & INSTALLATIONS, WATER STERILIZER & ITS PARTS & FITTINGS.
DIGITAL DECAF

3149079  04/01/2016

SHUBHANGI MEHTA
147D, GH2, ANKUR APARTMENTS, PASCHIM VIHAR, NEW DELHI-110063.

SERVICE PROVIDERS
Used Since :01/03/2013

DELHI

ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION INCLUDING ONLINE BRAND MANAGEMENT FOR CLIENTS, WEBSITE DEVELOPMENT, SOCIAL MEDIA MANAGEMENT, DIGITAL MARKETING AND RELATED SERVICES AND OTHER SERVICES INCLUDED IN CLASS 35.

THIS IS CONDITION OF REGISTRATION THAT MARK SHOULD BE USED AS A WHOLE.
3149470   02/01/2016
REHAN ELAHI & MUZAMMIL ANWAR
A-61, NEW FRIENDS COLONY, NEW DELHI-110025
Merchant & Service Provider
Joint Applicant
Address for service in India/Agents address:
WORLDWIDE REGISTRATION BUREAU.
60/30, NEW ROHTAK ROAD, KAROL BAGH , NEW DELHI-110005
Used Since: 09/06/2015
To be associated with:
2674744
DELHI
OFFERING FOR SALE AND SALE OF GOODS, SERVICES OF IMPORT, EXPORT, MARKETING, DISTRIBUTION, ADVERTISING, PROMOTING GOODS, RETAIL AND WHOLESALE SERVICES THROUGH SHOPS, STORES, DEPARTMENTAL STORES, SUPER MARKETS, SHOPPING MALLS, BRINGING TOGETHER FOR THE BENEFIT OF OTHERS A VARIETY OF THE GOODS AND SERVICES ENABLING CUSTOMERS TO CONVENIENTLY VIEW AND PURCHASE THOSE GOODS AND SERVICES.
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
3149798  04/01/2016
SANDEEP
trading as ;GAUTAM ART AND CRAFT.
C-1/52, NEAR DISPENSARY, SULTAN PURI, DELHI-110086.
SERVICE PROVIDER
Used Since :01/04/2014
DELHI
ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS, E-COMMERCE PORTAL, ONLINE BUSINESS
Trade Marks Journal No: 1907 , 24/06/2019           Class 35

3152492    07/01/2016
PATANJALI AYURVED LTD
D-38 INDUSTRIAL AREA HARIDWAR-249401
SERVICE PROVIDER
Address for service in India/Agents address:
BANSAL & COMPANY
210, JOP PLAZA, [OPP MC DONALD”S] P-2, SECTOR-18, NOIDA-201 301, NCR DELHI. INDIA.

Proposed to be Used
To be associated with:
1933784, 1933789, 3152487

DELHI
ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS; ADVERTISING RELATED
TO AYURVEDIC PRODUCTS AND SERVICES

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3152487.
PATANJALI PREMIUM CHOCOLATE

3152497  07/01/2016

PATANJALI AYURVED LTD
D-38 INDUSTRIAL AREA HARIDWAR-249401, UTTARAKHAND, INDIA
SERVICE PROVIDER

Address for service in India/Agents address:
BANSAL & COMPANY
210, JOP PLAZA, {OPP MC DONALD"S} P-2, SECTOR-18, NOIDA-201 301, NCR DELHI. INDIA.

Proposed to be Used
To be associated with:
1933784, 1933789

DELHI
ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS; ADVERTISING RELATED TO AYURVEDIC PRODUCTS AND SERVICES

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..1933784, 1933789. NO EXCLUSIVE RIGHT OVER THE TERM "PREMIUM CHOCOLATE";
PATANJALI HERBAL CHOCOLATE

3152527  07/01/2016
PATANJALI AYURVED LTD
D-38 INDUSTRIAL AREA HARIDWAR-249401, UTTARAKHAND, INDIA
MANUFACTURER & MERCHANT

Address for service in India/Agents address:
BANSAL & COMPANY
210, JOP PLAZA, {OPP MC DONALD"S} P-2, SECTOR-18, NOIDA-201 301, NCR DELHI, INDIA.

Proposed to be Used
To be associated with:
2254646, 2254665

DELHI
ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS; ADVERTISING RELATED TO AYURVEDIC PRODUCTS AND SERVICES

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO.1415890, 1415919, 1632305, 1632318, 1632331, 2254646, 2254665. NO EXCLUSIVE RIGHT OVER THE TERM "HERBAL CHOCOLATE".
PATANJALI MILK CHOCO BAR

3152547  07/01/2016
Patanjali Ayurved Ltd
D-38 Industrial Area Haridwar-249401, Uttarakhand, India
Service Provider

Address for service in India/Agents address:
Bansal & Company
210, JIP Plaza, (Opp MCDonald"s) P-2, Sector-18, Noida-201 301, NCR Delhi, India.

Proposed to be Used
To be associated with:
1915259, 2254646, 2254665, 3039165

Delhi
Advertising; Business Management; Business Administration; Office Functions; Advertising Related to Ayurvedic Products and Services

This is subject to association with registered/pending registration No..1915259, 2254646, 2254665, 3039165, 1632318. No exclusive right over the term "Milk Choco Bar".
PATANJALI DIVYA CHOCO BAR
3152585  07/01/2016
PATANJALI AYURVED LTD
D-38 INDUSTRIAL AREA HARIDWAR-249401, UTTARAKHAND, INDIA
SERVICE PROVIDER
Address for service in India/Agents address:
BANSAL & COMPANY
210, JOP PLAZA, {OPP MC DONALD'S} P-2, SECTOR-18, NOIDA-201 301, NCR DELHI. INDIA.
Proposed to be Used
DELHI
ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS; ADVERTISING RELATED TO AYURVEDIC PRODUCTS AND SERVICES
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..1415890,1415919,1632305,1632318,1632331. NO EXCLUSIVE RIGHT OVER THE TERM "DIVYA CHOCO BAR".
पतंजलि दिव्य चोको बार

3152590   07/01/2016
Patanjali Ayurved Ltd
D-38 Industrial Area Haridwar-249401, Uttarakhand, India
Service Provider

Address for service in India/Agents address:
Bansal & Company
210, Jopal Plaza, (Opp MC Donald’s) P-2, Sector-18, Noida-201 301, NCR Delhi, India.

Proposed to be Used

Delhi

Advertising; Business Management; Business Administration; Office Functions; Advertising Related to Ayurvedic Products and Services
PATANJALI CHOCOLATE

3152595  07/01/2016
PATANJALI AYURVED LTD
D-38 INDUSTRIAL AREA HARIDWAR-249401, UTTARAKHAND, INDIA
MANUFACTURER & MERCHANT

Address for service in India/Agents address:
BANSAL & COMPANY
210, JOP PLAZA, {OPP MC DONALD"S} P-2, SECTOR-18, NOIDA-201 301, NCR DELHI. INDIA.

Proposed to be Used
To be associated with:
3152575, 3152580

DELHI
ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS; ADVERTISING RELATED TO AYURVEDIC PRODUCTS AND SERVICES

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS i.e., CHOCOLATE and MARK TO BE USED AS A WHOLE.
3159136   14/01/2016
IQVIAN PHARMACEUTICALS PVT. LTD
trading as ;IQVIAN PHARMACEUTICALS PVT. LTD
101/10A/IZ, MUNDERA GAON, DHOOMANGANJ, ALLAHABAD, UP 211011
SERVICES
Address for service in India/Attorney address:
ARTI NIGAM
201-A, BASANT COMPLEX, 38 VEER SAVARKAR BLOCK DELHI-92
Used Since :01/07/2015
DELHI
RETAILING, WHOLESALING, ADVERTISING AND DISTRIBUTORSHIP, PROMOTION, SALES, MARKETING,
CONSULTATION SERVICES FOR MEDICINE AND PHARMACEUTICAL PRODUCTS.
3162892  19/01/2016
PATANJALI AYURVED LTD
D-38 INDUSTRIAL AREA HARIDWAR-249401, UTTARAKHAND, INDIA
SERVICE PROVIDERS
Address for service in India/Agents address:
BANSAL & COMPANY
210, JOP PLAZA, { OPP.MC DONALD"S} P-2, SECTOR-18, NOIDA-201 301, NCR DELHI, {INDIA }

Proposed to be Used
To be associated with:
1915259, 3039165, 3039174, 3162884, 3162886, 3162888, 3162890, 3162892

DELHI
ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS; ADVERTISING RELATED TO AYURVEDIC PRODUCTS AND SERVICES.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD i.e., SHARBAT and MARK TO BE USED AS A WHOLE.
PATANJALI AUTOMOBILE

3162896  19/01/2016

PATANJALI AYURVED LTD
D-38 INDUSTRIAL AREA HARIDWAR-249401, UTTARAKHAND, INDIA

SERVICE PROVIDERS

Address for service in India/Agents address:
BANSAL & COMPANY
210, JOP PLAZA, { OPP.MC DONALD"S} P-2, SECTOR-18, NOIDA-201 301, NCR DELHI [INDIA ]

Proposed to be Used

To be associated with:
1632331, 1915259, 2023914, 3039165

DELHI
ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS; ADVERTISING RELATED TO
AYURVEDIC PRODUCTS AND SERVICES

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS i.e.,
AUTOMOBILE and MARK TO BE USED AS A WHOLE.
RUHANI SHARBAT

3162939  19/01/2016
Patanjali Ayurved Ltd
D-38 Industrial Area Haridwar-249401, Uttarakhand, India
Service Provider

Address for service in India/Agents address:
Bansal & Company
210, JOP Plaza, { Opp. Mc Donald"S} P-2, Sector-18, Noida-201 301, NCR Delhi {india }

Proposed to be Used
To be associated with:
3162931, 3162932, 3162935, 3162936

Delhi
Advertising; Business Management; Business Administration; Office Functions; Advertising Related to Ayurvedic Products and Services
PURPLE BULL

3168978  27/01/2016
MR. SHENG FU
FOSUN INTERNATIONAL CENTER TOWER, NO. 237 CHAOYONG NORTH ROAD, SUITE 1201, CHAOYANG DIST., BEIJING, CHINA 100022
SERVICE PROVIDER

Address for service in India/Agents address:
LALL LAHIRI & SALHOTRA
PLOT.NO. B-28, SECTOR - 32, INSTITUTIONAL AREA, GURGAON - 122 001, HARYANA.

Proposed to be Used

DELHI
BUSINESS CONSULTING SERVICES, PROVIDING ASSISTANCE IN DEVELOPMENT OF BUSINESS STRATEGIES AND PRODUCT IDEATION, IDENTIFYING AND SECURING INVESTORS, ASSISTANCE WITH ACQUISITION AND OTHER BUSINESS STRATEGIES, AND CONSULTANCY AND ADVISORY SERVICES IN THE FIELD OF BUSINESS STRATEGY, ALL OF THE FORGOING TO EMERGING AND START-UP COMPANIES; BUSINESS ACQUISITIONS AND MERGER CONSULTATION; BUSINESS MANAGEMENT CONSULTATION; BUSINESS PLANNING CONSULTATION; BUSINESS ORGANIZATIONAL CONSULTATION; BUSINESS OPERATIONS CONSULTATION; BUSINESS RECRUITING CONSULTATION; BUSINESS MARKETING CONSULTATION; BUSINESS DEVELOPMENT SERVICES, NAMELY, PROVIDING START-UP SUPPORT FOR BUSINESSES OF OTHERS; ASSOCIATION SERVICES, NAMELY, PROMOTING THE INTERESTS OF PARTIES OR ORGANIZATIONS OFFERING START-UP ACCELERATOR PROGRAMS; BUSINESS MANAGEMENT; BUSINESS COLLABORATION SERVICES; BUSINESS AND PROFESSIONAL NETWORKING SERVICES; BUSINESS AND PROFESSIONAL NETWORKING EVENTS ALL OF THE ABOVE MENTIONED SERVICES IN RELATION TO EMERGING AND START-UP COMPANIES BUT EXCLUDING EMERGING AND START-UP ENERGY DRINK COMPANIES AND SPORTS COMPANIES.
GENDER TRAINING INSTITUTE (GTI)

3172253    29/01/2016
CENTRE FOR SOCIAL RESEARCH
DR. RANJANA KUMARI (DIRECTOR), 2, NELSON MANDELA MARG, INSTITUTIONAL AREA, VASANT KUNJ, DELHI-110070.
CHARITABLE SERVICES

Address for service in India/Attorney address:
KULDEEP PATHAK & ASSOCIATES
S-557, 3RD FLOOR, OFFICE-10, HEERA COMPLEX, SCHOOL BLOCK, SHAKARPUR, DELHI-110092
Used Since: 19/01/2016

DELHI
PROMOTING PUBLIC AWARENESS IN THE FIELD OF SOCIAL WELFARE, CHARITABLE SERVICES, NAMELY, ORGANIZING AND DEVELOPING WOMEN'S ECONOMIC DEVELOPMENT AND HEALTH PROJECTS IN SUPPORT OF NGO, ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS
Campaigns of The World
3174360  29/01/2016

KUNAL CHHAJER
House no.148-149, 3rd floor, Flat no. 303, Sector-19 Dwarka New Delhi-110075

Service Provider (Source of news for marketing, media and advertising professionals.)

Address for service in India/Attorney address:
SARVIK SINGHAI
D 326 LAXMINAGAR 110092
Used Since : 01/09/2014

DELHI
Advertising (Media/News/Publishing)

No exclusive right to the use of the word “Campaigns”. Mark should be used as whole.
3174708 02/02/2016
CONTINENTAL ENGINEERING & POWER PVT. LTD.
trading as ;CONTINENTAL ENGINEERING & POWER PVT. LTD.
PLOT NO. D-156-D, INDUSTRIAL AREA, PHASE-7, MOHALI-160055, PUNJAB, INDIA.
Services
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :01/01/2016
DELI
3176232 04/02/2016
RAJENDRA MOHAN
RAGHAV MOHAN
NAKUL MOHAN
NIKHIL MOHAN
NITIN MOHAN
trading as ;PALL MALL
E-15, SOUTH EXTENSION PART-II, NEW DELHI-110049
SERVICES
Address for service in India/Agents address:
MANGLA & ASSOCIATES.
1961, KATRA SHAHN SHAHI, CHANDNI CHOWK, DELHI - 110 006.
Used Since :01/01/1984
DELHI
COMMERCIAL ENTERPRISE DEALING IN READYMADE GARMENTS & HOSIERY GOODS INCLUDING NECK-TIES, SOCKS, BELTS, WALLET, PURSES & BAGS.
3180461  09/02/2016
SURFBOATS SOLUTIONS PVT.LTD.
trading as ;SURFBOATS SOLUTIONS PVT
ANM-39F AKASHNEEM MARG, DLF PHASE-2 GURGAON HARYANA 122002
SERVICES
Address for service in India/Agents address:
KRISHNA SAURAstri
74-F VENUS, WORLI SEA FACE, BOMBAY-400 018
Used Since :09/02/2016
DELHI
BUSINESS MANAGEMENT.RETAIL STORES.WHOL^SALE OUTLETS ENABLING CUSTOMERS TO CONVENIENTLY VIEW
AND PURCHASE VARIE!^V OF GOODS THROUGH WEB SITE OR TELEVISION SHOPPING PROGRAMMES, E-COMMERCE
BELONG TO CLASS-35 ONLY.
PARIDHI REMEDIES
3180823  09/02/2016
PARIDHI REMEDIES,
SAJAY SINGH
RAHUL KUMAR
trading as ;Paridhi Remedies, Near old Malhotra Hospital, Opp Basanti Bagh, Sai Road BADDI (Solan) HP
Near old Malhotra Hospital, Opp Basanti Bagh, Sai Road BADDI (Solan) HP
Service Provider
Address for service in India/Attorney address:
DR S K MARWAH
H No 901, Sector 70 MOHALI 160071 (Punjab) Mobile: 9781360607
Used Since :24/06/2015
DELHI
Sale Purchase manufacturing of medicines, cosmetics, food , herbal products and other pharma goods
KUBER JEANS (INDIA)

3182101 10/02/2016

SH. VINOD DAGA.

trading as; KUBER JEANS (INDIA).

X-378, 4TH FLOOR, GALI NO.-5, MOHALLA RAM NAGAR, GANDHI NAGAR, DELHI-110031, INDIA.

Services

Address for service in India/Attorney address:

LALJI ADVOCATES

A-48, Yojna Vihar, Delhi-110092

Used Since : 01/02/1995

DELHI


NO CLAIM IS MADE TO THE EXCLUSIVE RIGHT TO USE “JEANS (INDIA)” APART FROM THE MARK AS SHOWN. MARK SHOULD BE READ AND USE AS A WHOLE.
PAHWA AUTOWORLD

3182498  11/02/2016
AMIT PAHWA
19 ARADHANA COLONY, R.K. PURAM SECTOR-13, NEW DELHI-110066.
SERVICES
Address for service in India/Attorney address:
ARTI NIGAM
201-A, BASANT COMPLEX, 38 VEER SAVARKAR BLOCK DELHI-92
Used Since :05/02/2016
DELHI
RETAIL OUTLETS, WHOLESALING, DISTRIBUTORSHIP, DEALERSHIP, EXPORT & IMPORT, SALES, MARKETING ON-LINE TRADING SERVICES, PROMOTIONS STORE BRANDING DISPLAY & EXHIBITION. SERVICES RELATING TO AUTOMOBILE, CARS, BUYERS AND SELLERS OF VEHICLES; COMMERCIAL VEHICLE, PROVIDING INFORMATION RELATED TO VEHICLES ON WEBSITE
3182500   11/02/2016
NITIN GUPTA
5483, BASTI HARPHOOL SINGH, BEHIND SADAR THAN A ROAD POST OFFICE, DELHI-110006.
SERVICE PROVIDER
Address for service in India/Attorney address:
ARTI NIGAM
201-A, BASANT COMPLEX, 38 VEER SAVARKAR BLOCK DELHI-92
Used Since :01/04/2015
DELHI
RETAILING, WHOLESALING, DISTRIBUTORSHIP, EXPORT & IMPORT, SALES, MARKETING, SERVICES FOR GIFT ARTICLES, NOVELTIES, TOYS FANCY LIGHT, HOME DECOR, ARTIFICIAL JEWELLERY GAMES SPORTING MUSICAL INSTRUMENTS GREETINGS, READYMADE GARMENTS, HEADGEAR, FOOTWEAR
3183050  11/02/2016
ARVIND KUMAR
trading as ;REKHA METAL WORKS
1/297, CHHAWANI, ALIGARH-202001, U.P. INDIA
MERCHANTS & MANUFACTURER
Address for service in India/Agents address:
JAIRO TRADE MARK OFFICE.
17/186, JAIRO BUILDING, JAIGANJ MARKET CROSSING, ALIGARH-202001, U.P.
Used Since :23/09/1985
DELHI
IMPORT EXPORTADVERTISING DISTRIBUTION MARKEGTING, WHOLE SALE & RETAIL SERVICES RELATING TO
SHUTTER LOCKS & LOCKS (MORTICE & PAD & DRAWER & AUTO & CYCLE) & LOCKS FITTINGS & HYDRAULIC DOOR
CLOSER & CURTAIN BRACKET & ALDROPS & KNOB'S & DOOR & FURNITURE HANDLE 8C TOWER BOLT & SCREWS &
LATCH & STOPPER & GATE HOOK & KHUNTL'S 8C KIT SET & M.T. SET & KEY HOLE & HARDWARE & DOOR &
WINDOWS & BATHROOM & BUILDING FITTINGS &ACCESSORIES OF BEING INCLUDED IN CLASS-35.
3183053  11/02/2016
ARVIND KUMAR
trading as ;REKHA METAL WORKS
1/297, CHHAWANI, ALIGARH-202001, U.P. INDIA.
MERCHANTS & MANUFACTURERS
Address for service in India/Agents address:
JAIRO TRADE MARK OFFICE.
17/186, JAIRO BUILDING, JAIGANJ MARKET CROSSING, ALIGARH-202001, U.P.
Used Since :23/09/1985
DELHI
UDITA SINGH trading as ;M/s. GURUKUL SIKSHA SOCIETY

Address for service in India/Attorney address:
NATIONAL TRADE MARK CO
36- SMT BHAGIRATHI DEVI MARG KHANDRI AGRA 282003 UP

No exclusive right to the use of the word “AGRA”. Mark should be used as whole.
PURITAN'S PRIDE, INC.
2100 Smithtown Avenue, Ronkonkoma, New York 11779, United States of America
Manufacturers, Merchants & Service Providers
a New York corporation, USA

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Used Since: 31/12/2010

DELHI
On-line store services featuring vitamins, herbs, minerals, nutritional supplements, natural health products, aromatherapy, foodstuffs, health and beauty products, pet products, sport and diet products

The applicant wishes to claim the colours blue, light green and yellow as elements of the mark.
3191592 20/02/2016
M/S JANAKSONS INTERNATIONAL
Mr. Ashwani Behl
Mr. Vaibhav Behl
Ms. Vani Behl
trading as; M/S JANAKSONS INTERNATIONAL
99C, Sainik Farms, Eastern Avenue, New Delhi-110062 (INDIA)
SERVICE PROVIDER, MANUFACTURE AND MERCHANT
Partnership Firm
Address for service in India/Agents address:
KULDIP & ASSOCIATES.
BUILDING NO. 945, GALI NO. 3, ( F.F ), NAIWALA, FAIZ ROAD, KAROL BAGH, NEW DELHI- 110 005
Used Since :01/01/2002
DELHI
Services towards Wholesaling, Retailing, Franchising, Distribution, Import & Export of Machines and Machine Tools, Motors and Engines, Electrical and Electronic Goods, LED Lights, Ceramic Tiles and other allied goods all being services included in class 35
3191594   20/02/2016
M/S JANAKSONS INTERNATIONAL
Mr. Ashwani Behl
Mr. Vaibhav Behl
Ms. Vani Behl
trading as ;M/S JANAKSONS INTERNATIONAL
99C, Sainik Farms, Eastern Avenue, New Delhi-110062 (INDIA)
SERVICE PROVIDER, MANUFACTURE AND MERCHANT
Partnership Firm
Address for service in India/Agents address:
KULDIP & ASSOCIATES.
BUILDING NO. 945, GALI NO. 3, ( F.F ), NAIWALA, FAIZ ROAD, KAROL BAGH, NEW DELHI- 110 005
Used Since :01/01/2002
To be associated with:
3191592
DELHI
Services towards Wholesaling, Retailing, Franchising, Distribution, Import & Export of Machines and Machine Tools, Motors and Engines, Electrical and Electronic Goods, LED Lights, Ceramic Tiles and other allied goods all being services included in class 35
3191644  20/02/2016
JENOME BIOPHAR PVT. LTD.
trading as ;JENOME BIOPHAR PVT. LTD.
104, SHIPRA APARTMENTS, KAUSHAMBI, GHAZIABAD, UTTAR PRADESH
Wholesaler and Retailer
COMPANY INCORPORATED UNDER COMPANIES ACT.
Address for service in India/Agents address:
PRAMOD KUMAR KAPOOR (ADVOCATE)
47-A, GOVIND PARK, KRISHNA NAGAR DELHI
Used Since: 28/01/2014
To be associated with:
2128310
DELHI
MARKETING, ADVERTISING, DISTRIBUTION, SHIP SERVICES, ONLINE RETAILING, RETAIL AND WHOLESALE SERVICES FOR PHARMACEUTICAL, VETERINARY AND SANITARY PREPARATIONS AND MEDICAL SUPPLIES
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..2128310..
3191646  20/02/2016
SADEM INDIA LTD.
E - 7, HIND FLOOR, RAJOURI GARDEN, DELHI.
Wholesaler & Retailer
Address for service in India/Agents address:
PRAMOD KUMAR KAPOOR (ADVOCATE)
47-A, GOVIND PARK, KRISHNA NAGAR DELHI
Used Since :31/07/2012
To be associated with:
2375509
DELHI
MARKETING, WHOLESALING, RETAILING, ONLINE RETAILING, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS, ADVERTISING AND IMPORT-EXPORT RELATED TO FOOTWEAR AND FOOTWEAR ACCESSORIES
3191651  20/02/2016
DINESH MUTREJA
C-65, IInd Floor, Kirti Nagar, Delhi-110015
WHOLESALE AND RETAILER
Address for service in India/Angents address:
PRAMOD KUMAR KAPOOR (ADVOCATE)
47-A, GOVIND PARK, KRISHNA NAGAR DELHI
Used Since :12/01/2016
DELHI
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS, MARKETING, RETAIL &
WHOLESALE SERVICES. ONLINE RETAIL SERVICES, DISTRIBUTION SHIP, IMPORT-EXPORT RELATED TO PRODUCTS
OF ALL BAKERY ITEMS, CONFECTIONERY AND CONDIMENTS. ICE CREAMS, CHOCOLATES, SWEETS, HONEY, EDIBLE
DECORATION* COFFEE AND TEA, SANDWICHES, FOOD & SNACKS, PRODUCTS MADE FROM CEREALS, BEVERAGES,
ICE, DRY FRUITS, MILK & MILK PRODUCTS, PASTRY CAKES
*NO CLAIM IS MADE TO THE EXCLUSIVE RIGHT TO USE “GOURMET” APART FROM THE MARK AS SHOWN..
3191858  22/02/2016
MR. SATISH KUMAR
trading as ;MR. SATISH KUMAR
FLAT NO-70, VIDYA VIHAR APARTMENT, SECTOR-9, ROHINI, DELHI-110085. INDIA.
SERVICES
INDIAN NATIONA
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :01/01/2016
DELHI
Advertising, Business Administration & Business Management Activities, On-Line Marketing, Exporter & Importer,
Wholesale & Retail Outlets, Showroom and Shops including Services relating to Distribution, Trading and Marketing of
Footwear, Hosiery and Readymade Garments and Under Garments,
TARGET BRANDS, INC.
1000 Nicollet Mall, Minneapolis, Minnesota 55403, United States of America

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used
DELHI
Retail store services and online retail store services featuring a wide variety of consumer goods including clothing and accessories, jewellery & watches, shoes, baby products, home products and accessories, bathing products and toiletries, bedding and mattresses, home appliances & décor, kitchen products and instruments, patio and garden accessories, furniture, electronics, toys, games and playthings, health and beauty products, sports items and equipments, accessories & handbags, outdoor décor, lighting, electronic items, cameras, camcorders, cell phones, computers, TVs & home theatre, video games, optical goods, books, sports bikes, camping & outdoor equipments, exercise & fitness equipments, sports equipments, health diet & nutrition, vitamins & supplements, pharmaceutical and wellness products and equipments, beauty bath & body products, skin & personal care products, luggage, briefcases, school & office supplies packing & mailing supplies, grocery, household essentials, retail baker, and retail garden nursery services, pet products; promoting the sale of the goods and services of others, through customer loyalty and incentive programs for retail customers; promoting the use of credit cards and debit cards through customer loyalty and incentive programs for retail customers and through the administration of charitable fundraising services; retail and online retail gift registry services; human resources consultancy and management; marketing services; print and online advertising services, merchandising services; promoting the sale of goods of others through electronic promotions; electronic catalog services featuring a wide variety of consumer goods; online ordering services featuring a wide variety of consumer goods; providing information electronically about the products of others regarding price comparison information, product reviews, and discount information; customer service management; business intelligence services; consumer survey services

The applicant wishes to claim the colour "red" as an element of the mark in the coloured representation of the series.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..1788420,1488275.
TARGET

3192247    22/02/2016
TARGET BRANDS, INC.
1000 Nicollet Mall, Minneapolis, Minnesota 55403, United States of America
Service Providers
a Minnesota Corporation, USA
Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used

DELHI
Retail store services and online retail store services featuring a wide variety of consumer goods including clothing and accessories, jewellery & watches, shoes, baby products, home products and accessories, bathing products and toiletries, bedding and mattresses, home appliances & décor, kitchen products and instruments, patio and garden accessories, furniture, electronics, toys, games and playthings, health and beauty products, sports items and equipments, accessories & handbags, outdoor décor, lighting, electronic items, cameras, camcorders, cell phones, computers, TVs & home theatre, video games, optical goods, books, sports bikes, camping & outdoor equipments, exercise & fitness equipments, sports equipments, health diet & nutrition, vitamins & supplements, pharmaceutical and wellness products and equipments, beauty bath & body products, skin & personal care products, luggage, briefcases, school & office supplies packing & mailing supplies, grocery, household essentials, retail baker, and retail garden nursery services, pet products; promoting the sale of the goods and services of others, through customer loyalty and incentive programs for retail customers; promoting the use of credit cards and debit cards through customer loyalty and incentive programs for retail customers and through the administration of charitable fundraising services; retail and online retail gift registry services; human resources consultancy and management; marketing services; print and online advertising services, merchandising services; promoting the sale of goods of others through electronic promotions; electronic catalog services featuring a wide variety of consumer goods; online ordering services featuring a wide variety of consumer goods; providing information electronically about the products of others regarding price comparison information, product reviews, and discount information; customer service management; business intelligence services; consumer survey services

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..1788420,1488275..
3193728  23/02/2016
M/S JANAKSONS INTERNATIONAL
Mr. Ashwani Behl
Mr. Vaibhav Behl
Ms. Vani Behl
trading as ;M/S JANAKSONS INTERNATIONAL
99C, Sainik Farms, Eastern Avenue, New Delhi-110062 (INDIA)
SERVICE PROVIDER, MANUFACTURE AND MERCHANT
Partnership Firm
Address for service in India/Agents address:
KULDIP & ASSOCIATES,
BUILDING NO. 945, GALI NO. 3, ( F.F ), NAIWALA, FAIZ ROAD, KAROL BAGH, NEW DELHI- 110 005
Used Since :20/02/2016
To be associated with:
3193727
DELHI
Retail Services, Wholesale Distributorship and Ordering Services Connected With Electrical & Electronic Apparatuses & Instruments, Household & Kitchen Appliances, Lights & Light Fittings, Led Lights, Led Bulbs, Lamps, Tubes, Street Lights, Parking Tube Lights, Lamp Holders & Stands, Emergency Lights, Flash Lights, Chokes, Fluorescent Lighting Fixtures, Demonstration Of Goods, Distribution Of Samples, Trade Fairs & Exhibitions For Advertising Purpose all being services included in class 35
3194201  24/02/2016
M/S. AARA ENTERPRISES
Mr. Mohd. Zarrar Husain
Mr. Syed Mazni Hashmi
trading as ;M/s. Aara Enterprises
G-13, Saurabh Vihar, Jaitpur, Badarpur, New Delhi-110044,
Services
Address for service in India/Attorney address:
BALAJI IP PRACTICE
E-617 STREET NO- 11&12 WEST VINOD NAGAR I.P. EXTN. NEW DELHI-110092
Used Since :01/02/2016
DELHI
Online / Offline Retailing & Wholesaling of Mobile Phone & Accessories, Electronic Appliances, Cosmetics, Footwear, Readymade Garments & Home Appliances
3195647   26/02/2016
RAMESH CHAND MOTWANI
trading as ;SHRI ANAND BAKERS
1/17/143, SANT SAT RAMPURI, RAM NAGAR COLONY, FAIZABAD, UP-224001.

SERVICES
Address for service in India/Attorney address:
ARTI NIGAM
201-A, BASANT COMPLEX, 38 VEER SAVARKAR BLOCK DELHI-92
Used Since :01/04/1996

DELHI
MANUFACTURE, SUPPLIER, WHOLESALE, RETAIL OUTLETS, SHOPS AND DEPARTMENTAL STORES, OF BAKERY
PRODUCTS, FRUITS & VEGETABLES, GROCERIES ITEMS, ONLINE SALES, ADVERTISING; BUSINESS MANAGEMENT;
BUSINESS ADMINISTRATION; OFFICE FUNCTIONS.
SHREE ANAND FOODS

3195650  26/02/2016
JYOTI MOTWANI
trading as ;SHREE ANAND FOODS
1/17/143, SANT SAT RAMPURI, RAM NAGAR COLONY, FAIZABAD, U.P.-224001.
SERVICES
Address for service in India/Attorney address:
ARTI NIGAM
201-A, BASANT COMPLEX, 38 VEER SAVARKAR BLOCK DELHI-92
Used Since :01/04/2006
DELHI
MANUFACTURE, SUPPLIER, WHOLESALE, RETAIL OUTLETS, SHOPS AND DEPARTMENTAL STORES, OF BAKERY PRODUCTS, FRUITS & VEGETABLES, GROCERIES ITEMS, ONLINE SALES, ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS.
3195651    26/02/2016
SUNAINA MOTWANI
trading as ;SHREE ANAND FOOD PRODUCTS
1/17/143, SANT SAT RAMPURI, RAM NAGAR COLONY, FAIZABAD, UP-224001.
SERVICES
Address for service in India/Attorney address:
ARTI NIGAM
201-A, BASANT COMPLEX, 38 VEER SAVARKAR BLOCK DELHI-92
Used Since :01/04/2002
DELHI
MANUFACTURE, SUPPLIER, WHOLESALE, RETAIL OUTLETS, SHOPS AND DEPARTMENTAL STORES, OF BAKERY
PRODUCTS, FRUITS & VEGETABLES, GROCERIES ITEMS, ONLINE SALES, ADVERTISING; BUSINESS MANAGEMENT;
BUSINESS ADMINISTRATION; OFFICE FUNCTIONS.
NJ ADVISORS
3198117  29/02/2016
NEERAJ JUNEJA.
trading as ;NJ ADVISORS.
11801, 1ST FLOOR, GALI NO.-6, SAT NAGAR, KAROL BAGH, NEW DELHI-110005, INDIA.
Services
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :01/01/2016
DELHI
BUSINESS MANAGEMENT & ADMINISTRATION, OFFICE FUNCTIONS; ACCOUNTING SERVICES, SERVICES PERTAINING TO DRAWING UP OF STATEMENTS OF ACCOUNTS; COST PRICE ANALYSIS; AUDITING, BUSINESS APPRAISALS, BUSINESS CONSULTANCY, SERVICES PERTAINING TO BUSINESS INQUIRIES, BUSINESS MANAGEMENT AND ORGANIZATION CONSULTANCY, COMMERCIAL OR INDUSTRIAL MANAGEMENT ASSISTANCE, COMMERCIAL OR INDUSTRIAL MANAGEMENT ASSISTANCE, ADVISORY SERVICES FOR BUSINESS MANAGEMENT, PERSONNEL MANAGEMENT CONSULTANCY, OUTSOURCING SERVICES.
BESTOVET PHARMA
3198122    29/02/2016
PRADEEP KUMAR MALIK.
trading as ;BESTOVET PHARMA.
LAKHINA WALI GALL, NEAR JAIN SWEETS, SANOLI ROAD, PANIPAT-132103, HARYANA, INDIA.

Services

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :01/01/2016

DELHI
Advertising, Business Administration & Business Management Activities, On-Line Marketing, Exporter & Importer, Wholesale & Retail Outlets, Showroom and Shops including Services relating to Distribution, Trading and Marketing of Veterinary Medicines, Ayurvedic, Herbal, Unani, Medicinal and Pharmaceutical preparations, Cattle Feed and Poultry Feeds, Feed Supplements for Animals, Animal Food Stuffs, Mesh Choori, Doodh Dhara Choori Cakes, Pashu Churi, Khal, Binola (Cattle Feeds), Oil Cakes, Grains for Animal's Consumption.
3198123    29/02/2016
SH. RAJESH KUMAR.
trading as ;AAYUSH INTERNATIONAL.
A-168, DSHDC NARELA, DELHI-110040, INDIA.
Services
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :01/01/2015

DELHI
Advertising, Business Administration & Business Management Activities, On-Line Marketing, Exporter & Importer,
Wholesale & Retail Outlets, Showroom and Shops including Services relating to Distribution, Trading and Marketing of
Footwear.
SINDHI
3198130  29/02/2016
SH. ASHOK KUMAR KATARIA
trading as ;SINDHI DRY FRUIT MART.
I-32, LAJPAT NAGAR,-II, PART-H, NEW DELHI-110024. INDIA.
SERVICES
Proprietorship Firm
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :01/01/1960
DELHI
Advertising, Business Administration & Business Management Activities, On-Line Marketing, Exporter & Importer,
Wholesale & Retail Outlets, Showroom and Shops including Services relating to Distribution, Trading and Marketing of
Advertising Plastic Gifts, Gift Packing, Novelties, Preserved, dried, canned, tinned & cooked fruits, vegetable preserves,
food products made from fruits and vegetables, Milk and Dairy Products, Confectionery, Sweets, Coffee, Tea, Cocoa,
Sugar, Rice, Tapioca, Flour, Maida, Suji, Spices, Bread, Ketchup, Vermicelli, Biscuits, and Namkeen.
InnoVision

3201090  02/03/2016
INNOVISION HEALTHCARE LIMITED. INDIA
No.P6(B), 1st Floor, 1st Stage, Peenya Industrial Estate (opposite to Jalahalli Metro Station) Bangalore -560058
Service providers
Body Incorporate

Address for service in India/Attorney address:
THIMMANNA P P
ATV Legal, No. 1472, 2nd Cross, Judicial Layout, GVK Post Bangalore 560065
Used Since :27/08/2014

CHENNAI
Providing services of advertising, marketing, imports, exports of Pharmaceutical and medicinal products.
3254355  09/05/2016
SANDIPBHAI GHANSHYAMBHAI AVAIYA
trading as ;VARNI RETAIL
201-A, New DTC, Bhavani Ved Vali Seri, Motibazar, Mahidharpura, Surat - 395 003
TRADER
Used Since :01/09/2015
AHMEDABAD
ONLINE MARKETING/SELLING OF ELECTRONICS/ELECTRIC ITEMS, INCLUDED IN CLASS 35.
teantonic
3262572  17/05/2016
ANURADHA CHANDER SHEKHAR
228, Defence Colony, Lane 3, Phase II, Porvorim, Goa 403521
Service Provider
Overseas Citizen of India
Address for service in India/Attorney address:
SHALINI MENEZES
C/o Chanson Bldg., First Floor, F-2, Dayanand Bandodkar Marg, Miramar, Panaji, Goa 403001
Used Since :01/04/2016
MUMBAI
Advertising, business management, business administration, office functions.
WEAVERS EMPORIUM

3266248    23/05/2016

GOLI BALAJI LAKSHMAN MANI KUMAR
AT D.NO: 59A-8/10-5, MARUTHI CO-OPERATIVE COLONY, BESIDE SHILPA APPARTMENTS,VIJAYAWADA-520008,
ANDHRA PRADESH
SERVICE PROVIDER
A PROPRIETOR FIRM

Address for service in India/Attorney address:
AMBA CONSULTANCY SERVICES
PLOT NO. 13, ROAD NO. 1, D.NO.54-16-13, VENKATESWARA NAGAR, RING ROAD, VIJAYAWADA - 520 008. ANDHRA
PRADESH, INDIA.
Used Since :01/05/2016

CHENNAI

RETAIL TRADING AND SELLING OF CLOTHING INCLUDING TEXTILES, SAREE, DRESS MATERIALS AND READY MADE
GARMENTS, JEWELLERY, COSMETICS, LEATHERS, SPORTSWEAR, FOOTWEAR, WATCHES, PERFUMES, CHAIN
STORES, MALLS, MULTIPLEXES.
94.3 BIG FM
3297341  30/06/2016
M/S. VRUSHVIK ENTERTAINMENT PRIVATE LIMITED
401, 4TH FLOOR, INFINITI, LINK ROAD, OSHIWARA, ANDHERI (WEST), MUMBAI-400053
MANUFACTURER, MERCHANT AND SERVICE PROVIDER
A DULY INCORPORATED COMPANY UNDER THE COMPANIES ACT
Address for service in India/Attorney address:
ADV.PRAJAKTA P. KAREKAR
Office No 8, 1st Floor Lucky Mansion, Opposite Manthan Plaza, Santacruz East, Mumbai-400055.
Proposed to be Used
To be associated with:
3297340
MUMBAI
ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS; PUBLICITY, RENTAL OF ADVERTISING SPACE, RENTAL OF ADVERTISING TIME ON COMMUNICATION MEDIA, BILL-POSTING/OUTDOOR ADVERTISING, DESIGN OF ADVERTISING MATERIALS, MARKETING, MODELLING FOR ADVERTISING OR SALES PROMOTION, PRESENTATION OF GOODS ON COMMUNICATION MEDIA, RADIO ADVERTISING, SALES PROMOTION FOR OTHERS, ARRANGING SUBSCRIPTIONS TO TELECOMMUNICATION SERVICES FOR OTHERS.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3297340.
Interactive Print

3353403  01/09/2016

REV EYE TECHNOLOGIES PRIVATE LIMITED
Plot No: 54A, Road No: 8, Film Nagar Site 2, Jubilee Hills, Hyderabad – 500034

Service Provider

Address for service in India/Attorney address:
KRISHNA GRANDHI
No. 2404, Tower No. 17 LH, Lanco Hills Technology Park Pvt. Ltd., Manikonda, Hyderabad - 500089, Telangana, India

Used Since : 01/03/2016

CHENNAI

Advertising Services
RAJAN JEEVARATHINAM
trading as ;Ayurillam - Home of Ayurvedic Theraphy Centre
Ayurillam - Home of Ayurvedic Theraphy Centre, No-43/1, First floor, Arunachalam road, saligramam, Chennai-600093, Tamil Nadu
Service Provider
Proprietor
Address for service in India/Attorney address:
N. LAKSHMI PRIYA
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :18/05/2013
CHENNAI
ADVERTISING, MARKETING AND PROMOTIONAL SERVICES, RETAIL OR WHOLESALE SERVICES FOR
PHARMACEUTICAL, VETERINARY AND SANITARY PREPARATIONS AND MEDICAL SUPPLIES, PROVISION OF AN ON-
LINE MARKETPLACE FOR BUYERS AND SELLERS OF GOODS AND SERVICES
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.word
AYURILLAM.subject to the mark should be use as represented in the trademark application.
RAGE

3384968 12/10/2016
RAGE COMMUNICATIONS PRIVATE LIMITED
trading as; Service Provider
No 97, Santhome High Road Chennai 600028
Service Provider

Address for service in India/Attorney address:
ALTACIT GLOBAL
SHED NO. C2-A, THIRU-VI-KA INDUSTRIAL ESTATE, GUINDY, CHENNAI - 600 032.
Used Since: 27/04/1996

CHENNAI
Online marketing, Online marketing services, website Optimisation services, Business advice relating to marketing strategy
RAKESH RANJAN SHRIVASTAVA
trading as :GLOBAL STEEL AND POWER
C/3 , 4TH FLOOR, BHASKARCOMPLEX, OPPOSITE MORABADI GROUND MILITARY CAMP, RANCHI 834008
SERVICE PROVIDERS
Address for service in India/Agents address:
GOODWILL REGISTRATION SERVICE
C/O. SUSANTA GHOSH,107/1G TOLLYGUNGE ROAD,KOLKATA 700026,WEST BENGAL,INDIA.
Used Since :06/10/2015
KOLKATA
BUSINESS MANAGEMENT CONSULTANCY;PROVISION OF ADVICE AND ASSISTANCE IN THE SELECTION TECHNICAL
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD Global...
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
Symbo
3399233  27/10/2016
BAYVIEW DIGITAL SOLUTIONS PRIVATE LIMITED
trading as ;Service Provider
502, PLOT NO.91/94, PRABHAT COLONY, SANTACRUZ (EAST), MUMBAI-400055
Service Provider
Address for service in India/Attorney address:
VINOD P V
INDIALAW, APEEJAY CHAMBERS, GROUND FLOOR, WALLACE STREET, FORT, MUMBAI -400001 Ph :02222197400
Proposed to be Used
MUMBAI
Advertising services; promotional and marketing services; business management and administration; assistance and advisory services for business management; market analysis services; business planning and consultancy; office functions, management and accounting services; database management; provision of business information and presentation of goods on communication media for retail purpose.
3405640  08/11/2016
MRS. NEELAM KIRAN SHAH
MR. KIRAN MULJI SHAH, 802/803, PARK SIDE-2, RAHEJA ESTATE, KULUP WADI, BESEDES NATIONAL PARK, BORIVALI (EAST), MUMBAI-400066.
SERVICE PROVIDER
INDIVIDUAL-AN INDIAN RESIDENT
Address for service in India/Attorney address:
ADV.PRAJAKTA P. KAREKAR
Office No 8, 1st Floor Lucky Mansion, Opposite Manthan Plaza, Santacruz East, Mumbai-400055.
Used Since :01/11/2016
MUMBAI
SERVICE PROVIDING FOR WHOLESALE AND RETAIL SHOPS, OUTLET, TRADING, MARKETING AND DISTRIBUTION
3414077  21/11/2016
GVK AIRPORT SERVICES PRIVATE LIMITED
trading as : GVK AIRPORT SERVICES PRIVATE LIMITED
156 -159, PAIGAH HOUSE, SARDAR PATEL ROAD, SECUNDERABAD - 500 003
SERVICE PROVIDERS
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT, 1956
Address for service in India/Attorney address:
M/S. V.A. ASSOCIATES
204, Pratik Avenue, 2nd Floor, Nehru Road, Vile Parle (East), Mumbai-400 057.
Used Since : 08/08/2015
CHENNAI
ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS.
3439686  22/12/2016
MAHINDRA AND MAHINDRA LIMITED
GATEWAY BUILDING APOLLO BUNDER, MUMBAI-400001
MERCHANTS, TRADERS, SERVICE PROVIDER.
A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1913
Address for service in India/Attorney address:
TAS&CO.
OFFICE 503, THE CENTRAL, SHELL COLONY ROAD, CHEMBUR, MUMBAI 400071.
Used Since: 01/10/2016
MUMBAI
Retail services relating to all spare parts and accessories for all vehicles, retail outlets and distribution centers for vehicle spare parts and accessories through brick and mortar retail stores, online retail services for vehicle spare parts and accessories all included in Class 35.
3482608   14/02/2017
SUNITA SHEKHAWAT
trading as ;YUVTI
F-102, FIRST FLOOR, GORDHANSKY MALL, KHATIPURA ROAD, JHOTWARA, JAIPUR, RAJASTHAN
TRADER
Address for service in India/Attorney address:
ASHOK KUMAR SHARMA
0-26 third floor amber tower sansar chand road jaipur
Used Since :01/10/2013

AHMEDABAD
RETAIL, WHOLESALE & FRANCHISE BUSINESS OF RAJASTHANI POSHAAK, ALL TYPES OF LADIES GARMENTS INCLUDED IN CLASS 35

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE WORD “YUVTI “.
3577367    23/06/2017
PVR LTD.
trading as ;PVR LTD.
61, BASANT LOK, VASANT VIHAR, NEW DELHI 110057, DELHI
SERVICE PROVIDERS
Address for service in India/Attorney address:
SUMIT GAHLAWAT ADV.
1/8 L.G.F. SARVAPRIYA VIHAR NEW DELHI 110016
Used Since :27/03/2017
DELHI
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS FOR CARRYING BUSINESS BLUO.
3583084 03/07/2017
VIPLAV KUMAR BHADRA, TRADING AS - CRAZEN SHOP
VILL – SUBHASH PALLY, P.O – KULIAGARH, P.S – NAHATI, DIST - NORTH 24 PGS, PIN – 743166, WEST BENGAL
SOLE PROPRIETORSHIP

Address for service in India/Agents address:
GOODWILL REGISTRATION SERVICE
C/O. SUSANTA GHOSH, 107/1G TOLLYGUNGE ROAD, KOLKATA 700026, WEST BENGAL, INDIA.

Proposed to be Used
KOLKATA
RETAILING & WHOLESALING OF READY MADE GARMENTS, HEADGEARS AND FOOTWEARS, ELECTRONICS TOYS,
ELECTRICALLY OPERATED MASSAGERS, TEXTILE FABRICS, COSMETICS, KITCHEN ACCESSORIES, LEATHER GOODS,
SHAVER, TRIMMER, HEALTH AND PERSONAL CARE, ENABLING CUSTOMERS TO CONVENIENTLY VIEW AND
PURCHASE THOSE GOODS PROVIDED THROUGH RETAIL STORES, WHOLESALE OUTLETS, MAIL ORDER, CATALOGS
OR BY MEANS OF ELECTRONIC MEDIA, WEB SITES OR TELEVISION SHOPPING PROGRAMS, ARTIFICIAL JEWELLERY.
Fantam

3625439  01/09/2017

FANTAM WORLD
Fantam World, 2/878, Thoppil Building, Near Bus Stand Kottakkal, Thoppil Hamzath Road, Malappuram – 676503, Kerala

Proprietorship Firm

Address for service in India/Attorney address:
N. LAKSHMI PRIYA
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Used Since :18/11/2016

CHENNAI

ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS, MARKETING, ON-LINE ADVERTISING ON A COMPUTER NETWORK, PROVISION OF AN ON-LINE MARKETPLACE FOR BUYERS AND SELLERS OF GOODS AND SERVICES RELATING TO LEATHER GOODS.
3661235  23/10/2017  
K.DALPAT SINGH  
trading as ;GMAGIC  
NO.148/150, KK LANE NO.1, AVINASHI ROAD, COIMBATORE-641018.  
SERVICE PROVIDER  
SOLE PROPRIETOR  
Address for service in India/Attorney address:  
V.SELVARJAN  
154/1, THIRUVALLUVAR NAGAR, HIND CROSS, VADAVALLI, COIMBATORE - 641 046  
Used Since :28/11/2011  
CHENNAI  
RETAIL, WHOLESALE, DISTRIBUTION AND MARKETING OF ELECTRICAL AND ELECTRONIC GOODS, ELECTRICAL ACCESSORIES AND FITTINGS, SWITCHES, WIRE AND CABLES, FUSE AND FUSE UNITS, ELECTRICAL APPLIANCES, INSULATING MATERIAL.
3669331  03/11/2017
RTTESH KAMANI
trading as ;R.N. FASHION
1530,GARIA MAIN ROAD,GROUND FLOOR,GARIA,KOLKATA 700084,WEST BENGAL,INDIA.
SERVICE PROVIDER
A PARTNERSHIP FIRM
Address for service in India/Agents address:
IDEAL TRADE MARK SERVICES.
18, N.S. ROAD, 1ST FLOOR, KOLKATA - 700 001, WEST BENGAL, INDIA.
Used Since :30/08/2017
KOLKATA
SERVICES RENDERED BY BENEFIT OF OTHERS OF A VARIETY OF GOODS ENABLING CUSTOMERS TO CONVENIENTLY VIEW AND PURCHASE AND MAY BE PROVIDED BY RETAIL STORES, WHOLESALE OUTLETS (UNDER THE EVENT MANAGEMENT).
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD Diaries.
3672732 08/11/2017
PARASMAL
SHOP NO:GF-31, SUKH SAGAR MALL, 5 1HMAIN ROAD, GANDHINAGAR, BANGALORE, KARNATAKA - 560009
SOLE PROPRIETORSHIP
Address for service in India/Attorney address:
N.R.SRINATH
NO.38, ADITHANAR SALAI, PUDUPET, CHENNAI- 600 002
Used Since :11/04/2011
CHENNAI
RETAIL AND WHOLESALE OF CLOTHING
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
3693983  04/12/2017

PODUGU.SUBHASH
H.NO: 8-49/1, NEAR COMMUNITY HALL, RAVINDER NAGAR COLONY, STREET NO.8, HABSIGUDA, HYDERABAD - 500 007. TELANGANA STATE
SERVICE PROVIDER
SOLE PROPRIETOR

Address for service in India/Attorney address:
GAWDE MEGHA ASHOK
C-339,ANTOP HILL WAREHOUSE PVT. LTD, V.I.T. COLLEGE ROAD, WADALA (E), MUMBAI 400 037

Proposed to be Used
CHENNAI

RETAIL AND WHOLESALE SERVICES RELATING BABY DIAPERS, WIPES, PEDIATRIC DISPOSABLES, SPLINTS, PHOTOTHERAPY GOGGLES, ADULT BED BATHS, IDENTIFICATION TAGS, BABY KITS.
CactusLab
3694604  04/12/2017
DEBI SADHAN CHOUHURY
Villa #70 Vision Infiniti Homes, Tellapur, Medak, Telangana – 502032
Sole Proprietor
Address for service in India/Attorney address:
KUNAL KHANNA & CO.
45/11, EAST PATEL NAGAR, NEW DELHI - 110008

Proposed to be Used
CHENNAI
Online retail store for selling plants included under class 35.
3695618    05/12/2017
AAMIR MAJID KHAKRA
36, 1st Floor, D Wing, Elco Arcade Hill Road, Bandra West, Mumbai – 400050, Maharashtra
Proprietor
Address for service in India/Attorney address:
N. LAKSHMI PRIYA
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :01/07/2017
MUMBAI
ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS, ON-LINE ADVERTISING ON A COMPUTER NETWORK, PROVISION OF AN ON-LINE MARKETPLACE FOR BUYERS AND SELLERS OF GOODS AND SERVICES
PRN GROUP

3696320  06/12/2017
PRAKASH R NAYAK
No. 34, ‘Prakalpa’ Brindavana Layout, Vidyanagar, Hubli 580021, Karnataka, India
An Individual

Address for service in India/Attorney address:
THIMMANNA P P
ATV Legal, No. 1472, 2nd Cross, Judicial Layout, GKV Post Bangalore 560065
Used Since :01/04/2016

CHENNAI
Distribution, marketing, exporting, wholesale & retail services and dealership relating to automobiles
3696322  06/12/2017
PRAKASH R NAYAK
No. 34, ‘Prakalpa’ Brindavana Layout, Vidyanagar, Hubli 580021, Karnataka, India
An Individual

Address for service in India/Attorney address:
THIMMANNA P P
ATV Legal, No. 1472, 2nd Cross, Judicial Layout, GKV Post Bangalore 560065
Used Since :01/04/2016

CHENNAI
Distribution, marketing, exporting, wholesale & retail services and dealership relating to automobiles
3699503   11/12/2017
A. SHAJAHAN
trading as ;SITHARA PAINTS
DOOR NO. 748, SITHARA PAINTS, MASS TOWER, ATTINGAL TRIVANDRUM, KERALA - 695 101, INDIA
SERVICE PROVIDER
PARTNERSHIP FIRM
Address for service in India/Attorney address:
D.PRAVEEN KUMAR
1/36, ANNA STREET, PERIYA PANICHERY, MANGADU P.O., CHENNAI-600128, TAMILNADU, INDIA.
Used Since :01/04/2005
CHENNAI
DISTRIBUTION, TRADING, EXPORTING AND IMPORTING OF PAINTS, HARDWARES, ELECTRICAL FITTINGS AND ALL KINDS OF BUILDING MATERIALS.
Transliteration : SITHARA PAINTS
3699778    11/12/2017

M/S. D. M. GARMENT
Room No.12, Ghadiwala Chawl No.1, Church Pakhadi Road No. 2, Sahar Village Road, Andheri (East), Mumbai – 400 099.
Proprietary Concern

Address for service in India/Attorney address:
ADV.PRAJAKTA P. KAREKAR
Office No 8, 1st Floor Lucky Mansion, Opposite Manthan Plaza, Santacruz East, Mumbai-400055.
Used Since :01/10/2016

MUMBAI
Wholesale and Retail outlet for readymade garments like Suits, Blazers, Shirts, Trousers, Knits, Jackets.

REGISTRATION OF THIS TRADE MARK SHALL GIVE RIGHT TO THE EXCLUSIVE USE in the state of Maharashtra only.
STYLE WALK

3701608  13/12/2017

A. ABDUL HAKIM
11/12, 1ST FLOOR, 2ND MAIN ROAD, NARAYANASAMY GARDEN, KODUNGAIYUR, CHENNAI-600118

Single Firm

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
NEW NO.60, OLD NO.84/2, MOORE STREET, PARRYS, CHENNAI-600001, TAMILNADU.

Proposed to be Used

CHENNAI

RETAIL SALES, ONLINE SALES OF FOOTWEAR, BAGS, TRAVELING GOODS, PERFUMES, WALLETS, BELTS, SHOE POLISH, SOCKS, READYMAD GARMENTS, TEXTILES AND OTHER ACCESSORIES
3702481  14/12/2017
RELIANCE LIFESTYLE HOLDINGS LIMITED
5th Floor, Court House, Lokmanya Tilak Marg, Dhobi Talao, Mumbai 400002
A Company incorporated under the Companies Act, 1956
Address for service in India/Attorney address:
RAJESH KUMAR. S
IP Legal, Building No.30, C Wing, 1st Floor, CA-05, Reliance Corporate Park, Thane Belapur Road, Navi Mumbai - 400701,
Maharashtra, India

Proposed to be Used
MUMBAI
Wholesale and retail trade through online and offline of wide variety of goods.
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
VANI MULTIVENTURES
3702529   14/12/2017
PRADEEP
VANI MULTIVENTURES, #8, DS MAX SPENCER, GKV MAIN ROAD, THINDLU, VIDYARANYAPURA, BANGALORE-560097

Single Firm

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
NEW NO.60, OLD NO.84/2, MOORE STREET, PARRYS, CHENNAI-600001, TAMILNADU.

Proposed to be Used
CHENNAI
Wholesale, Retail sale, online sale of Home and Kitchen utensils, textile products, LED emergency lights, watches and Stationary products.
BADAR TYRES

3702569  14/12/2017
BADARUDDEEN PC
PARAMBANGOODICHALIL,KODUVALLY P.O, KOZHIKODE-673572,KERALA
SOLE PROPRIETORSHIP

Address for service in India/Attorney address:
LEGACY PARTNERS
LAPINTA, MINI-BYPASS ROAD, NEAR APCO HYUNDAI, PUTHIYARA, KOZHIKODE, KERALA-673004

Used Since :01/08/2003

CHENNAI
WHOLESALE,RETAIL BUSINESS SERVICES,IMPORT,EXPORT OF TYRES, TYRE PRODUCTS, AUTOMOBILE PARTS AND PRODUCTS
Trade Marks Journal No: 1907 , 24/06/2019  Class 35

3703265  15/12/2017
T.R. PONNIAH NADAR
trading as ; T.R. PONNIAH NADAR AND SONS
NO.159, EAST CAR STREET, TIRUNELVELI TOWN - 627 006. TAMIL NADU , INDIA
SERVICE PROVIDER
PARTNERSHIP FIRM
Address for service in India/Attorney address:
K.P.PADMANABHAN,BA,BL.
NO:90, J.J.COMPLEX, THIRUMANGALAM, ANNA NAGAR, CHENNAI - 600040.
Used Since :01/01/2007
CHENNAI
RETAIL SERVICES OF HOME APPLIANCES AND UTENSILS.
3703376 15/12/2017
FUNGISED SOLUTIONS PRIVATE LIMITED
The Hive - VR Bengaluru, Whitefield Main Road, No. 11B, Sy. No. 40/9, Devasandra Industrial Area, 2nd Stage, K.R. Puram Hobli, Bangalore - 560052
BODY CORPORATE
Address for service in India/Attorney address:
ANIL KOLLOTH
403, Commerce House, Cunningham Road, Bangalore - 560052
Proposed to be Used
CHENNAI
ADMINISTRATION AND BUSINESS MANAGEMENT OF HOTEL
3704680  17/12/2017
BHUMI PLASTIC PIPES PRIVATE LIMITED
No. 3-28-18/98, 1ST LINE, RAJENDRA NAGAR, OPP. YAGANTI NIVAS, GUNTUR – 522006, ANDHRA PRADESH, INDIA
AN INDIAN NATIONAL
Address for service in India/Attorney address:
ADHI LEGAL SOLUTIONS
ALPHA TOWERS, OLD NO.96, ARMENIAN STREET, 1ST FLOOR, SHREE KALIKAMBAL TEMPLE BACKSIDE, PARRYS, CHENNAI - 600001.
Used Since :19/01/2012
CHENNAI
ADVERTISING, WHOLESALE, RETAIL SALE, MARKETING, ONLINE SELLING, IMPORT AND EXPORT FOR GUTTER PIPES, DRAIN PIPES, WATER-PIPES, RIGID PIPES, PVC PIPES, HDPE PIPES, MDPE PIPES, CPVC, PVC RIGID PIPES, COILS AND FITTINGS
3705601  18/12/2017
BRUNDA E
VegLyfe No.4, Panduranga Temple Compound, Sarraki Village, JP Nagar 1st Phase, Bangalore-560078
Single Firm

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
NEW NO.60, OLD NO.84/2, MOORE STREET, PARRYS, CHENNAI-600001, TAMILNADU.

Proposed to be Used
CHENNAI
WHOLESALE, RETAIL SALE, ONLINE SALE, EXPORT OF MILLETS, GRAINS, FRUIT BEVERAGES, FRUIT JUICES, FOOD PRODUCTS AND AGRICULTURAL PRODUCTS
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
AMBIKA MATTRESS
SR.NO.46, BHARAT NAGAR, GUJARWADI ROAD, KATRAJ, PUNE-411046
PARTNERSHIP

Address for service in India/Attorney address:
INAMDAR A N
C1-14, 2nd Floor, Brahma Estate, NIBM, Kondhwa, Pune - 411048

Proposed to be Used
MUMBAI
Retailing, Trading and Marketing of Mattresses, Pillows, Curtains, Sofa Covers, Wall Hangings included in Class 35.
3706838  19/12/2017
SINAKATHA DEENADAYALAN EZHILMATHY D/O DEENADAYALAN
M/s Stoker, H-8, #16, TNHB Flats, Sridevi Kuppam, Valasaravalkam, Chennai – 600 087
Proprietary Firm
Address for service in India/Attorney address:
N SATISH REDDY
#22, 4th Cross, Rajiv Gandhi Road, Naidu Layout, Jaraganahalli, J.P Nagar 6th Phase, Bangalore - 560 078, Karnataka, India.
Used Since :19/07/2017
CHENNAI
WHOLESALE, DISTRIBUTION, RETAIL OUTLET FOR SALE OF SUITING AND SHIRTING, TEXTILE, TEXTILES GOODS, CLOTHING, DRESS MATERIALS, SAREES OF ALL KINDS, READY-MADE GARMENTS, HOSIERY GOODS AND FASHION ACCESSORIES.
subject to the mark should be use as represented in the trademark application within the state of Tamilnadu.
3707080  20/12/2017
XOANON PHARMACEUTICAL PVT LTD
FLAT NO. 5, CHETAN ARCADE, NEAR VENKATESH MANGAL KARYALAYA, GARKHEDA, AURANGABAD - 431 005
PRIVATE LIMITED

Address for service in India/Attorney address:
DEEPA KULKARNI
Thane (w)

Proposed to be Used
MUMBAI
WHOLESALE AND RETAIL DISTRIBUTION OF MEDICINAL AND PHARMACEUTICAL PRODUCTS

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..APPLICATION NO.3420414..
LINGAPANDI
1/97, WEST STREET, VASAVAPPANERI, TUTICORIN (DIST), PIN-628613, TAMIL NADU, INDIA
Single Firm

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
NEW NO.60, OLD NO.84/2, MOORE STREET, PARRYS, CHENNAI-600001, TAMILNADU.

Proposed to be Used

CHENNAI
Wholesale, Retail sale, Online sale of Sports equipment, Sports training apparatus and Sportswear.
HARAKHCHAND JASKARAN
3707204  20/12/2017
MAHENDRA KUMAR SURANA TRADING AS HARAKHCHAND JASKARAN.
5, Tara Chand Dutta Street, Ground Floor, Kolkata-700073, West Bengal.
Proprietor
Address for service in India/Agents address:
C. J. ASSOCIATES.
6A, KIRAN SHANKAR ROY ROAD, 2ND FLOOR, KOLKATA - 700 001.
Used Since :02/04/2012
KOLKATA
providing services in the field of retail, wholesale & distributing services in shopping stores & malls, to bringing together for the benefit of others of a variety of clothing products, textile piece goods, suitings & shirtings, garments and accessories thereby enabling customers to conveniently view and purchase those goods
THIS IS SUBJECT TO AMENDING THE GOODS/SERVICES FOR SALE/CONDUCTING IN THE STATES OF FOR SALE/CONDUCTING IN THE STATE OF WEST BENGAL IN INDIA.
3707729  20/12/2017
INKPROG TECHNOLOGIES PRIVATE LIMITED
F. No. – G1, Pt. No. – 177, Pragathi Enclave, Miyapur, Hyderabad - 500049, Telangana
Private Limited Company

Address for service in India/Attorney address:
N. LAKSHMI PRIYA
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Used Since :03/10/2017

CHENNAI

ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS, SEARCH ENGINE
OPTIMIZATION, SPONSORSHIP SEARCH, ADVERTISING AGENCY SERVICES / PUBLICITY AGENCY SERVICES
IN USE

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION AND RESTRICT THE
AREA TO ANDHRA AND TELANGANA ONLY.
3708103    21/12/2017
FEDERATE CONSULTING PVT. LTD.,
trading as ;FEDERATE CONSULTING PVT. LTD.,
NO.148, 6TH CROSS NISARGA LAYOUT, DODDANEEKUNDI, BENGALURU - 560 037 , INDIA
SERVICE PROVIDER
A PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
DEEPAK VAID
30/44, DEWAN RAMA ROAD, 2ND FLOOR, PURASAIWALKAM CHENNAI-600084
Used Since :20/12/2013
CHENNAI
BUSINESS CONSULTING, MARKET RESEARCH , OFFICE FUNCTIONS.
3708130 21/12/2017
CHERUKURI BUSINESS CONSULTANTS PRIVATE LIMITED
trading as; CHERUKURI BUSINESS CONSULTANTS PRIVATE LIMITED
D.NO. 6-1-621, PLOT NO. 29, PHASE -1, OPP POLICE STATION, MAIN ROAD, VANASTHALIPURAM, HYDERABAD, PIN - 500 070
SERVICE PROVIDER
A PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
CHERUKURI LEGAL SERVICES PRIVATE LIMITED
BMA TOWERS, 1ST FLOOR, PLOT NOS. 13 & 14 AT HILL COLONY, (KRANTHI HILLS), OPP: RELIANCE FRESH, VANASTHALIPURAM, HYDERABAD-500070, TELANGANA, INDIA.

Proposed to be Used
CHENNAI
BUSINESS SERVICES AND CONSULTANTING.

The mark should not be dissected and to be considered as a whole, as a composite mark depicting the distinctive lettering style, colour combination & artwork, there is no exclusive right over the descriptive words in the mark.
3709282   22/12/2017

NAVAS . M
MEROLIL HOUSE, 10, KARINKALAI, RAMANATUKARA, KOZHIKODE, KERALA-673632
SOLE PROPRIETORSHIP

Address for service in India/Attorney address:
LEGACY PARTNERS
LAPINTA, MINI-BYPASS ROAD, NEAR APCO HYUNDAI, PUTHIYARA, KOZHIKODE, KERALA-673004

Proposed to be Used

CHENNAI
WHOLESALE AND RETAIL OUTLETS FOR BAKED GOODS, CONFECTIONARY, CHOCOLATE, DESSERTS, BISCUITS, TARTS, CAKES, DRY FRUITS, ROASTED NUTS AND OTHER BAKERY ITEMS.

The mark as a label should be used in whole as a composite mark depicting the distinctive lettering style, colour combination and artwork with restriction and there is no exclusive right over the descriptive words in the mark.
3709286  22/12/2017
R HOUSE FURNISHING SOLUTIONS PRIVATE LIMITED
110, Dr. E Moses Road, Worli, Mumbai – 400 018
A company incorporated under the Companies Act, 2013

Address for service in India/Attorney address:
PARINAM LAW ASSOCIATES
4th Floor, Express Towers, Ramnath Goenka Marg, Nariman Point, Mumbai - 400 021
Used Since :01/07/2012

MUMBAI
Retail outlets and departmental and lifestyles stores for the sale of all kinds of furniture, mirrors, picture frames; goods of wood, cork, reed, cane, wicker, horn, bone, ivory, whalebone, shell, amber, mother-of-pearl, meerschaum and substitutes for all these materials, or of plastics, including import and export and distribution of goods.
3709713  22/12/2017
KAVITHA M, PROPRIETRIX TRADING AS MALCO ENTERPRISES
NO. 1/2G, ASVINI AMARISA APTS, KALASATHAMMAN KOVIL STREET, RAMAPURAM, CHENNAI - 600089, TAMIL NADU, INDIA
AN INDIAN SOLE PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
ADHI LEGAL SOLUTIONS
ALPHA TOWERS, OLD NO.96, ARMENIAN STREET, 1ST FLOOR, SHREE KALIKAMBAL TEMPLE BACKSIDE, PARRYS, CHENNAI - 600001.
Used Since :03/04/2017
CHENNAI
ADVERTISING, WHOLESALE, RETAIL SALE, MARKETING, ONLINE SELLING, IMPORT AND EXPORT FOR ORGANIC PRODUCTS, PERSONAL CARE PRODUCTS, ELECTRONIC ACCESSORIES, TEXTILE & READYMADE GARMENTS, COSMETICS, MINERALS, DRINKING WATER, AND GROCERIES
3711177  26/12/2017
FUNGISED SOLUTIONS PRIVATE LIMITED
The Hive - VR Bengaluru, Whitefield Main Road, No. 11B, Sy. No. 40/9, Devasandra Industrial Area, 2nd Stage, K.R. Puram Hobli, Bangalore - 560052
BODY CORPORATE
Address for service in India/Attorney address:
ANIL KOLLOTH
403, Commerce House, Cunningham Road, Bangalore-560052

Proposed to be Used
CHENNAI
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS AND RETAIL SERVICES
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
3712711  27/12/2017
RAGHAVENDRA
C-Plot-120, Janata Layout, Karuneshwar Nagar, Kalaburgi- 585102., Karnataka
Proprietor

Address for service in India/Attorney address:
ANJALI MOTHA
F-97, 4th Floor, Anna Nagar (East), Chennai – 600102, Tamil Nadu

Used Since : 01/11/2016

CHENNAI
ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS, PERSONNEL
MANAGEMENT CONSULTANCY, PERSONNEL RECRUITMENT, EMPLOYMENT AGENCY SERVICES
IN USE.

The mark as a label should be used in whole as a composite mark and there is no exclusive right over the descriptive words in the logo. The area is restricted with Kalaburgi District.
SATHIYA VINOD, PROPRIETRIX TRADING AS SATHIYA TRADERS
BLOCK1, F3, RAJPARIS HARMONY, SURYA NAGAR, MEDAVAKKAM, KANCHEEPURAM DISTRICT, CHENNAI-600100, TAMIL NADU, INDIA
AN INDIAN SOLE PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
ADHI LEGAL SOLUTIONS
ALPHA TOWERS, OLD NO.96, ARMENIAN STREET, 1ST FLOOR, SHREE KALIKAMBAL TEMPLE BACKSIDE, PARRYS, CHENNAI - 600001,
Used Since :20/12/2017

CHENNAI
ADVERTISING, WHOLESALE, RETAIL SALE, MARKETING, ONLINE SELLING, IMPORT AND EXPORT FOR CARPETS, RUGS, MATS AND MATTING, LINOLEUM, HOME DECORATES, FLOOR MATS, BATH MATS, DOOR MATS, FLOOR MATS, GYMNASITC MATS, PLACE MATS, NOT OF PAPER REED MATS, NON-SLIP MATS
3715854   30/12/2017
M/S NASHIK VALLEY WINE CLUSTER
7, Prince Tower, Ground Floor, Opp. Sopan Hospital, Kute Marg, Tidke Colony, Nashik- 422 002, (M.S.), India
Body Incorporate

Address for service in India/Attorney address:
RAVINDRA SURESH DARANDALE
04, Shri Dattakrupa Apt., Plot No.11, Gat No.500/1, Rajya Karmachari Soc., Next to Savarkarnagar, Ashoknagar, Satpur, Nasik-422 012(M.S.)

Proposed to be Used
MUMBAI
Advertising, business management, business administration, office functions
No any exclusive right on the word INDIA.
3715873   30/12/2017
NAISAR,
SHOP NO 11J, SATRASALA COMPLEX, KASI CHETTY LANE, SOWCARPET, CHENNAI – 600079, TAMIL NADU, INDIA
AN INDIAN SOLE PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
ADHI LEGAL SOLUTIONS
ALPHA TOWERS, OLD NO.96, ARmenian STREET, 1ST FLOOR, SHREE KALIKAMBAL TEMPLE BACKSIDE, PARRYS,
CHENNAI - 600001.
Used Since :03/04/2017

CHENNAI
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS, WHOLESALE, RETAIL
SALE, MARKETING, ONLINE SELLING, IMPORT AND EXPORT FOR EMERGENCY LIGHT, DC LIGHT, PLASTIC SHAKER
BOTTLE, MINI HAND SEWING MACHINE, TORCH, LAMPS, AC DC FANS, HAIR DRYER, BODY MASSAGE APPARATUS,
RESPIRATORY STEamer, MOBILE CHARGER, MOBILE ACCESSORIES, POWER BANK, SOLAR PANELS AND IRON BOX
XENO PHARMACEUTICALS

3716225  31/12/2017
XENO PHARMACEUTICALS PVT LTD
87A, 8TH STREET, SHREE KUMARAN NAGAR, KOVUR, CHENNAI-600128

Body Incorporate

Address for service in India/Attorney address:  
UNIMARKS LEGAL SOLUTIONS
NEW NO.60, OLD NO.84/2, MOORE STREET, PARRYS, CHENNAI-600001, TAMILNADU.

Used Since :18/08/2002

CHENNAI

WHOLESALE, RETAIL SALE AND ONLINE SALE OF MEDICINAL AND PHARMACEUTICALS PREPARATIONS AND SUBSTANCES.

subject to the mark should be use as represented in the trademark application.
3718044   03/01/2018

AGRIPLEX PVT LTD
at No.1, Ground Floor, Mahalaxmi Metro Station, Mahalakshmi Layout, Bangalore-560086
Company Incorporated under the laws of India

Address for service in India/Attorney address:
ALTACIT GLOBAL
SHED NO. C2-A, THIRU-VI-KA INDUSTRIAL ESTATE, GUINDY, CHENNAI - 600 032.
Used Since :27/10/2016

To be associated with:
3405402

CHENNAI
Advertising, Marketing, Business management, Business administration, wholesale, retail (including online retail),
Reselling, Import, Export related to agri inputs, agro products, agro goods, fertilizers, pesticides, seeds, minerals,
horticulture, agriculture and farm implements;
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.descriptive matters in
the device.

Transliteration : raytara manebagiligae AGRIPLEX INDIA
MUHAMED ROSHAN P P
trading as :SKY GOLD
SKY GOLD, PM 18/372, NEAR MUNICIPAL OFFICE, CALICUT ROAD PERINTHAL MANNA P.O, 679 322, MALAPPURAM, KERALA, INDIA
SERVICE PROVIDER
PARTNERSHIP FIRM
Address for service in India/Attorney address:
V. JAYACHANDRAN
SECURE AND SECURE, 54/3048, TEMPLE ROAD, KADAVANThRA, KOCHI-682020, KERALA.
Used Since :25/03/2016

CHENNAI
WHOLESALE AND RETAIL OF GOLD, DIAMOND, SILVER, PRECIOUS STONES, PEARLS
The mark as a label should be used in whole as a composite mark and there is no exclusive right over the descriptive words in the logo. the registration of the mark is restricted to the territorial jurisdiction of Malappuram district Kerela.
3720256    05/01/2018
SHRI RAMDHARA COMFORT PRODUCTS PVT LTD
Sr. No. 41/A, Behind Pune IT park, Bopodi, Pune – 411020
a private limited

Address for service in India/Attorney address:
PADMAJA VIJAY KHANDE
Adv Padmaja Khandge-Pathak L1, 103, Amrut Ganga, Sinhagad Road, Pune 411041

Proposed to be Used
MUMBAI
Distribution, marketing and retailing of Foam & mattresses; DISPLAY, trading, WHOLESALE AND RETAIL OF Air cushions, air pillows, air cushions and air mattresses; DISPLAY, trading, WHOLESALE AND RETAIL of all types of Mattresses, beds, pillows, bolsters, cushions beds, sleeping bags, Straw Mattress, Mattresses, spring Mattresses; bedding, beds for pets; Rubber coir mattresses; Contoured mattress covers
RIYAL GOLD
3720665  06/01/2018
ABDUL SHAMAL K K
“Mafaz Manzil” House, Kudakkallu, Velur PO, Kozhikode
Proprietor

Address for service in India/Attorney address:
SUFEED VM
TP 9/131 F, SAKTHI BUILDING, CHUNGAM THAMARASSERY, KOZHIKODE, KERALA-673573.
Used Since :01/07/2017

CHENNAI
Display, Exhibition, Import, Export, Wholesale And Retail Of All Kinds Of Imitation Jewellery Ornaments And Precious Stones Precious metals and their alloys and goods in precious metals or coated therewith jewellery, precious stones; horological and other chronometric instruments.
3722150  09/01/2018
SUNIEL N. BAFANA TRADING AS JAI AMBE ENTERPRISE
402, MAHAVIR BUILDING, 4TH FLOOR, 87 T. G. ROAD, MUGBHAT LANE, THAKURDWAR, GIRGAON, MUMBAI – 400 004
PRPRRITORSHIP
Address for service in India/Attorney address:
IPM SERVICES
NOWAPARA, NEW TOWN, KOLKATA 700 157, WEST BENGAL, INDIA.

Proposed to be Used
MUMBAI
BRINGING TOGETHER VARIETY OF IMITATION JEWELLERIES & HAIR ACCESSORIES ENABLING CUSTOMERS TO CONVENIENTLY VIEW AND PURCHASE THOSE GOODS PROVIDED BY RETAIL STORES, WHOLESALE OUTLETS, THROUGH MAIL ORDER CATALOGUES OR BY MEANS OF ELECTRONIC MEDIA (I.E. THROUGH WEB SITES OR TELEVISION SHOPPING PROGRAMMES); MARKETING, DISTRIBUTION, ADVERTISEMENT & RETAILING SERVICES OF IMITATION JEWELLERIES & HAIR ACCESSORIES FALLING IN CLASS 35
3722547  09/01/2018
ADIL MUHAMMED
VADAKKAYIL,BALUSSEERI,KOZHIKODE,KERALA-673612
SOLE PROPRIETORSHIP
Address for service in India/Attorney address:
LEGACY PARTNERS
LAPINTA, MINI-BYPASS ROAD, NEAR APCO HYUNDAI, PUTHIYARA, KOZHIKODE, KERALA-673004

Proposed to be Used
CHENNAI
WHOLESALE, RETAIL AND TRADING OF MOBILE PHONES, MOBILE PHONE ACCESSORIES AND MOBILE PHONE RELATED GOODS, SHOPS AND SHOWROOMS FOR THE ABOVE MENTIONED GOODS, DISPLAY, DISTRIBUTION AND SUPPLY OF THE ABOVE MENTIONED GOODS ALL COMING UNDER CLASS 35
The mark as a label should be viewed as whole as a composite mark depicting the distinctive lettering style, colour combination and artwork and there is no exclusive right over the descriptive words in the mark and with restriction to use within the territorial jurisdiction of State of Kerala only.
3722989   09/01/2018
VAINQUIR HAPPY SHOPPING PRIVATE LIMITED
Purakadan House, Valanjam Valavu Stop, Kadungalloo, Ernakulam, Kerala, India, 683110
Private Limited
Address for service in India/Attorney address:
ASHOK
NO 2/496, 2ND FLOOR, NAKKERAR SALAI, MOGAPPAIR EAST, CHENNAI - 600037
Used Since: 05/01/2018
CHENNAI
Provision of an on-line marketplace for buyers and sellers of goods and services; on-line advertising on a computer network. Advertising; Business management; Business administration; Office functions
3723205  10/01/2018

P N JAYASINGH
23/448C, MIDHUNAM, BSNL ROAD, KAYAMKULAM, ALAPPUZHA (Dist.), KERALA -690502
Sole Proprietorship

Address for service in India/Attorney address:
PATENTOMARK
#105, Sai Nandana Presidency, 11th cross, 5th main, Vijaya Bank layout, Bilekkahalli, Bannerghatta Road, Bangalore, Karnataka-560076

Proposed to be Used
CHENNAI

WHOLESALE & RETAIL OUTLETS AND SHOPS INCLUDING SERVICES RELATING TO DISTRIBUTION, TRADING AND MARKETING, ONLINE TRADING OF AYURVEDIC, HERBAL AND MEDICINE

The mark as a label should be used in whole as a composite mark and there is no exclusive right over the descriptive words in the logo.
3724093  10/01/2018
SHIVA KUMAR C.V S/O VENKATESH
See-In, #24/1, 7th Main Road, Begur Road, Hongasandra, Bangalore – 560 068.
Proprietary Firm

Address for service in India/Attorney address:
N SATISH REDDY
#22, 4th Cross, Rajiv Gandhi Road, Naidu Layout, Jaraganahalli, J.P Nagar 6th Phase, Bangalore - 560 078, Karnataka, India.

Proposed to be Used
CHENNAI
WHOLESALE, DISTRIBUTION, IMPORT, EXPORT RETAIL OUTLET FOR SALE OF SUITING AND SHIRTING, TEXTILE, TEXTILES GOODS, CLOTHING, DRESS MATERIALS, SAREES OF ALL KINDS, READY-MADE GARMENTS/CLOTHING, HOISERY GOODS AND FASHION ACCESSORIES.

subject to the mark should be use as represented in the trademark application.
NEWCHIC COMPANY LIMITED
Room 38, 11/F, Meeco Industrial Building, 53-55 Au Pui Wan Street, Fotan, Shatin, N.T., Hong Kong

Address for service in India/Attorney address:
INTEPAT IP SERVICES PVT LTD
NO.8, 1ST FLOOR, 15TH CROSS, 100FT RING ROAD, JP NAGAR, 6TH PHASE, BANGALORE-560078.

Proposed to be Used
CHENNAI
Advertising; import-export agency services; sales promotion for others; presentation of goods on communication media, for retail purposes; procurement services for others [purchasing goods and services for other businesses]; marketing; providing business information via a web site; provision of an on-line marketplace for buyers and sellers of goods and services search engine optimization for sales promotion; organization of exhibitions for commercial or advertising purposes.
NILA TRADERS
8/59-3, 3rd STREET, MATHAVAN NAGAR, BUS STAND NEAR PARAMAKUDI, PARAMAKUDI TALUK, RAMANATHAPURAM DISTRICT - 623707, TAMILNADU, INDIA

Partnership firm

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
NEW NO.60, OLD NO.84/2, MOORE STREET, PARRYS, CHENNAI-600001, TAMILNADU.

Proposed to be Used

CHENNAI
Wholesale, Retail, Online sale, Export and Import of Ready made Garments, Dress materials and Fashion Accessories
3725708   12/01/2018
MERCY HENRY
trading as ;TACHYONS
1793/E2, MATHEWSONS SQUIRE, 4TH FLOOR, EDAPPALLY COCHIN PIN - 682 034 , KERALA, INDIA
SERVICE PROVIDER
SINGLE FIRM
Address for service in India/Attorney address:
VINOD KUMAR P U
NAMIJITH IP WORLD, 37/2001, BHATTATHIRIPAD ROAD, KADAVANTHARA, COCHIN-682020
Used Since :02/05/2014
CHENNAI
WHOLESALE, RETAIL, MARKETING AND DISTRIBUTION OF READYMADE GARMENTS, FOOTWEAR, ORNAMENTS, GIFT ARTICLES, LEATHER ARTICLES, BAGS, ELECTRICAL AND ELECTRONIC PRODUCTS, ONLINE SALE
3726251  12/01/2018
M. VIJAYAKUMAR
VKM ENTERPRISES, NO.6, JAYALAKSHMI NAGAR, THIRUMULLAIVOIL, CHENNAI - 600062, TAMILNADU, INDIA
Single firm
Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
NEW NO.60, OLD NO.84/2, MOORE STREET, PARRYS, CHENNAI-600001, TAMILNADU.

Proposed to be Used
CHENNAI
Wholesale, Retail, Online sale, Export and Import of Ready made garments, Dress materials and Fashion accessories
HEVVY
3727761   15/01/2018
MOHAMMED NISHAM KVM
MANNISERI HOUSE, KOLMAnna HAJIYAR PALLI (PO) MALAPPURAM 676519, KERALA
SINGLE FIRM
Address for service in India/Attorney address:
LEMARK
2/A-1, KESLEY CHS, RAM NAGAR, BORIVALI WEST, MUMBAI- 400092
Proposed to be Used
CHENNAI
RETAIL CHAIN OF STORES; DEPARTMENTAL STORE; SHOWROOM; WHOLESALE; TRADERS; IMPORT AND EXPORT; ONLINE SALE OF GOODS; PRESENTATION OF GOODS ON COMMUNICATION MEDIA FOR RETAIL PURPOSE; RETAIL AND WHOLESALE OF LEATHER & IMITATION LEATHER PRODUCTS BUSINESS MARKETING & MANAGEMENT ALL INCLUDED IN CLASS 35
3730581    18/01/2018
KONKAN AGRO EXPORTS
27, SAHAR CARGO ESTATE, V.M.SHAH ROAD, J.B.NAGAR, ANDHERI (E), MUMBAI - 99
PROPRIETORY CONCERN
Address for service in India/Attorney address:
DEEPA KULKARNI
Thane (w)

Proposed to be Used
MUMBAI
WHOLESALE AND RETAIL DISTRIBUTION, IMPORT-EXPORT SERVICES RELATING TO FRUITS AND VEGETABLES
3730590 18/01/2018
ARON UNIVERSAL LIMITED
trading as ;ARON UNIVERSAL LIMITED
PLOT NO. 25/1 , JIGANI INDUSTRIAL AREA, JIGANI , BENGALURU - 580 105, KARNATAKA, INDIA
SERVICE PROVIDER
A PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
FACTUM LAW
NO. 32A, KRISHNA STREET, T. NAGAR, CHENNAI - 600 017, TAMIL NADU, INDIA.
Used Since :06/04/1995
CHENNAI
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION , OFFICE FUNCTIONS.
A. ANTHONIAMMAL
137, West Street, Mandalakkottai, Keelakuruchi(Po), Pattukottai(Tk), Thanjavur(Dt) - 614 015, Tamilnadu, India

Single firm

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
NEW NO.60, OLD NO.84/2, MOORE STREET, PARRYS, CHENNAI-600001, TAMILNADU.

Proposed to be Used
CHENNAI
Wholesale, Retail, Online sale, Export and Import of Coconuts, Edible Nuts, Brazil Nuts, Cashew Nuts, Fresh and Dried Fruits

No exclusive right over “India Traders” separately except as substantially shown in the representation of the mark.
3731077   18/01/2018
S. NAGANANDHINI
YES RETAIL, No-1/A, MARAKKANAM ROAD, MANUR VILLAGE, AATHUR POST, TINDIVANAM-604001
Single Firm

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
NEW NO.60, OLD NO.84/2, MOORE STREET, PARRYS, CHENNAI-600001, TAMILNADU.

Proposed to be Used
CHENNAI
WHOLESALE, RETAIL SALE, ONLINE SALE, EXPORT AND IMPORT OF FOOD PRODUCTS, PROCESSED, RAW AND UNPROCESSED AGRICULTURAL, AQUACULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS; PROCESSED, RAW AND UNPROCESSED GRAINS AND SEEDS; FRESH AND PROCESSED FRUITS AND VEGETABLES, FRESH HERBS; NATURAL PLANTS AND FLOWERS; BULBS, SEEDLINGS AND SEEDS FOR PLANTING; LIVE ANIMALS; FOODSTUFFS AND BEVERAGES FOR ANIMAL; MALT.

subject to the mark should be used as represented in the trademark application.
3732667  20/01/2018
J. PARTHIBAN
Mercy Traders, 1/46, Mercy Towers, Madha Kovil Street, Kalugapulikkadu, Alivalam (Po), Pattukkottai (Tk), Thanjavur(Dt) 614 602, Tamilnadu, India
Single firm

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
NEW NO.60, OLD NO.84/2, MOORE STREET, PARRYS, CHENNAI-600001, TAMILNADU.

Proposed to be Used
CHENNAI
WHOLESALE, RETAIL SALE, ONLINE SALE, EXPORT AND IMPORT OF FOOD PRODUCTS AND DRY FRUITS
RISING SUN FILMS PRIVATE LIMITED
201, CONCORD CHS, N S ROAD NO.10, JVPD SCHEME, JUHU CIRCLE, MUMBAI 400049 (MAHARASHTRA)

Body Incorporate

Address for service in India/Attorney address:
VIDHI SAMHITA, ADVOCATES
408, Lawyers Chambers III, Delhi High Court, Sher Shah Road, N Delhi - 110003

Used Since: 06/09/2017

MUMBAI
Cinematographic film advertising. Advertising for motion picture films, production of advertising films, Advertising, marketing and promotional services.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3734421..
SHANGHAI HITEX TECHNOLOGY CO., LTD.
Room. 928, Block. 1, No. 518, Rong mei Road., Songjiang District., Shanghai, China

Company

Address for service in India/Attorney address:
INTEPAT IP SERVICES PVT LTD
NO.8, 1ST FLOOR, 15TH CROSS, 100FT RING ROAD, JP NAGAR, 6TH PHASE, BANGALORE-560078.

Proposed to be Used
CHENNAI
Outdoor advertising; advertising; publicity; on-line advertising on a computer network; import-export agency services; relocation services for businesses; compilation of information into computer databases; systemization of information into computer databases; presentation of goods on communications media for retail purposes; procurement services for others [purchasing goods and services for other businesses].

subject to the mark should be use as represented in the trademark application.
3737818  27/01/2018
ANAND VANJAPE
8A, Keshavlaxmi, Ideal Colony, Paud Road, Kothrud,Pune,Maharashtra - 411038
SOLE PROPRIETORSHIP
Address for service in India/Attorney address:
N.R.SRINATH
NO.38, ADITHANAR SALAI , PUDUPET, CHENNAI- 600 002
Proposed to be Used
MUMBAI
Retail services or wholesale services for bicycles,Retail services in relation to bicycle accessories
KUMARI KANAGAM KAMALA, PROPRIETRIX TRADING AS LEMURIA MINISTRY OF FASHION
124, K.P ROAD , CHETTIKULAM JUNCTION, NAGERCOIL-629001, K.K DIST, TAMIL NADU, INDIA
AN INDIAN SOLE PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
ADHI LEGAL SOLUTIONS
ALPHA TOWERS, OLD NO.96, ARMENIAN STREET, 1ST FLOOR, SHREE KALIKAMBAL TEMPLE BACKSIDE, PARRYS,
CHENNAI - 600001.

Used Since :09/01/2017

CHENNAI

ADVERTISING, WHOLE SALE, RETAIL SALE, MARKETING, TRADING, IMPORT AND EXPORT FOR CLOTHING,
FOOTWEAR, BELTS [CLOTHING], SHOES, HEADGEAR, READYMADGE GARMENTS, SHIRTS, TEE- SHIRTS, LADIES
KURTIS, SHIRTS, SHORTSLEEVE SHIRTS, TEESHIRTS, GHAGRA CHOLI, SALWAR KURTA, LEGGINS, LEHANGA,
TROUSERS, PANTS, PYJAMAS, SARIS, KIDS WEAR, SUITS, SWEATERS, UNDERWEAR, UNIFORMS, VESTS, MALE,
FEMALE AND KIDS INNER WEAR
PAURNA
3740304  30/01/2018
SEA FOOD INDUSTRIES
SAKTHI GANAPATHY APARTMENT, F1, FIRST FLOOR, NO.4/1, 5TH MAIN ROAD, BHEL NAGAR, MEDAVAKKAM,
CHENNAI-600100
PARTNERSHIP FIRM

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
NEW NO.60, OLD NO.84/2, MOORE STREET, PARRYS, CHENNAI-600001, TAMILNADU.

Proposed to be Used
CHENNAI
Wholesale, Retail sale and online sale of Peanut confectionery, Peanut brittle, Sesame snacks, Rice snacks, Snack bars consisting of chocolate, Snack bars containing a mixture of grains, nuts and dried fruit (confectionery), Snack foods consisting principally of confectionery, Flour based savoury snacks, Confectionery, Bakery confectionery, Biscuits, Foodstuffs made of sugar for sweetening desserts and Boiled sweets, Candy bars, Peanut butter confectionery chips.
3742611  02/02/2018

GOPINATH J.
NO:7/8, DURGA DEVI NAGAR, 5TH CROSS STREET, TONDIARPET, CHENNAI - 600 081, TAMIL NADU, INDIA
SERVICE PROVIDER
SINGLE FIRM

Address for service in India/Attorney address:
VINOD KUMAR P U
NAMJIT IP WORLD, 37/2001, BHATTATHIRIPAD ROAD, KADAVANTHARA, COCHIN-682020

Proposed to be Used
CHENNAI
WHOLESALE, RETAIL, MARKETING, EXPORT IMPORT, TRADING, DISTRIBUTION OF MEDICINES AND COSMETICS.
3743888    03/02/2018
WE FIVE MANUFACTURERS AND DISTRIBUTORS PRIVATE LIMITED
39/2698, Ground Floor, South Janatha Road, Palarivattom, Kochi, Ernakulam, Kerala - 682025
Body Incorporate
Address for service in India/Attorney address:
ALTACIT GLOBAL
SHED NO. C2-A, THIRU-VI-KA INDUSTRIAL ESTATE, GUINDY, CHENNAI - 600 032.

Proposed to be Used
To be associated with:
3743887

CHENNAI
Retail services for foodstuffs, Retail services for toiletries, Retail services for teas, Retail services for fragrancing preparatons, Retail services relating to food, Online retail store services featuring toiletries, Online retail store services featuring teas, Retail or wholesale services for cosmetics, Retail or wholesale services for tea, Retail or wholesale services for toiletries, Retail services in relation to teas, Online retail store services featuring teas, Online retail store services relating to cosmetics, Retail or wholesale services for food and beverages, and Online retail store services featuring cosmetic and beauty products
subject to the mark should be use as represented in the trademark application within the state of Kerala.
3744022 03/02/2018

SOMIRA DIAM PVT LTD
C/401, NEW SARVOTTAM CHS LTD, S.V ROAD, NEAR IRLA BRIDGE, ANDHERI (WEST), MUMBAI-400058
A PRIVATE LIMITED COMPANY REGISTERED UNDER COMPANIES ACT 1956

Address for service in India/Attorney address:
SANKET JAYESH SHAH
C/404, Harmony Bldg, Ashok Nagar, Kandivali - East, Mumbai-400101

Proposed to be Used

MUMBAI

BUSINESS MANAGEMENT INCLUDING ECOMMERCE OF A STYLISH RANGE OF HIGH-END DESIGNER JEWELLERY RANGES FROM 9 TO 22 KARAT WHITE, YELLOW, AND PINK GOLD ENCRUSTED WITH THE HIGHEST QUALITY OF PRECIOUS AND SEMI-PRECIOUS GEMSTONES, LIKE DIAMONDS, PEARLS, RUBIES, EMERALDS, SAPPHIRES, AND TOPAZ, ALSO DEALS IN RINGS, PENDANTS, EARRINGS, CUSTOMIZED JEWELRY, CUFF LINKS AND OTHER ACCESSORIES

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
PRESENT GIFTING
3744845  05/02/2018
DINESH SOHANLAL JAIN
trading as ;M/S. ANMOL TRADING COMPANY
100/1, Madhu Arena 3rd Floor, SJP Police Station Road, Kumbaragundi Road, Above Axis Bank ATM, Bangalore-560002
Service Provider
A sole proprietary firm in the name of Mr. Dinesh Sohanlal Jain, Indian National
Address for service in India/Attorney address:
DEEPAK VAID
30/44, DEWAN RAMA ROAD, 2ND FLOOR, PURASAIWALKAM CHENNAI-600084
Proposed to be Used
CHENNAI
Advertising, marketing, sales promotion, corporate gifting solutions
LALIMIX

3745859  06/02/2018
RAHUL BT PROPRIETOR OF LALIMIX
B2711 Brigade Meadows, Kanakapura Main Road, Kaggalipura Bangalore 560082
SOLE PROPRIETOR
Address for service in India/Attorney address:
RAJIV KUMAR CHOUDHRY
D20, Nizamuddin East, New Delhi, 110013

Proposed to be Used
CHENNAI
Advertising; Business management; Business administration; Office functions
3746383 06/02/2018
IMALL HYPER PRIVATE LIMITED
NO 2, OLD GOODS SHED ROAD, TRICHY-620002
Body Incorporate

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
NEW NO.60, OLD NO.84/2, MOORE STREET, PARRYS, CHENNAI-600001, TAMILNADU.

Used Since :09/02/2017

CHENNAI
ULTRATECH
3749193  09/02/2018
GRASIM INDUSTRIES LIMITED
A-2, Aditya Birla Centre, S. K. Ahire Marg, Worli, Mumbai-400 030
BODY INCORPORATE
Address for service in India/Attorney address:
M/S. V.A. ASSOCIATES
204, Pratik Avenue, 2nd Floor, Nehru Road, Vile Parle (East), Mumbai-400 057.
Used Since :19/11/2003
MUMBAI
Advertising; business management; business administration; office functions.
ALTETO

3749820   08/02/2018

ENRICH KNITWEARS
4/350 A,PAPPA NAGAR 2ND STREET, COTTON MILL ROAD,PITCHAMAPALAYAM PUDUR(PO)TIRUPUR,TAMIL NADU-641603
PARTNERSHIP FIRM

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
NEW NO.60, OLD NO.84/2, MOORE STREET, PARRYS, CHENNAI-600001, TAMILNADU.

Proposed to be Used

CHENNAI

Wholesale, Retail sale, Online sale of Knitwear [clothing], Knitted clothing, Hosiery, Readymade Garments and Textile Products.
A. KAMAL
GOODWILL TRADERS, NO.43, SIVASAKTHI NAGAR, CHIKARAYAPURAM, KOVUR, CHENNAI - 600069, TAMILNADU, INDIA
Single firm
Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
NEW NO.60, OLD NO.84/2, MOORE STREET, PARRYS, CHENNAI-600001, TAMILNADU.

Proposed to be Used
CHENNAI
Wholesale, Retail, Online sale, Export and Import of Ready made mixed powders like Idli and Gulabjamun
3752744  13/02/2018
V. RAJALINGAM
RAJA TRADING COMPANY, NO.1304, VARIYAPATTI, MELUR POST, THIRUMAYAM TALUK, PUDUKKOTTAI - 622507, TAMILNADU, INDIA
Single firm
Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
NEW NO.60, OLD NO.84/2, MOORE STREET, PARRYS, CHENNAI-600001, TAMILNADU.

Proposed to be Used
CHENNAI
Wholesale, Retail, Online sale, Export and Import of Ready made Garments, Dress materials and Fashion Accessories
3753012 14/02/2018

VMOOT NETWORKING LLP
D-4, ASHIRWAD APARTMENT, SRVEY NO. 9, OPPOSITE RAHUL NAGAR, NEAR HANUMAN TEMPLE, KOTHrud, PUNE, MAHARASHTRA - 411038
Limited Liability Partnership

Address for service in India/Attorney address:
SANTOSH SARDeshPANDE
B-18, Agrawal Garden, Behind Vaibhav Cinema, Pune- Solapur Road, Hadapsar, Pune- 411028.

Proposed to be Used
MUMBAI

services Advertising: undertaking communications to the public, declarations or announcements by all means of diffusion and concerning all kinds of goods or services. Business Management: Business assistance through business research and evaluations by obtaining reviews, ratings of product/services of any persons, entities, establishments, providing analysis of consumer behavior patterns, market research & trends, opinion polling.
3753048 14/02/2018
LATESTLY MEDIA PRIVATE LIMITED
Body Incorporate

Address for service in India/Attorney address:
M/S. V.A. ASSOCIATES
204, Pratik Avenue, 2nd Floor, Nehru Road, Vile Parle (East), Mumbai-400 057.

Proposed to be Used
MUMBAI
Advertising; Business management; Business administration; Office functions.
3753050  14/02/2018
LATESTLY MEDIA PRIVATE LIMITED
Body Incorporate

Address for service in India/Attorney address:
M/S. V.A. ASSOCIATES
204, Pratik Avenue, 2nd Floor, Nehru Road, Vile Parle (East), Mumbai-400 057.

Proposed to be Used
MUMBAI
Advertising; Business management; Business administration; Office functions
3754763  15/02/2018
MANIKANTAN S
MANIKANTAN S, MAHESH NIVAS, PALATHARA, POWDIKONAM PO, TRIVANDRUM-695588, KERALA, SOUTH INDIA
Single Firm
Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
NEW NO.60, OLD NO.84/2, MOORE STREET, PARRYS, CHENNAI-600001, TAMILNADU.
Used Since : 23/02/2010

CHENNAI
WHOLESALE, RETAIL SALE, ONLINE SALE OF MEDICINAL, SURGICAL, COSMETICS, PHARMACEUTICAL AND FOOD PRODUCTS.
3755519     16/02/2018
K S DUSHYANTH
No.E-1-15/2, 1st CROSS, SYNDICATE BANK COLONY, AREKERE GATE, BANNERGHATTA ROAD, BANGALORE- 560076,
KARNATAKA
Sole Proprietorship

Address for service in India/Attorney address:
PATENTOMARK
#105, Sai Nandana Presidency, 11th cross, 5th main, Vijaya Bank layout, Bilekahalli, Bannerghatta Road, Bangalore, Karnataka- 560076

Proposed to be Used

CHENNAI

WHOLESALE & RETAIL OUTLETS AND SHOPS INCLUDING SERVICES RELATING TO DISTRIBUTION, TRADING AND MARKETING, ONLINE TRADING OF AYURVEDIC, HERBAL, HOMEOPATHIC MEDICINE

The mark as a label should be used in whole as a composite mark and there is no exclusive right over the descriptive words in the logo.
3756884  17/02/2018

IMAX
SHOP – 2, PATEL HOUSE, M.G.ROAD, VILE PARLE (EAST), MUMBAI – 400057, MAHARASHTRA, INDIA

Partnership Firm

Address for service in India/Attorney address:
VINAYAK WAIDANDE
39, 1ST FLOOR, MAULI VYAPAR SANKUL, SECTOR - 5, NEAR DATTA MANDIR, AIROLI , NAVI MUMBAI, MAHARASHTRA, INDIA.

Used Since :23/10/2003

MUMBAI
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS, ADVERTISING IMPORT AND EXPORT MARKETING, DISTRIBUTION, RETAILING AND WHOLE SELLING SERVICES RELATED TO SUNGLASSES FRAMES AND CONTACT LENSES
3756886  17/02/2018
MOHINDER H SINGH S/O HANUMAN SINGH
#410, 56-57, First Floor, Singasandra Village, Kudlu Gate, Near State Bank of India, Bangalore – 560 068.
MS Garments

Address for service in India/Attorney address:
N SATISH REDDY
#22, 4th Cross, Rajiv Gandhi Road, Naidu Layout, Jaranahalli, J.P Nagar 6th Phase, Bangalore - 560 078, Karnataka, India.

Proposed to be Used
CHENNAI
WHOLESALE, DISTRIBUTION, IMPORT, EXPORT, RETAIL OUTLET FOR SALE OF SUITING AND SHIRTING, TEXTILE, TEXTILES GOODS, CLOTHING, DRESS MATERIALS, SAREES OF ALL KINDS, READY-MADE GARMENTS/CLOTHING, HOSIERY GOODS AND FASHION ACCESSORIES.
3757243   19/02/2018
NEEL BEVERAGES PVT.LTD
6/48-A, ANAND NAGAR, NEHRU ROAD, SANTACRUZ (E), MUMBAI-400055
Body Incorporate

Address for service in India/Attorney address:
GB LEGAL ASSOCIATES
B 203 Sai Sagar Complex, Palm Beach Road, Plot No. 5, Sec 13, Sanpada, Navi Mumbai 400705

Proposed to be Used
MUMBAI
ADVERTISING, MARKETING, WHOLESELLING & RETAILING, BUSINESS ADMINISTRATION, BUSINESS MANAGEMENT, ONLINE SERVICES, OFFICE FUNCTIONS OF TEA PRODUCTS
3759707  21/02/2018
VISHNULAL M.
trading as ; MAHALAKSHMI SUPER MARKET
IX/673, BYPASS JUNCTION, KADAVOOR, PERINADU POST KOLLAM-691601 KERALA, INDIA
SERVICE PROVIDER
SOLE PROPRIETOR
Address for service in India/Attorney address:
THE BUSINESS CATALYST
POST BOX NO.18 NANDANAM ERA-38 NAER MENAMKULAM GOVT. LPS KAZHAKUTTOM POST TRIVANDRUM-695582
KERALA, SOUTH INDIA
Used Since : 09/11/2017
CHENNAI
SHOWROOM, DEPARTMENTAL STORE, MARGIN FREE SUPER BAZAAR, IMPORT AND EXPORT, WHOLESALE AND RETAIL OF GROCERIES, COSMETICS, EDIBLE OILS, GRAINS

The mark as a label should be viewed as whole as a composite mark depicting the distinctive lettering style, colour combination and artwork and there is no exclusive right over the descriptive words in the mark and with restriction to use within the territorial jurisdiction of State of Kerala only.
3760025  21/02/2018
BANGALORE BAZAAR
Sy. No. 93/10, Sy. No. 93/17, Sri Veeranjaneya Complex, Bellandur Village, Varthur Hobli, Bangalore - 560103
PARTNERSHIP FIRM
Address for service in India/Attorney address:
ANIL KOLLOTH
403, Commerce House, Cunningham Road, Bangalore-560052

Proposed to be Used
CHENNAI
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS AND RETAIL SERVICES
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION AND NO EXCLUSIVE RIGHT OVER THE WORD "BANGALORE".
ALTIS INDUSTRIES
Khasra no. 43/3, Gram Bardari, Industrial Area, Behind SAIMS Aurobindo Hospital, Sanwer Road, Indore
Registered partnership Firm

Address for service in India/Attorney address:
PRAKHAR KARPE
3, gurugovind singh Market, near kothari market, Indore, M.P (452007)
Used Since : 29/09/2011

MUMBAI
Business administration, advertising, Logistic Solutions, Business consultancy, Data Transcription and processing.
Proposed to be Used

CHENNAI

SERVICES RELATING TO WHOLESALE, DISTRIBUTION, IMPORT, EXPORT, SHOW ROOMS DISPLAYING AND DEMONSTRATION OF GAS STOVES AND SPARES PARTS, KITCHEN UTENSILS AND DOMESTIC UTENSILS, PRESSURE COOKERS, MIXERS AND GRINDERS.

subject to the mark should be use as represented in the trademark application.
3766679  28/02/2018
SATHEESH KUMAR. N
trading as ;S.K.AUTOMOBILES
TC 78/743-3, KAVYASREE, MUTHATHARA, VALLAKKADAVU POST, THIRUVANANTHAPURAM - 695 008. KERALA, INDIA
SERVICE PROVIDER
SOLE PROPRIETOR
Address for service in India/Attorney address:
K.P.PADMANABHAN,BA,BL.
NO:90, J.J.COMPLEX, THIRUMANGALAM, ANNA NAGAR, CHENNAI - 600040.
Used Since :09/02/2012

CHENNAI
RETAIL SERVICES OF AUTOMOBILE SPARE PARTS AND LUBRICANTS
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
3767103  28/02/2018

ANSUDEEN T.A.
Tharakapeedikayil House, Khader Haji Road, Vazhakkala, Thrikkakara PO, Kochi – 682021
Individual

Address for service in India/Attorney address:
RAHUL KANDAMPULLY
ROOM NO.9, 1st FLOOR, INFANT JESUS BUILDING NO.3, OPP. HIGH COURT OF KERALA, ERNAKULAM - 682018, KERALA

Proposed to be Used
CHENNAI
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION AND OFFICE FUNCTIONS, UNIFORMS OUTLET, INDUSTRIAL UNIFORMS, WHOLESALE & RETAIL OUTLET FOR UNIFORMS, DEALING IN ALL TYPES OF UNIFORM CLOTHING

THIS IS SUBJECT TO RESTRICTED USE WITHIN THE GEOGRAPHICAL LIMIT OF KERALA STATE ONLY.
DHANVANTHRI NONI RAS

3767514 01/03/2018

MADHUKARA

trading as ;DHANVANTHRI NONI RAS

NO.SF-2, " SRI ISHTARTHA ", 2ND FLOOR, SRI SAI BRINDAVAN APARTMENT, 6TH CROSS, BALAJINAGAR, BSK - III STAGE, BANGALORE - 560 085 KARNATAKA, INDIA

SERVICE PROVIDER

SOLE PROPRIETOR

Address for service in India/Attorney address:

BHARADWAJ AND CO.,
SF6, SHREYAS APARTMENTS, NO.1, NORTH AVENUE, SRINAGAR COLONY, SAIDAPET, CHENNAI - 600 015

Used Since :22/02/2018

CHENNAI

ADVERTISING, BUSINESS MANAGEMENT, MARKETING, DISTRIBUTION, RETAIL AND WHOLESALE SERVICES OF HEALTHCARE AND WELLNESS PRODUCTS, AYURVEDIC PRODUCTS AND OTHER SIMILAR PRODUCTS

subject to the mark should be use as represented in the trademark application.
AVAL AKKARE

3767516  01/03/2018
MADHUKARA
trading as ;AVAL AKKARE

NO.SF-2, " SRI ISHTARTHA ", 2ND FLOOR, SRI SAI BRINDAVAN APARTMENT, 6TH CROSS, BALAJINAGAR, BSK - III STAGE, BANGALORE - 560 085 KARNATAKA, INDIA
SERVICE PROVIDER
SOLE PROPRIETOR

Address for service in India/Attorney address:
BHARADWAJ AND CO.,
SF6, SHREYAS APARTMENTS, NO.1, NORTH AVENUE, SRINAGAR COLONY, SAIDAPET, CHENNAI - 600 015
Used Since :22/02/2018

CHENNAI
ADVERTISING; BUSINESS MANAGEMENT; MARKETING, RETAIL AND WHOLESALE SERVICES OF HEALTHCARE AND WELLNESS PRODUCTS, AYURVEDA PRODUCTS AND OTHER SIMILAR PRODUCTS.
SRA
3768942 03/03/2018
SYED REHMATUL AYAN
#22, 4TH CROSS MUNNESHWARA EXTENSION, DODDABOMMASANDRA, VIDYARANYAPURA PO, BENGALURU - 560097
Individual
Address for service in India/Attorney address:
PRASANNA BHAGWAN. D
Lexnovate Legal No. 164, 3rd Floor, 1st Cross, 1st Main, AECS Layout, RMV II Stage, Sanjaynagar Bangalore-560094

Proposed to be Used
CHENNAI
Business management; Business risk management; Business information management; Business management analysis;
Business file management; Business project management; Business records management; Business process
management; Business management services; Business management planning; Business management consulting;
Business management advice; Business management consultancy; Business risk management consultancy; Business
process management services; Business management assistance services; Business and management consultancy;
Business management and administration; Business project management services; Business process management
consultancy; Business process management and consultancy relating thereto; Consultancy and advisory services for
business management; Consultancy relating to business management and organisation; Advisory services relating to
business risk management; Advisory services relating to business organization and management; Consultancy and
advisory services relating to business management; Business management consultancy services provided via the
Internet; Providing business management start-up support for other businesses; Providing advice relating to the
organisation and management of businesses; Assistance, advisory services and consultancy with regard to business
management; Information, advisory and consultancy services relating to business management and business
administration provided online or via the Internet; Marketing services; Business marketing; Marketing; Internet marketing;
Marketing consultancy; Marketing consultancy services; Business marketing services; Business and marketing research;
Advertising, marketing and promotional services.
Trade Marks Journal No: 1907, 24/06/2019 Class 35

CCL PRODUCTS (INDIA) LIMITED trading as; CCL PRODUCTS (INDIA) LIMITED
DUGGIRALA, GUNTUR, ANDHRA PRADESH - 522 330. INDIA
SERVICE PROVIDER PRIVATE LIMITED
Address for service in India/Attorney address:
RAJASEKHAR GOPALAJOSYULA
MURTY ASSOCIATES, ADVOCATES, # 7-1-24/2/D, 1ST FLOOR, GREENDALE, AMEERPET, HYDERABAD-500016, TELANGANA, INDIA

Proposed to be Used
To be associated with:
3618912, 3618913, 3618914, 3618915, 3618916

CHENNAI
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION OFFICE FUNCTIONS,

The mark should not be dissected and to be considered as a whole, as a composite mark depicting the distinctive lettering style, there is no exclusive right over the descriptive words in the mark.
MOHAMMAD IQBAL C.P. trading as ;NEST
PLATHOTTAM POST TALIPARAMBA-670141 KERALA,INDIA
SERVICE PROVIDER
SOLE PROPRIETOR
Address for service in India/Attorney address:
VINOD KUMAR P U
NAMILJITH IP WORLD, 37/2001, BHATTATHIRIPAD ROAD, KADAVANTHARA, COCHIN-682020

Proposed to be Used
CHENNAI
WHOLESALE, RETAIL, DISTRIBUTION, MARKETING OF TILES.

The mark as a label should be used in whole as a composite mark depicting the distinctive lettering style, colour combination and artwork and with restriction to use with the State of Kerala.
MD. SHAHID
NG PLAZA, BLDG. NO – 03, FLAT NO. 303, NEAR RAILWAY TRACK, LODHA, MIRA ROAD (EAST) – 401107, MAHARASHTRA, INDIA
Single Firm
Address for service in India/Attorney address:
VINAYAK WAIDANDE
39, 1ST FLOOR, MAULI VYAPAR SANKUL, SECTOR - 5, NEAR DATTA MANDIR, AIROLI, NAVI MUMBAI, MAHARASHTRA, INDIA.
Proposed to be Used
MUMBAI
ADVERTISING, MARKETING AND PROMOTIONAL SERVICES, OFFICE FUNCTIONS, TRADING OF READYMADE GARMENTS, ONLINE RETAIL SERVICES RELATING TO CLOTHING OF MENS, WOMENS & KIDS
DARBAR AND COMPANY
3773642   09/03/2018
LEELA V CHOUHARY
GR. SHOP - 4 , LOTUS HEIGHTS , MALBHA T , MARGAO- 403601
The Trade Marks Act, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
MUMBAI
Advertising; Business management; Business administration; Office functions
3774134 09/03/2018
RUSHABH MARU
Gala No. E3 – 119, Bhumi World, Mumbai -Nashik Highway, Pimplas, Thane, Maharashtra 421 302
Sole Proprietorship

Address for service in India/Attorney address:
VANDITTA MALHOTRA HEGDE
56, World Trade Centre, 1st Floor, The Arcade, Cuffe Parade, Mumbai - 400 005

Proposed to be Used
MUMBAI
ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS; RETAIL GIFT SHOPS;
RETAIL SERVICES PROVIDED BY GIFT SHOPS; ONLINE RETAIL GIFT SHOPS; ONLINE RETAIL SERVICES RELATING TO
GIFTS; HOME DECORATION; RETAIL SERVICES IN RELATION TO FESTIVE DECORATIONS; WHOLSESALE SERVICES IN
RELATION TO FESTIVE DECORATIONS; RETAIL SHOPS FEATURING GIFT ITEMS INCLUDING BUT NOT LIMITED TO
WIND CHIMES, GOD IDOLS; DEMONSTRATION OF GOODS; DISTRIBUTION OF SAMPLES; MARKETING.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
M/S. EDEN FRESH FRUITS AND VEGETABLES, REPRESENTED BY ITS PROPRIETOR MR. YASIR NADUTHODI
No 563/1 Prerana Towers, Ranka Colony, Bilekahalli, Bangalore- 560076, Karnataka
Sole Proprietor

Address for service in India/Attorney address:
ARUNA.K
Jus Pro Legal Services, No 2/5A, Kamakodi Street, Subramanian Salai, West Saidapet, Chennai-15

Used Since :27/09/2014

CHENNAI
Retail shop of Fruits and Vegetables
3776041   13/03/2018
ORION FLORA PRIVATE LIMITED
MSAMB Flower Export Facility, Plot No P-5/1, Floriculture Park, M.I.D.C, Talegaon Dabhade, Taluka- Maval, Dist- Pune 410507
A company incorporated under the provisions of Companies Act of 1956

Address for service in India/Attorney address:
THIMMANNA P P
ATV Legal, No. 1472, 2nd Cross, Judicial Layout, GKVK Post Bangalore 560065

Proposed to be Used
MUMBAI
Trading, retailing, marketing and e-commerce of natural plants, fresh cut flowers and flower bouquets
3776105  13/03/2018
SUDHIR KUMAR SINGH
Individual

Address for service in India/Attorney address:
SURESH LOGU POOJARI
LEGAL HOUSE, 94, 1ST FLOOR, HEERA PANNA MALL, NEW LINK ROAD, NEAR OSHIWARA POLICE STATION, ANDHERI (WEST), MUMBAI 400102

Proposed to be Used
MUMBAI
Advertising Agencies; Advertising By Mail Order; Dissemination Of Advertising Matter; Rental/Selling Of Advertising Space/Time; Commercial Information & Advice For Consumers; Document Reproduction; Economic Forecasting; Organization Of Exhibitions/Fashion Shows/Modelling For Commercial/Advertising/Promotional Purposes; Marketing; Marketing Studies/Research; News Clipping Services; Opinion Polling; Outdoor Advertising; Production Of Advertising Films; Publicity; Publicity Agencies; Online/Radio/Television Advertising/Commercials Included In Class 35.

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
3776888  13/03/2018

J. GEETHA
VIJAYA NIVASA, 1ST CROSS, NEAR GANAPATI DEVASTHANA, KENCHAPPA LAYOUT, VINOBANAGAR, SHIVAMOGGA-577204
Single Firm

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
NEW NO.60, OLD NO.84/2, MOORE STREET, PARRYS, CHENNAI-600001, TAMILNADU.

Proposed to be Used
CHENNAI
Wholesale, Retail sale, online sale of household appliances, Machines for household purposes (electric kitchen), Household or kitchen utensils and containers, cookware and tableware, Household apparatus for lighting, heating, steam generating, cooking, refrigerating, drying, ventilating, water supply and sanitary purposes.
subject to the mark should be use as represented in the trademark application within the state of Karnataka.
3777149   14/03/2018
MUHAMMADAR-RAHMAN CONSULTANCY PRIVATE LIMITED
B,144/44 RAJARAM NAGAR,SALEM-636007
THE TRADEMARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
**Proposed to be Used**
**CHENNAI**
Personnel consultancy, Recruitment consultancy, Recruitment agency services, Personnel recruitment consultancy
DOLONIK GEL
3778140    14/03/2018
NIKSON PHARMACEUTICAL PRIVATE LIMITED
PLOT NO2,FLAT NO2 ONKAR RESIDENCY, NAGAR SOLAPUR ROAD, AHMEDNAGAR, MAHARASHTRA - 414201
The Trade Mark Act-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
MUMBAI
Retail services provided by pharmacies, Retail services for pharmaceutical, veterinary and sanitary preparations and medical supplies, Retail or wholesale services for pharmaceutical, veterinary and sanitary preparations and medical supplies, Marketing, Direct marketing, Online marketing, Product marketing, Computerized online ordering services, Administrative management of health care clinics
3779467    15/03/2018
MAYA SANTOSH NAVALE
SINDHU, SHIVKRUPA COLONY, BODKE NAGAR, JUNNAR, TAL- JUNNAR, DIST- PUNE, MAHARASHTRA 410502
Active
Address for service in India/Attorney address:
RAHUL DAHAPUTE
Office No 403, 4th floor, Pinnacle Pride, Opp. Cosmos Bank, Tilak Road, Sadashiv Peth, Pune 411030

Proposed to be Used
MUMBAI
Advertising; Business management; Business administration; Office functions.
3779651  16/03/2018
DHINESH BABU.V, PROPRIETOR OF V4DIGITECH
NO.68/5, 2ND FLOOR, SARATHI MALIGAI, SAKTHI NAGAR MAIN ROAD, ARUMBAKKAM, CHENNAI – 600 106,
Sole Proprietorship
Address for service in India/Attorney address:
PENTALLECT PARTNERS
NO.50/3, LAKSHMI TALKIES ROAD, SHENOY NAGAR, CHENNAI - 600 030.
Used Since :01/06/2016
CHENNAI
BUSINESS MARKETING; INTERNET MARKETING; PROMOTIONAL AND PRODUCT MARKETING; MARKETING
ASSISTANCE, DATABASE MARKETING; ONLINE MARKETING; MARKETING SERVICES PROVIDED BY MEANS OF
DIGITAL NETWORKS; DEVELOPMENT OF MARKETING STRATEGIES, CONCEPTS AND TACTICS, NAMELY, AUDIENCE
DEVELOPMENT, BRAND AWARENESS, ONLINE COMMUNITY BUILDING AND DIGITAL WORD OF MOUTH
COMMUNICATIONS; ONLINE CUSTOMER-BASED SOCIAL MEDIA BRAND MARKETING SERVICES
Trade Marks Journal No: 1907, 24/06/2019 Class 35

3779687 16/03/2018
NAVEEN
RAJAGOPAL, THAMBIANNAN STREET, PUDHUSAMPALLI, METTUR DAM - 636403
THE TRADE MARKS ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Retail Services In Relation To Clothing, Wholesale Services In Relation To Clothing, Provision Of An On-Line Marketplace For Buyers And Sellers Of Goods And Services, Online Ordering Services

THIS IS SUBJECT TO RESTRICTED USE WITHIN THE GEOGRAPHICAL LIMIT OF TAMIL NADU STATE ONLY..
FEATURE PLUS
3780550  16/03/2018
HINDUSTAN THOMPSON ASSOCIATES PRIVATE LIMITED
Peninsula Chambers, Ganpatrao Kadam Marg, Lower Parel, Mumbai, Maharashtra, 400013, India
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
KAUSTUBH NITIN KAMAT
1221/1/2, 5th Floor, Arjun Residency, Rajaram Road, Kolhapur - 416008, Maharashtra, India
Proposed to be Used
MUMBAI
Market research service
3781281  17/03/2018
IMPEL SERVICES P LTD.
1303, Lodha Supremus, Opp. Sakivihar Telephone Exchange, Powai, Mumbai - 400072, India
Company incorporated under Indian Companies Act
Address for service in India/Attorney address:
INVICTUS IP
A-204, Sunset-2, Raheja Vihar Opp. Chandivali Studio, Powai Mumbai 400072, Maharashtra, India.
Used Since : 01/04/2016
MUMBAI
Advertising and marketing of business related to Bookbinding machines, paper cutting machines, book trimming machines, paper folding machines, packaging machines, sealing machines. Business management; wholesale and retail services related to bookbinding machines, adhesive systems.
3781355    17/03/2018
SAMSARA CLOTHING PRIVATE LIMITED
#24, Nakoda Tower, 4th Floor, 1st ‘B’ Main Road, Sudhamanagar, Bangalore – 560 027.
Samsara Clothing Private Limited

Address for service in India/Attorney address:
N SATISH REDDY
#22, 4th Cross, Rajiv Gandhi Road, Naidu Layout, Jaraganahalli, J.P Nagar 6th Phase, Bangalore - 560 078, Karnataka, India.

Used Since :24/12/2012

CHENNAI
ADVERTISING, WHOLESALE, DISTRIBUTION, IMPORT, EXPORT, RETAIL OF READYMADE GARMENTS/CLOTHING AND HOSIERY.

Device may be considered as whole. Subject to the mark should be use as represented in the trademark application within the state of Karnataka.
3783069  20/03/2018
KRISHNAPRASAD
2/6, FIRST FLOOR, NEAR KEERTHI BEKARY NAGADEVANAHALLI, JNANABHARATHI POST, BANGALORE – 560056
Individual
Address for service in India/Attorney address:
PRASANNA BHAGWAN. D
Lexnovate Legal No. 164, 3rd Floor, 1st Cross, 1st Main, AECS Layout, RMV II Stage, Sanjaynagar Bangalore-560094

Proposed to be Used
CHENNAI
Goods import-export agency services; import-export agency services in the field of energy; inventory management of parts and components for manufacturers and suppliers; wholesale services relating to automobile parts; retail or wholesale services for electrical machinery and apparatus; business assistance; business management; business administration.
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
3784330  21/03/2018
BIOZENIX
No- 21, First Cross, Anna Nagar, Karur- 639 002, Karur Dist
Partnership Firm
Address for service in India/Attorney address:
B.ARTHI
SRI ANDAL ILLAM, NO.37-1, ARUMURUGAM NAGAR, RAMANATHAPURAM, COIMBATORE - 641 045.
Used Since :15/07/2015
CHENNAI
Wholesale / Retail Marketing of Medical & Pharmaceuticals Products and Food Supplements
The mark should not be dissected and to be considered as a whole, as a composite mark depicting the distinctive lettering style, colour combination & artwork.
3785421    22/03/2018
RAGHAVA LIFE SCIENCES PVT. LTD.
Raghava Pride, 8-2-603/1/27, Krishna Puram Street. Road No. 10, Banjara Hills, Hyderabad- 500034. Telangana State

Body Incorporate

Address for service in India/Attorney address:
GAWDE MEGHA ASHOK
C-339,ANTOP HILL WAREHOUSE PVT. LTD , V.I.T. COLLEGE ROAD, WADALA (E), MUMBAI 400 037

Proposed to be Used

CHENNAI
MARKETING, SALES AND DISTRIBUTION OF THE DRUGS, PHARMACEUTICAL PRODUCTS, MEDICINAL, VETERINARY, SURGICAL APPARATUS AND INSTRUMENTS, SCIENTIFIC APPARATUS AND INSTRUMENTS, MEDICAL APPARATUS AND INSTRUMENTS
3786807   23/03/2018
NKP TEXTILE SOLUTIONS
104, K.T. Industrial Estate No 03, NR. Golani, Chinch Pada, Waliv, Vasai East, City-Waliv(CT), Taluka Vasai, District Thane-401208.
A Partnership Firm registered under Indian Partnership Act, 1932
Address for service in India/Attorney address:
SURESH LOKU POOJARI
LEGAL HOUSE, 94, 1ST FLOOR, HEERA PANNA MALL, NEW LINK ROAD, NEAR OSHIWARA POLICE STATION, ANDHERI (WEST), MUMBAI 400102

Proposed to be Used
MUMBAI
Advertising, business management, business administration, office functions
3786849  23/03/2018
RAMYA KRISHNAN
4283/10, PRAKRITHI, BAYANKAVU ROAD, NELLIKKODE POST, KOZHIKODE, KERALA-673016
SOLE PROPRIETORSHIP

Address for service in India/Attorney address:
LEGACY PARTNERS
LAPINTA, MINI-BYPASS ROAD, NEAR APCO HYUNDAI, PUTHIYARA, KOZHIKODE, KERALA-673004
Used Since :08/02/2018

CHENNAI
SERVICE OF WHOLESALE, RETAIL AND DISTRIBUTION OF APPARELS, READY MADE GARMENTS AND, OUTLETS OF JEWELLERY, ORNAMENTS UNDER CLASS 35.
The mark as a label should be used in whole as a composite mark and there is no exclusive right over the descriptive words in the logo.
3787024  23/03/2018
YEBBILI TIRUMALA RAO
H. NO. 2-3-237, 1ST FLOOR PART, ADARSHANAGAR COLONY, ROAD NO 2A, NEAR RTO OFFICE, NAGOLE, UPPAL
MANDAL, HYDERABAD – 500 068, TELANGANA, INDIA
AN INDIVIDUAL
Address for service in India/Attorney address:
ADHI LEGAL SOLUTIONS
ALPHA TOWERS, OLD NO.96, ARmenian STREET, 1ST FLOOR, SHREE KALIKAMBAL TEMPLE BACKSIDE, PARRYS,
CHENNAI - 600001.
Used Since :08/03/2012
CHENNAI
ADVERTISING, WHOLESALE, RETAIL SALE, MARKETING, ONLINE SELLING, IMPORT AND EXPORT FOR MEDICINAL
AND PHARMACEUTICAL, DIETARY SUPPLEMENTS FOR HUMANS, NUTRITIONAL SUPPLEMENTS, FOOD
SUPPLEMENTS, AYURVEDIC MEDICINES
DM DUNAMIS MACHINES

3787895   24/03/2018
A. BENJAMIN DOSS
M/S. DUNAMIS MACHINES, 4/516C UPPARAPALAYAM ROAD, ALAMATHI, REDHILLS, CHENNAI - 600052.

single firm

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
NEW NO.60, OLD NO.84/2, MOORE STREET, PARRYS, CHENNAI-600001, TAMILNADU.

Used Since :27/12/2012

CHENNAI

Wholesale, Retail sale, Import and Export of Machines, machine tools, power-operated tools, motors and engines, machine coupling and transmission components, agricultural implements and automatic vending machines.
3788506    26/03/2018
VINOTH KUMAR.P TRADING AS V.S.TRADERS
F 3 20-21, SUMERUPUTHUR, CITY, SRI VAISHNAVI DEVI NAGAR, CHURCH MAIN ROAD, PUTHUR, GOWRIVAKKAM,
TAMBARAM, CHENNAI-600072
VINOTH KUMAR.P trading as V.S.TRADERS
Address for service in India/Attorney address:
SINDUJA.A.M
NO 12 SECOND MAIN ROAD, KOTTur GARDENS, CHENNAI 600085

Proposed to be Used
CHENNAI
Whole sale and retail selling of textiles, leather goods and groceries.
The mark as a label should be viewed as whole as a composite mark depicting the distinctive lettering style and colour combination and with restriction to use within the territorial jurisdiction of State of Tamilnadu only.
3788848 26/03/2018
HEALTHZONE ORGANIC FOODS PVT LTD
trading as ;HEALTHZONE ORGANIC FOODS PVT LTD
NO 71, 3RD CROSS, MICO LAYOUT, VIJAYANAGAR, BANGALORE - 560040 KARNATAKA INDIA.
SERVICE PROVIDER
A PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
LEXCURIAE
NO.53/81, SURVEYAR STREET, BASAVANAGUDI, BANGALORE-4
Used Since :23/07/2015
CHENNAI
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS.
The mark as a label should be viewed as whole as a composite mark depicting the distinctive lettering style and art work and there is no exclusive right over the descriptive words in the mark.
3789067   26/03/2018
LALIT SUBHASH PATIL TRADING AS BHAGVATI HARDWARE AND PLYWOOD
38, Basement ‘C’ Wing, Stadium Complex, Jalgaon – 425 001
Sole Proprietor

Address for service in India/Attorney address:
LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.
Used Since: 21/03/2011

MUMBAI
DISPLAY, DISTRIBUTION, RETAILING & SUPPLY OF FURNITURE, RAW MATERIAL, PLYWOOD, SUNMICA, FLUSH DOOR & KITCHEN TROLLEY
3789214  26/03/2018
BHASKAR RAGHAVAN
OLD # 6/ NEW # 4, FIRST FLOOR, KRISHNARAJA NAGAR, FIRST AVENUE, 12TH CROSS WEST, NEW THILLAI NAGAR,
VADAVALLI, COIMBATORE - 641041
THE TRADE MARK ACT 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Business Management, Administration with man power services
3789386  27/03/2018
MERLIN JOHNSON
JOEL COTTAGE, KAUMUDI NAGAR-38, PALLITHOTTAM, PALLITHOTTAM PO, KOLLAM, KERALA-691006
SOLE PROPRIETORSHIP

Address for service in India/Attorney address:
LEGACY PARTNERS
LAPINTA, MINI-BYPASS ROAD, NEAR APCO HYUNDAI, PUTHIYARA, KOZHIKODE, KERALA-673004

Proposed to be Used
CHENNAI
DISPLAY, EXHIBITION, WHOLESALE, RETAIL SHOWROOM FOR LED TELEVISIONS, FANS, BULBS AND ALL KINDS OF ELECTRONIC AND ELECTRICAL HOME APPLIANCES INCLUDED UNDER CLASS 35

The mark as a label should be used in whole as a composite mark and there is no exclusive right over the descriptive words in the logo.
3789705    27/03/2018
RIMA JUBIN PAREKH PROVIDING SERVICE AS GLAD MEMORIES
FLAT NO. 24, 2ND FLOOR,A/3 WING,BROADWAY AVENUE CHS LTD., OPPOSITE CITY UNION BANK, NEAR JANGID
COMPLEX, OPPOSITE VIJAY PARK, MIRAROAD (E ), THANE 401107
SERVICE PROVIDER
Address for service in India/Attorney address:
ADV. SONALI LINGAYAT
A-2, SAIKUNJ "C"CHS, NEAR GANESH MANDIR, YASHODHAN NAGAR, PADA NO. 02, THANE 400 606
Proposed to be Used
MUMBAI
RETAILING SERVICES PROVIDED BY GIFT SHOP
3790033  27/03/2018
SREEKUMAR.V.R
Residing at: VAZHURAN. HOUSE, VIJAYARAGHAVAPURAM P.O, CHALKAUDY, THRISSUR, KERALA-680722
PROPRIETOR

Address for service in India/Attorney address:
V.C VALSAN K
269/2002, MAXMILLIANS, 2ND FLOOR, SUNNY JUNCTION BUILDING, OPP: MALA ROAD, CHALAKUDY, THRISSUR-680307, KERALA, INDIA.

Proposed to be Used
CHENNAI
DISPLAY, EXHIBITION, WHOLESALE AND RETAIL OF BAKERY, CONFECTIONERY PRODUCTS, MALLS, DEPARTMENTAL STORES, HYPERMARKETS AND SUPERMARKETS, PROVIDING A VARIETY OF GOODS, GIFT SHOP, JEWELLERY, TEXTILES, FOOTWEAR PRODUCTS AND SERVICES, PROVIDING ALL OF THE ABOVE RETAILING SERVICES.
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
3790126    27/03/2018
M. SHANMUGAM
S.S. POORVITHA GARMENTS, 11/25, JAWAHAR NAGAR, 5TH STREET, NESAVALAR COLONY, P.N. ROAD, TIRUPPUR-641602
Single Firm
Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
NEW NO.60, OLD NO.84/2, MOORE STREET, PARRYS, CHENNAI-600001, TAMILNADU.

Proposed to be Used
CHENNAI
WHOLESALE, RETAIL SALE, ONLINE SALE OF READYMADE GARMENTS, CLOTHING AND TEXTILE PRODUCTS.
subject to the mark should be use as represented in the trademark application.
3790324  28/03/2018
NAGESH RAMAMURTHY
33, 3RD CROSS ROAD, GMR LAYOUT, GEDDALAHALLI, BANGALORE - 560094
THE TRADE MARKS ACT, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Advertising; Business management; Business administration; Office functions
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
AUXUS

3792182  29/03/2018
MR. FAHEEM SULAIMAN
M/s. I BERRY INDIA, No. 4/42, SECOND LINE BEACH ROAD, CHENNAI 600 001, TAMILNADU, INDIA
Single Firm

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
NEW NO.60, OLD NO.84/2, MOORE STREET, PARRYS, CHENNAI-600001, TAMILNADU.

Proposed to be Used
CHENNAI
WHOLESALE, RETAIL, ONLINE SALE, EXPORT AND IMPORT OF ALL TYPES OF ELECTRICAL AND ELECTRONIC PRODUCTS, CELL PHONES, TELEVISIONS, LAPTOPS AND COMMUNICATION DEVICES, FRIDGE, MIXER GRINDER, HOME APPLIANCES.
3793520  31/03/2018
DR. MALGAONKAR’S PROGENESIS MATERNITY HOME AND FERTILITY CENTER
1st & 2nd Floor, Rushiraj Annex, Opp. Kathiywad, D’Souza Colony, College road, Nashik- 422005
Sole Proprietor
Address for service in India/Attorney address:
RAVINDRA SURESH DARANDALE
04, Shri Dattakrupa Apt., Plot No.11, Gat No.500/1, Rajya Karmachari Soc., Next to Savarkarnagar, Ashoknagar, Satpur, Nasik-422
012(M.S.)
Proposed to be Used
MUMBAI
Advertising, business management, business administration, office functions
3793521  31/03/2018
PREMAL MAHENDRA BHAGALIA PROP. OF VERSION NEXT
A-2/8, DARSHAN CHSL, 504, 5TH FLOOR, GEN A K VAIDYA MARG, GOKULDHAM, GOREGAON (EAST), MUMBAI - 400063 (MAHARASHTRA)
Proprietor

Address for service in India/Attorney address:
TMC INTELLECTUAL SERVICES
First Floor, Aaradhna Building, Near Karnataka Bank, Hiramodi Sheri, Udhna Darwaja, Surat - 395002
Used Since: 01/10/2001

MUMBAI
On-line retail store services featuring printed matter; Retail or wholesale services for printed matter; Computerized online gift ordering services; On-line retail store services featuring frames, painting and other related items
3794013  02/04/2018

NOUSHAD B.A.
ORCHID TOWER, G. B ROAD, PALAKKAD-678001, KERALA, INDIA
SERVICE PROVIDER
SOLE PROPRIETOR

Address for service in India/Attorney address:
VINOD KUMAR P.U
NAMJITH IP WORLD, 37/2001, BHATTATHIRIPAD ROAD, KADAVANTHARA, COCHIN-682020
Used Since :28/08/2011

CHENNAI
WHOLESALE, RETAIL, ONLINE SALE OF READYMADE GARMENTS, IMITATION JEWELLERY, GIFT ARTICLES, TOYS,
BAGS, FANCY GOODS.
SARGOD SPICES
3794308   02/04/2018
RAGHUNATH S.M
trading as ;SARGOD TRADING CO.
POST BOX NO.141, K.M.ROAD, CHIKKAMAGALURU 577101 KARNATAKA INDIA
MANUFACTURER AND MERCHANTS
PARTNERSHIP FIRM
Address for service in India/Attorney address:
SPARROWS IPR
1ST FLOOR, NEXT TO AXIS BANK, BASAVANHALI MAIN ROAD, CHIKMANGALUR-577101, KARNATAKA.
Proposed to be Used
CHENNAI
SELLING, PURCHASING, DISTRIBUTION, MARKETING, IMPORT, EXPORT, WHOLESALE AND RETAIL SERVICES OF SPICES, COFFEE, TEA.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3794307.
RAKESH REDDY MARREDDY, PROPRIETOR TRADING AS VARADHI ASSOCIATES
No. 54-14-1, PLAT NO: 41, ROAD NO:1, SRINIVASA NAGAR, BANK COLONY, NEAR JASPER TATA SHOWROOM, VIJAYAWADA – 520008, ANDHRA PRADESH, INDIA

AN INDIAN SOLE PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
ADHI LEGAL SOLUTIONS
ALPHA TOWERS, OLD NO.96, ARmenian STREET, 1ST FLOOR, SHREE KALIKAMBAL TEMPLE BACKSIDE, PARRYS, CHENNAI - 600001.

Used Since : 14/07/2017

CHENNAI

ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS, ACCOUNTING, CHARTERED ACCOUNTANT, DRAWING UP OF STATEMENTS OF ACCOUNTS, PROFESSIONAL BUSINESS CONSULTANCY, BUSINESS MANAGEMENT CONSULTANCY, BUSINESS MANAGEMENT AND ORGANIZATION CONSULTANCY, PERSONNEL MANAGEMENT CONSULTANCY
3794720 02/04/2018
PHALGUN POLEPALLI
L- 106, ‘Shobitha’, Kirloskar Colony, 6th Cross, 3rd Stage, Basaveshwaranagar, Bangalore 560079, Karnataka, India
An Individual

Address for service in India/Attorney address:
THIMMANNA P P
ATV Legal, No. 1472, 2nd Cross, Judicial Layout, GKV Post Bangalore 560065

Proposed to be Used
To be associated with:
3794714

CHENNAI
Retail, wholesale, advertising, promoting selling goods online and offline relating to toys, games and playthings
3794736 02/04/2018
M/S. M.M.UDHYOG, A SOLE PROPRIETORSHIP CONCERN, REPRESENTED BY ITS PROPRIETOR MR. MAHAVEER KUMAR
No 48, Ponappa Chetty Street, Sowcarpet, Chenni-600003, Tamil Nadu
Sole Proprietor

Address for service in India/Attorney address:
ARUNA.K
Jus Pro Legal Services, No 2/5A, Kamakodi Street, Subramanian Salai, West Saidapet, Chennai-15
Used Since :21/09/2011

CHENNAI
Import, export, wholesale and retail of electric fans, chargeable fans, stoves, gas lighter, domestic ovens, electric water heater, electric cookers, rice cookers, bread toaster, sandwich maker, induction cooker, induction rice cooker refrigerator, electric irons, electric and table top grinder, electric kettle and flask, electric roti maker portable evaporative air coolers, air-conditioners, coffee makers, emergency lights, apparatus for lighting, heating elements.
Proposed to be Used
Mumbai
Advertising; Business management; Business administration; Office functions
3794920  03/04/2018
JGVG HOLDINGS PRIVATE LIMITED
A1, NO 92, OMR FOOD STREET, OMR ROAD, NAVALUR, CHENNAI-603103.
THE TRADE MARKS ACT, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Retail services provided by supermarkets, Advertising; Business management; Business administration; Office functions
3795071 03/04/2018
SHOPIFY INC.
150 Elgin Street Ottawa, Ontario K2P 1L4
Body Incorporate

Address for service in India/Attorney address:
AZB & PARTNERS
AZB HOUSE, PENINSULA CORPORATE PARK, GANPATRAO KADAM MARG, LOWER PAREL (WEST), MUMBAI 400013.

Used Since: 11/05/2012

To be associated with:
3792983

MUMBAI
Business management; business management and marketing consultation; business management services for online stores; business management services relating to information and data compiling and analyzing; business marketing consultation
3795079 03/04/2018

SHOPIFY INC.
150 Elgin Street Ottawa, Ontario K2P 1L4

Body Incorporate

Address for service in India/Attorney address:
AZB & PARTNERS
AZB HOUSE, PENINSULA CORPORATE PARK, GANPATRAO KADAM MARG, LOWER PAREL (WEST), MUMBAI 400013.

Used Since: 11/05/2012

MUMBAI

Business management; business management and marketing consultation; business management services for online stores; business management services relating to information and data compiling and analyzing; business marketing consultation
3795247   03/04/2018
MUKESH PATIL
HOUSE NO-1522,SECTOR-22,NEAR POST OFFICE TURBHE GAON ,VASHI NAVI MUMBAI THANE - 400703
The Trade Marks Act, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
MUMBAI
Advertising; Business management; Business administration; Office functions
3795336  03/04/2018

VEENA KUMARAVEL
NO.9/B GANGA GRIHA, 1ST FLOOR, NUGAMBakkAM HIGH ROAD CHENNAI -34
Single firm

Address for service in India/Attorney address:
BHUVANESWARI A
No 101 North Mada Street Thiruvatriyur Chennai 19
Used Since :01/01/1999

CHENNAI
Online retail store services relating to cosmetic and beauty products

*The mark should not be dissected and to be considered as a whole, as a composite mark depicting the distinctive lettering style, colour combination & artwork.*
CADD CENTRE
3796946  05/04/2018
CADD CENTRE TRAINING SERVICES PRIVATE LIMITED
No: 8c and 8d, Gee Gee Crystal, No: 91, Radhakrishnan Salai, Mylapore, Chennai 600004, Tamilnadu, India
Body Incorporate
Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
NEW NO.60, OLD NO.84/2, MOORE STREET, PARRYS, CHENNAI-600001, TAMILNADU.
Used Since :01/03/1994
CHENNAI
Advertising, business management, business administration, Administration of the business affairs of franchises
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3796938.
3798488   06/04/2018
SHROOMS MEDIA PRIVATE LIMITED
503, Crescent Tower, off New Link Road, Opp. Vip Plaza, Andheri (West), Mumbai 400053, Maharashtra

Other.

Address for service in India/Attorney address:
ABRISE LEGAL
B-703 Crystal Plaza, New Link Road, Opp Infinti Mall, Andheri(West), Mumbai 400 053

Proposed to be Used
MUMBAI

Online and Offline retail store services for customised Goods; business intermediary services for the sale and purchase of goods and services, Retail on-line convenience stores, online trading services
JATOTH MOHAN
305 3RD FLOOR E BLOCK, KEERTI APPERTMENT, YELLAREDDY GUDA: AMEERPET-500038

THE TRADEMARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

CHENNAI

Advertising; Business management; Business administration; Office functions

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION AND RESTRICT THE AREA TO ANDHRA AND TELANGANA ONLY.
PON DORAA

3799238  07/04/2018

T. PONREVATHI, PROPRIETRIX TRADING AS PONREVATHI & CO
BEACH ROAD JUNCTION, C.S.I. CHURCH OPPOSITE, KOTTAR, NAGERCOIL, K.K. DIST – 629902, TAMIL NADU, INDIA
AN INDIAN SOLE PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
ADHI LEGAL SOLUTIONS
ALPHA TOWERS, OLD NO.96, ARMENIAN STREET, 1ST FLOOR, SHREE KALIKAMBAL TEMPLE BACKSIDE, PARRYS,
CHENNAI - 600001.

Used Since: 01/02/2018

CHENNAI
ADVERTISING, WHOLESALE, RETAIL SALE, MARKETING, ONLINE SELLING, IMPORT AND EXPORT FOR, DRIED AND
COOKED FRUITS, CASHEW, BADAM, ALMOND, PISTA, WALNUT, NUTS, [FRUITS] PEANUTS, KISHMISH, MIX DRY FRUIT,
ANJEER (FIGS), DATES, FRUITS
3799367  07/04/2018
ACECART TECHNOLOGIES
PLOT NO-487, 2ND FLOOR, VEERAMMA COMPLEX, 9TH PHASE, KPHB COLONY, KUKATPALLY, HYDERABAD-500085
THE TRADE MARKS ACT, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Services rendered by persons or organizations which helps to working or management of a commercial undertaking, or help in the management of the business affairs or commercial functions of an industrial or commercial enterprise all include through e commerce service
3800525  09/04/2018
Indwell Retail Private Limited
84 RV Road, Basavangudi, Bengaluru (Urban)
Private Limited Company

Address for service in India/Attorney address:
SPICE ROUTE LEGAL
Office No. 9, 1st Floor, Pinnacle Corporate Park, Bandra Kurla Complex, Mumbai

Proposed to be Used
CHENNAI

Advertising; business management; business administration; food products and beverages, enabling customers to view, select and purchase these goods conveniently; retail store services in the nature of supermarket.
3803494  12/04/2018
KANAKIA SPARRSH FOUNDATION
215, Atrium, 10th Floor, Opp Divine Child School, Andheri Kurla Road, Andheri (East), Mumbai- 400093
Public Trust
Address for service in India/Attorney address:
GAWDE MEGHA ASHOK
C-339,ANTOP HILL WAREHOUSE PVT. LTD , V.I.T. COLLEGE ROAD, WADALA (E), MUMBAI 400 037
Proposed to be Used
MUMBAI
Advertising; Business management; Business administration; Office functions
PAINTERBAZAAR

3803738  12/04/2018
MUKESH KANARAM CHOUDHARY
ASHOKA SOCIETY, PLOT 125, NEAR KALE CABLE OFFICE, THERGAON, PUNE-411033
The Trade Marks Act, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI
Advertising; Business management; Business administration; Office functions
3804657  13/04/2018
JITENDRA KANTARAO AKKAR TRADING AS JEET SPORTS WEAR
Vaijinath Nagar, Chikli Road, Buldana – 443 001
Sole Proprietor

Address for service in India/Attorney address:
LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.
Used Since : 17/07/2010

MUMBAI
DISPLAY DISTRIBUTION, RETAILING & SUPPLY OF SPORTS WEAR, SPORTS EQUIPMENT & GARMENTS
Proposed to be Used

MUMBAI

PRESENTATION OF GOODS ON COMMUNICATION MEDIA, FOR RETAIL PURPOSES, PROVISION OF AN ON-LINE MARKETPLACE FOR BUYERS AND SELLERS OF GOODS AND SERVICES, ADVERTISING, BUSINESS INQUIRIES, MARKETING, ORGANIZATION OF FASHION SHOWS FOR PROMOTIONAL PURPOSES, ORGANIZATION OF EXHIBITIONS FOR COMMERCIAL OR ADVERTISING PURPOSES, PROCUREMENT SERVICES FOR OTHERS [PURCHASING GOODS AND SERVICES FOR OTHER BUSINESSES], RETAIL OR WHOLESALE SERVICES IN THE FIELD OF GARMENTS, SALES PROMOTION FOR OTHERS
SANGEETA MANIRAM VARMA
303 / R4, MMRDA COLONY, RAM MANDIR ROAD, GOREGAON WEST - 400104

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI

Advertising; Business management; Business administration; Office functions
KISAN EXPRESS

3806572    16/04/2018

MAHADEO KRISHNA BAAD
596, E WARD, SHOP No. 18, Parag Complex, Near B.T College, Shahupuri, Kolhapur-416001, Maharashtra, India

INeIAN NATIONAL

Address for service in India/Attorney address:
KAUSTUBH NITIN KAMAT
1221/1/2, 5th Floor, Arjun Residency, Rajaram Road, Kolhapur - 416008, Maharashtra, India

Proposed to be Used
MUMBAI

Advertising, Marketing, Promotion, Retail and wholesale store for Tyres, its accessories, automobile parts and accessories

NO SPECIFIC COLOR COMBINATION IS CLAIMED
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
PRIYANKA SOHAM KULKARNI PROPRIETOR OF KREDOCO
B 13/14 Lake View Apartment, 1127, Near Ambassador Hotel, Pune-411016
Sole Proprietor

Address for service in India/Attorney address:
PRACHI SONAWANE
A-9 State Bank Nagar Co-op Hsg Society, Pashan, Sus Road. 411021

Proposed to be Used
MUMBAI
PROVIDING A PLATFORM THROUGH ONLINE AND OFFLINE FOR THE BENEFIT OF CUSTOMERS MARKETPLACE THROUGH WEBSITE AT WHICH CUSTOMERS PLACE ORDERS AND GET INFORMATION FOR VARIOUS SERVICES REQUIRED IN HOME SUCH AS CLOTHING, FURNISHING, STATIONARY
MAHINDRA & MAHINDRA LIMITED.
GATEWAY BUILDING, APOLLO BUNDER, MUMBAI 400001
A COMPANY REGISTERED UNDER THE COMPANIES ACT, 1913.
Address for service in India/Attorney address:
TAS&CO.
OFFICE 503, THE CENTRAL, SHELL COLONY ROAD, CHEMBUR, MUMBAI 400071.
Used Since :01/12/2016
MUMBAI
Business Management, Business Administration, Advertising Sales Promotion Services, Customer Care Services
Including Promotion Of Sales through showrooms, retail outlet, website, digital platform and otherwise for all types of
vehicles and automobiles.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3807790..
3813200  22/04/2018
JYOTI DEWANI
HOUSE NO.1338, ABOVE PRAKASH KIRAN STORE, NEAR STATE BANK OF INDIA, ADHARTAL, JABALPUR - 482002
SOLE PROPRIETOR
Address for service in India/Attorney address:
PALLAVI ASHOK SIRPURAM
57/B-502, OM SHREE GANESH CHHAYA, TILAK NAGAR, CHEMBUR MUMBAI 400089

Proposed to be Used
MUMBAI
TRADING, MARKETING, ADVERTISING, EXPORT-IMPORT, SHOP, WHOLESALING & RETAILING TO TOBACCO & NON TOBACCO PRODUCTS & SERVICES
NEW BOMBAY BERAR FACTORY

3818756    27/04/2018

PARMANAND KHUBCHAND DEWANI TRADING AS NEW BOMBAY BERAR FACTORY
CHOTI GUJRI CHOWK, RISOD, DIST: WASIM, MAHARASHTRA
Indian National

Address for service in India/Attorney address:
GNK LEGAL
35, GOPAL BHAVAN, NR. TATA MOTORS, S.V. ROAD, KANDIVALI (WEST), MUMBAI-400067.

Used Since :01/01/1968

MUMBAI

MARKETING, DISTRIBUTING, SELLING, EXPORTING, RETAILING IN RELATION TO ICE CREAM, WATER ICES, PREPARATIONS FOR MAKING ICE CREAM AND WATER ICES, FROZEN CONFECTIONERY, NON-MEDICATED CONFECTIONERY PRODUCTS, CAKES, PASTRY AND DESSERT ITEMS, KULFI, SAUCES(EXCEPT SALAD DRESSING)
Bombay Berar

3818757   27/04/2018
PARMANAND KHUBCHAND DEWANI TRADING AS NEW BOMBAY BERAR FACTORY
CHOTI GUJRI CHOWK, RISOD, DIST: WASIM, MAHARASHTRA
Indian National

Address for service in India/Attorney address:
GNK LEGAL
35, GOPAL BHAVAN, NR. TATA MOTORS, S.V. ROAD, KANDIVALI (WEST), MUMBAI-400067.
Used Since :01/01/1968

MUMBAI
MANUFACTURING, MARKETING, DISTRIBUTING, SELLING, EXPORTING, RETAILING IN RELATION TO ICE CREAM,
WATER ICES, PREPARATIONS FOR MAKING ICE CREAM AND WATER ICES, FROZEN CONFECTIONERY, NON-
MEDICATED CONFECTIONERY PRODUCTS, CAKES, PASTRY AND DESSERT ITEMS, KULFI, SAUCES(EXCEPT SALAD
DRESSING)
3949160  19/09/2018
BSE INSTITUTE LTD.
BSE Institute Limited, BSE Ltd., 18th & 19th Floor, P. J. Towers, Dalal Street, Mumbai 400001
Service Providers
wholly owned subsidiary of BSE Ltd, a public listed company
Address for service in India/Attorney address:
THE LAW POINT
GOVIND DHAM, 2 JAY MAHAL, 'A' ROAD, CHURCHGATE, MUMBAI - 400 021.
Used Since :03/05/2011
MUMBAI
Advertising, business management, business administration, office functions.
4052368    10/01/2019
SAUSS HOME PRODUCTS PRIVATE LIMITED
C-15, INDUSTRIAL ESTATE, SHIKOHABAD, DISTT. FIROZABAD (U.P), INDIA.
BODY INCORPORATED

Address for service in India/Agents address:
P. K. ARORA
TAJ TRADE MARKS PVT. LTD, 110 ANAND VRINDAVAN SANJAY PLACE AGRA(U.P)
Used Since :01/04/1976

DELHI
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICIAL FUNCTIONS, MARKETING,
WHOLESALE, RETAIL SERVICES RELATED TO WASHING SOAP WASHING POWDER, DETERGENT POWDER AND CAKE.
4086360 13/02/2019
PIC CERTIFICATION PVT. LTD
F-4, HIG, GOLDEN VALLEY APARTMENT, OPP. SAGAR COMPLEX, KOLAR ROAD, BHOPAL

Body Incorporate

Address for service in India/Attorney address:
MADAN SHIVHARE
NAKA CHANDRVADNI NEHAR WALI MATA ROAD LASHKAR GWALIOR (M.P.)474009

Proposed to be Used
MUMBAI

Advertising; business management; business administration; office functions, invoicing, Third Party Audit, Second Party Audit, BEING INCLUDED IN CLASS - 35
4089720  16/02/2019
M/S. DOUX ANGE PVT LTD
Milkat No.70/3A/P, Pune-Satara Road Shivapur, Talluk Haveli, Dist. Pune, Maharashtra, India.
tm-01
Address for service in India/Agents address:
S.BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIIX PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.

Proposed to be Used
To be associated with:
4089719

MUMBAI
Retail outlet, Wholesale, Online selling, Import & Export of Cosmetics, Herbal products, Soap, conditioner, Fabrics, Readymade Garments.
4124937  22/03/2019
FIREPACK STUDIO PRIVATE LIMITED
N.15, Adarsh colony, Chidri, Bidar Karnataka - 585403
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
SPICE ROUTE LEGAL
Office No. 9, 1st Floor, Pinnacle Corporate Park, Bandra Kurla Complex, Mumbai

Proposed to be Used
CHENNAI
Advertising and marketing; online advertising and marketing; business management, business administration, office functions.
4134922  02/04/2019
DUSANE INFOTECH (INDIA) PRIVATE LIMITED
4th Floor, Sambhav I.T Park, Plot B-5, MIDC, Behind APLAB, Wagle Industrial Area, Thane (W) - 400 604
A COMPANY REGISTERED UNDER THE COMPANIES ACT, 1956
Address for service in India/Attorney address:
TAS&CO.
OFFICE 503, THE CENTRAL, SHELL COLONY ROAD, CHEMBUR, MUMBAI 400071.
Used Since :30/11/2009
To be associated with:
1574596
MUMBAI
ADVERTISING, BUSINESS MANAGEMENT, AND BUSINESS ADMINISTRATION OFFICE FUNCTIONS.
PANCHAMRUT
4135981  02/04/2019
THE PANCHMAHAL DISTRICT CO-OPRATIVE MILK PRODUCERS UNION LTD.
Lunawada Road, P.B.NO. 37, Godhara- 389 001 Gujarat
Co-Operative Body
Address for service in India/Agents address:
K.C. PATEL & CO.
305,Shivalik-5,Mahalaxmi Cross Road, Paldi,Ahmedabad 380 007 Gujarat
Used Since :08/05/1973
To be associated with:
1631619
AHMEDABAD
Advertising; Online advertising; Business management; Business administration; Business management and administration, Wholesale; Retail; marketing; Trading of Ghee; Butter; Buttermilk; Milk; Milk and milk products; Milk powder; Sweets; Sugarfree sweets; Chocolates; Milk chocolates included in Class 35
4137557  04/04/2019
MR. HAMDULLA HANEEF SAIT
M/s HALAIS , NEAR SOUTH POLICE STATION, C.S.WARD, ALAPPUZHA-688 001 , KERALA
INDIVIDUAL
Address for service in India/Attorney address:
PRG ASSOCIATES
4TH FLOOR,D.D VYAPAR BHAVAN KADAVANTHRA - 682020, ERNAKULAM, KERALA
Used Since :01/01/1996
CHENNAI
WHOLESALE, RETAIL BAKERY SHOP, ONLINE RETAIL BAKERY SHOP, SELF-SERVICE BAKERY SHOPS, RETAIL
DEPARTMENT STORE SERVICES, ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE
FUNCTIONS; HYPERMARKETS AND SUPERMARKETS, SERVICES THROUGH ONLINE WEBSITES AND WEB PORTALS,
GIFT ARTICLES, LEATHER PRODUCTS, BAGS, HOUSEHOLD ITEMS, AND PERFUMES,
4138505 05/04/2019
PAWAN KUMAR PROPRIETOR OF M/S 9ZMEDIA
EHS Flat No. 2M, Pkt. 4, Mayur Vihar, Phase- III, Delhi- 110096
Sole Proprietor

Address for service in India/Attorney address:
HEENA KHURANA
WZ-86,Om Vihar,Phase-2,Uttam Nagar,New Delhi-110059
Used Since :04/08/2016

DELHI
Advertising, marketing and promotional services
M/S. HRISAK,
M/S. HRISAK, PUB MADHABDEV NAGAR, MALIGAON, GUWAHATI, ASSAM-781011.
registered trust
Address for service in India/Attorney address:
G L VERMA
VERMA & CO, 221, V. B. PLAZA, PLOT-10, PKT-7, OPP. METRO, SECTOR-12, DWARKA, NEW DELHI-110078

**Proposed to be Used**

**KOLKATA**

ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS SALE AND PURCHASE OF READYMADE GARMENTS, ALL TYPE OF VISITING CARDS, FOOTWEARS, BOOKS AND MAGAZINES, MOBILE AND MOBILE ACCESSORIES, DEPARTMENT STORES INCLUDED IN CLASS 35.
4140926 08/04/2019
AGRICO ORGANICS LTD.
7H, 7TH FLOOR, GOPALA TOWER, RAJENDRA PLACE, NEW DELHI-110008.

Body Incorporate

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
ADVERTISING, BUSINESS ADMINISTRATION & BUSINESS MANAGEMENT ACTIVITIES, EXPORT & IMPORT, ON-LINE MARKETING, WHOLESALE & RETAIL OUTLETS, SHOWROOM AND SHOPS INCLUDING SERVICES RELATING TO TRADING AND MARKETING OF INSECTICIDES, PESTICIDES, LARVICIDES, FUNGICIDES, HERBICIDES, MOLLUSCICIDES, NEMATOCIDES, RODENTICIDES AND PREPARATIONS FOR KILLING WEEDS AND DESTROYING VERMIN.
DWIPRATH
4141903  09/04/2019
DWIPRATH MARKETING PRIVATE LIMITED
Shop No.9-10, Scheme No. 3 Sikar Road JAIPUR Jaipur RJ 302013 IN
COMPANY
Address for service in India/Agents address:
ANKIT JAIN
B3, TRADE CENTER, 11/12,NEAR LOTUS DAIRY, OPPOSITE J.P. UNDERPASS, SAHAKAR MARG, LALKOTHI, JAIPUR-302015.

Proposed to be Used
AHMEDABAD
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS, MARKETING, FRANCHISEE, TRADING, RETAIL, WHOLESALE, E-COMMERCE, ONLINE TRADING, PROMOTING THE GOODS AND SERVICES OF OTHERS THROUGH THE ADMINISTRATION OF SALES AND PROMOTION INCENTIVE SCHEMES THROUGH TRADING AND ONLINE PROMOTIONS UNDER CLASS 35
LAP POWER

4142125  09/04/2019

TEJSINGH RATHOD (INDIAN NATIONAL, PROPRIETOR), TRADING AS LAPTOP PARTS
Ganesh Bhavan, 2nd Floor, Office No.32, Opp. D. B. Marg Police Station, Lamington, Grant Road (East), Mumbai - 400007, Maharashtra
A Proprietorship Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
To be associated with:
2727250

MUMBAI
Advertising, marketing, import, export, sales promotion, services of enabling customers to conveniently view and purchase goods provided by a retail store and wholesale services related to parts for laptop computers
4142143  09/04/2019

KAMAL KISHORE GOEL
1081/13, Shree Annapurna Durga Niwas, Near Old Deshbandhu Press, Naharpara, Station Road, Raipur, Chhattisgarh- 492001
Indian national, Individual

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
MUMBAI
Advertising, marketing, sales promotion, services provided by retail stores, wholesale outlet related to medicinal and pharmaceutical preparation
CUDDLE KIDS

4142244   09/04/2019
MR. MAYANK GUPTA PROP. OF AMAY PRODUCTION AND SERVICES
R-15, 2ND FLOOR, INDERPURI, NEW DELHI-110012
PROP.

Address for service in India/Attorney address:
ONLINE TRADE MARK CO.
7259, SHOP NO.4, PREM NAGAR SHAKTI NAGAR, DELHI-110007

Proposed to be Used
DELHI

TRADING OF STATIONARY, OFFICE STATIONARY, SCHOOL STATIONARY, PENCIL COLORS, OIL PASTEL COLORS, GUMMING SHEET, PEN, PENCIL, RUBBER, NOVELTIES AND NEWS PAPER.
4143355  10/04/2019
MRS. BINCY BENNY
FLAT No. 604, ASTA LAKESIDE, GUJREKKARE, BOLAR,NEAR JEPPU MARKET, MANGALORE- 575 002, KARNATAKA, INDIA
INDIVIDUAL
Address for service in India/Attorney address:
PRG ASSOCIATES
4TH FLOOR,D.D VYAPAR BHAVAN KADAVANTHRA - 682020, ERNAKULAM, KERALA

Proposed to be Used
CHENNAI
WHOLESALE, RETAIL MARKETING AND TRADING OF HAIR OIL, ESSENTIAL OILS, SKIN CARE PRODUCTS, COSMETICS, ALMOND OIL, SOAPS, AROMATHERAPY CREAMS AND OILS, GIFT ARTICLES, PHARMA PRODUCTS, RETAIL PHARMACY SERVICES
4143546  10/04/2019

VINMAC PHARMACEUTICALS PRIVATE LIMITED
H. No. 53 (Old No. 313/62) Back Portion Ground Floor, Anand Nagar, Delhi 110035
Indian Private Limited Company

Address for service in India/Agents address:
SANJAY KUMAR GUPTA
139, 2nd floor, Engineers Enclave, Pitam Pura, Delhi-110034.

Proposed to be Used
DELHI
Marketing, Wholesale & Retail Service relating to Pharmaceutical and Medicinal Preparations for human consumption
WINZAP
WINZAP, V/173Q, THIRUVALI, OOTY ROAD, NADUVATH POST, THANGALPADI, MALAPPURAM DT, KERALA- PIN 679328
PARTNERSHIP FIRM

Address for service in India/Attorney address:
T.G. MADHAVAN UNNI, ADVOCATE.
4TH FLOOR, PLAZA TOWER, MAIN ROAD, KOTTAKKAL POST MALAPPURAM - 676503, KERALA.

Proposed to be Used
CHENNAI
BUSINESS MANAGEMENT, BUSINESS FUNCTIONS, TRADE FARES, ADVERTISEMENT AND MARKETING
BAAG
4144556  11/04/2019
MOHAMED IBRAHIM
14/3, KHAJAMIAN STREET, KHAJANAGAR, TRICHY-620020
An Individual
Address for service in India/Attorney address:
ALTACIT GLOBAL
SHED NO. C2-A, THIRU-VI-KA INDUSTRIAL ESTATE, GUINDY, CHENNAI - 600 032.
Used Since :15/02/2019
CHENNAI
ONLINE, WHOLESALE AND RETAIL TRADING; EXPORT AND IMPORT SERVICES; WHOLESALE AND RETAIL TRADING FEATURING CIGARETTES, CIGARS, BEEDI, SMOKERS ARTICLES and ALL KIND OF TOBACCO PRODUCTS
4144560  11/04/2019
MOHAMED IBRAHIM
14/3, KHAJAMIAN STREET, KHAJANAGAR, TRICHY-620020
An Individual
Address for service in India/Attorney address:
ALTACIT GLOBAL
SHED NO. C2-A, THIRU-VI-KA INDUSTRIAL ESTATE, GUINDY, CHENNAI - 600 032.
Used Since :15/02/2019

CHENNAI
ONLINE, WHOLESALE AND RETAIL TRADING; EXPORT AND IMPORT SERVICES; WHOLESALE AND RETAIL TRADING
FEATURING CIGARETTES, CIGARS, BEEDI, SMOKERS ARTICLES, and ALL KIND OF TOBACCO PRODUCTS
4144563  11/04/2019

MOHAMED IBRAHIM
14/3, KHAJAMIAN STREET, KHAJANAGAR, TRICHY-620020
An Individual

Address for service in India/Attorney address:
ALTACIT GLOBAL
SHED NO. C2-A, THIRU-VI-KA INDUSTRIAL ESTATE, GUINDY, CHENNAI - 600 032.
Used Since :15/02/2019

CHENNAI
ONLINE, WHOLESALE AND RETAIL TRADING; EXPORT AND IMPORT SERVICES; WHOLESALE AND RETAIL TRADING FEATURING CIGARETTES, CIGARS, BEEDI, SMOKERS ARTICLES and TOBACCO
4145081    11/04/2019

INVENSICO TECHNOLOGIES PRIVATE LIMITED
2067/1 & 2068/2, 2nd floor, East End 'A' Main Road, Jayanagar 9th Block, Above Royal Enfield Showroom, Bangalore-560069, Karnataka
Body Incorporate

Address for service in India/Attorney address:
ALOK PATHAK
346 Third Floor Hari Nagar Ashram New Delhi (110014)

Proposed to be Used
CHENNAI

Advertising, Business Administration, Office Functions, Marketing, Import & Export of Machines, business administration and management services, Business CONSULTANCY SERVICES INCLUDED IN CLASS-35.
MUHAMMED NOUFAL.T.P
THAZHE PURAYIL HOUSE, MENAHANNIAM, P.O MENHANNIAM, KOZHIKODE-673525, KERALA INDIA
SERVICE PROVIDER
SOLE PROPRIETOR
Address for service in India/Attorney address:
V. JAYACHANDRAN
SECURE AND SECURE, 54/3048, TEMPLE ROAD, KADAVANTHRA, KOCHI-682020, KERALA.

Proposed to be Used
CHENNAI
WHOLESALE AND RETAIL OF MOBIL AND ACCESSORIES, COMPUTER, LAPTOP.
4145558  12/04/2019
WAZID ALI TRADING AS M/S THE SA MARLINS
H.No. 1381, Street No. 15, Near Gulshan Raza Masjid, Rajiv Gandhi Nagar, New Mustafabad, Dayalpur, North East Delhi-110094
Proprietorship
Address for service in India/Agents address:
RAGHAV GOEL

Proposed to be Used
DELHI
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION AND OFFICE FUNCTIONS, ON-LINE TRADING OF GOODS AND SERVICES TO FACILITATE THE SALE OF GOODS VIA A COMPUTER NETWORK AND PROVIDING ONLINE GOODS AND SERVICES, THE VALUE AND PRICES OF SELLERS’ GOODS, BUYERS’ AND SELLERS’ PERFORMANCE, DELIVERY, AND OVERALL TRADING EXPERIENCE IN CONNECTION THEREWITH.
ALMAFIVE
4145567  12/04/2019
MS. SONAM BALANI
4/C, 4TH FLOOR, NAVJIVAN KUTIR, 31 A, ALTAMOUNT ROAD (NEXT TO AZA), KEMPS CORNER, MUMBAI-400 026,
MAHARASHTRA
INDIVIDUAL
Address for service in India/Attorney address:
JOSEPH VARIKASERY
VARIKASERY LAW & MARKS. 31, HAJIJ HABIB BUILDING, 1ST FLOOR, NEAR PARSI FIRE TEMPLE, DR. B.A. ROAD,
DADAR (EAST), MUMBAI - 400 014.
Proposed to be Used
MUMBAI
RETAILING, WHOLESELLING, ONLINE SHOPPING OF JEWELLERY, PRECIOUS METALS AND THEIR ALLOYS;
JEWELLERY, PRECIOUS AND SEMI-PRECIOUS STONES; HOROLOGICAL AND CHRONOMETRIC INSTRUMENTS,
CONDUCTING EXHIBITIONS FOR BUSINESS PURPOSES
RANE AUTO PARTS

4145801  12/04/2019

RAANE HOLDINGS LIMITED

Maithri, 132 Cathedral Road, Chennai 600 086.

A body incorporate registered under the Indian Companies Act, 1956

Address for service in India/Attorney address:

ALTACIT GLOBAL

SHED NO. C2-A, THIRU-VI-KA INDUSTRIAL ESTATE, GUINDY, CHENNAI - 600 032.

Used Since :01/10/2014

CHENNAI

ONLINE, WHOLESALE AND RETAIL TRADING SERVICES FEATURING POWER STEERING FLUID, AUTOMOBILE LUBRICANTS; AUTOMOTIVE LUBRICANTS; DRILLING LUBRICANTS; OIL WELL DRILLING LUBRICANTS, LUBRICATING OILS FOR INDUSTRIAL PURPOSES, LUBRICATING OILS [INDUSTRIAL LUBRICANTS], LUBRICATING OILS, LUBRICANTS FOR INDUSTRIAL MACHINERY, LUBRICANTS FOR MACHINES, LUBRICATING OILS AND GREASES, LUBRICATING GREASE, LUBRICATING OIL FOR MOTOR VEHICLE ENGINES, MOTOR OIL, MOTOR VEHICLE LUBRICANTS, INDUSTRIAL GREASE, INDUSTRIAL OILS AND GREASES, INDUSTRIAL WAX, COAL TAR OIL, COMBUSTIBLE OIL, FUEL OIL, GAS OIL, INDUSTRIAL LUBRICANTS, LUBRICATING GREASE FOR VEHICLES, FUEL PUMPS FOR ENGINES, FUEL PUMPS FOR LAND VEHICLE ENGINES, PUMPS [MACHINES], PUMPS [PARTS OF MACHINES, ENGINES OR MOTORS], DYNAMOS, MACHINE COUPLINGS, BELTS FOR MACHINES, TRANSMISSION GEARS FOR MACHINES, TRANSMISSION MECHANISMS OTHER THAN FOR LAND VEHICLES, TRANSMISSION SHAFTS, OTHER THAN FOR LAND VEHICLES, JACKS [MACHINES], POSITIVE CRANKCASE VENTILATION [PCV] VALVES FOR MOTORS AND ENGINES, EXHAUST GAS RECIRCULATION [EGR] VALVES FOR MOTORS AND ENGINES, FITTINGS FOR ENGINE BOILERS, VALVES [PARTS OF MACHINES], VALVES AS MACHINE COMPONENT, DISC BRAKES FOR MACHINES, DISC BRAKES BEING PARTS OF MACHINES, CLUTCHES FOR MACHINES; CLUTCHES, OTHER THAN FOR LAND VEHICLES; CLUTCHES AND APPARATUS FOR POWER TRANSMISSION, OTHER THAN FOR LAND VEHICLES, MOTORS, NOT FOR LAND VEHICLES, STARTER MOTORS FOR LAND VEHICLES, UNIVERSAL JOINTS, UNIVERSAL JOINTS [CARDAN JOINTS], GASKETS FOR INTERNAL COMBUSTION ENGINES, NON-METAL ENGINE GASKETS FOR VEHICLES, ENGINE GASKETS, NOT OF METAL, FOR VEHICLES, GASKETS, NOT OF METAL, FOR VEHICLE ENGINES, ELECTRICAL WATER PUMPS, ELECTRIC WATER PUMPS, WATER PUMPS FOR MOTORS, WATER PUMPS FOR ENGINES, OIL PUMPS FOR LAND VEHICLE ENGINES, OIL DRAIN PUMPS, HAND-OPERATED SHARPENING TOOLS AND INSTRUMENTS, ELECTRICAL AND ELECTRONIC CONTROL APPARATUS AND INSTRUMENTS, ELECTRIC CONDUCTORS, ELECTRONIC CABLES, ELECTRIC CABLES, ELECTRONIC COMPONENTS, METERS, LIGHTING INSTALLATIONS FOR VEHICLES, HEATING INSTALLATIONS, VENTILATION [AIR-CONDITIONING] INSTALLATIONS FOR VEHICLES, VENTILATION INSTALLATIONS, REFRIGERATING INSTALLATIONS, AIRCONDITIONING INSTALLATIONS FOR VEHICLES, AIR-CONDITIONING INSTALLATIONS, BRAKE LININGS FOR AUTOMOBILES, BRAKE LININGS FOR MACHINES, BRAKES FOR AUTOMOBILES, BRAKES FOR VEHICLES, ANTI-LOCK BRAKING SYSTEMS FOR AUTOMOBILES, BAND BRAKES FOR LAND VEHICLES, BLOCK BRAKES FOR LAND VEHICLES, BRAKE BLOCKS FOR VEHICLES, CLUTCH CABLES FOR MOTORCYCLES, BRAKE CABLES FOR MOTORCYCLES, BRAKE CALIPERS FOR LAND VEHICLES, BRAKE CYLINDERS FOR LAND VEHICLES, BRAKE DISCS FOR VEHICLES, BRAKE DRUMS FOR LAND VEHICLES, BRAKE LEVERS FOR LAND VEHICLES, BRAKE LININGS FOR LAND VEHICLES, BRAKE PADS FOR AUTOMOBILES, BRAKE PADS FOR LAND VEHICLES, BRAKE PEDALS FOR LAND VEHICLES, BRAKE ROTORS FOR LAND VEHICLES, BRAKE SEGMENTS FOR LAND VEHICLES, BRAKE SEGMENTS FOR AUTOMOBILES, BRAKE SHOES FOR AUTOMOBILES, BRAKE SHOES FOR LAND VEHICLES, BRAKE CYLINDERS FOR LAND VEHICLES, MOTORS FOR LAND VEHICLES, AUTOMOBILES, MOTORCYCLES, MOTORIZED BICYCLES, STEERING LINKAGES FOR VEHICLES, TRANSMISSION MECHANISMS FOR LAND VEHICLES, TRANSMISSION SHAFTS FOR LAND VEHICLES, CLUTCHES FOR LAND VEHICLES, CLUTCH LININGS FOR LAND VEHICLES, CLUTCH MECHANISMS FOR LAND VEHICLES, SUSPENSION STRUTS FOR VEHICLES, BRAKE DISCS FOR MOTORCYCLES, BRAKE DISCS FOR VEHICLES, SHOCK ABSORBERS FOR VEHICLES, SHOCK ABSORBERS FOR AUTOMOBILES, SUSPENSION SHOCK ABSORBERS FOR AUTOMOBILES, SUSPENSION SHOCK ABSORBERS FOR VEHICLES, SUSPENSION SHOCK ABSORBERS FOR MOTOR VEHICLES, SUSPENSION SHOCK ABSORBERS FOR LAND VEHICLES, PROPPELLERS FOR VEHICLES
BAASAVA GAUTAM HATHIWALA, PROPRIETOR OF GLOWRAZE MEDIA
13 B - shop no. 2070, West field shopping centre, opp sarela wadi, Ghodod Road, Surat, GUJARAT STATE, INDIA
Service Provider
Address for service in India/Attorney address:
KASHYAP S. SADAKWALA, ADVOCATE
124, 125, 126, SINGAPURIWADI COMPLEX, SALABATPURA, SURAT-395003, GUJARAT.
Used Since :01/08/2018
AHMEDABAD
Advertising, Marketing, Promotional Services, digital Marketing IN CLASS 35
4148121   15/04/2019
RAKESH.B
14/27, NORTH MADAVEETHI, POONAMALLEE, THIRUVALLUAR, POONAMALLEE, TAMIL NADU - 600056
THE TRADEMARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Advertising; Business management; Business administration; Office functions
PATEL MAHESHKUMAR TRIKAMBHAI
1004, arun buid, rajhans swpan, sarthana jakatnaka ni pase varachha, sarthana surat 395006
Individual

Address for service in India/Attorney address:
KANIKA JAIN
LegalRaasta Technologies Pvt. Ltd, B-300 Saraswati Vihar Pitampura Delhi -110034

Proposed to be Used

AHMEDABAD

WHOLE SALE & RETAILER AGENCY OF AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS, RAW GRAINS, LIVING ANIMALS; FRESH FRUITS AND VEGETABLES; SEEDS, NATURAL PLANTS AND FLOWERS; FOODSTUFFS FOR ANIMALS AND MALT.
Prokemei

4149010   16/04/2019
MR. MEHBOOB SALIM SATHI TRADING AS Z.S. COLLECTION
33 M.A. SARANG MARG,3RD FLOOR, ROOM NO.20,MACHIWALA BUILDING,MUMBAI-400 009
Proprietor

Address for service in India/Attorney address:
S A ASSOCIATES

Proposed to be Used

MUMBAI
Advertisement, Marketing, Departmental Store; Wholesaler; Retail Outlet; Showroom; Shopping Mall; Imports and Exports; E-Commerce Services Via On-Line Shopping, Retail Web Sites, Handling Orders Via Internet And Other Online Services, Sale Services Relating To Display, Exhibition, Wholesale, Retail, Marketing And Export Of Scissors, Clippers, Crimping Irons, Curling, Tongs, Hair Curling, Hair Removing Tweezers, Manicure Sets, Nail Clippers, Pedicure Sets, Shaving Cases, Blades & Scrappers Hair Dryer And Wax Heater, Massager, Iron, Hair Curler, Hair Straightener, Hair Trimmer, Hair Clipper, Drier, Hot Air Apparatus, Heating Pads Not For Medical Purposes, Sauna Bath Installations, Showers, Bath Tubs For Sitz Baths, Spa Baths (Vessels), Steam Facial Apparatus, Tanning Apparatus (Sun Beds), Turkish Bath Warming Pans Included In Class 35.
4149127  16/04/2019
NISHANT KUMAR TRADING AS KANISH LIFE SCIENCES
277/348, Baghambari Housing Scheme, Allahpur, Prayagraj (Allahabad) 211006
Sole Proprietor
Address for service in India/Agents address:
RAKESH CHAURASIA
HOUSE NO.1144, GALI NO.33, B-BLOCK, SANT NAGAR, BURARI, DELHI-110084.
Proposed to be Used
DELHI
Marketing and distribution of pharmaceutical preparations, medicinal preparations, medical equipment, machines, tools and all kinds of supplies used in hospitals and dental clinics, cosmetic items.
4149311  16/04/2019
ETIHAD AIRWAYS
PO Box 35566, New Airport Road, Abu Dhabi, United Arab Emirates
A company incorporated under the laws of United Arab Emirates

Address for service in India/Attorney address:
LALL & SETHI
D-17, South Extension Part II, New Delhi 110049, India

Proposed to be Used
DELHI
Advertising services; business management services; commercial business administration services; marketing and promotional services; loyalty, incentive and bonus program services; management, organisation and administration of loyalty, incentive and bonus program services; marketing and promotional services in the nature of conducting, managing and providing a loyalty rewards programme; administering the provision of benefits and rewards connected with a loyalty rewards programme; consumer incentive programmes; promotion of cargo services through the administration of an incentive award programme; sales promotion through customer loyalty programs; provision of the aforementioned services via a global computer network; provision of information and consultancy services relating to the aforementioned services.
Madhukosh - Direct from honey beekeepers to you

4149476  16/04/2019

SWARAJ NATURAL FOODS(PROPRIETOR: YUVRAJ VIJAYKUMAR MARNE)
Sagar Colony, Shastri Nagar, S. No-82/22, New D P Road, Near Ashish Garden, Kothrud, Pune City, Pune, Maharashtra - 411038
Proprietorship Firm

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
MUMBAI
ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS, MARKETING, ON-LINE ADVERTISING ON A COMPUTER NETWORK, PROVISION OF AN ON-LINE MARKETPLACE FOR BUYERS AND SELLERS OF GOODS AND SERVICES
4150428  17/04/2019

AMIT KUMAR  
T-4, Ward No-6, Mehrauli, South Delhi-110030  
Individual  

Address for service in India/Attorney address:  
NADAR VENNILA  
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046  

Proposed to be Used  
DELHI  
Retail services of Refrigerators, Air Conditioners, Televisions, Washing Machines
Trade Marks Journal No: 1907, 24/06/2019  Class 35

M/S. INNOVATE SOFTWARE SOLUTIONS PVT LTD
#54, 2nd Floor Main Road, 1st Block, Koramangala, Bangalore – 560034, Karnataka, India
tm-01

Address for service in India/Agents address:
S.BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIX PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.

Proposed to be Used
CHENNAI
Retail outlet, Wholesale, Franchising, online selling, import and exports of LCD Notepad, liquid crystal displays, personal digital assistants, Sketch Boards, Scribble pads, scribbling pads, Writing cases (Sets),

airaugust
4151062  18/04/2019
EDUSPARK INTERNATIONAL PRIVATE LIMITED
1, Motilal Nagar, Srirang Sabde Marg, Off Link Road, Goregaon (W), Mumbai – 400104
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT
Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.
Used Since :08/04/2009
MUMBAI
ADVERTISING; ON-LINE ADVERTISING; MARKETING AND SAMPLE DISTRIBUTION; RETAILING INCLUDING ONLINE AND
DEPARTMENT STORE SERVICES, WHOLESALE DISTRIBUTORSHIP AND ORDERING SERVICES; GOODS IMPORT-
EXPORT AGENCIES; BUSINESS MANAGEMENT, BUSINESS MANAGEMENT ASSISTANCE; BUSINESS ADMINISTRATION;
BUSINESS INFORMATION, BUSINESS AND MARKETING RESEARCH AND STUDIES; OFFICE ADMINISTRATION AND
OFFICE FUNCTIONS, OFFICE ADMINISTRATION SERVICES; RECRUITMENT OF OFFICE STAFF; DOCUMENT FILING;
COST ASSESSMENT SERVICES; BUSINESS EVALUATIONS; MARKETING, PUBLICITY AND PROMOTIONAL SERVICES;
SPECIAL EVENT PLANNING FOR BUSINESS PURPOSES; ORGANISATION OF ADVERTISING EVENTS, TRADE
EXHIBITIONS OR TRADE FAIRS FOR COMMERCIAL OR ADVERTISING PURPOSES; PUBLIC RELATIONS; COLLECTION,
COMPILATION, DISSEMINATION AND PROVISION OF BUSINESS DATA, INFORMATION AND ADVERTISING MATERIAL;
PUBLICATION OF PUBLICITY MATERIAL; PERSONNEL RECRUITMENT & MANAGEMENT; CONSULTING SERVICES IN
THE FIELD OF HIGHER EDUCATION ADMINISTRATION; COMMERCIAL, INDUSTRIAL AND BUSINESS DEVELOPMENT
PLANNING, MANAGEMENT ASSISTANCE AND CONSULTANCY THEREOF; PROMOTING EDUCATION, CAREER
ADVANCEMENT, AND LEADERSHIP; PROVIDING CAREER INFORMATION AND PLANNING SERVICES; HUMAN
RESOURCES CONSULTANCY.
Trade Marks Journal No: 1907 , 24/06/2019 Class 35

4151370  18/04/2019
SENRYSA TECHNOLOGIES PRIVATE LIMITED
601, Godrej Waterside, DP Block, Salt Lake, SEctor-V, Kolkata- 700091
Private Limited Company
Address for service in India/Agents address:
ITAG BUSINESS SOLUTIONS LTD.
83/1,BELIAGHATA MAIN ROAD (E M BYEPASS CROSSING),SHUBHAM PLAZA,KOLKATA 700 010,W.B.,INDIA.

Proposed to be Used
KOLKATA
E-commerce, BPO Services
DR. RASHEL

4151381  18/04/2019

PETROL PERFUME
Flat No. 901, Building No. 122, Bhakti Heights, B2 – Wing, Opp. ICICI Bank, Tilak Nagar, Chembur, Mumbai- 400089, Maharashtra, India

Address for service in India/Attorney address:
S A ASSOCIATES

Partners

Proposed to be Used
To be associated with:
3729287

MUMBAI
Advertising, Marketing, Traders, Distributors, Wholesaler and Retail Shop, Online Marketing, Internet & Website, Relating To All Types Cosmetic Products Used For Personal Care, Perfume, Body Spray, Deodorants, Included in Class 35
KINOKI
4151764  18/04/2019
RENU BALA GUPTA
608, Pocket A1, Sector 6, Rohini, Delhi 110085
Online seller of Healthcare devices
Proprietor
Proposed to be Used
DELHI
advertising / publicity, business management, marketing, outsourcing service, retail, trading
4151956  18/04/2019
MR. ASIM BOSE.
TRADING AS A.B. PARKING CENTRE.
Address for service in India/Agents address:
IDEAL TRADE MARK SERVICES.
18, N.S. ROAD, 1ST FLOOR, KOLKATA - 700 001, WEST BENGAL, INDIA.
Used Since :18/11/2011
KOLKATA
Services rendered by for the benefit of others of a variety of vehicles relating to advertising transport and storing under takings such as the distribution of prospectuses or advertising on the various electronic Media.
YI IOT

4151998    18/04/2019

SHANGHAI XIAOYI TECHNOLOGY COMPANY LIMITED
Floor No 6 , Building - E, Changtai Plaza 2889 Jinke Road , Pudong New Area, Shanghai - P.R.C. CHINA
a company incorporated under the laws of China

Address for service in India/Attorney address:
KHURANA & KHURANA
E-13, UPSIDC Site IV, Kasna Road, Behind Grand Venice, Greater Noida, 201310

Proposed to be Used
DELHI

Import and export services; Advertising; Business management; Business administration; Office functions
NALAKATH
4152069  19/04/2019
NALAKATH CONSTRUCTIONS PRIVATE LIMITED
AP 3/452, NALAKATH HUB, WARD NO 4, AREECODE, MALAPPURAM, KERALA 673639, INDIA
BODY INCORPORATE

Address for service in India/Attorney address:
ELIZABETH SUBASH
3-19, Santome Estate, Ajri, Kundapura, udupi-576283, Karnataka, India
Used Since: 10/05/2013

CHENNAI
Advertising, business management, business administration, office functions, wholesale retailing and trading, Import and export, Online and Offline Trading
ALR GROUP

4152218  19/04/2019
GAURAV RAI
D-35,BLOCK-B,OLD DLF COLONY, GURGAON
INDIVIDUAL

Address for service in India/Attorney address:
RAJIV KUMAR CHOUDHRY
C1A, LGF, Nizamuddin East, New Delhi - 110013

Proposed to be Used
DELHI

Advertising; Business management; Business administration; Office functions
4152221  19/04/2019
GAURAV RAI
D-35, BLOCK-B, OLD DLF COLONY, GURGAON
INDIVIDUAL
Address for service in India/Attorney address:
RAJIV KUMAR CHOUHRY
C1A, LGF, Nizamuddin East, New Delhi - 110013
Proposed to be Used
DELHI
Advertising; Business management; Business administration; Office functions
Bafulia

4152290    19/04/2019
FADA TRADING PRIVATE LIMITED
3rd Floor, Paras Down Town Centre, Sector-53, Gurugram – 122002, Haryana
Company Incorporated under Companies Act

Address for service in India/Attorney address:
LAW FORTE
457, TOWER B-2, 4TH FLOOR, SPAZE I-TECH PARK, SECTOR 49, SOHNA ROAD, GURGAON - 122018, HARYANA
Used Since: 13/11/2017

DELHI
Wholesale Business of on-line shopping, On-line Wholesale Trading, Wholesale Trading, Business to Business (B2B) e-commerce services, Wholesale Ordering Services
4152386   19/04/2019
PRIYANKA PATEL
BLINGKART.NET
INDIVIDUAL
Used Since :01/04/2018
AHMEDABAD
Providing services as a facilitator or aggregator for online marketing, trading, advertising, creating virtual malls, stores, management of consumer products, home appliances, household products and marketing of consumer goods, industrial , automobile, electronics, electrical products and vary types of products and goods through various channels Viz. Network Marketing
POOJA SHARMA
D/O KULDEEP SHARMA, 1509, DIDAR NAGAR, THANESAR, KURUKSHETRA, HARYANA -136118
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
DELHI
Marketing, Direct marketing, Online marketing, Product marketing, Computerized online ordering services, Provision of an online marketplace for buyers and sellers of goods and services, Provision of information and advisory services relating to e-commerce.
4152574   19/04/2019
SURINDER KUMAR BANSAL TRADING AS HINIKAM DRUGS & PHARMACEUTICALS
320/20, LAJPAT NAGAR, YAMUNA NAGAR-135001 (HARYANA)
PROPRIETORSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Proposed to be Used
DELHI
Advertising, Business Administration and Management of wholesale & Retail outlets; Online Marketing relating to Medicinal & Pharmaceutical Preparations.
4152579  19/04/2019
OWLRIGHT ADVISORS LLP
C/401, KHAJURIA BLDG KHAJURIA ROAD, KANDIVLI WEST MUMBAI MUMBAI CITY MH 400067 IN
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI
Marketing consultancy
Trade Marks Journal No: 1907, 24/06/2019  Class 35

OWLRIGHT ADVISORS LLP
C/401, KHAJURIA BLDG KHAJURIA ROAD, KANDIVLI WEST MUMBAI MUMBAI CITY MH 400067 IN

THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI
Marketing, Direct marketing, Online marketing, Product marketing, Computerized online ordering services, Provision of an on-line marketplace for buyers and sellers of goods and services, Provision of information and advisory services relating to e-commerce.
STATISERVE

4152633   19/04/2019

MADHU MADHAVAN

#103, 2nd Floor, 27th Main, 1st Cross, VGS Layout, Ejipura, Bangalore - 560047, Karnataka, India

Individual

Address for service in India/Attorney address:

NADAR VENNILA

C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used

To be associated with:

2143564

CHENNAI

Statistical analysis and reporting services, Assistance, advisory services and consultancy with regard to business analysis, Data processing services, Collection, systematization, compilation and analysis of business data, statistics, information and indexes of information for commercial or advertising purposes, Compilation of statistics for determining audience ratings of television and radio programs, Analysis of market research data and statistics, Compilation of statistics relating to health care utilization, Compilation of mathematical or statistical data, Development of processes for the analysis and the implementation of strategy plans and management projects, Providing advice relating to the analysis of consumer buying habits, Conducting market surveys, Preparation of marketing surveys, Business research consulting, Business information and research services, Market surveys, analysis and research, Business investigations, evaluations, expert appraisals, information and research, Computer-assisted business information and research services, Business enquiries and investigations, Outsourcing services in the field of business analytics, Consumer research, Business management analysis and business consultancy, Strategic business analysis, Economic forecasting and analysis, Collection, systematization, compilation and analysis of business data and information stored in computer databases, Work analysis to determine worker skill sets and other worker requirements, Public opinion surveys, Analysis of market study data and statistics, Business process management and consulting.
4152654 19/04/2019

YASHIKA GURNANI
3A, Rana Pratap Marg, Hazratganj, Lucknow - 226001
Individual

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
DELHI
Retail services for clothing, Online retail services relating to clothing, Computerized online retail store services.
4152823    20/04/2019
MR. DHRUV JAIN.
D-130, ANAND VIHAR, DELHI-110092.
INDIVIDUAL NAME

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI

ADVERTISING, BUSINESS ADMINISTRATION & BUSINESS MANAGEMENT ACTIVITIES, EXPORT & IMPORT, ON-LINE
MARKETING, WHOLESALE & RETAIL OUTLETS, SHOWROOM AND SHOPS INCLUDING SERVICES RELATING TO
TRADING AND MARKETING OF TEXTILES AND TEXTILE GOODS, NOT INCLUDED IN OTHER CLASSES; SUITING
MATERIALS [TEXTILE], COVERS FOR FURNITURE, BED SPREADS, BEDSHEETS, SLEEPING BAGS, PILLOW & CUSHION
COVER, FLEECE BLANKETS, BLANKET, SHOWER CURTAIN OF TEXTILES OR PLASTIC; TOWELS OF TEXTILE,
HANDKERCHIEF OF TEXTILES, SILK (CLOTH), QUILT, HOUSEHOLD LINEN, CURTAINS OF TEXTILE OR PLASTIC AND
CURTAIN CLOTH AND WOOLLEN CLOTH & NON-WOVEN TEXTILE FABRICS, FURNISHING FABRICS, ELASTIC WOVEN
MATERIAL OR KNITTED FABRIC, WALL HANGINGS OF TEXTILE, HOSIERY AND READYMADE GARMENTS, UNDER
GARMENTS, NECKWEAR, SPORTS WEAR, HEADGEAR, UNIFORM, DRESSES AND FOOTWEAR.
JWM SOLUTIONS PVT. LTD.
B-17, 2ND FLOOR, OPP. PILLAR NO.-163, NEW ASHOK NAGAR, DELHI-110096.
BODY INCORPORATE
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Proposed to be Used
DELHI
Advertising, Business Management & Administration, Office Functions; Services Pertaining To Business Inquiries, Business Management And Organization Consultancy, Market Research, Commercial Or Industrial Management Assistance, Consultancy Services For Advertising & Business Management, Outsourcing Services.
TASHKURST

4152942 20/04/2019

HUSAINA TAHER Bhai M/S EXPRESSWAY 24X7
No -1903, 19th floor, sterling apartments, 62-70,tank street, surti Mohalla, Nagpada, Mumbai 400008

Individual (Proprietorship Firm)

Address for service in India/Attorney address:
LABDHI KOCHAR & ASSOCIATES
701, Kaivanna towers, Near Central Mall, Ambawadi 380006

Proposed to be Used
MUMBAI

Advertising; business management; business administration; office functions
MUET
4153052  20/04/2019
DIVYESH THACKER
#301, D.S Max Spectrum Appt, Chikkathoguru Road, Pragathi Nagar, Bangalore-560100, Karnataka
Proprietor
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Proposed to be Used
CHENNAI
ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS, MARKETING, ON-LINE ADVERTISING ON A COMPUTER NETWORK, PROVISION OF AN ON-LINE MARKETPLACE FOR BUYERS AND SELLERS OF GOODS AND SERVICES
RANBAXYLABORATORIES

4153272  20/04/2019
PUNAM DEVI
M/S RANBAXYLABORATORIES, PLOT NO-901, INDUSTRIAL AREA PHASE-2 CHANDIGARH-160002
OWNER
Address for service in India/Attorney address:
SANTOSH KUMAR
ROAD NO.3 ADARSH COLONY P.O. SUBASH NAGA KHEMNICHAK PATNA 27
Proposed to be Used
DELHI
BUSINESS ADMINISTRATION, OFFICE FUNCTIONS INCLUDED IN CLASS-35
4153314  20/04/2019
CHANDRASHEKHAR BABU B
#1724 6th Main Road, 7th Cross, Near corporation Bank RPC Layout, vijayanagar, Hampinagar, Bangalore North, Karnataka-560104
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :21/10/2018

CHENNAI
ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS
FEHMINA HERBALS PRIVATE LIMITED
292/142, VICTORIA GANJ, LUCKNOW - 226004, UTTAR PRADESH, INDIA

Address for service in India/Attorney address:
VIKAS TYAGI
C-1025/4, INDIRA NAGAR, LUCKNOW - 226016, UTTAR PRADESH, INDIA

Proposed to be Used
To be associated with:
4153336
DELHI
MARKETING, MANAGEMENT, ADVERTISING, IMPORT & EXPORT, RETAIL & WHOLESALE DISTRIBUTION SERVICES FOR MEDICINES, PHARMACEUTICAL PREPARATIONS AND FOODS SUPPLEMENTS
4153381  20/04/2019
HARSHAL UDAY CHAVAN
FLAT NO-2, AMBIKA RESIDENCY, ICCHAMANI NAGAR, PANCHAVATI, BEHIND JATRA HOTEL, NASIK 422003
INDIVIDUAL
Address for service in India/Agents address:
AJIT CHANDRAKANT NIMBALKAR
SERVE NO.16, FLAT NO.A-502, 5TH FLOOR, KAPIL CAPITAL, AMBEGAON PATHAR, DHANKAWADI, PUNE-411046.
Proposed to be Used
MUMBAI
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS, E-COMMERCE, TRADING.
4153469  20/04/2019
BINANDITA KARMAKAR
BIKRAMPUR, SIMLAPAL BANKURA 722151
THE TRADEMARK ACT - 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
KOLKATA
Online marketing, Online advertising, Online ordering services, Online retail store services.
4153478  20/04/2019
RICHA SINGHVI
A-18, 2ND FLOOR, SUBHASH NAGAR NEAR SCIENCE PARK JAIPUR 302016
THE TRADEMARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
AHMEDABAD
Provision of an online marketplace for buyers and sellers of goods and services
4153506  22/04/2019
ASHWARIYA KUMAR DOVAL
trading as 36STRATEGIES
154-C, POCKET-C, SIDDHARTH EXTENSION, JANGPURA, DELHI-110014, INDIA
SERVICE PROVIDERS

Proposed to be Used
DELHI
BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS.
4153813    22/04/2019
SAKUKO FORTUNES PRIVATE LIMITED
505/4, Kamdhenu Shopping Center, Apna Ghar 14, CHS, Lokhandwala Complex, Andheri (West), Mumbai - 400053, Maharashtra
A Private Limited Company Registered under The Companies Act 2013
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used

MUMBAI
Advertising, marketing, business management, business administration related to trade promotional services
SAKUKO FORTUNES

4153814   22/04/2019
SAKUKO FORTUNES PRIVATE LIMITED
505/4, Kamdhenu Shopping Center, Apna Ghar 14, CHS, Lokhandwala Complex, Andheri (West), Mumbai - 400053, Maharashtra
A Private Limited Company Registered under The Companies Act 2013

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
MUMBAI
Advertising, marketing, business management, business administration related to trade promotional services, import, export services
4153874    22/04/2019
SUDHEESH KUMAR
trading as ; B.K. INCORPORATION
BASITH TOWER, T.B. ROAD, HOSDURG, KANHANGAD, KASARGOD, PIN-671315, KERALA INDIA
SERVICES PROVIDER
PARTNERSHIP FIRM
Address for service in India/Attorney address:
VINOD KUMAR P U
NAMIJITH IP WORLD, 37/2001, BHATTATHIRIPAD ROAD, KADAVANTHARA, COCHIN-682020
Proposed to be Used
CHENNAI
IMPORT, EXPORT, MARKETING AND ONLINE SALE OF ABRASIVE PREPARATIONS, POLISH, CLEANING PRODUCTS, BLEACHING PREPARATIONS AND OTHER SUBSTANCES FOR LAUNDRY USE; SOAPS; PERFUMERY.
4154020  22/04/2019
MR. MOHAN SINGH
trading as ;DROVE & PACE
H. NO. 612, PHASE-6, S.A.S. NAGAR, MOHALI, PIN CODE-160055, INDIA
SERVICE PROVIDERS
Address for service in India/Agents address:
VENUKA KUMARIA.
5673, DUPLEX MODERN HOUSING COMPLEX, MANIMAJRA, U.T. CHANDIGARH.

Proposed to be Used
DELHI
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS RELATED TO HEALTH SERVICES
4154168  22/04/2019
HARISH KUMAR SINGH
SOLANKI HOUSE NEAR BANK OF BARODA BHUIYADIH,JAMSHEDPUR AGRICO EAST SINGHBHUM AGRICO
JHARKHAND 831009

THE TRADEMARK ACT - 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
KOLKATA
Advertising; Business management; Business administration; Office functions.
BELLATRIX

4154462  22/04/2019
BELATRIX INFOTECH PRIVATE LIMITED
B NO. M9, SHRIKRISHNA MARKET, MODI NO.3, BURDI, NAGPUR-440012
PRIVATE LIMITED COMPANY
Address for service in India/Agents address:
VIRAJ TAKSANDE
BLOCK NO.2, UNIVERSAL REGENCY APARTMENT, WARDA ROAD, SOMALWADA, NAGPUR-440025.
Used Since :08/01/2018
MUMBAI
Advertising, Marketing, business management, business administration, office functions.
CITI FLEXIBILL

4154467   22/04/2019
CITIGROUP INC.
388 Greenwich Street, New York, New York 10013, United States of America
a Delaware Corporation

Address for service in India/Attorney address:
LALL & SETHI
D-17, South Extension Part II, New Delhi 110049, India

Proposed to be Used
To be associated with:
1237072, 1237079

DELHI
Promoting the sale of credit card accounts through the administration of incentive award programs; promoting the sale of goods and services of others by awarding purchase points for credit card use.
4154717    22/04/2019
FIBRE2FASHION PRIVATE LIMITED
CORPORATE HOUSE, NO-B-3, ABHISHREE CORPORATE PARK, ISKCON, AMBILI ROAD, BOPAL, AHMEDABAD - 380 058,
GUJARAT, INDIA.
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT
Address for service in India/Agents address:
Y. J. TRIVEDI & CO.
YAGNAJYOT, OPP. KASIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015
Used Since :01/01/2019
AHMEDABAD
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS, IMPORTING, EXPORTING,
WHOLESELLING, RETAILING AND ONLINE TRADING OF TEXTILES AND TEXTILES PIECE GOODS, FABRICS; DRESS
MATERIAL, READYMADE GARMENTS, CLOTHING & HOSIERY, FOOTWEAR ADVERTISING, TRADE FAIRS AND ADVICE
FOR CONSUMERS,ORGANIZATION OF EXHIBITIONS AND EVENTS FOR COMMERCIAL OR ADVERTISING PURPOSES.
4154981 23/04/2019
M/S. DOQFY INTERNET PRIVATE LIMITED
NO. R-03, GOOD EARTH MALHAR RESONANCE, KAMBIPURA, KUMBALGODU, BANGALORE -560074, KARNATAKA, INDIA.
PRIVATE LIMITED
Address for service in India/Attorney address:
LE INTELLIGENSIA
NO.38/13, DESIGAR STREET, VADAPALANI, CHENNAI
Used Since :01/12/2016
CHENNAI
BUSINESS CONSULTANCY SERVICES, BUSINESS MANAGEMENT SERVICES, TAX PREPARATION AND CONSULTANCY SERVICES, BUSINESS ADVISORY, CONSULTANCY AND INFORMATION SERVICES, DOCUMENT COPYING, DOCUMENT REPRODUCTION, DUPLICATION OF DOCUMENTS, PREPARATION OF DOCUMENTS RELATING TO TAXATION, DRAFTING OF PUBLICITY MATERIAL, ACCOUNTING, TAX AUDITING SERVICES, COMPUTERIZED ACCOUNTING, BUSINESS DATA ANALYSIS, PREPARING BUSINESS REPORTS.
4155004    23/04/2019
SHAIK SULAIMAN
No.44, HARRIS ROAD, PUDUPET, CHENNAI-600002, TAMILNADU, INDIA
INDIVIDUAL
Address for service in India/Attorney address:
LE INTELLIGENSIA
No.38/13, Desigar Street, Vadapalani, Chennai - 600026, Tamil Nadu, India

Proposed to be Used
CHENNAI
WHOLESALE, RETAIL, IMPORT, EXPORT, ONLINE SALES AND SHOWROOM SALES OF COMPUTER PRINTERS, PHOTO PRINTERS, INKJET PRINTERS, LASER PRINTERS, DIGITAL COLOUR PRINTERS, COLOR LASER PRINTERS FOR DOCUMENTS, TONER CARTRIDGES, UNFILLED, FOR PRINTERS AND PHOTOCOPIERS, UNFILLED INK CARTRIDGES FOR PRINTERS AND PHOTOCOPIERS
Trade Marks Journal No: 1907, 24/06/2019

4155130 23/04/2019
NAMITA RAJAT GROVER (INDIAN NATIONAL, PROPRIETOR), TRADING AS RISH ENTERPRISE
C-601, Royal Classic Co-operative Housing Society, Andheri Link Road, opposite Crystal Plaza, Andheri (West), Mumbai - 400053, Maharashtra
A Proprietorship Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
To be associated with:
4098550

MUMBAI
Commercial information and advice for consumers, Advertising, Marketing, On-line advertising on computer network in concern to goods information, Trade-fairs, advertising, business management, business administration, office functions related to providing search engines for the internet
CHURROBUNNY

4155381  23/04/2019

RATNADEEP SUPER MARKET PRIVATE LIMITED
D-18, Vikrampuri, Secunderabad, Telangana 500009, India
A Private Limited Company

Address for service in India/Agents address:
PRADEESH P.L
NO.2, TRANQUILITY, 3RD FLOOR, LINDEN STREET, AUSTIN TOWN, BANGALORE-560047.

Proposed to be Used
CHENNAI

On-line retail store services featuring ice cream; On-line wholesale store services featuring ice cream; Retail services for coffee; Wholesale services for confectionery; Retail services for confectionery; Business advice relating to franchising; Business advice relating to restaurant franchising.
4155471  23/04/2019
PRITAM SANJAY SAKPAL
PLOT NO. 362, ROAD NO. 12, OPP. GOREGAON POLICE STATION, JAWAHAR NAGAR, GOREGAON WEST, MUMBAI - 400104
The Trade Marks Act, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
MUMBAI
On-line ordering services in the field of restaurant take-out and delivery, Business management of resort hotels, Retail services relating to food
4155830  24/04/2019

MR. ROHIT SOMANI
RH-8, SCHEME 54, VIJAY NAGAR, INDORE - [M.P.]
Individual

Address for service in India/Attorney address:
G.S. RIJHWANI & CO.
203, SHREE PRASAD CHAMBERS, 1IND FLOOR, NEAR TSEC ENGINEERING COLLEGE, 35TH ROAD, TPS III, BANDRA WEST MUMBAI-400050

Proposed to be Used

MUMBAI
TRADING, WHOLESALE, RETAIL, MARKETING, DISTRIBUTION, ADVERTISEMENT, BUSINESS ADMINISTRATION & BUSINESS MANAGEMENT SERVICES RELATING TO MACHINE, MACHINE TOOLS, POWER OPERATED TOOLS AND AGRICULTURAL IMPLEMENTS INCLUDED IN CLASS 35
School of Assassins
4155946  24/04/2019
ALT DIGITAL MEDIA ENTERTAINMENT LTD
C-13, BALAJI HOUSE, DALIA INDUSTRIAL ESTATE, NEW LINK ROAD, ANDHERI (WEST), MUMBAI-400053

Public Limited Company

Address for service in India/Attorney address:
GRAVITAS LEGAL
58/64, Hari Chambers, Office No-301, Shahid Bhagat Singh Road, Mumbai-400023

Proposed to be Used
MUMBAI

ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS
4156403  24/04/2019
EDWARD LAUNDRY PVT. LTD.
F-GROUND FLOOR, ANUPAM FLAT, CHOWK BAZAR MAIN ROAD, BHAGA TALAO, SURAT-395003, GUJARAT

Address for service in India/Attorney address:
M.N.SHAH & CO.,
904, 9th Floor, BVR-I, Near, Westend Hotel, Near, Inder Residency, Gujarat College, Ellisebridge, Ahmedabad.380006

Used Since :01/10/1992

AHMEDABAD

ADVERTISING, BUSINESS MANAGEMENT, ADMINISTRATION, OFFICE FUNCTIONS, SALES, MARKETING AND DISTRIBUTION, IMPORTING EXPORTING, MARKET RESEARCH, PRODUCT DEMOSTRUCTION, SAMPLE DISTRIBUTION, SERVICE RELATED TO ONLINE TRADING AND SHOWROOM OF CLEANING OF CLOTHING, DIAPER CLEANING, DRY CLEANING, WASHING, CLOTHING REPAIR, FUR CARE CLEANING AND REPAIR, WASHING OF LINEN, LINEN IRONING, LAUNDERING, LEATHER CARE CLEANING AND REPAIR, MENDING CLOTHING, PRESSING OF CLOTHES, PUMICING, RENOVATION OF CLOTHING, ALL TYPE OF CLOTHING, SHOES AND TOYS WASHING SERVICES INCLUDED IN CLASS - 35.
4156443    24/04/2019

SHIV SHANKAR GOYAL
BG-6/191A paschim vihar new delhi 110063
INDIVIDUAL

Address for service in India/Attorney address:
TM LEGAL SOLUTIONS
WP-502D, SHIV MARKET, ASHOK VIHAR, DELHI-110052

Proposed to be Used
DELHI
wholesale, trading, online selling of safety and life-saving equipment, included in class-35
WABICASA

4156460  24/04/2019

G. RAHUL
155, Pocket C-5, Sector 6, Rohini, Delhi 110085, India

Address for service in India/Attorney address:
LALL & SETHI
D-17, South Extension Part II, New Delhi 110049, India

Proposed to be Used
DELHI

Advertising; Business management; Business administration; Office functions.
BITZYKART

4156620 24/04/2019

BITZY COMMERCE PVT. LTD.
P-100, BLOCK-A, LAKE TOWN, KOLKATA-700089, WEST BENGAL, INDIA.

Body Incorporate

Address for service in India/Agents address:
CHAKRABORTY & ASSOCIATES
13/1A GOVERNMENT PLACE EAST,3RD FLOOR (TIMES OF INDIA BLDG.),KOLKATA 700 069,WEST BENGAL,INDIA.

Proposed to be Used
KOLKATA

The bringing together, for the benefit of others, of a variety of goods (excluding the transport thereof), enabling customers to conveniently view and purchase those goods; such services may be provided by retail stores, wholesale outlets, through mail order catalogues or by means of electronic media, for example, through web sites or television shopping programmes.
EeeHaw

4156690 24/04/2019

COVER DIARIES
E/004, Versova Sameer Chsl, Sadhu Vaswani Lane, Jp Road, Seven Bunglows, Near Lokhandwala, Andheri (W), Mumbai - 400053

Partnership Firm

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used

MUMBAI

Retail services of Mobile telephones, Devices for hands-free use of mobile phones, Mobile phone straps, Mobile phone holders, Mobile phone batteries, Headsets for mobile phones, Mobile phone cases, Displays for mobile phones.
4156803  24/04/2019
RIKHAB TEX CREATION PRIVATE LIMITED
SHOP NO.226, KRISHNA CHOWK, MJ.MARKET, KALBADEVI, MUMBAI
Body Incorporate
Address for service in India/Attorney address:
BALAJI R. BARGE
M/s. VEDIC IP, E-212, 2nd Floor, Tower No.3, International Infotech park, Vashi, Navi Mumbai- 400703

Proposed to be Used
MUMBAI
Advertising; Business management; Business administration; Office functions related to fabrics.
SAIMAX

4157005   24/04/2019
MOUSAM AGARWAL, TRADING AS : M/S. SAIMAX
VEGA CIRCLE MALL, 3RD MILE SEVOKE ROAD, SILIGURI - 734008, WEST BENGAL, INDIA
AN INDIAN PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
JEETEN KUMAR DHAL, ADVOCATE
ROOM NO.28, 3RD FLOOR, 40, WESTON STREET, KOLKATA 700 013, INDIA.

Proposed to be Used
KOLKATA
RETAIL SHOP, RETAIL AND WHOLESALE SERVICES OF READYMADE GARMENTS, APPAREL FABRICS, BAGS, FOOTWEAR, CLOTHING AND FOOTWEAR ACCESSORIES
4157112    25/04/2019
G.V PRABHU
NO:4 & 5, NAGESHWARAO ROAD, PANAGAL PARK SHOP, NO 31, 32, D.N.S PLAZA, T.NAGAR, CHENNAI-600017
Single Firm
Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010
Proposed to be Used
CHENNAI
Wholesale, Retail sale and Onlinesale of Readymade Garments, Clothing, Sarees
4157304  25/04/2019  
SHAREIT (HK) TECHNOLOGY LIMITED  
23/F., Lincoln House, Taikoo Place, 979 King's Road, Quarry Bay, Hong Kong  
SERVICE PROVIDERS  
A Company duly organized and existing under the laws of Hong Kong  
Address for service in India/Attorney address:  
DEXTEROUS LAW OFFICES  
M-167, 1st Floor, Greater Kailash II, New Delhi-110048  
Proposed to be Used  
To be associated with:  
3729070  
DELHI  
ADVERTISING, OFFICE FUNCTIONS WHICH INCLUDES ADVERTISING SERVICES ON INTERNET, MOBILE OR TRADITIONAL MEDIA, AND TO CREATE ADVERTISING NETWORKS TO CONNECT SERVICE PROVIDERS AND CLIENTS.
ECOBAZAR

4157337  25/04/2019

SMT. KALPANA P. SHAH
5-1-237/A/3, Hill Street, Old Ghasmandi, Ranigunj, Secunderabad – 500 003, Telangana, India.

Address for service in India/Agents address:
S.BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIX PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.

Proposed to be Used
CHENNAI

Retail Service, Retail Store Services, Online Ordering Services, Import & Export, Merchandising Services For Inducing The Purchasing Public To Buy The Goods Of Others.
4157591    25/04/2019
BE WEIRDO PRIVATE LIMITED
OFFICE NO-308,9/54(NAMDHARI CHMABER) D B GUPTA ROAD ,KAROL BAGH, CENTRAL DELHI- 110005
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
JYOTI BANSAL
21, NEW LAYAL PUR EXTENSION, CHANDER NAGAR, DELHI-110051

Proposed to be Used
DELHI
TRADING AND MARKETING, IMPORT-EXPORT, WHOLESALE AND RETAIL AND DISTRIBUTION SHIP, DISPLAYING,
SUPPLYING, SHOWROOM & OUTLETS RELATING TO WORKS OF ART; CLOTHING, HEADGEAR AND FOOTWEAR;
TEXTILE GOODS INCLUDING BUT NOT LIMITED TO PLACEMATS, TABLEMATS, BED SHEETS, BLANKETS AND QUILTS,
TOWELS, NAPKINS, PILLOW AND CUSHION COVERS, CUSHIONS, TABLE RUNNERS, CARPETS AND DAREES; MOBILE
COVERS, MUGS, BADGES, WALL POSTERS, STATIONERY; GOODS OF PAPER; GOODS IN LEATHER AND IMITATIONS
OF LEATHER; WATCHES, JEWELRY AND GOODS MADE OF PRECIOUS METALS AND THEIR ALLOYS OR COATED
THEREWITH OR BEJEWELED WITH PRECIOUS STONES; ENABLING CUSTOMERS TO CONVENIENTLY VIEW AND
PURCHASE THESE GOODS -
Nesgold
4157642  25/04/2019
VENKATESH BABUR
LIG-411, 12TH CROSS, NAVANAGAR, HUBLI-580025
THE TRADEMARKS ACT, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanamal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Advertising; Business management; Business administration; Office functions
PARAS NATH S/O SH. MANIK CHAND
LYC ROOM NO.1, YADAV NAGAR SHANKAR ROAD, AMBOLI, JOGESHWARI (WEST) MUMBAI, 400102
SINGLE FIRM

Address for service in India/Attorney address:
ATUL KUMAR SAHUWALA
84 B OLD DHAN MANDI, SRI GANGANAGAR-335001, RAJASTHAN

Proposed to be Used
MUMBAI

advertising business management business administration office functions in class 35
RUSOMA

4157946  25/04/2019

RUSOMA LABORATORIES PRIVATE LIMITED
149 BHAMORI, RUSOMA CHAURAH, A.B.ROAD, INDORE-452010

A company incorporated under the Indian Companies Act.

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used

MUMBAI

BUSINESS MANAGEMENT AND ADMINISTRATIVE SERVICES; BUSINESS DEVELOPMENT; BUSINESS RESEARCH AND INQUIRIES; BUSINESS INFORMATION; BUSINESS AUDITING AND FINANCIAL AUDITING SERVICES; BUSINESS EVALUATIONS; CONSULTANCY RELATING TO BUSINESS PLANNING; BUSINESS ADVISORY SERVICES; MARKETING AND PROMOTION SERVICES; BUSINESS ACQUISITIONS; BUSINESS PROJECT MANAGEMENT; BUSINESS SECRETARIAL SERVICES; BUSINESS APPRAISALS; ACCOUNTING SERVICES; BOOK-KEEPING SERVICES; TAX AUDITING; ADVERTISING SERVICES; ADVERTISING BY MAIL ORDER; DEMONSTRATION OF GOODS FOR PROMOTIONAL OR ADVERTISING PURPOSES; ARRANGING AND CONDUCTING EXHIBITIONS FOR ADVERTISING, COMMERCIAL OR TRADE PURPOSES; ARRANGING AND CONDUCTING TRADE SHOWS; BUSINESS AND MARKETING CONSULTANCY; PROVIDING BUSINESS INFORMATION IN THE FIELD OF SOCIAL MEDIA; INFORMATION, ADVISORY AND CONSULTANCY SERVICES RELATING TO BUSINESS MANAGEMENT AND BUSINESS ADMINISTRATION PROVIDED ON-LINE OR VIA THE INTERNET.
4158035  25/04/2019
MAUVEON INTERNATIONAL PRIVATE LIMITED
402, Kailash Tower, Shiv Bhagtani Manor, Near S. M. Shetty School, Chandivali, Powai, Mumbai- 400072, Maharashtra, India
Company

Address for service in India/Attorney address:
ADV. PAYAL JAIN
218, Second Floor, B Wing, Building No. 3, Mittal Industrial Estate, Marol, Andheri East, Mumbai - 400059

Proposed to be Used
To be associated with:
4150272

MUMBAI
Advertising; business management; business administration; advertising / publicity; demonstration of goods; marketing; organization of exhibitions for commercial or advertising purposes; organization of trade fairs for commercial or advertising purposes; presentation of goods on communication media, for retail purposes; provision of an on-line marketplace for buyers and sellers of goods and services; shop window dressing, as covered under Class 35
YASH RAJ FILMS PVT LTD
#5, Shah Industrial Estate, Veera Desai Road, Andheri (West), Mumbai-400053, India

Address for service in India/Attorney address:
BANANAIP COUNSELS
BananaIP Counsels, No.40, 2nd Floor, 3rd Main Road, JC Industrial Estate, Kanakapura Road, Bangalore-560062

Used Since : 06/05/2018

To be associated with:

MUMBAI
Advertising and marketing services, business management, business administration and office functions relating to film and music production, movie projectors and accessories, motion pictures, movie studio, movie theatre, production of radio and television programmes and shows, radio entertainment, recorders and theatre productions
4158257   25/04/2019
AVDHESH KUMAR SHARMA
a-73/c street no 5 new ashok nagar delhi 110096
self
Address for service in India/Attorney address:
AVDHESH KUMAR SHARMA
A-73/C, STREET-5, NEW ASHOK NAGAR DELHI-110096
Proposed to be Used
DELHI
business accounting
4158503  26/04/2019
M/S. ADYAR GATE HOTELS LIMITED
NO.132, T.T.K. ROAD, ALWARPET, CHENNAI-600018
NA
Address for service in India/Attorney address:
S.RENUKA
BALAJI APARTMENT, FLAT A-2, A-BLOCK, GROUND FLOOR, NO.38, PARANAGASUPURAM STREET, KODAMBakkAM,
CHENNAI - 600 024
Used Since :20/04/2015

CHENNAI
ADMINISTRATION OF A DISCOUNT PROGRAMME FOR ENABLING PARTIES TO OBTAIN DISCOUNTS ON GOODS AND SERVICES THROUGH USE OF A DISCOUNT MEMBERSHIP CARDS
4158610  26/04/2019
NASEEMBANI S. LUHAR TRADING AS :- BLESSING ACADEMY
2ND FLOOR, NOOR UMAR MANSION, OPP. BRTS BUS STOP, ASTODIYA CHAKLA, AHMEDABAD-380001
INDIAN PROPRIETORSHIP CONCERN
Address for service in India/Attorney address:
TECHMETIX LEGAL SERVICES
11,SUN SPOT RAW HOUSE, NEAR GURUDWARA,S.G.HIGHWAY,BODAKDEV,AHMEDABAD-380059,GUJARAT(INDIA)

Proposed to be Used
AHMEDABAD
WHOLESALE, RETAIL SERVICES, ONLINE AND OFFLINE TRADING OF HONEY INCLUDING IN CLASS -35
Trade Marks Journal No: 1907, 24/06/2019

4158641 26/04/2019

M/S ONLINE BUSINESS SOLUTIONS
Plot No. 108, Shop No. 876/1, Near Suraj House, Patli Pada, Ghodbunder, Thane, Maharashtra
Partnership Firm

Address for service in India/Agents address:
BASSI & ASSOCIATES
4, FIRST FLOOR, SYNDICATE COMPLEX, BINDRABAN ROAD, CIVIL LINES, LUDHIANA-1
Used Since: 01/04/2019

MUMBAI

Advertising; Import-Export Agencies; Provision of an on-line marketplace for buyers and sellers of goods and services; online advertising on a computer network, marketing, sale promotion for others, Retail or Wholesale services for Hand Tools and Implements (Hand operated), Cutlery, Side Arms, Razors, Hand-operated hygienic and beauty Implements for human and animals, Hand-operated Tools and Implements for Treatment of material, and for construction, Repair and Maintenance, cutting, drilling, grinding, sharpening and surface treatment hand tools, Scientific, Nautical, Surveying, Photographic, Cinematographic, Optical, Weighing, Measuring, Signalling, Checking (Supervision), Life-saving and Teaching apparatus and Instruments, Electronic Pens (Visual Display Units), Electronic Agendas, Electronic Pocket Translators, Electronic Access Control Systems for Interlocking Doors, Electronic Key Fobs being Remote Control Apparatus, Batteries for Electronic Cigarettes, Computer Peripheral Devices, waterproof Cases for Smart phones, Cell Phone Straps, Protective Films adapted for smartphones, mobile telephones, cell phones, cellular phones, microprocessors, Headphones, Covers for smartphones, Household or Kitchen Utensils and Containers, Combs and Sponges; Brushes (except Paint Brushes); Brush-making materials, Articles for Cleaning purposes; Steelwool; Unworked or semi-worked glass (except glass used in Building); glassware, Porcelain and earthenware, Clothing, Footwear, Headgear, Bathing Suits, Coats, clothing of Leather, Dresses, Dressing Gowns, Gloves (Clothing), Jackets (Clothing), Knitwear (Clothing), Leggings (Leg Warmers), Leggings (Trousers), Petticoats, Ready-made Clothing, Saris, Shawls, Shirts, Skirts, Suits, Tee-Shirts, Tights, Trousers, Uniforms
DHK RETAIL
4158691  26/04/2019

KAMLA S
BHANGI GALI, J SHREE METAL WAALI BUILDING, 1ST FLOOR, ROAD NO-1A, MUMBAI - 400099

THE TRADEMARKS ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI

Provision of an online marketplace for buyers and sellers of goods and services, Advertising; Business management; Business administration; Office functions
Trade Marks Journal No: 1907 , 24/06/2019           Class 35

4158745    26/04/2019
KARUN KAURA
87,MANJIT NAGAR,PATIALA-147001
INDIVIDUAL
Address for service in India/Attorney address:
RAJIV KUMAR CHOUDHRY
C1A, LGF, Nizamuddin East, New Delhi - 110013
Proposed to be Used
DELHI
Advertising; Business management; Business administration; Office functions
AMIT GUPTA
1/29A, Shanti Niketan Near Vasant Kunj Flyover, New Delhi-110021
INDIVIDUAL

Address for service in India/Agents address:
PRAMOD KUMAR KAPOOR (ADVOCATE)
47-A, GOVIND PARK, KRISHNA NAGAR DELHI

Proposed to be Used

DELHI
The bringing together, for the benefit of others, of a variety of goods, excluding the transport thereof, enabling customers to conveniently view and purchase those goods, Comparison shopping services, Demonstration of goods and products, Commercial business management and Advertising
OCKLER

4158818    26/04/2019
DEVARAJ M (INDIAN NATIONAL, PROPRIETOR), TRADING AS YUVA GARMENTS
#-19, Soosaiyapuram, Opp YWCA Rayapuram, Tiruppur - 641601, Tamil Nadu
A Proprietorship Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (CHENNAI)
13,1ST CROSS STREET,SRIPURAM COLONY,ST.THOMAS MOUNT,CHENNAI-600016

Proposed to be Used
CHENNAI
Retailing and wholesale services related to clothing
Schoolpreneur
4158860 26/04/2019
ACTUALIZATION EDUTECH PRIVATE LIMITED
355, Road Number 23A, Venkatagiri, Jubilee Hills, Hyderabad, Telangana 500033
Private Limited Company

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Used Since: 12/10/2018

CHENNAI
ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS, MARKETING, ON-LINE ADVERTISING ON A COMPUTER NETWORK, PROVISION OF AN ON-LINE MARKETPLACE FOR BUYERS AND SELLERS OF GOODS AND SERVICES
4158924   26/04/2019
M/S.MAPOTH INFRA PRO LLP
1-A, GOPI TOWER, JAY AMBE NAGAR, CANAL ROAD, MORBI-363641
THE APPLICANT IS LIMITED LIABILITY PARTNERSHIP FIRM REGISTERED AND INCORPORATED UNDER THE
LIMITED LIABILITY PARTNERSHIP ACT OF 2008

Address for service in India/Attorney address:
MAYUR Y. PAREKH, ADVOCATE
SF/ 203, ANGAN APARTMENT, OPP. JALARAM MANDIR, NEW SAMA ROAD, VADODARA - 390 008

Proposed to be Used
AHMEDABAD
MARKETING IN CERAMIC VITRIFIED TILES, CERAMIC WALL TILES, CERAMIC GLAZED VITRIFIED TILES, CERAMIC
FLOOR TILES, SANITARY WARES, CP FITTINGS, HARDWARES, BUILDING MATERIALS, LAMINATES, PLYWOODS.
4158985  26/04/2019
BRAMHANAND. G. M
NO.B-225, 3RD FLOOR, SSVR LOTUS POND APARTMENT, HALASAHALLI ROAD, VARTHUR, BANGALORE – 560087
Individual
Address for service in India/Agents address:
C. PRAKASH
1A, Post Office Road, 1st floor, Krishnaswamy Nagar, Ramanathapuram, Coimbatore-641045.
Proposed to be Used
CHENNAI
Commercial management, Business management organisation, Business file management, Business records management, Human resources management, Human resources management and recruitment services.
4159031    26/04/2019
APPI PRODUCTS PRIVATE LIMITED
145, 8TH MAIN ROAD, AMBEDKAR NAGAR, WHITEFIELD, BANGALORE-560066
The Trade Marks Act, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Advertising; Business management; Business administration; Office functions
4159036  26/04/2019

V.A.VALVIL ORI
11, ABIRAMI NAGAR, RAMANATHAPURAM COIMBATORE 641045

THE TRADEMARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI

Wholesale services relating to fabrics; Retail services for fabrics; Advertising; Business management; Business administration; Office functions
4159041  26/04/2019
S.DASS KUMAR SOLE PROPRIETOR OF YALLI MARKETING
NO.3, PATHU NOMBU STREET, NEAR PALLIVASAL, GORIPALAYAM, MADURAI -625002
THE TRADE MARK ACT- 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Advertising; Business management; Business administration; Office functions
4159061  26/04/2019
VAKRATUNDA HEALTHCARE
Vakratunda Healthcare, 6, Ground Floor, Linnat CHS Ltd, Opp. Military Camp, Kalina, Santacruz (E), Mumbai - 400029
A Registered Partnership Firm.
Address for service in India/Agents address:
ANIL D. SAWANT
2/38 NEW PRADHAN BUILDING ACHARYA DONDE MARG NEAR CHILDREN WADIA HOSPITAL PAREL MUMBAI-400012
Proposed to be Used
MUMBAI
Display, Retail, Distribution, Trading, Marketing, Advertising, Import And Export Relating To Pharmaceutical, Surgical, Medicinal, Allopathic, Ayurvedic, Veterinary, Instruments, Sterilization & Vaccines Products
4159143  26/04/2019
TEJAS AGRO IRRIGATION SYSTEMS PRIVATE LIMITED
Nishant Park, Gat No.- 97/1 B, Bhandishegaon, Tal – Pandharpur, Dist – Solapur, Maharashtra-413304 India
A Registered Company Incorporated Under Indian Companies Act, 2013

Address for service in India/Agents address:
AMOL ATMARAM WALKAR
001, Amardeep Apartment, Plot No.185, Sector 9, New Panvel(E)-410206

Used Since :29/06/2015

MUMBAI
Advertising; business management; business administration; office functions in the field of manufacturing of irrigation systems
TEA CIRCLE

4159152  26/04/2019
ROHEEN MALU
H2, Block 2, Neelkamal Apartments, Parnami Mandir Road, Siliguri - 734001 West Bengal.
Proprietor
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :23/12/2016
KOLKATA
ADVERTISING, MARKETING, ONLINE ADVERTISING ON A COMPUTER NETWORK, PRESENTATION OF GOODS ON
COMMUNICATION MEDIA, FOR RETAIL PURPOSES, PROVISION OF AN ON-LINE MARKETPLACE FOR BUYERS AND
SELLERS OF GOODS AND SERVICES
PRIMO LIQUORS & FINE WINE

4159160  26/04/2019

SHYAM KANTILAL KARIA
C/103, SAI SAMARTHI, NEXT TO FLAGS HOTEL, LINK ROAD, MALAD (WEST), MUMBAI - 400064, MAHARASHTRA, INDIA
Single Firm

Address for service in India/Attorney address:
SANDESH GOPAL ALHAT
ROOM NO. B/6, SONANI NAGAR CHS, BEHIND PENINSULA HOTEL, OPP GANESH TEMPLE, NEAR METRO STATION, SAKINAKA, MUMBAI - 400072

Proposed to be Used

MUMBAI

ADVERTISING, MANAGING AND OPERATING A RETAIL STORE SERVICES WHEREBY VARIOUS PRODUCTS SUCH AS WINES, SPIRITS, LIQUORS, BEERS
4159263  26/04/2019
SHAIK MAHABU SUBHANI
H.NO:4-72, RAM NAGAR, INKOLLU, PRAKSAM-523167
proprietor

Address for service in India/Attorney address:
NARESH KUMAR PUTREVU
Flat No. 303, Anandha Plaza, Behind Spearmint Sandhya Hotel, Lakdikapool-04, Hyderabad, A.P.

Proposed to be Used
To be associated with:
3544557

CHENNAI
Advertising and Promotion of Business services
BIZLYNX
4159381  26/04/2019
BIZLYNX CONSULTANCY SERVICES PRIVATE LIMITED
OFF 208, AMAR NEPTUNE, BANER SN 6/1/1, BH, FOOD BAZAR PUNE 411045 MAHARASHTRA INDIA
Private Limited Company
Address for service in India/Agents address:
POORVA MUKUND ARANKALLE
12, SAI VIHAR APARTMENTS, OPP. PUNE PEOPLE’S CO-OP. BANK, KARVENAGAR, PUNE-411052.
Proposed to be Used
MUMBAI
Advertising, business management, business administration, office functions
4159389   26/04/2019
YOU ARE LOVED
Plot No.18, Bhubaneswar Nagar, Mambakkam Main Road, Sithalapakkam, Chennai – 600126, Tamil Nadu
Trust
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :26/12/2018

CHENNAI
ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS, MARKETING, ON-LINE
ADVERTISING ON A COMPUTER NETWORK, PROVISION OF AN ON-LINE MARKETPLACE FOR BUYERS AND SELLERS
OF GOODS AND SERVICES
SATISH LIPNE PROPRIETOR OF V.M. GROUP
SHOP NO.9, TAPDIYA CIRCLE NEAR BY DOMINOS PIZZA BAZAAR, AURANGABAD
PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
DRBDLEGALYUKTI
D204 2ND FLOOR KARAMAPURA NEW DELHI 110015

Proposed to be Used
Mumbai
Marketing, distributions and retails and wholesale of all type of of ready made garments, ready-to-wear clothing and all services included in class 35
4159570  27/04/2019

WONDERBEATS ACCESSITORIUM PRIVATE LIMITED
18004, PLOT NO, GH-03, 16 TH AVENUE, SEC-16C, GAUR CITY-2, GREATER NOIDA - 201009

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Marketing, Direct marketing, Online marketing, Product marketing, Computerized online ordering services, Retail and Wholesale ordering services, Provision of an on-line marketplace for buyers and sellers of goods and services, Provision of information and advisory services relating to e-commerce, import-export agency services. Arranging of contracts, for others, for the buying and selling of goods, Retail and Wholesale ordering services.
4159573  27/04/2019
ANDLEEB
3RD FLOOR,463,GALI BAHAR WALI CHATTA LAL MIYA DARYA GANJ,NORTH DELHI,DELHI-110006
THE TRADEMARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
DELHI
Advertising; Business management; Business administration; Office functions
4159605    27/04/2019
PARESH GEHI
ROW HOUSE 76, SHIKHARJI DREAMZ, TALAVALI CHANDA, NEAR ANSAL TOWN, INDORE-453771
The Trade Marks Act, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI
Advertising agency services, Advertising services provided by a radio and television advertising agency, Publicity agency services included in class 35.
MULTI AMBIT PRIVATE LIMITED
L-24 LAJPAT NAGAR-II NEW DELHI-110024
PRIVATE LIMITED COMPANY (ACTIVE)
Address for service in India/Agents address:
AMAR GOPAL GAMBHIR
21/16, 2ND FLOOR, WEST PATEL NAGAR, NEW DELHI-110008
Used Since :01/12/2016
DELHI
OFFICE FUTIONS i.e. GST; TAXATION; INCOME TAX CONSULTATION AND CARRY ON THE BUSINESS OF PROVIDING SERVICES TO CLIENTS AND MANAGEMENT CONSULTANCY ADVICE TO CORPORATE CLIENTS.
4159819  27/04/2019
SUMESH P.C.
PARAPURAM,PERUMBAVOOR,ERNAKULAM-683542
Sole Proprietor

Address for service in India/Attorney address:
LAWYERS' ARCADE
SUPEX CORNER, 2ND FLOOR, SUB REGISTRAR OFFICE ROAD, NEAR GOVT, TRAINING SCHOOL, KANNUR-670 002.
KERALA, INDIA.

Proposed to be Used
CHENNAI
WHOLESALING, RETAILING, EXPORTING, IMPORTING, MARKETING OF THE MATTRESSES, BEDS, PILLOWS, BEDROOM FURNITURE, BEDROOM FURNITURE ACCESSORIES, PILLOWS, CUSHIONS, SOFAS,CUPBOARDS,FURNITURE.
INDISH ESTABLISHMENTS
DOOR NO.17/804-B, SECOND FLOOR, BACKER BUILDING, INDHIRA GANDHI ROAD, KOZHIKODE-673 004, KERALA STATE, INDIA
Partnership firm

Address for service in India/Attorney address:
LAWYERS' ARCADE
SUPREX CORNER, 2ND FLOOR, SUB REGISTRAR OFFICE ROAD, NEAR GOVT, TRAINING SCHOOL, KANNUR-670 002, KERALA, INDIA.

Proposed to be Used
CHENNAI
Retail & wholesale outlets and shops including services relating to distribution, trading and marketing of bakery, confectionery, cakes, bread, pastry, ice cream, sweets & savouries.
4159828 27/04/2019

P. A.ABDUL AZIZ
POKKAKILATH HOUSE,ARIYANNUR POST,THRISSUR-680 102,KERALA STATE,INDIA
Sole Proprietor

Address for service in India/Attorney address:
LAWYERS' ARCADE
SUPEX CORNER, 2ND FLOOR, SUB REGISTRAR OFFICE ROAD, NEAR GOVT, TRAINING SCHOOL, KANNUR-670 002.
KERALA, INDIA.
Used Since :01/11/2018

CHENNAI
OPERATING CHAIN OF STORES AND SHOPPING MALLS,BUSINESS OPERATION OF SHOPPING MALLS, MALLS FOR SHOPPING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS.
OILYES

4159861   27/04/2019
SHREEDHI AGROTECH PRIVATE LIMITED
Plot No. 92, Sy. No. 62/1/A, “Tech Mahindra” Road, Bahdurpally Village, Quthbullapur Mandal, Ranga Reddy – 500043, Telangana
Private Limited Company

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
CHENNAI
ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS, MARKETING, ON-LINE
ADVERTISING ON A COMPUTER NETWORK, PROVISION OF AN ON-LINE MARKETPLACE FOR BUYERS AND SELLERS
OF GOODS AND SERVICES
Iffort
4159886  27/04/2019
ITEMPERANCE CONSULTING PRIVATE LIMITED
S-389 GREATER KAILASH PART-1 NEW DELHI 110078
Private Company limited by shares wide CIN No.-U72100DL2010PTC198642
Address for service in India/Attorney address:
AYUSHI AGARWAL
605, Plot No. 55, Sector 56, Gurgaon, Haryana 122011
Used Since :20/07/2011
DELHI
Advertising Services, Publicity, Marketing and Promotional Services
Proposed to be Used

DELHI

Providing accommodation information in the nature of price comparison rating of accommodations; customer loyalty services and customer club services for commercial, promotional and/or advertising purposes; promoting the use of charge and credit card accounts of others through the administration of incentive programs; conducting customer loyalty, reward, affinity and incentive programs for commercial promotion and for advertising purposes; business consulting services in the field of travel and travel planning; providing airfare and hotel rate comparison information; advertising services, namely, promoting and marketing the goods and services of others via electronic communication networks.
4160020    27/04/2019
SEW BERY
SECTOR-6,RH-V,J-15,LANGE HOUSE ,VASHI NAVI MUMBAI-400703
THE TRADEMARK ACT - 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
MUMBAI
Retail services for clothing, Advertising; Business management; Business administration; Office functions
4160103  27/04/2019
EGWAY COMMUNICATION PRIVATE LIMITED
C/O JAYPRAKASH, AT-BELA, TAH-DISTRICT, BHANDARA BELA BHANDARA BHANDARA MH 441906 IN
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
MUMBAI
Marketing, Direct marketing, Online marketing, Product marketing, Computerized online ordering services, Provision of an on-line marketplace for buyers and sellers of goods and services, Provision of information and advisory services relating to e-commerce, Retail services provided by pharmacies, Retail services for pharmaceutical, veterinary and sanitary preparations and medical supplies, Retail or wholesale services for pharmaceutical, veterinary and sanitary preparations and medical supplies.
ADVANCE CATALYST PRIVATE LIMITED
511, Raikar Chambers, Next to Jain Temple, Govandi East Mumbai - 400 088, Maharashtra
Private Limited Company

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
MUMBAI
ADVERTISING, MARKETING, ON-LINE ADVERTISING ON A COMPUTER NETWORK, PRESENTATION OF GOODS ON COMMUNICATION MEDIA, FOR RETAIL PURPOSES, PROVISION OF AN ON-LINE MARKETPLACE FOR BUYERS AND SELLERS OF GOODS AND SERVICES
RAKSHITH THAYI
#9, Kuber Nivas, Sri Sai Baba Road, Banagirinagara, Banashankari 3rd Stage, Bangalore -560085
Individual

Address for service in India/Attorney address:
GOPINADH G
48-7-13a,Sai Sujatha Nilayam, ESI Hospital Road, Gunadala, Vijayawada-520004,Krishna, Andhra Pradesh

Used Since :11/07/2018

CHENNAI
Advertising; Business management; Business administration; Office functions
SHRUTI MAHAJANS
4160391  27/04/2019

SHRUTI MAHAJAN
FLAT NO:301, NEELGIRI GARDENS APARTMENT, NEW BADAMI NAGAR (BEHIND ROYAL ENFIELD SHOWROOM),
KESWAPUR, HUBBALLI-580 023, KARNATAKA
AN INDIAN NATIONAL

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used
CHENNAI
RETAIL SERVICES PROVIDED BY CLOTHING BOUTIQUES
SPECINN

4160437  28/04/2019
SPECINN PRIVATE LIMITED
A-201, ANANDNAGAR BLDG-1 -2 CHS LTD, DR BABASAHEB AMBEDKAR RD,DEVCHAND NAGAR, BHAINNDAR WEST,
THANE, Thane, Maharashtra, India, 401101
My Trademark Class is 35
Company Incorporated under Companies Act, 2013

Proposed to be Used
MUMBAI
On-line trading services, enabling and facilitating customers to customize and design variety of goods via online platform,
and to provide ordering retail service, the value and prices of goods and delivery of the goods, that is, Customized online
retail store.
MR. DEEPESH JAIN TRADING AS VARDHMAN TRADING CO.
IX/6464, NEHRU GALL, GANDHI NAGAR, DELHI-110031.

PROPRIETORSHIP

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
To be associated with:
1514521

DELHI
4160532   28/04/2019
BEST SALE STORE
Second Floor, 7/163, Ramesh Nagar, Delhi-110015
PROPRIETOR
Address for service in India/Attorney address:
KIRAN KUMARI
SCO 20-21, FIRST FLOOR, BATRA PLAZA, GEETA BHAWAN CHOWK, SONIPAT, HARYANA-131001
Proposed to be Used
DELHI
E-COMMERCE
4160553 28/04/2019
SMT. JANKIBEN L. KAPURIYA, PROPRIETOR OF, VENUS ENTERPRISE
PLOT NO. 129, SANSKAR INDUSTRIES SOCIETY MAIN ROAD, OPP. POOJA PAN, RAJKOT-360002, GUJARAT,
proprietor

Address for service in India/Attorney address:
JIGNESH K. MAJITHIYA, ADVOCATE

Proposed to be Used
AHMEDABAD
Services of Retail, Wholesale, Online Marketing, Online ordering of Hand tools and implements, hand-operated For kitchen use; Cutlery, Cutters, Household or kitchen utensils and containers; Cookware and tableware, except forks, knives and spoons; Combs and sponges; Brushes, except paintbrushes; Brush-making materials; Articles for cleaning purposes
GUANGZHOU LIZHI NETWORK TECHNOLOGY CO., LTD.
3-07A, NO.309 HUANGPU BOULEVARD, TIANHE DISTRICT, GUANGZHOU, GUANGDONG PROVINCE, P.R. CHINA
A Company organized under the laws of China.

Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301

Proposed to be Used
DELHI

Advisory services for business management; sales promotion for others; presentation of goods on communication media, for retail purposes; layout services for advertising purposes; advertising; advertising agency services; rental of advertising time on communication media; online advertising on a computer network; systemization of information into computer databases.
Indiwest
4160623  29/04/2019
SAURABH SHARMA S/O. SH. GYAN PRAKASH SHARMA
AT- B-1-97, SUDARSHANA NAGAR, Pawanpuri, Bikaner-Rajasthan
INDIVIDUAL
Address for service in India/Agents address:
G. D. Bansal & Associates.
M-118-B, Mahesh Colony, Laxmi Mandir Phatak, Jaipur - 302 015. (Rajasthan)
Proposed to be Used
AHMEDABAD
Advertising; Business management; Business administration; Office functions.
PRR Collections

4160647   29/04/2019

MAYA PANDEY
214, DDA Flats, Ashirwas Apartments, Mayur Vihar -3, Delhi-110096
Individual

Address for service in India/Attorney address:
KANIKA JAIN
LegalRaasta Technologies Pvt. Ltd, B-300 Saraswati Vihar Pitampura Delhi -110034

Proposed to be Used
DELHI
Advertising, Consulting, Office services
WAYCOOL FOODS AND PRODUCTS PRIVATE LIMITED
6&8, BHAGIRATHI AMMAL STREET, T.NAGAR, CHENNAI-600017
SERVICE PROVIDER
A PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
SAS PARTNERS
NO. 12/18, GOPALAKRISHNA STREET, RMS APARTMENTS, 3RD FLOOR, PONDY BAZZAR, T. NAGAR, CHENNAI - 600 017,
TAMIL NADU, INDIA.
Used Since :21/01/2018
CHENNAI
MARKETING OF THE PRODUCTS BY THE FARMERS DIRECTLY TO THE CUSTOMERS.
4160837  29/04/2019
NURTURELABZ CONSULTANTS PRIVATE LIMITED
First Floor Chitteth House, Ponnurunni East, PC Road, Vyttila P.O, Kochi, Ernakulam, Kerala, India - 682019
PRIVATE LIMITED
Address for service in India/Agents address:
N. RAMASWAMI
H-1/5, SWAGATH APARTMETNS, THIRUVALLUVAR NAGAR, TIRUVANMIYUR, CHENNAI - 600 041.

Proposed to be Used
CHENNAI
BUSINESS MANAGEMENT AND ORGANIZATION CONSULTANCY, SECRETARIAL SERVICES, ACCOUNTING, RECRUITMENT (PERSONNEL —), BUSINESS CONSULTANCY (PROFESSIONAL .4 IMPORT- EXPORT IMPORT- EXPORT AGENCIES, MANAGEMENT (ADVISORY SERVICES FOR BUSINESS —), PAYROLL PREPARATION, TAX PREPARATION.
4160877    29/04/2019
SHENZHEN TAIHENG PHOTOELECTRIC CO.LTD
3th Floor, Building 8, Huihao Industrial Park, No.5 Industrial Zone, Gongshuikou, Gongming Street, Guangming New District, Shenzhen, China
Company
Address for service in India/Attorney address:
INTEPAT IP SERVICES PVT LTD
NO.8, 1ST FLOOR, 15TH CROSS, 100FT RING ROAD, JP NAGAR, 6TH PHASE, BANGALORE-560078.
Proposed to be Used
CHENNAI
Publicity; radio advertising; outdoor advertising; business management assistance; marketing; personnel recruitment; compilation of information into computer databases; organization of exhibitions for commercial or advertising purposes; marketing research; presentation of goods on communication media, for retail purposes.
4160887  29/04/2019
SREEKANTH.D
trading as ;NARTHAKI DANCE COSTUMES
MARKET ROAD, NILESHWAR, KASARAGOD, DIST, KERALA-671314.
SERVICE PROVIDER
SOLE PROPRIETOR
Used Since :03/04/2018
CHENNAI
BRINGING TOGETHER, FOR THE BENEFIT OF OTHERS, OF A VARIETY OF GOODS ENABLING CUSTOMERS TO CONVENIENTLY VIEW AND PURCHASE THOSE GOODS.
4160896  29/04/2019

MR. ANKIT ARORA PROPRIETOR OF M/S MEGAMIND ENTERPRISES
62-63, Street No. 2, Deep Vihar, Bahadur Ke Road, Ludhiana-141008 (Punjab)
Proprietorship

Address for service in India/Agents address:
BASSI & ASSOCIATES
4, FIRST FLOOR, SYNDICATE COMPLEX, BINDRABAN ROAD, CIVIL LINES, LUDHIANA-1

Used Since :01/02/2017

DELHI

Distribution of goods for advertising purpose, Online Marketing Services, Advertising, Marketing, Wholesale & Retail services relating to Clothing (Except Footwear’s), Headgear, Optical Lenses, Spectacle Lenses, Ophthalmic Lenses, Spectacle Glasses, Sunglasses, Goggles, Spectacle Frames, Spectacle Cases, Contact Lenses, Optical Apparatus & Instruments, Leather & Imitations of Leather, Animal Skins, Hides, Trunks & Travelling Bags, Umbrellas & Parasols, walking sticks, Whips, harness and saddler, Lace & Embroidery, Ribbons & Braid, Buttons, Hooks, Eyes, Pins, Needles, Artificial Flowers, Cuff-Links, Tie Clips, Rings, Bracelets, Earrings, Necklaces, Brooches Watches, Chronometers, Clocks, Watch Bracelets & Straps, Boxes of Precious Metals for Watches & Jewellery
CIDM
4160915  29/04/2019
SH. PULKIT GOGNA
trading as ;SH. PULKIT GOGNA
967, SECTOR-9, PANCHKULA, PIN CODE-134109, INDIA.
SERVICE PROVIDERS
Address for service in India/Agents address:
VENUKA KUMARIA.
5673, DUPLEX MODERN HOUSING COMPLEX, MANIMAJRA, U.T. CHANDIGARH.
Proposed to be Used
DELHI
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS IN DIGITAL MARKETING.
Trade Marks Journal No: 1907 , 24/06/2019        Class 35

PopSnap
4160935    29/04/2019

COVER DIARIES
E/004, Versova Sameer Chsl, Sadhu Vaswani Lane, Jp Road, Seven Bungalows, Near Lokhandwala, Andheri (W), Mumbai - 400053
Partnership Firm

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
MUMBAI
Retail Services for Mobile phone cases, Mobile phone holders, Mobile phone batteries, Mobile telecommunications handsets.
Popsnaps
4160937    29/04/2019

COVER DIARIES
E/004, Versova Sameer Chsl, Sadhu Vaswani Lane, Jp Road, Seven Bungalows, Near Lokhandwala, Andheri (W), Mumbai - 400053

Partnership Firm

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used

MUMBAI
Retail Services for Mobile phone cases, Mobile phone holders, Mobile phone batteries, Mobile telecommunications handsets.
4160941    29/04/2019
RITU RATHI TRADING AS REEDA CREATIVE STITCHES
Baba Ramdev Ward, Ward No.-35, G.E. Road, Ganjpara, Durg, Chhattisgarh -491001
Proprietorship Firm

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
MUMBAI
Retail services of Clothing.
4160974  29/04/2019
AUCTA TECHNOLOGIES PRIVATE LIMITED
6, Rudra Bunglows, Nr Ashish School, Ramdevnagar, Satellite Ahmedabad, GJ-380015
Private Limited

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
AHMEDABAD

Wholesale distributorship services for automotive parts and components.
4161053  29/04/2019
TEMPROZE BUSINESS ASSOCIATES PVT LTD
trading as ; TEMPROZE BUSINESS ASSOCIATES PVT LTD
JAYANAGAR ROAD, MARADU, ERNAKULAM, 682304, KERALA
SERVICES PROVIDER
A PRIVATE LIMITED COMPANY
Address for service in India/Agents address:
COLLEGEUM KUNSULTANTS
T-10, EMPIRE BUILDINGS, OPP CENTRAL POLICE STATION, ERNAKULAM, KOCHI 18
Used Since : 19/01/2018
CHENNAI
DISPLAY, EXHIBITION, WHOLESALE & RETAIL OF ALL KINDS OF DRYFRUITS & SPICES.
NEO HELIX LABS
4161228   29/04/2019
SH. DEVENDER KUMAR PROPRIETOR OF M/S D K MEDICOS
575/519, ADARSH NAGAR, BALLABGARH, HARYANA.
INDIVIDUAL
Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :01/04/2019
DELHI
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICIAL FUNCTIONS, DISTRIBUTION, MARKETING, WHOLESALE AND RETAIL SERVICES RELATING TO MEDICINAL & PHARMACEUTICAL PREPARATIONS, HUMAN MEDICINES, VETERINARY PREPARATIONS, SURGICAL APPARATUS, COSMETICS PREPARATIONS AND DIETARY FOOD SUPPLEMENTS.
MOTINOVA

4161523    29/04/2019

WUHAN TTIUM MOTOR TECHNOLOGY CO., LTD.
Room 502, Building A6, No.9 Avenue Huacheng, East Lake High-tech Development Zone, Wuhan, Hubei, China

A Limited Liability Company incorporated under the laws of The People’s Republic of China

Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAI RANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.

Proposed to be Used
DELHI

Provision of an online marketplace for buyers and sellers of goods and services; advertising; presentation of goods on communication media, for retail purposes; business consultancy and advisory services; business consultancy; marketing; sales promotion for others; advertising consultancy; advertising via mobile telephone networks; providing marketing information via web sites
BankBazaar Aspiration Index

4161554    29/04/2019
A&A DUKAAN FINANCIAL SERVICES PRIVATE LIMITED
HAMEEDIA CENTRE, III FLOOR, NO.14/43, HADDOWS ROAD, NUNGAMBAKKAM, CHENNAI TN 600006 IN
An Indian Company

Address for service in India/Agents address:
PUTHRAN & ASSOCIATES
B-3, KESAVAN ORCHID (3RD FLOOR), 5/7, NORTH MADA ST., SRI NAGAR COLONY, SAIDAPET, CHENNAI-600015.

Used Since :18/07/2018
To be associated with:
1716135, 1734612

CHENNAI
Advertising; business management; business administration; office functions; promotion of financial and insurance services, on behalf of third parties; news clipping services; Marketing services; Providing advertising, marketing and promotional services, namely, development of advertising campaigns provided through online banners; Providing advertising space in news publications; Providing financial indices of select securities to enable consumers to evaluate investments and market trends in the securities market; Analysis of market research data and statistics; Assistance, advisory services and consultancy with regard to business analysis; Collection, systematization, compilation and analysis of business data and information stored in computer databases; Conducting business and market research surveys; Conducting online business management research surveys; Economic forecasting and analysis; Preparation of marketing surveys; Providing advice relating to the analysis of consumer buying habits; Public opinion surveys; Preparation of business surveys; Statistical analysis and reporting;
BankBazaar Moneymood

4161557    29/04/2019

A&A DUAAAN FINANCIAL SERVICES PRIVATE LIMITED
HAMEEDIA CENTRE, III FLOOR, NO.14/43, HADDOWS ROAD, NUNGAMBAKKAM, CHENNAI TN 600006 IN
An Indian Company

Address for service in India/Agents address:
PUTHRAN & ASSOCIATES
B-3, KESAVAN ORCHID (3RD FLOOR), 5/7, NORTH MADA ST., SRI NAGAR COLONY, SAIDAPET, CHENNAI-600015.

Used Since :23/01/2019

To be associated with:
1716135, 1734612

CHENNAI

Advertising; business management; business administration; office functions; promotion of financial and insurance services, on behalf of third parties; news clipping services; Marketing services; Providing advertising, marketing and promotional services, namely, development of advertising campaigns provided through online banners; Providing advertising space in news publications; Providing financial indices of select securities to enable consumers to evaluate investments and market trends in the securities market; Analysis of market research data and statistics; Assistance, advisory services and consultancy with regard to business analysis; Collection, systematization, compilation and analysis of business data and information stored in computer databases; Conducting business and market research surveys; Conducting online business management research surveys; Economic forecasting and analysis; Preparation of marketing surveys; Providing advice relating to the analysis of consumer buying habits; Public opinion surveys; Preparation of business surveys; Statistical analysis and reporting;
PIA ECOM PRIVATE LIMITED
ONE INDIABULLS CENTRE, GROUND FLOOR, PLOT No. 841, SENAPATI BAPAT MARG, ELPHINSTONE ROAD(WEST), MUMBAI – 400013
A PRIVATE LIMITED COMPANY

Proposed to be Used

MUMBAI
RETAILING OF FURNITURES, PRECIOUS METALS, STONES, JEWELLERY ITEMS, RUBBER AND PLASTIC GOODS, PAPER GOODS, PRINTED MATERIALS, HIDES AND LEATHERS, HOUSEHOLD ARTICLES, STATIONERY PRODUCTS, TEXTILES LAND FABRLCS, FLOOR COVERINGS AND WALL HANGINGS
4161822  30/04/2019
INTIN MARTECH PRIVATE LIMITED
trading as ;INTIN MARTECH PRIVATE LIMITED
S-212 PANCHSHEEL PARK, NEW DELHI-110017
SERVICE PROVIDERS
Address for service in India/Attorney address:
PAYAL KAKRA, ADVOCATE
10 BABAR LANE, BABAR ROAD, BENGALI MARKET, NEW DELHI-110001
Used Since :01/04/2019
DELHI
BUSINESS MANAGEMENT CONSULTANCY, BUSINESS MANAGEMENT AND ORGANIZATION CONSULTANCY, BUSINESS ORGANIZATION CONSULTANCY, PROFESSIONAL BUSINESS CONSULTANCY, ADVISORY SERVICES FOR BUSINESS MANAGEMENT; BUSINESS INFORMATION, BUSINESS APPRAISALS, BUSINESS INVESTIGATIONS, BUSINESS RESEARCH, COMMERCIAL INFORMATION AGENCIES, COST PRICE ANALYSIS ECONOMIC FORECASTING, NEWS CLIPPING SERVICES; MARKETING RESEARCH; BUSINESS MANAGEMENT ASSISTANCE, BUSINESS INQUIRIES; ADVERTISING, MARKETING AND PROMOTIONAL CONSULTANCY, ADVISORY AND ASSISTANCE SERVICES
4162302  30/04/2019
KISHAN MOHAN
SAPTHAA RECORDS, 72/1408, SHIVA KRIPA, ASOKA ROAD, KALOOR, KOCHI-682017
PROPRIETORSHIP
Address for service in India/Attorney address:
SUNITHA A
NISSAN BUSINESS SOLUTIONS PRIVATE LIMITED, FIRST FLOOR, VIMA PRESS BUILDING, ERAYIL KADAVU,
KOTTAYAM, KERALA – 686 001
Used Since :23/01/2018
CHENNAI
Advertising, business management, business administration, office functions.
GAMI

4162315  30/04/2019
M/S. SHRI GAMI INFOTECH PVT. LTD.
101, REAL TECH PARK, 1ST FLOOR, PLOT NO.39/2, SECTOR-30A, VASHI, NAVI MUMBAI - 400703

Body Incorporate

Address for service in India/Attorney address:
BALAJI R. BARGE
M/s. VEDIC IP, E-212, 2nd Floor, Tower No.3, International Infotech park, Vashi, Navi Mumbai- 400703

Proposed to be Used

MUMBAI

Advertising; Business management; Business administration; Office functions related to real estate.
IFFCO BAZAR
4162367  30/04/2019

IFFCO eBAZAR LIMITED
IFFCO Sadan, C-1, District Centre, Saket Place, New Delhi - 110017
A Company incorporated under the Companies Act, 1956

Address for service in India/Attorney address:
GLA LAW OFFICES
C-129, Second Floor, Lajpat Nagar-I, New Delhi -110024

Used Since: 19/04/2018

To be associated with:
3249247

DELHI
Advertising, business management, business administration, office functions.
4162368  30/04/2019
IFFCO eBAZAR LIMITED
IFFCO Sadan, C-1, District Centre, Saket Place, New Delhi - 110017
A Company incorporated under the Companies Act, 1956
Address for service in India/Attorney address:
GLA LAW OFFICES
C-129, Second Floor, Lajpat Nagar-I, New Delhi -110024
Used Since :19/04/2018
DELHI
Advertising, business management, business administration, office functions.
4162409 30/04/2019
SYNCHEM POLYMERS PVT. LTD. A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956
C/O. SHANTI PHYSIOTHERAPY CLINIC, SAVSAR PLOT 16/2, NR. KK STEEL, OFF SANALA ROAD, MORBI - 363641.
GUJARAT - INDIA.
NEW
Address for service in India/Attorney address:
T.C.PATEL & CO.,
229, GOLDEN PLAZA, OPP. ARYA SAMAJ MANDIR, OUT SIDE RAIPUR GATE, KANKARIA, AHMEDABAD - 380 022
Proposed to be Used
AHMEDABAD
SERVICES RELATED TO IMPORT, EXPORT, TRADING AND RETAIL, OUTLET ENGAGE TO CHEMICALS FOR USE IN INDUSTRY, POTASSIUM NITRATE(CHEMICALS), SODIUM NITRATE(CHEMICALS) POTASSIUM CHLORIDE(CHEMICALS), CHEMICAL SUBSTANCE, CHEMICAL MATERIALS AND CHEMICAL PREPARATIONS AND NATURAL ELEMENTS INCLUDED IN CLASS -35.
PLAY POKER DAILY

4162458  30/04/2019

STRAIGHT SOFTWARE SOLUTIONS PRIVATE LIMITED
503, Sunshine Plaza, Mumbai Marathi Granth Sangrahalaya Marg, Dadar East, Mumbai 400014

Body Incorporate

Address for service in India/Attorney address:
PRERAK HORA
105, A/2, Ganga Vihar, Podar Road, Santacruz West, Mumbai 400054

Proposed to be Used
MUMBAI

On-line advertising on a computer network; provision of an on-line marketplace for buyers and sellers of goods and services; presentation of goods on communication media, for retail purposes; search engine optimization for sales promotion / search engine optimisation for sales promotion; web site traffic optimization / web site traffic optimisation; web indexing for commercial or advertising purposes.
4162465    30/04/2019
TRANSPOWER SYNERGIES LLP
403/401, Building No. 10, Balaji Garden, Sector-11, Koparkhairane, Navi Mumbai – 400709, Maharashtra
Limited Liability Partnership
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :12/04/2019

MUMBAI
ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS, MARKETING, ON-LINE
ADVERTISING ON A COMPUTER NETWORK, PROVISION OF AN ON-LINE MARKETPLACE FOR BUYERS AND SELLERS
OF GOODS AND SERVICES
4162490    30/04/2019
VISHNU SURENDRAZHATH
Puthoor House, Ayaparampu, Cheruthana P.O Haripad, Alappuzha, Kerala - 690517
Proprietor
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :17/01/2019

CHENNAI
ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS, MARKETING, ON-LINE
ADVERTISING ON A COMPUTER NETWORK, PROVISION OF AN ON-LINE MARKETPLACE FOR BUYERS AND SELLERS
OF GOODS AND SERVICES
4162496 30/04/2019

PRAKASH BALU SHENDGE
689 KALKAI CHOWK, SHRIGONDA, DIST AHMEDNAGAR 413701

THE TRADEMARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

MUMBAI
Marketing, Product marketing, Direct marketing, Online marketing, Provision of an on-line marketplace for buyers and sellers of goods and services, Business research, Business information, Business project management services for construction projects, Business management for freelance service providers, Business management assistance, Business efficiency expert services, Advisory services for business management, Business organization consultancy, Business management and organization consultancy, Outsourcing services [business assistance], Outsourcing services in the field of business analytics, Outsourcing services in the field of business operations, Advertising agency services, Promotional marketing, Marketing information, Direct marketing, Affiliate marketing
vinarghya

4162500 30/04/2019

DEEPIKA MAHESH JAIN
JAIN MANDIR JAVAD,WARD NO 3,MOTALA,BULDANA,MAHARASHTRA - 443103
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI
Advertising; Business management; Business administration; Office functions
UNIQUETROY

4162513  30/04/2019

HEMANT KANUNGO
BHANGI GALI, J SHREE METAL WAALI BUILDING, 1ST FLOOR, MUMBAI MAHARASHTRA INDIA 400004

THE TRADE MARK ACT - 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI

Provision of an online marketplace for buyers and sellers of goods and services, Advertising; Business management; Business administration; Office functions
4162521    30/04/2019

MOHAK DHINGRA
R-628, New Rajinder Nagar, New Delhi - 110060
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Used Since : 28/04/2018

DELHI

ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS, MARKETING, ON-LINE
ADVERTISING ON A COMPUTER NETWORK, PROVISION OF AN ON-LINE MARKETPLACE FOR BUYERS AND SELLERS
OF GOODS AND SERVICES
4162542  30/04/2019
ASHISH PRATAP SINGH CHAUHAN
ADARSH NAGAR SECTOR 1, SITAPUR, U.P - 261001
THE TRADEMARK ACT 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
DELHI
Advertising; Business management; Business administration; Office functions
TALENTIMES
4162623  30/04/2019
M/S SUVARNA TECHNO SOFT PVT. LTD.
3rd Floor, A-67, Nehru Gali, Mandawali, Delhi - 110092 (India)
COMPANY
Address for service in India/Attorney address:
RAMESH K. GAUTAM & ASSOCIATES
451, OPP. BSNL TOWER, AMBEDKAR ROAD, ARTHALA, MOHAN NAGAR, GHAZIABAD-201007, U.P., M-
09871034747, 09990034747
Proposed to be Used
DELHI
Human Resources Management, Human Resources Management Services, Serving As A Human Resources Department For Others, Human Resources Consultancy, Recruitment And Placement Of Personnel In The Field Of Industry, Job Placement, Personnel Placement And Recruitment, Placement Of Staff, Career Placement Consulting Services, Executive Search And Placement Services, Online Marketing Services, Online Ordering Services, Online Advertising, Online Auctioneering Services, On-Line Customer-Based Social Media Brand Marketing Services, Planning, Design, Development, Maintenance, Tracking And Reporting Of Online Marketing Activities
4162701    30/04/2019
DIXIT SINGH PROPRIETOR OF CP TRADERS
B/302 NARODA PRIDE NEAR MAMAKALYAN MANDIR NARODA, AHMEDABAD-382330
The Trade Marks Act, 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
AHMEDABAD
Retail services in relation to mobile phones, Retail services relating to clothing, Online retail services relating to clothing, Retail services in relation to luggage, Online retail services relating to luggage, Retail services in relation to domestic electronic equipment, Retail services in relation to downloadable electronic publications, Retail services in relation to jewellery, Online retail services relating to jewelry included in class 35.
4162702  30/04/2019
SANGEET LAKHMICHAND PARYANI
E-34, HANUMAN PATH, SHYAM NAGAR, NEW SANGANER ROAD, JAIPUR
THE TRADE MARK ACT - 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
To be associated with:
3602942

AHMEDABAD
Advertising; Business management; Business administration; Office functions
4162714   30/04/2019
ABBAS VEJLANI
NANE BAZAR ,GUNDALA STREET GONDALGUJARAT 360311
THE TRADEMARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
AHMEDABAD
Advertising; Business management; Business administration; Office functions
4162821  30/04/2019
SROT SAUR URJA (P) LTD.
A-16/8, 2ND FLOOR, SITE-IV, UPSIDC INDUSTRIAL AREA, SAHIBABAD, GHAZIABAD-201010, U.P.
BODY INCORPORATE

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
Advertising, Business Administration & Business Management Activities, Export & Import, On-Line Marketing, Wholesale
& Retail Outlets, Showroom And Shops Including Services Relating To Trading And Marketing Of AC Led Street Light,
Flood Light, Highway Light, DC Light, Tube Light, Fan, Solar lights, Outdoor solar lights, Solar-powered lamps, Solar
heating panels, Solar heating apparatus and Solar energy collectors for heating, Transformers, Voltage transformers,
Electricity transformers, Electronic power transformers, Capacitive voltage transformers, Power units [transformers],
Power packs [transformers], Power transformers for amplification.
PAUL DANG
55, COMMANDO COMPLEX ROAD, NEAR KALYANI FARM, NEWAL, KARNAL, HARYANA INDIA 132023
Individual Firm

Address for service in India/Agents address:
SANJEEV KUMAR SARDANA
H. No. 409/29, Dev Nagar, Gali No. 03, Sonepat 131 001
Used Since :10/04/2018

DELHI
Trading, Marketing, Retail, Wholesale, Advertisement related to Medicinal, Ayurvedic, Cosmetics and Pharmaceutical Preparations.
4162955  01/05/2019
BUZZWORKS BUSINESS SERVICES PRIVATE LIMITED
No-730/212, 3rd Floor, PLA Rathna Towers, Anna Salai, Chennai 600002
a company registeed under the Companies Act, 1956

Address for service in India/Attorney address:
JUS MAXIMA LAW OFFICES
762, PH ROAD, KILPAUK, CHENNAI - 600010
Used Since :17/04/2019

CHENNAI
manpower consultancy services; business management; business administration; office functions; business management consulting services all included in Class 35
PEC PHARMACEUTICALS

4163085    01/05/2019

SHUBIENA SHAFI

trading as ;PEC PHARMACEUTICALS

HAWAL, KRALA-PORA, NEAR KRALA-MASJID, SRINAGAR, PIN CODE-190011, INDIA

SERVICE PROVIDERS

Address for service in India/Agents address:

VENUKA KUMARIA.

5673, DUPLEX MODERN HOUSING COMPLEX, MANIMAJRA, U.T. CHANDIGARH.

Proposed to be Used

DELHI

ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTION RELATED TO MEDICINES
4163116 01/05/2019  
AKASH KAUSHIK S/O BRIJ MOHAN KAUSHIK  
G-2/50, Krishna Nagar, Sirsi Road, Vaishali Nagar, Jaipur, Rajasthan 302021  
INDIVIDUAL  
Address for service in India/Agents address:  
SHEKHAR PAREEK  
F-17, SHREE NATH TOWER, CENTRAL SPINE, VIDHYADHAR NAGAR, JAIPUR-302039, RAJASTHAN  
Proposed to be Used  
AHMEDABAD  
Whole sale, Retail trading of Idol, Wash basin, Handicraft, Table top, Tile, Lamp, Clock, Watch and Jewellery made of Semi-precious stone, Stone, Marble, Granite, Wood or Metal
THE RAAVYA (YOUR HOME CREATOR)

4163162  01/05/2019
RAGHAV KHANNA
552, MADAKINI APARTMENT, ALAKNANDA, NEW DELHI - 110019
Individual
Address for service in India/Attorney address:
ABHINAV BHATIA
A-213, 2ND FLOOR, PRASHANT VIHAR, NEW DELHI - 110085
Used Since :06/03/2017
DELI
ADVERTISING, BUSINESS ADMINISTRATION & BUSINESS MANAGEMENT ACTIVITIES, ONLINE MARKETING, WHOLESALE & RETAIL OUTLETS AND SHOPS INCLUDING SERVICES RELATING TO DISTRIBUTION, TRADING OF COASTERS, TRAYS, CAKE DOME, LAMPS IN CLASS 35
WALKALLEY
4163170 01/05/2019
WALKALLEY LIFESTYLE PRIVATE LIMITED
S-98 T/F OLD NO-117 PANDAV NAGAR, OPP. MOTHER DAIRY EAST DELHI-110092.
A PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
KANIKRA JAIN
LegalRaasta Technologies Pvt. Ltd, B-300 Saraswati Vihar Pitampura Delhi -110034
Proposed to be Used
DELHI
Online selling of Readymade Garments & Accessories, Bags & Bagpacks, Footwear, Beauty Products/cosmetics
FINCRUIT CONSULTING LLP
Bldg A Flat No. P 1 - Jyoti Vihar Opp. Samarth Balwadi
LIMITED LIABILITY PARTNERSHIP

Address for service in India/Agents address:
DURGAPRASAD ULHAS GOHAD
Flat No.10, Parvati Park Soceity, Sinhagad Road, Opp. Parvati Water Work, Pune-411030. Maharashtra.

Proposed to be Used
MUMBAI
To provide services related to recruitment services, recruitment consultancy services,
4163211  01/05/2019

MR. MAHALING SHANTAPPA AMANE TRADING AS M/S SIDDHESH FOOD PRODUCTS

DTDC Courier Office 939, Ghavane Bungalow, Rangbhawan, Sathrasta Road, In Front Of Church, Near Alishan Hotel,
SOLAPUR - 413003 . MS

Indian National

Address for service in India/Agents address:

SOURAV P. GHOSH
Loyalle Legal Services Pvt. Ltd., Rahul Complex Basement, A-Wing, Shop No.10, Opp. Arjun Hotel, Near S.T. STand. Ganeshpeth,
Nagpur-440018, Maharashtra.

Proposed to be Used

MUMBAI
Retailing, Distribution of Food services, Commercial trading and consumer information services, Online ordering services,
Retailing of food items
HOLYLAND MARKETING PVT. LTD.
D-154, NEW RAJINDER NAGAR, NEW DELHI-60
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
PRERNA ARORA
191, III FLOOR, SATYA NIKETAN, NEW DELHI-110021
Used Since :01/10/2011
DELHI
ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS
4163246   01/05/2019
INDRESH VAGHJIBHAI SHAH
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
AHMEDABAD
ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS, PROVISION OF AN ONLINE MARKETPLACE FOR BUYERS AND SELLERS OF GOODS AND SERVICES
4163256  01/05/2019

ROSHNI SONCHHATRA
01ST FLOOR, PLOT-190, JASWANT BUILDING, BHULESHWAR ROAD, KUMBHAR TUKDA NAKA, MUMBAI-400004
Used Since :06/12/2018

MUMBAI
ADVERTISING, MARKETING AND PROMOTIONAL SERVICES-OFFLINE AS WELL AS ONLINE; ELECTRONIC COMMERCE SERVICES, NAMELY, PROVIDING INFORMATION ABOUT PRODUCTS VIA TELECOMMUNICATION NETWORKS FOR ADVERTISING AND SALES PURPOSES; THE BRINGING TOGETHER, FOR THE BENEFIT OF OTHERS, A WIDE VARIETY OF GOODS TO ENABLE CONSUMERS TO CONVENIENTLY VIEW AND BUY THE GOODS THROUGH MAIL ORDER CATALOGUES OR BY MEANS OF ELECTRONIC MEDIA; WHOLESALE AND RETAIL TRADING IN FANCY DRESS COSTUMES, READMADE GARMENTS, CLOTHING.
CFIRST DIGITALS
4163264  01/05/2019
CONSUMERFIRST TECHNOSERVICES PRIVATE LIMITED
# 418, 6th B Cross 6th Block, Koramangala Bengaluru 560095, Karnataka
Retail Trade App
Company incorporated Under Companies Act, 2013

Proposed to be Used
To be associated with:
3532558

CHENNAI
Wholesale, Retail, Import and Export of all kinds of Digital and electronic goods
E.S.T.P.L (EASTERN SOLAR TECHNOLOGY PVT. LTD)

4163307 01/05/2019
M/S EASTERN SOLAR TECHNOLOGY PVT. LTD
H.NO. 173, GALI NO. 16, WAZIRABAD, DELHI-84
SINGLE FIRM

Address for service in India/Attorney address:
SAI ASSOCIATES
B -5A GALI NO 38 BLOCK B PART II KAUSIK ENCLAVE BURARI DELHI 84

Proposed to be Used
DELHI

WHOLESALE AND RETAIL SERVICES OF SOLAR SYSTEM, ELECTRICAL AND ELECTRICAL ACCESOOREIS, BATTERY CHARGER, HOME APPLIANCES, SCIENTIFIC EQUIPMENTS, IN CLASS 35
Adsbank

4163407   01/05/2019

HONEY JINDAL
RK Palace, Model Town Fatehabad, Haryana -125050
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
DELHI

ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS, MODELLING FOR ADVERTISING OR SALES PROMOTION
4163426  01/05/2019
KUSUM KANWAR RATHORE
BASANT VIHAR, KRISHI UPAZ MANDI, WARD NO 36, SIKAR
Individual

Address for service in India/Attorney address:
SHAILEN德拉 KUMAR GUPTA
51/346, SECTOR 5, PRATAP NAGAR, SANGANER, JAIPUR

Proposed to be Used
AHMEDABAD
Online marketing
4163453 01/05/2019
RAJAT AGARWAL PROPRIETOR OF RETAIL EXPRESS
GROUND FLOOR, ASHISH ROYAL TOWER, BISALPUR ROAD, NEAR GREEN PARK, BAREILLY-243001
PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
BALAJI IP PRACTICE
B-83, 3RD FLOOR, DENA BANK BUILDING, I.P EXTANTION NEAR MAYUR PUBLIC SCHOOL, DELHI-110092
Proposed to be Used
DELHI
ONLINE /OFFLINE RETAILS OUTLET AND PORTAL FOR MOBILE AND THEIR ACCESSORIES, FOOD ITEMS, BAKERY PRODUCTS, SWEETMEAT, BEVERAGES AND ALCOHOLIC AND NON ALCOHOLIC ARTICLES, FASHION ACCESSORIES, GARMENTS, HOMEWARE, KITCHEN WARE, GLASSWARE, HOUSEHOLD ARTICLES, ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS INCLUDED IN CLASS 35
4163498  01/05/2019
JONTY MODUTHAM
2-10-F, ZION, MISSION COMPOUND, KANYAKUMARI - 629701
THE TRADEMARK ACT 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Advertising; Business management; Business administration; Office functions
Trade Marks Journal No: 1907 , 24/06/2019 Class 35

4163631 01/05/2019
PRAHIT DRYFRUIT CO.
1127, OLD MADHUPURA, OPP. MADHUPURA DAVAKHANA, MADHUPURA MARKET, AHMEDABAD – 380 004, GUJARAT STATE, INDIA.
A PARTNERSHIP CONCERN ESTABLISHED UNDER THE PARTNERSHIP ACT, 1932.

Address for service in India/Agents address:
KEDAR G. DAVE.
C/1, AISHWARYA FLATS, SWATI SOCIETY, ISHWARBHUVA, NAVJIVAN, AHMEDABAD-380 014.
Used Since :16/11/2018

AHMEDABAD
SELLING AND EXPORT OF ALL TYPES OF DRY-FRUITS, EXOTIC FRUITS, PROCESSED FOOD AND ALL TYPES OF SPICES ON WHOLESALE AND RETAIL BASIS FROM A SHOP
MRS. NISHA GOYAL TRADING AS GOYAL MARKETING.
652, SECOND FLOOR, Gali Ghanteshwar Katra Neel, Chandni Chowk, Delhi-110006.

PROPRIETORSHIP

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used

DELHI

ADVERTISING, BUSINESS ADMINISTRATION & BUSINESS MANAGEMENT ACTIVITIES, EXPORT & IMPORT, ON-LINE MARKETING, WHOLESALE & RETAIL OUTLETS, SHOWROOM AND SHOPS INCLUDING SERVICES RELATING TO TRADING AND MARKETING OF HOSIERY AND READYMADE GARMENTS, UNDER GARMENTS, NECKWEAR, SPORTS WEAR, HEADGEAR, UNIFORM, DRESSES AND FOOTWEAR, FASHION ACCESSORIES, SUITING AND SHIRTING, TEXTILE AND TEXTILE PIECE GOODS, LADIES AND GENTS HAND BAGS, PURSES, WALLETS AND HOME FURNISHING PRODUCTS.
BALOCARE PHARMACEUTICALS
4163784  01/05/2019
AMIT KUMAR TRADING AS BALOCARE PHARMACEUTICALS
B-128, NEW ASHOK NAGAR, DELHI-110018.
PROPRIETORSHIP FIRM)
Address for service in India/Agents address:
PURI & PURI (ADVOCATES)
4969/5, IST FLOOR, SIRKIWALAN, (NEAR HAUZ QAZI POLICE STATION) HAUZ QAZI, DELHI-6

Proposed to be Used
DELHI
Wholesale & Retail Agency Services Retail Outlet Chain Store, Promotion, Online Marketing and Distribution of Pharmaceuticals, medical and veterinary preparations.
SSSE

4164000  02/05/2019

REKHA JAISWAL
N-15, Hari Ngar Extension., Gali No. - 7, Jaitpur , Badarpur , 110044
Individual

Address for service in India/Attorney address:
KANIKAA JAIN
LegalRaasta Technologies Pvt. Ltd, B-300 Saraswati Vihar Pitampura Delhi -110034

Proposed to be Used
DElHI
online selling of hardware & sanitary items
4164074  02/05/2019
ROHIT CHOPRA
W,N 10 MAKHU-142044
INDIVIDUAL
Address for service in India/Attorney address:
RAJIV KUMAR CHOUDHRY
C1A, LGF, Nizamuddin East, New Delhi - 110013

Proposed to be Used
DELHI
Advertising; Business management; Business administration; Office functions
4164100 02/05/2019
SUMIT PAPNEJA
SCO NO.50, FIRST FLOOR, INDUSTRIAL AREA, PHASE -I, PANCHKULA
INDIVIDUAL AN INDIAN CITIZEN

Address for service in India/Attorney address:
PREETPAL SINGH ADV
434 SECTOR 15 A CHANDIGARH 160015

Proposed to be Used
DELHI
Advertising services relating to pharmaceutical products, Retail services or wholesale services for pharmaceutical, veterinary and sanitary preparations and medical supplies, Billing services in the field of healthcare, Business administration services in the field of healthcare.
VOTIZEN HEALTHCARE

4164101  02/05/2019

VOTIZEN HEALTHCARE PVT. LTD.
HOUSE NO. 112, NEXT TO BANSAL GLASS HOUSE, DHARAMPURA BAZAR, PATIALA
BODY INCORPORATE

Address for service in India/Attorney address:
PREETPAL SINGH ADV
434 SECTOR 15 A CHANDIGARH 160015

Proposed to be Used

DELHI

Advertising services relating to pharmaceutical products, Retail services or wholesale services for pharmaceutical, veterinary and sanitary preparations and medical supplies, Billing services in the field of healthcare, Business administration services in the field of healthcare.
4164274 02/05/2019
MOHAMUDUL HUSSAIN
GRATABAL NAWAKADAL, HOUSE NO. 16, STREET NALAMAR ROAD SRINAGAR KASHMIR
INDIVIDUAL
Address for service in India/Attorney address:
MACE CORPORATE ASSOCIATES
208A/6A, IST FLOOR SAVITRI NAGAR MALVIYA NAGAR NEW DELHI-17

Proposed to be Used
DELHI
BUSINESS ADMINISTRATION, BUSINESS FUNCTIONS, BUSINESS, MANAGEMENT, ADVERTISEMENT, MARKETING MANAGEMENT, OFFICE FUNCTION, TRADING, PROMOTION, WHOLESALER, RETAILERS OF PHARMACEUTICALS, MEDICINAL, AYURVEDIC PREPARATION AND HEALTHCARE GOODS.
GO GAADI

4164409   02/05/2019
PRAVARSH TECH INDUSTRIES PRIVATE LIMITED
HSC.NO.009673 , MAIN ROAD MAGUNTA LAYOUT
PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
SINGIREDDY VENKATARAMANA
H No 6-154/X, P No 100 To 102, F.No 304, Spatial Residency, Shilpa Paradise, Beside Aleap 2nd Gate, Pragathi Nagar, Kukatpally, medchal dist-500090

Used Since :18/07/2018
CHENNAI
Advertising, business management, business administration, office functions.
ABHIRAM.M

# 191, 1st CROSS, 1st BLOCK, BYRASANDRA, JAYANAGAR EAST, BANGALORE-560011, KARNATAKA, INDIA

Address for service in India/Attorney address:

LE INTELLIGENSIA
NO.38/13, DESIGAR STREET, VADAPALANI, CHENNAI

Proposed to be Used

CHENNAI

WHOLESALE, RETAIL, IMPORT, EXPORT, ONLINE SALES AND SHOWROOM SALES OF ELECTRICAL REACTORS, ELECTRICAL RACEWAYS, ELECTRICAL ADAPTERS, ELECTRICAL CONNECTIONS, ELECTRICAL TRANSFORMERS, ELECTRICAL BATTERIES, ELECTRICAL RELAYS, ELECTRICAL OUTLETS, ELECTRICAL SWITCHES, AIR CONDITIONERS, AIR CLEANING UNITS, AIR-CONDITIONING APPARATUS AND INSTALLATIONS, SANITARY APPARATUS AND INSTALLATIONS, APPARATUS AND INSTALLATIONS FOR LIGHTING, HEATING, COOLING, STEAM GENERATING, DRYING, VENTILATING, WATER SUPPLY AND SANITARY PURPOSES
4164571   02/05/2019
MRS. JASMEET KAUR NAG
E-170, KALKAJI, DELHI-110019
INDIVIDUAL

Address for service in India/Attorney address:
RAVI CHAUHAN
A-2/96, SECTOR-16, ROHINI, DELHI-110089

Proposed to be Used
DELHI
DIGITAL MARKETING, MARKETING SERVICES PROVIDED BY MEANS OF DIGITAL NETWORKS, ADVERTISING SERVICES TO CREATE CORPORATE AND BRAND IDENTITY FOR OTHERS, ADVERTISING AGENCY SERVICES, COMPUTERISED BUSINESS PROMOTION, BUSINESS PROMOTION, BUSINESS CONSULTANCY AND ADVISORY SERVICES.
MRS. JASMEET KAUR NAG
E-170, KALKAJI, DELHI-110019
INDIVIDUAL

Address for service in India/Attorney address:
RAVI CHAUHAN
A-2/96, SECTOR-16, ROHINI, DELHI-110089

Proposed to be Used

DELHI
DIGITAL MARKETING, MARKETING SERVICES PROVIDED BY MEANS OF DIGITAL NETWORKS, ADVERTISING SERVICES TO CREATE CORPORATE AND BRAND IDENTITY FOR OTHERS, ADVERTISING AGENCY SERVICES, COMPUTERISED BUSINESS PROMOTION, BUSINESS PROMOTION, BUSINESS CONSULTANCY AND ADVISORY SERVICES.
AAMEYCHEM HEALTHCARE

4164617    02/05/2019
RUPALI CHAURIAR (PROPRIETOR OF M/S AAMEYCHEM HEALTHCARE)
L-1/ 56, First Floor, Mohan Garden, Delhi, - 59, (India)
AAMEYCHEM HEALTHCARE

Address for service in India/Attorney address:
RAMESH K. GAUTAM & ASSOCIATES
451, OPP. BSNL TOWER, AMBEDKAR ROAD, ARTHALA, MOHAN NAGAR, GHAZIABAD-201007, U.P., M-
09871034747; 09990034747

Proposed to be Used
DELHI

Wholesale And Retail Services Relating To Pharmaceutical, Medicinal And Veterinary Preparation, Online Marketing Services, Online Ordering Services, Online Advertising, Online Auctioneering Services
4164620  02/05/2019
SURENDER MOHAN ARORA S/O SH. DARSHAN LAL
PLOT NO. 48, SDM COLONY, WARD NO. 37, CHAK JWALA SINGH ROAD, HANUMANGARH JUNCTION-335512
SINGLE FIRM
Address for service in India/Attorney address:
ATUL KUMAR SAHUWALA
84 B OLD DHAN MANDI, SRI GANGANAGAR-335001, RAJASTHAN
Proposed to be Used
AHMEDABAD
advertising business management business administration office functions in class 35
BEWSTORES

4164764    02/05/2019

BEWEARIAN VENTURES PRIVATE LIMITED
C/O Jayachandran K.S Vilayilazhikathu Veedu Chadayamangalam P.O Kollam, Kerala-691534
Private Limited Company

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used

CHENNAI
ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS
Proposed to be Used

DELHI

ADVERTISING, BUSINESS ADMINISTRATION & BUSINESS MANAGEMENT ACTIVITIES, EXPORT & IMPORT, ON-LINE MARKETING, WHOLESALE & RETAIL OUTLETS, SHOWROOM AND SHOPS INCLUDING SERVICES RELATING TO TRADING AND MARKETING OF HOSIERY AND READYMADE GARMENTS, UNDER GARMENTS, NECKWEAR, SPORTS WEAR, HEADGEAR, UNIFORM, DRESSES AND FOOTWEAR, TEXTILE AND TEXTILE PIECE GOODS, SUITING MATERIALS (TEXTILE), FURNISHING FABRICS, WOOLLEN CLOTH AND WALL HANGING OF TEXTILES.
4164849  02/05/2019
VISHALBHAI KESHUBHAI SATANI (TRADING AS HARVILSAN BIZ SERVICES)
322, Tulsi Arcade, Near Mota Varachha Fire Station, Mota Varachha, Surat - 394101
A Proprietorship Firm
Address for service in India/Attorney address:
RAKESHKUMAR MAGANBHAI VEKARIYA
B-80, 1st Floor, Ramkrishna Soc., L.H.Road, Varachha, Surat-395006, Gujarat, India
Proposed to be Used
AHMEDABAD
Marketing of Software, Advertizing and Publicity of Software, Management of Franchisees, Distribution of Branded Software, Business Management
4164859 02/05/2019
AARA MANGAL INDIA PRIVATE LIMITED
NO.3, 2ND MAIN ROAD, AUDCO NAGAR, IYYANPANTHANGAL, CHENNAI -600056
Private Limited Company

Address for service in India/Attorney address:
SENTHILKUMAR BALAKRISHNAN
NO.35/16, RAMANUJA NAGAR, KONNUR HIGH ROAD, AYANAVARAM, CHENNAI-600 023.

Proposed to be Used
CHENNAI
EMPLOYMENT PLACEMENT SERVICES
SOVECH

4164936  03/05/2019
SONAM VERMA
H.No. 375 Ward No. 9, Main Bazar, Gohana
Prop
Address for service in India/Attorney address:
RAJESH ARYA
H,No.72, 2nd Floor, Pocket-3, Sector-24, Rohini, New Delhi-110085

Proposed to be Used
DELHI

advertising, providing business information via a web site, business research, business management assistance, demonstration of goods, marketing, telemarketing services included in class 35
4164938  03/05/2019
PRADEESH VIJAYAN
MAVIS MEDIA, Dubai Tower, 4th Floor, Mitchel Jn, Mavelikara, Alappuzha, Kerala -690101
SOLE PROPRIETORSHIP
Address for service in India/Attorney address:
N.R.SRINATH
NO.38, ADITHANAR SALAI , PUDUPET, CHENNAI- 600 002
Proposed to be Used
CHENNAI
Production of advertising films, Promotional advertising services, Advertising of business websites, Media production location scouting services for advertising purposes, Banner advertising
4164961  03/05/2019
ELITEDINING PRIVATE LIMITED
‘EL-SHADAAI’, NO 52 UNIQUE SHELTERS, #4, FIRST FLOOR, PERIYAAR PAADHAI, CHOOLAIMEDU, CHENNAI - 600094
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Advertising; Business management; Business administration; Office functions
BUDDTREE
4165076  03/05/2019
BUDDTREE MANAGEMENT LLP
Level 18, One Horizon Centre, Golf Course Road, DLF Phase 5, Sector 43, Gurgaon – 122002, Haryana, INDIA
Limited Liability Partnership
Address for service in India/Attorney address:
RAHUL DEV KUMAR, ADVOCATE
LAW OFFICE OF RAHUL DEV, LEVEL 18, ONE HORIZON CENTRE, GOLF COURSE ROAD, DLF PHASE 5, SECTOR 43, GURGAON - 122002, HARYANA

Proposed to be Used
DELI
ACCOUNTING SERVICES AUDITING SERVICES; TAX CONSULTING AND ADVISORY SERVICES, BUSINESS MERGER, ACQUISITION AND DIVESTITURE CONSULTING AND ADVISORY SERVICES; MANAGEMENT AND BUSINESS CONSULTING AND ADVISORY SERVICES, MARKET RESEARCH SERVICES, CONSULTING AND ADVISORY SERVICES RELATING TO PERSONNEL MANAGEMENT, NAMELY, EQUAL EMPLOYMENT PRACTICES, EMPLOYEE BENEFITS, LABOR MARKET, INTERNATIONAL ASSIGNMENT OF PERSONNEL, AND THE DEVELOPMENT, ORGANIZATION AND IMPLEMENTATION OF PERSONNEL MANAGEMENT POLICIES AND PROGRAMS FOR OTHERS PROVIDING CONSULTING AND ADVISORY SERVICE AND PROVIDING SERVICES, AUDITING SERVICES, TAX CONSULTING AND ADVISORY SERVICES, BUSINESS MERGER, ACQUISITION AND DIVESTITURE CONSULTING AND ADVISORY SERVICES, MANAGEMENT AND BUSINESS CONSULTING AND ADVISORY SERVICES, MARKETING RESEARCH SERVICES, AND CONSULTING AND ADVISORY SERVICES RELATING TO PERSONNEL MANAGEMENT, AND ALL SERVICES INCLUDED IN INTERNATIONAL CLASS 35.
4165362  03/05/2019  
CHARLES MIRANDA  
trading as ;RED CARPET LOUNGE AND CAFE  
PRABHU KUNJ, SHOP NO. # 3, 4, 5. OPP ICE WINE, STELLA BARAMPUR VASAI (WEST) PALGHAR – 401202  
Used Since :05/11/2011  
MUMBAI  
ADVERTISING AND MARKETING AND PROMOTIONAL SERVICES FOR RESTRO, CAFE AND LOUNGE INCLUDING IN  
CLASS 35
4165485  03/05/2019
SUBH VARDAAN BUSINESS SOLUTIONS PRIVATE LIMITED
SCO 74 OLD TEHSIL HUDA COMPLEX KARNAL KARNAL HR 132001 IN
THE TRADEMARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
DELHI
Advertising; Business management; Business administration; Office functions
4165580 03/05/2019
BREADCRUMB PRIVATE LIMITED
2-102-3, Vivekananda Nagar, Chirala, KSR Hand Looms Kotha Peta (Rural), Kothapeta, Prakasam, Andhra Pradesh, India, 523157
Garments Manufacturing and Trading on ecommerce Platform
Private Limited Company
Proposed to be Used
CHENNAI
Business Services and Consulting - Providing Ecommerce Platform for trading, marketing and advertising
CANBOSS
4165582  03/05/2019
SH. ANIL BANSAL
trading as ;SH. ANIL BANSAL
FLAT NO.-106, AMBIKA APPARTMENT, SECTOR-14, ROHINI, NEW DELHI-110085, INDIA
SERVICE PROVIDERS
Proposed to be Used
DELHI
ADVERTISING, BUSINESS ADMINISTRATION & BUSINESS MANAGEMENT ACTIVITIES, EXPORT & IMPORT, ON-LINE MARKETING, WHOLESALE & RETAIL OUTLETS, SHOWROOM AND SHOPS INCLUDING SERVICES RELATING TO TRADING AND MARKETING OF HOSIERY AND READYMADE GARMENTS, UNDER GARMENTS, NECKWEAR, SPORTS WEAR, HEADGEAR, UNIFORM, DRESSES AND FOOTWEAR.
CONWY HOSPITALITY PRIVATE LTD.
C-1502, RNA Azzure, Prajakta CHS, Khernagar, Bandra East, Mumbai- 400051, Maharashtra, India

Company

Address for service in India/Attorney address:
ADV. PAYAL JAIN
218, Second Floor, B Wing, Building No. 3, Mittal Industrial Estate, Marol, Andheri East, Mumbai - 400059

Used Since : 26/11/2016

To be associated with:
1545796

MUMBAI

Advertising; business management; business administration; office functions as covered under Class 35
4165695  03/05/2019
CONWY HOSPITALITY PRIVATE LTD.
C-1502, RNA Azzure, Prajakta CHS, Khernagar, Bandra East, Mumbai- 400051, Maharashta, India
Company
Address for service in India/Attorney address:
ADV. PAYAL JAIN
218, Second Floor, B Wing, Building No. 3, Mittal Industrial Estate, Marol, Andheri East, Mumbai - 400059
Used Since :26/11/2016
To be associated with:
1545796
MUMBAI
Advertising; business management; business administration; office functions as covered under Class 35
Kamats

4165698  03/05/2019

CONWY HOSPITALITY PRIVATE LTD.
C-1502, RNA Azzure, Prajakta CHS, Khernagar, Bandra East, Mumbai- 400051, Maharashtra, India

Used Since :26/11/2016

To be associated with:
1545796

MUMBAI
Advertising, business management, business, administration; office functions, as covered under Class 35
Delicakes

4165721  03/05/2019
KRISHNA KAUL
SPO 205, South Point Mall, Golfcourse Road, DLF 5, Gurgaon, Haryana-122001
Proprietor
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
DELHI
ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS, MARKETING, ON-LINE ADVERTISING ON A COMPUTER NETWORK, PROVISION OF AN ON-LINE MARKETPLACE FOR BUYERS AND SELLERS OF GOODS AND SERVICES
4165724  03/05/2019

LALIT KUMAR JAISWAL
Ekta Nagar Kalli Paschim Raebareli Road, Near Radiant Public School, Lucknow – 226030, Uttar Pradesh
Proprietor

Address for service in India/Attorney address:
RAVINDER NEGI
D1/25, Mansa Ram Park, Uttam Nagar, New Delhi-110059
Used Since :05/03/2018

DELHI
Advertising; Business management; Business administration; Office functions Under Class 35
HALFCORN

4165806    03/05/2019
SACHIN GARG
H-684/9, Jind Road, Near Shyam Baba Mandir, Hansi, Hisar, Haryana-125033
propietor

Address for service in India/Attorney address:
CS RAHUL SHARMA
Office No 152A, 1st Floor, Wadhwa Complex, Laxmi Nagar Delhi-90

Proposed to be Used
DELHI
Advertising, business management, business administration and trading of products
GREEK DERMA

4166012  03/05/2019
SH. PANKAJ KUMAR AGRAWAL
SCO 831, 2ND FLOOR, NAC MANIMAJRA, CHANDIGARH-160101.
INDIVIDUAL
Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :01/04/2019
DELHI
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICIAL FUNCTIONS, DISTRIBUTION,
MARKETING, WHOLESALE AND RETAIL SERVICES RELATING TO MEDICINAL & PHARMACEUTICAL PREPARATIONS,
COSMETICS PREPARATIONS, VETERINARY PREPARATIONS AND FOOD SUPPLEMENTS.
TRUESSENT

4166022   03/05/2019
SH. RAM KUMAR PROPRIETOR OF M/S DR. KUMAR'S PHARMACEUTICALS
SCF-421, 1ST FLOOR, MOTOR MARKET, MANIMAJRA, CHANDIGARH-160101.
INDIVIDUAL

Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :25/04/2019

DELHI
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICIAL FUNCTIONS, DISTRIBUTION,
MARKETING, WHOLESALE AND RETAIL SERVICES RELATING TO MEDICINAL & PHARMACEUTICAL PREPARATIONS.
Trade Marks Journal No: 1907 , 24/06/2019     Class 35

StarSaif
4166167  03/05/2019
MOHAMMED HUSAIN
No -1903, 19th floor, sterling apartments, 62-70,tank street, surti Mohalla, Nagpada, Mumbai 400008
Individual
Address for service in India/Attorney address:
LABDHI KOCHAR & ASSOCIATES
701, Kaivanna towers, Near Central Mall, Ambawadi 380006

Proposed to be Used
MUMBAI
Advertising; business management; business administration; office functions
STANSHARE
4166212  03/05/2019
COLLABORATIVE MARKETPLACE (INDIA) PRIVATE LIMITED
No.G-110, Basement, Kalkaji, South Delhi - 110044
Private Limited
Address for service in India/Attorney address:
MANJUSHREE
The Startup Zone, No.5b, 2nd floor, 10th Cross, RMV Extension, Sadashivanagar, Bangalore-560080
Proposed to be Used
DELHI
advertising / publicity, business research, business information, business management assistance, business inquiries, commercial information agency services, business management and organization consultancy, business management consultancy, business efficiency expert services, business appraisals, business organization consultancy, advisory services for business management, professional business consultancy, commercial intermediation services, employment agency services, market studies, providing business information via a web site, business project management services for construction projects, market intelligence services, marketing research, negotiation of business contracts for others, rental of office equipment in co-working facilities, outsourcing services [business assistance], personnel management consultancy, personnel recruitment, provision of commercial and business contact information, import-export agency services, outdoor advertising, provision of an online marketplace for buyers and sellers of goods and services, sales promotion for others, procurement services for others [purchasing goods and services for other businesses], sales promotion for others
RENTSGURU
4166214  03/05/2019
COLLABORATIVE MARKETPLACE (INDIA) PRIVATE LIMITED
No.G-110, Basement, Kalkaji, South Delhi - 110044
Private Limited
Address for service in India/Attorney address:
MANJUSHREE
The Startup Zone, No.5b, 2nd floor, 10th Cross, RMV Extension, Sadashivanagar, Bangalore-560080
Proposed to be Used
DELI
advertising / publicity, business research, business information, business management assistance, business inquiries, commercial information agency services, business management and organization consultancy, business management consultancy, business efficiency expert services, business appraisals, business organization consultancy, advisory services for business management, professional business consultancy, commercial intermediation services, employment agency services, market studies, providing business information via a web site, business project management services for construction projects, market intelligence services, marketing research, negotiation of business contracts for others, rental of office equipment in co-working facilities, outsourcing services [business assistance], personnel management consultancy, personnel recruitment., provision of commercial and business contact information, import-export agency services, outdoor advertising, provision of an online marketplace for buyers and sellers of goods and services, sales promotion for others, procurement services for others [purchasing goods and services for other businesses], sales promotion for others
4166235   03/05/2019
SERAPH LIFE SCIENCES PRIVATE LIMITED
A/53,DREAMLAND CHS ,PLOT NO 157-5, IMP POWER ROAD GANESH NAGAR CHARKOP KAND IVALI (WES MUMBAI 400067
Body Corporate
Address for service in India/Agents address:
ALOK KHAIRWAR
708, B WING, CLASSIC APARTMENT, SHIV SHAKTI CO.OP. SOCIETY, SANTOSHI MATA MANDIR ROAD, KURAR VILLAGE, MALAD EAST, MUMBAI-400097.
Used Since :28/01/2013
To be associated with:
2495245
MUMBAI
Advertising, Business Administration & Business Management Activities, Online Marketing, Wholesale & Retail Outlets and Shops Including Services Relating to Distribution, Trading, Marketing of Medicinal and Pharmaceutical Preparations, Cosmetics, Dietary Food Supplements, Healthcare Products.
WATCHLER
4166241  03/05/2019
CHANPREET SINGH PROPRIETOR OF TWINKLE COLLECTION
180, AKAL MARKET, CHAURA BAZAR LUDHIANA-141008, PUNJAB
Proprietorship Firm
Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAI RANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.
Used Since :01/04/2010
DELHI
ADVERTising, MARKETING, TRADING, RETAIL., WHOLESALE, ONLINE MARKETING, RETAIL STORE , WHOLESALE
STORE, ONLINE RETAIL & WHOLESALE SERVICES RELATING TO HOISERY & READYMADE GARMENTS
4166282 03/05/2019
BODHISAAR LEARNING PRIVATE LIMITED
Survey No 82/A/1 and 83/A/1 AundsaKal Nagar Building 2FN7 Pune 411 008, Maharashtra, India
A company incorporated under the Company Act 2013
Address for service in India/Attorney address:
SHIKHA GHOSH
D3/301, RUTU PARK, NEAR BRINDAWAN SOCIETY, THANE WEST, 400601, MUMBAI, MAHARASHTRA, INDIA
Used Since: 06/03/2019

MUMBAI
Advertising, Marketing and Publicity; Appointment scheduling and reminder services; Business management assistance; Business management and organization consultancy; Advisory services for business management; Professional business consultancy; Business management of freelance service providers; Providing business information via website; Business intermediary services; Commercial or industrial management assistance; Commercial intermediation services; Compilation of statistics; Computerized file management; Consultancy regarding public relations communication strategies; Consultancy regarding advertising communication strategies; Corporate communications services; Employment agency services; Interim business management; Business assistance; Personnel management consultancy; Personnel recruitment; Targeted marketing.
CUARTA DIMENSION TECHNOLOGY LLP
1-3604, FLOOR 36TH,1, IMPERIAL TOWER SOUTH,B B NAKASHE MARG, TARDEO, MUMBAI CITY, MAHARASHTRA, 400034, INDIA
Limited Liability Partnership
Address for service in India/Attorney address:
AISHWARYA NARGOLKAR
15, PUSHKAR, PATHARE MARG, DADAR ( W ), MUMBAI–400 028
Used Since: 13/03/2019

MUMBAI
Business intermediary services relating to the matching of potential private investors with entrepreneurs needing funding; compilation of information into computer databases; systemization of information into computer databases.
4166300  03/05/2019
CUARTA DIMENSION TECHNOLOGY LLP
1-3604, FLOOR 36TH,F, IMPERIAL TOWER SOUTH,B B NAKASHE MARG, TARDEO,MUMBAI
CITY,MAHARASHTRA,400034,INDIA
Limited Liability Partnership
Address for service in India/Attorney address:
AISHWARYA NARGOLKAR
15, PUSHKAR, PATHARE MARG, DADAR ( W ), MUMBAI--400 028
Used Since :20/02/2019
To be associated with:
4166288
MUMBAI
Business intermediary services relating to the matching of potential private investors with entrepreneurs needing funding; compilation of information into computer databases; systemization of information into computer databases.
4166303 03/05/2019
HARAKCHAND MADANLAL VINOD KUMAR
Madansons No. 65 Bazaar Street, Halasuru, Bangalore 560008 Karnataka India
Sole Proprietor

Address for service in India/Attorney address:
LEXNOVATE LEGAL LLP Corporate & IPR Attorneys No. 25, Kashyapa, L.G. Halli RMV 2nd Stage Post, Behind New Railway Colony Bangalore-560094

Proposed to be Used
CHENNAI
Wholesale services for clothing; Retail services for clothing; Retail store services featuring clothing; Wholesale distributorship services for clothing; Retail services provided by clothing stores; Retail services provided by clothing boutiques; On-line retail services relating to clothing; On-line wholesale store services featuring clothing; Mail order retail services for clothing; Retail services for furniture; Advertising; Business management; Business administration; Office functions
4166576   04/05/2019
RAHUL BHARDWAJ
56A, PRAS RAM NAGAR, brhaman mohalla, Khorabeesal, Jaipur, Rajasthan-302012
Proprietor

Address for service in India/Attorney address:
RAVINDER NEGI
D1/25, Mansa Ram Park, Uttam Nagar, New Delhi-110059

Proposed to be Used
AHMEDABAD
Advertisement, promotion, trading of or related to Aluminium wire, 2core cable, Multistand wire, All type wire and cable, Dish wire, Armoured cable Under Class 35
4166658  04/05/2019
BRANDEZVOUSS FRANCHISING & BUSINESS CONSULTANCIES PRIVATE LIMITED
203, Rashtriya Apartment, Plot 15, Sector -18, Dwarka, Bagdola, Delhi -110077
PRIVATE LIMITED COMPANY
Proposed to be Used
MUMBAI
Advertising, Business management, Business Administration, Office Functions
4166701  04/05/2019  
DASSAULT RELIANCE AEROSPACE LIMITED
PLOT NO. 3-1A, DHIRUBHAI AMBANI AEROSPACE PARK, SECTOR-9,MIHAN SEZ, NAGPUR, MAHARASHTRA-441108
Public Limited Company

Address for service in India/Agents address:
KUNDAN KUMAR MISHRA
OFFICE NO.B-11, WA-121 ROHINI COMPLEX, SHAKARPUR, DELHI-110092.

Proposed to be Used
MUMBAI
Advertising; Business Management.
VPO PANIWALLI, WARD NO. 02, TEH TIBBI, DIST. HANUMANGARH, RAJASTHAN

Address for service in India/Attorney address:

TRADE CORE CERTIFICATIONS
F-6/236, VISHAN VILLA, CHITRAKOOT, VAISHALI NAGAR, JAIPUR. (RAJ.)

Used Since : 01/01/2019

AHMEDABAD

RETAIL, WHOLESALE, FRANCHISEE, TRADING & ONLINE BUSINESS OF READYMADE GARMENTS, FOOTWEAR, HEADGEAR WHICH ARE INCLUDED IN CLASS 35.
4166889 04/05/2019
CHETANBHAI SHIVLALBHAI KAPADIY
A/2, SAFFRON HILL, SECOND FLOOR NANA MAVA ROD, SHIVDRASHTI -4,OPP. SHASTRINAGAR, RAJKOT-360005
The Trade Marks Act, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
AHMEDABAD
Retail services connected with the sale of clothing and clothing accessories, Online retail store services relating to clothing, Mail order retail services connected with clothing accessories, Wholesale services relating to clothing included in class 35.
STNF- SPECER TUBE NF

MR. MILIND JAGANNATH GAIKWAD TRADING AS: CHEMTECH SERVICES
BUILDING NO.04, SHOP NO.20, SAMATA NAGAR CHS., POST J. K. GRAM, THANE (W)- 400606, MAHARASHTRA, INDIA
Sole Proprietor

Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.

Proposed to be Used
MUMBAI
RETAIL, WHOLESALE, IMPORT, EXPORT, TRADING, DISTRIBUTION, MARKETING AND ADVERTISING OF MEMBRANES FILTRATION, WATER PURIFIERS SYSTEMS, WASTE WATER TREATMENT APPARATUS
4166960    04/05/2019
K.WASIM
COLOURLINES, NO.77/4, MUTHIAH MAISTRY STREET, OLD WASHERMENPET, CHENNAI - 600 021.TN
Single Firm

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010

Proposed to be Used
CHENNAI

Wholesale, Retail sale and Online sale of Readymade Garments, Clothing and Textile Products
RUNGTA’S BASKET
4166977  04/05/2019
GIRJESH KUMAR RUNGTA
B-10/690, GANESH NAGAR-2, SHAKARPUR, DELHI-110092, INDIA
Individual
Address for service in India/Attorney address:
BUDDHA PAL & ASSOCIATES
35A, POCKET-F MAYUR VIHAR, PHASE-II DELHI 110091
Used Since :01/11/2001
To be associated with:
1386045
DELHI
Advertisement, business administration and business management activities, office functions, wholesale and retail outlets and showrooms, e-commerce and online and offline marketing, distribution, franchising, chain of retail stores, services relating to import and export, trading and marketing services in respect of food products for human consumption of various description both packaged and loose, branded and unbranded including (ready-to-eat) and semi-finished (frozen), preserved, dried & cooked fruits & vegetables, tea, coffee, flour and preparations, bakery products and confectionery products, spices, edible items, edible oils and fats, milk and dairy products, sweets and sweetmeats soft drinks & beverages, drinking water, snacks and ready to eat products, veg. and non-veg. preparations, foods related items, consumer goods, cosmetics, cleaning goods and house-hold material included in class 35
4167033 04/05/2019
ABHISHEK SUNIL JAISWAL TRADING AS M/S. HAMSWELL LIFECARE
SHED NO.-02, GROUND FLOOR, SATYAM ESTATE, STEEL TOWN, NEAR JYOTI POWER, B/H. H.O.F., SARKHEJ- BAVLA HIGHWAY, MORAIYA-382213. TALUKA-SANAND DIST.- AHMEDABAD GUJARAT INDIA
A PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
D. C. DANI & ASSOCIATES
908, SUKH SAGAR COMPLEX, NEAR HOTEL FORTUNE LANDMARK, ASHRAM ROAD, USMANPURA, AHMEDABAD-380 013. GUJARAT. INDIA.

Proposed to be Used
AHMEDABAD
SERVICES OF RETAIL AND WHOLESALE OUTLETS, RETAIL AND WHOLESALE AND SEMIWHOLESALE BUSINESS AND SERVICES OF DISTRIBUTION, MARKETING AND TRADING RELATING TO PHARMACEUTICALS, MEDICINAL, AYURVEDIC PREPARATIONS, DIETARY SUPPLEMENTS, NUTRITIONAL SUPPLEMENTS AND COSMETICS INCLUDED IN CLASS-35.
M. KHADHAR MOHIDEEN (INDIVIDUAL)
42/66, JOTHI RAMALINGAM STREET, NEW KAMARAJER NAGAR, VYASARPADI, CHENNAI-600039
INDIVIDUAL

Address for service in India/Attorney address:
VIPAN JAIN (ADVOCATE)
C/O. CAPITAL REGISTRATION SERVICE, 145/B, CD BLOCK, DDA FLATS, PITAM PURA, DELHI-110088

Proposed to be Used

CHENNAI
IMPORT, EXPORT, WHOLESALE, RETAIL, MARKETING AND ONLINE TRADING E-COMMERCE OF HOSIERY, READYM Ade GARMENTS AND FOOTWEARS
CherishX.COM
4167045 04/05/2019
INFUREKA TECHNOLOGIES PVT LTD
A-72, First Floor, Main Road, Kalkaji, New Delhi-110019
Private Limited Company
Address for service in India/Attorney address:
RAJESH KUMAR KADIAN
Rajesh Kumar Kadian, FLAT NO. Q24, FIRST FLOOR, PGI ENCLAVE, GHS NO.94, SECTOR-20, PANCHKULA (HARYANA)-134116. Mob:9216333435 RKFLAW@GMAIL.COM
Used Since: 22/06/2016
DELHI
Providing consumer product information relating to food or drink products; Retail services via global computer networks related to foodstuffs; Retail services connected with the sale of subscription boxes containing food; Providing online commercial directory information services; Advertising the goods and services of online vendors via a searchable online guide; administration of consumer loyalty programs; provision of an online marketplace for buyers and sellers of goods and services; gift registry services; Online community management services; Sales promotion for others; Advertising, marketing and promotional services; Business administration and consultancy; cost price analysis
4167099    04/05/2019
THE WATERBASE LIMITED
NO.37, MONTIETH ROAD, THAPAR HOUSE, 2ND FLOOR, EGMORE, CHENNAI - 600 008.
PUBLIC LIMITED COMPANY
Address for service in India/Agents address:
P. C .N. RAGHUPATHY.
NEW # 66 (OLD # 38), ADITHANAR SALAI, PUDUPET, CHENNAI - 600 002.
Proposed to be Used
CHENNAI
ADVERTISING, BUSINESS MANAGEMENT,BUSINESS ADMINISTRATION,OFFICE FUNCTION
4167100 04/05/2019
THE WATERBASE LIMITED
NO.37, MONTIETH ROAD, THAPAR HOUSE, 2ND FLOOR, EGMORE, CHENNAI - 600 008.
PUBLIC LIMITED COMPANY
Address for service in India/Agents address:
P. C .N. RAGHUPATHY.
NEW # 66 (OLD # 38), ADITHANAR SALAI, PUDUPET, CHENNAI - 600 002.

Proposed to be Used

CHENNAI
WHOLESALE AND RETAIL SALE OF AQUA & ALLIED PRODUCTS. ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTION
4167121 04/05/2019
M/S. RELIANCE BROADCAST NETWORK LIMITED
401, 4th Floor, ‘Infiniti’, Link Road, Oshiwara, Andheri, (West), Mumbai – 400 053
Body Incorporate
Address for service in India/Attorney address:
RITAL JAIN
305, 3rd Floor, Creative Industrial Estate, Sunder Nagar, Road No. 2, Kalina, Santacruz(E), Mumbai - 400098
Used Since : 14/01/2019
To be associated with:
3297336, 3297337, 3297338, 3430536
MUMBAI
Advertising; business management; business administration; office functions; publicity, rental of advertising space, rental of advertising time on communication media, bill-posting/outdoor advertising, design of advertising materials, marketing, modeling for advertising or sales promotion, presentation of goods on communication media, radio advertising, sales promotion for others, arranging subscriptions to telecommunication services for others
4167147 04/05/2019
HITESH MAHAJAN
154-B, DDA FLAT, SUNLIGHT COLONY-2, HARI NAGAR, AASHRAM, DELHI- 110014
INDIVIDUAL

Address for service in India/Attorney address:
BANDHUJI TRADE MARK CO.
B-3, GROUND FLOOR, NEELKANTH APTT-II, SANT NAGAR, BURARI, DELHI 110084

Proposed to be Used
DELHI
ONLINE SELLING, PURCHASING, RETAILING OF JEWELLERY, MOBILE & MOBILE ACCESSORY, TOYS, COMPUTER HARDWARE & SOFTWARE & PARTS, READYMADE GARMENTS, SURGICALS PRODUCTS, FOOTWEAR, STATIONERY ITEMS, LEATHER PRODUCTS, LED LIGHTS, ELECTRIC AND ELECTRONICS PRODUCTS, SPORTS ITEMS, MENS & GIRLS WEAR APPARELS, FOOTWEAR, PLASTIC PRODUCTS, HARDWARE TOOLS ITEMS, OFFICE EQUIPMENTS, WATCHES AND FURNITURE.
MERI HILL

4167242  04/05/2019

M/S MERI HILL
AF-15,1st Floor, Shivam Complex, Khair Nagar, Meerut, U.P. - 250002 (India)
Partnership

Address for service in India/Attorney address:

RAMESH K. GAUTAM & ASSOCIATES
451, OPP. BSNL TOWER, AMBEDKAR ROAD, ARTHALA, MOHAN NAGAR, GHAZIABAD-201007, U.P., M-09871034747, 099990034747

Proposed to be Used

DELHI

Wholesale And Retail Services Relating To Pharmaceutical, Medicinal And Veterinary Preparation, Online Marketing Services, Online Ordering Services, Online Advertising, Online Auctioneering Services
KANSTRIDE BIOLABS

4167244 04/05/2019

AKASH RATTAN SHARMA PROPRIETOR OF M/S KANSTRIDE BIOLABS
UGF - 71, Signature Street, G Block, Govindpuram, Ghaziabad, U.P. -201013, (India)

PROPRIETORSHIP

Address for service in India/Attorney address:
RAMESH K. GAUTAM & ASSOCIATES
451, OPP. BSNL TOWER, AMBEDKAR ROAD, ARTHALA, MOHAN NAGAR, GHAZIABAD-201007, U.P, M-09871034747,09990034747

Proposed to be Used

DELHI

Wholesale And Retail Services Relating To Pharmaceutical, Medicinal And Veterinary Preparation, Online Marketing Services, Online Ordering Services, Online Advertising, Online Auctioneering Services
4167295 04/05/2019

ONKAR ENGINEERING WORKS
NEAR POWER HOUSE, MAIN ROAD, TALWANDI BHAI-142050, DISTT. FEROZEPUR (PB.)
PARTNERSHIP

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/04/2019

DELHI
Advertising, Business Administration & Management of wholesale & Retail outlets, Franchise; Trading, Marketing & Online Marketing; Import & Export relating to Agricultural Implements of Larger Size including Seed Drills, Harvesters, Harrow, Cultivators, Threshers (Agricultural Implements), Reapers, Ploughs, Broadcast Seeders Tractor Towed & Tillers (Agricultural Implements).
Trade Marks Journal No: 1907, 24/06/2019 Class 35

Okina ichiba

4167512 05/05/2019
SHEKHAR KUMAR AGARWALA
ASHOKA IKON HOUSE NO. 37, PNDRY MOWA, BESIDE SHANKARA HYUNDAICAR SHOWROOM, RAIPUR, CHATTISHGARE- 492001
Proprietor

Address for service in India/Attorney address:
DILIP C. SAROJ
ZHANNA MUKADAM CHAWL, NIKLAW WADI, OLD NAGARDAS ROAD, ANDHERI (EAST), MUMBAI 400 069.

Proposed to be Used
MUMBAI
WHOLESALE AND RETAIL MARKETING AND TRADING OF HOUSEHOLD UTENSILS, HOUSEHOLD APPLIANCES, KITCHEN APPLIANCES AND READYMADE GARMENTS INCLUDED IN CLASS 35
VERIGOLD JEWELLERY INDIA PRIVATE LIMITED
901, Notan Heights, Gurunanak Marg, Bandra West, Mumbai – 400 050
(a company incorporated under the Companies Act, 2013)

Address for service in India/Attorney address:
PRATIK JHAVERI ADV
91 Shalimar G Road Marine Drive 5th Floor Mumbai 400002

Proposed to be Used
MUMBAI

Manufacturing, Buying and selling, import and export of precious metals and their alloys and goods in precious metals or coated therewith, jewellery, precious and semi-precious stones, horological and chronometric instruments, stationery, eyewear; the bringing together the aforesaid goods, enabling customers to conveniently view and purchase these goods; online retail services connected with the aforesaid goods
4167720  06/05/2019
MANOJ KUMAR PANDIT TRADING AS M. A. ENTERPRISES
Flat No - 1, Ansh Apartment, Dsk Vishwa Road, Dhayari, Pune - 411041
Proprietorship Firm

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Used Since :01/01/2012

MUMBAI
Retail Services for Telecommunication cables, Computer cables, Data cables, Electrical connectors, Power connectors, Electronic components.
4167761  06/05/2019
KHUSHBOO SONI
#301, MANAR MANSION, 3rd FLOOR, 17th CROSS, 15th MAIN, ROSE GARDEN ROAD, JP NAGAR 5th PHASE, BANGALORE-560078, KARNATAKA
Sole Proprietorship

Address for service in India/Attorney address:
PATENTOMARK
#105, Sai Nandana Presidency, 11th cross, 5th main, Vijaya Bank layout, Bilekhaballi, Bannerghatta Road, Bangalore, Karnataka-560076

Proposed to be Used
CHENNAI
ADVERTISING; BUSINESS MANAGEMENT; BUSINESS INTERMEDIARY SERVICES FOR THE SALE AND PURCHASE OF GOODS AND SERVICES, ON-LINE RETAIL DEPARTMENT STORES, COMPUTERIZED ONLINE ORDERING FEATURING GENERAL MERCHANDISE AND GENERAL CONSUMER GOODS; DISTRIBUTION, MARKETING AND WHOLESALE SERVICES OF GARMENTS INCLUDED IN CLASS 35
Trade Marks Journal No: 1907, 24/06/2019

Class 35

4167764 06/05/2019

RAVI SOLANKI
11, Hauz Rani, Malviya Nagar, New Delhi-17
Individual

Address for service in India/Attorney address:
SWATI R JAIN
18E444, ICICI BANK LANE, CHOPASANI HOUSING BOARD, JODHPUR, RAJASTHAN, PIN 342008

Proposed to be Used
DELHI

Services of presentation, Customisation or Merchandise of goods, for Retail purposes not covered under other classes.
The Trade Marks Act, 1999

Address for service in India/Attorney address:
VANCHNATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Retail services in relation to kitchen appliances included in class 35.
4167875  06/05/2019
EDUBORA SERVICES LLP
210, Saraswati Tower, Central Spine, Vidhyadhar Nagar, Jaipur 302039
LIMITED LIABILITY PARTNERSHIP
Address for service in India/Attorney address:
AMIT MISHRA
606, 6th Floor, Alokik Heights, Subhash Marg, C-Scheme, Jaipur, Rajasthan 302001
Proposed to be Used
AHMEDABAD
Advertising, Business Management, Business Administration, Office Functions
RAHIL KOTHARI PROPRIETOR OF SMART VISION
Laxmivilla, 10th Floor, Jawahar Nagar, Road No. 3, Goregaon (W), Mumbai-400062
Proprietorship Firm

Address for service in India/Attorney address:
SWATI R JAIN
18E444, ICICI BANK LANE, CHOPASANI HOUSING BOARD, JODHPUR, RAJASTHAN, PIN 342008

Proposed to be Used
MUMBAI
Online Advertising And Selling Of Goods Through Website As Per Class 35
KUVIRA
4167991   06/05/2019
CHOLAYIL PRIVATE LIMITED
No.8, J Block, 6th Avenue, Anna Nagar East, Chennai – 600 102, Tamil Nadu, India.
A body incorporate registered under the Indian Companies Act, 1956

Address for service in India/Attorney address:
ALTACIT GLOBAL
SHED NO. C2-A, THIRU-VI-KA INDUSTRIAL ESTATE, GUINDY, CHENNAI - 600 032.

Proposed to be Used

CHENNAI

WHOLESALE, RETAIL, MARKETING AND EXPORT OF ALL KINDS“ HERBAL PREPARATIONS, COSMETICS; WHOLESALE DISTRIBUTION SERVICES AND DISCOUNT STORE SERVICES; ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION AND OFFICE FUNCTIONS; ADVERTISING MATTER (DISSEMINATION OF-), WHOLESALE AND RETAIL TRADE OF AYURVEDIC & COSMETIC RANGE OF PRODUCTS COVERING SOAP; ANTIPERSPIRANT SOAPS; CAKES OF SOAP; DEODORANT SOAP; DISINFECTANT SOAP; SOAP FOR FOOT PERSPIRATION; TOILET SOAP, SHAMPOOS, FACE WASH, SHOWER GEL, BODY & FACE CREAMS; IMPORT AND EXPORT SERVICES, ON-LINE RETAIL STORE SERVICES SANITARY PREPARATIONS BEING TOILETRIES; WHOLESALE STORE SERVICES FEATURING SANITARY PREPARATIONS BEING TOILETRIES; RETAIL SERVICES RELATING TO SANITARY PREPARATIONS BEING TOILETRIES, MOIST WIPES FOR SANITARY AND COSMETIC PURPOSES, SANITARY NAPKINS, SANITARY PADS, SANITARY TOWELS, SANITARY TAMPONS, SANITARY BELTS, SANITARY PANTY LINERS, SANITARY STERILISING PREPARATIONS, ABSORBENT SANITARY ARTICLES, SANITARY WEAR, SANITARY PANTIES, SANITARY PANTS, DISINFECTANTS FOR SANITARY PURPOSES, DISINFECTANTS FOR SANITARY USE, SANITARY PREPARATIONS AND ARTICLES, CHEMICAL PREPARATIONS FOR SANITARY USE, CHEMICAL PREPARATIONS FOR SANITARY PURPOSES, SANITARY PREPARATIONS FOR MEDICAL USE
4168069  06/05/2019
SUDHEENDRA BHARADWAJ PROPRIETOR OF INFINITE SOLUTIONS
003, GROUND FLOOR, ENTERTAINLAND, SECTOR-83, GURUGRAM, HARYANA-122004
PROPRIETORSHIP FIRM

Address for service in India/Agents address:
PRAMOD KUMAR KAPOOR (ADVOCATE)
47-A, GOVIND PARK, KRISHNA NAGAR DELHI

Proposed to be Used
DELHI
WHOLESALE SERVICES, RETAIL SERVICES AND ONLINE RETAIL SERVICES RELATED TO CLOTHING, FOOTWEAR, SPORTS GOODS, CLOTHING ACCESSORIES
4168075  06/05/2019
KULDEEP DANSENA (INDIAN NATIONAL, PROPRIETOR), TRADING AS KAEMIN
In front of Shiv Mandir, Beside Malideepa Talab, Malideepa Boirdadar, Raigarh - 496001, Chhattisgarh
A Proprietorship Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
MUMBAI
Advertising, Marketing, Sales Promotion, Business management, Business Administration, Office function, Trade promotional services, publicity services
PROPOSED TO BE USED

DELHI

ADVERTISING, MARKETING, ONLINE ADVERTISING ON A COMPUTER NETWORK, PRESENTATION OF GOODS ON COMMUNICATION MEDIA, FOR RETAIL PURPOSES, PROVISION OF AN ON-LINE MARKETPLACE FOR BUYERS AND SELLERS OF GOODS AND SERVICES
Trade Marks Journal No: 1907, 24/06/2019 Class 35

4168239 06/05/2019
SWETA AGNIHOTRI
4299, PANKI AWAS VIKAS-3, KANPUR, UTTAR PARDHESH-208017
PROPRIETOR

Address for service in India/Attorney address:
SUNNY DAHIYA
SHOP NO-6, FIRST FLOOR, ARYA SCHOOL BUILDING, PANIPAT-132103

Proposed to be Used
DELHI

ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS; BUSINESS INTERMEDIARY SERVICES FOR THE SALE AND PURCHASE OF GOODS AND SERVICES; AUCTION SERVICES; CLASSIFIED ADVERTISING SERVICES; MAIL ORDER SALES; RETAIL STORE SERVICES; RETAIL SALE SERVICES PROVIDED BY MEANS OF A GLOBAL COMPUTER NETWORK; SALES PROMOTION FOR OTHERS; BUSINESS INFORMATION SERVICES; RETAIL DEPARTMENT STORES; RETAIL ON-LINE DEPARTMENT STORES; RETAIL CONVENIENCE STORES; RETAIL ON-LINE CONVENIENCE STORES; COMPUTERIZED ON-LINE ORDERING Featuring GENERAL MERCHANDISE AND GENERAL CONSUMER GOODS; PROVIDING AN ON-LINE COMMERCIAL INFORMATION DIRECTORY; PROVIDING A SEARCHABLE DATABASE IN THE FIELD OF BUSINESS INFORMATION AVAILABLE VIA A GLOBAL COMPUTER NETWORK; DISSEMINATION OF ADVERTISING FOR OTHERS VIA AN ON-LINE ELECTRONIC COMMUNICATIONS NETWORK; PROVIDING A SEARCHABLE ON-LINE DATABASE FEATURING GOODS AND SERVICES OF OTHERS; PROVIDING A SEARCHABLE ON-LINE ADVERTISING GUIDE FEATURING THE GOODS AND SERVICES OF OTHER ON-LINE VENDORS; DATABASE MANAGEMENT SERVICES; COMPUTER SERVICES, NAMELY, PROVIDING DIRECTORIES FOR TELEPHONE NUMBERS, BUSINESS ADDRESSES, ELECTRONIC MAIL ADDRESSES, NETWORK HOME PAGE ADDRESSES, ADDRESSES AND TELEPHONE NUMBER OF PEOPLE, PLACES, AND ORGANIZATIONS; DATA STORAGE AND RETRIEVAL SERVICES FOR TRANSMITTING, DISPLAYING AND STORING TRANSACTION, IDENTIFICATION AND FINANCIAL INFORMATION; ON-LINE RETAIL AND WHOLESALE DISTRIBUTORSHIP SERVICES FEATURING GENERAL MERCHANDISE AND GENERAL CONSUMER GOODS; AUTOMATED AND COMPUTERIZED TRADING SERVICES; ON-LINE TRADING SERVICES; INFORMATION SERVICES, NAMELY, PROVIDING INFORMATION ABOUT RETAIL PRODUCTS TO CUSTOMERS, FEATURING THE AVAILABILITY OF SPECIFIC PRODUCTS OF INTEREST TO THEM; ONLINE BUSINESS INFORMATION SERVICES, NAMELY ANALYZING AN INDIVIDUAL’S PREFERENCES AND PROVIDING PRODUCT REVIEWS AND RECOMMENDATIONS; AUCTIONEERING; AUTOMATED AND COMPUTERIZED TRADING OF GOODS AND SERVICES FOR OTHERS PROVIDED OVER A GLOBAL COMMUNICATION INFORMATION NETWORK. Report Next Search Best View in Resolution of 1024x768 or later. Enable Javascript for Better Performance.

ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS; BUSINESS INTERMEDIARY SERVICES FOR THE SALE AND PURCHASE OF GOODS AND SERVICES; AUCTION SERVICES; CLASSIFIED ADVERTISING SERVICES; MAIL ORDER SALES; RETAIL STORE SERVICES; RETAIL SALE SERVICES PROVIDED BY MEANS OF A GLOBAL COMPUTER NETWORK; SALES PROMOTION FOR OTHERS; BUSINESS INFORMATION SERVICES; RETAIL DEPARTMENT STORES; RETAIL ON-LINE DEPARTMENT STORES; RETAIL CONVENIENCE STORES; RETAIL ON-LINE CONVENIENCE STORES; COMPUTERIZED ON-LINE ORDERING Featuring GENERAL MERCHANDISE AND GENERAL CONSUMER GOODS; PROVIDING AN ON-LINE COMMERCIAL INFORMATION DIRECTORY; PROVIDING A SEARCHABLE DATABASE IN THE FIELD OF BUSINESS INFORMATION AVAILABLE VIA A GLOBAL COMPUTER NETWORK; DISSEMINATION OF ADVERTISING FOR OTHERS VIA AN ON-LINE ELECTRONIC COMMUNICATIONS NETWORK; PROVIDING A SEARCHABLE ON-LINE DATABASE FEATURING GOODS AND SERVICES OF OTHERS; PROVIDING A SEARCHABLE ON-LINE ADVERTISING GUIDE FEATURING THE GOODS AND SERVICES OF OTHER ON-LINE VENDORS; DATABASE MANAGEMENT SERVICES; COMPUTER SERVICES, NAMELY, PROVIDING DIRECTORIES FOR TELEPHONE NUMBERS, BUSINESS ADDRESSES, ELECTRONIC MAIL ADDRESSES, NETWORK HOME PAGE ADDRESSES, ADDRESSES AND TELEPHONE NUMBER OF PEOPLE, PLACES, AND ORGANIZATIONS; DATA STORAGE AND RETRIEVAL SERVICES FOR TRANSMITTING, DISPLAYING AND STORING TRANSACTION, IDENTIFICATION AND FINANCIAL INFORMATION; ON-LINE RETAIL AND WHOLESALE DISTRIBUTORSHIP SERVICES FEATURING GENERAL MERCHANDISE AND GENERAL CONSUMER GOODS; AUTOMATED AND COMPUTERIZED TRADING SERVICES; ON-LINE TRADING SERVICES; INFORMATION SERVICES, NAMELY, PROVIDING INFORMATION ABOUT RETAIL PRODUCTS TO CUSTOMERS, FEATURING THE AVAILABILITY OF SPECIFIC PRODUCTS OF INTEREST TO THEM; ONLINE BUSINESS INFORMATION SERVICES, NAMELY ANALYZING AN INDIVIDUAL’S PREFERENCES AND PROVIDING PRODUCT REVIEWS AND RECOMMENDATIONS; AUCTIONEERING; AUTOMATED AND COMPUTERIZED TRADING SERVICES; ON-LINE TRADING SERVICES; INFORMATION SERVICES, NAMELY, PROVIDING INFORMATION ABOUT RETAIL PRODUCTS TO CUSTOMERS, FEATURING THE AVAILABILITY OF SPECIFIC PRODUCTS OF INTEREST TO THEM; ONLINE BUSINESS INFORMATION SERVICES, NAMELY ANALYZING AN INDIVIDUAL’S PREFERENCES AND PROVIDING PRODUCT REVIEWS AND RECOMMENDATIONS; AUCTIONEERING; AUTOMATED AND COMPUTERIZED TRADING SERVICES; ON-LINE TRADING SERVICES; INFORMATION SERVICES, NAMELY, PROVIDING INFORMATION ABOUT RETAIL PRODUCTS TO CUSTOMERS, FEATURING THE AVAILABILITY OF SPECIFIC PRODUCTS OF INTEREST TO THEM; ONLINE BUSINESS INFORMATION SERVICES, NAMELY ANALYZING AN INDIVIDUAL’S PREFERENCES AND PROVIDING PRODUCT REVIEWS AND RECOMMENDATIONS; AUCTIONEERING; AUTOMATED AND COMPUTERIZED TRADING SERVICES; ON-LINE TRADING SERVICES; INFORMATION SERVICES, NAMELY, PROVIDING INFORMATION ABOUT RETAIL PRODUCTS TO CUSTOMERS, FEATURING THE AVAILABILITY OF SPECIFIC PRODUCTS OF INTEREST TO THEM; ONLINE BUSINESS INFORMATION SERVICES, NAMELY ANALYZING AN INDIVIDUAL’S PREFERENCES AND PROVIDING PRODUCT REVIEWS AND RECOMMENDATIONS; AUCTIONEERING; AUTOMATED AND COMPUTERIZED TRADING SERVICES; ON-LINE TRADING SERVICES; INFORMATION SERVICES, NAMELY, PROVIDING INFORMATION ABOUT RETAIL PRODUCTS TO CUSTOMERS, FEATURING THE AVAILABILITY OF SPECIFIC PRODUCTS OF INTEREST TO THEM; ONLINE BUSINESS INFORMATION SERVICES, NAMELY ANALYZING AN INDIVIDUAL’S PREFERENCES AND PROVIDING PRODUCT REVIEWS AND RECOMMENDATIONS; AUCTIONEERING; AUTOMATED AND COMPUTERIZED TRADING SERVICES; ON-LINE TRADING SERVICES; INFORMATION SERVICES, NAMELY, PROVIDING INFORMATION ABOUT RETAIL PRODUCTS TO CUSTOMERS, FEATURING THE AVAILABILITY OF SPECIFIC PRODUCTS OF INTEREST TO THEM; ONLINE BUSINESS INFORMATION SERVICES, NAMELY ANALYZING AN INDIVIDUAL’S PREFERENCES AND PROVIDING PRODUCT REVIEWS AND RECOMMENDATIONS; AUCTIONEERING; AUTOMATED AND COMPUTERIZED TRADING SERVICES; ON-LINE TRADING SERVICES; INFORMATION SERVICES, NAMELY, PROVIDING INFORMATION ABOUT RETAIL PRODUCTS TO CUSTOMERS, FEATURING THE AVAILABILITY OF SPECIFIC PRODUCTS OF INTEREST TO THEM; ONLINE BUSINESS INFORMATION SERVICES, NAMELY ANALYZING AN INDIVIDUAL’S PREFERENCES AND PROVIDING PRODUCT REVIEWS AND RECOMMENDATIONS; AUCTIONEERING; AUTOMATED AND COMPUTERIZED TRADING SERVICES; ON-LINE TRADING SERVICES; INFORMATION SERVICES, NAMELY, PROVIDING INFORMATION ABOUT RETAIL PRODUCTS TO CUSTOMERS, FEATURING THE AVAILABILITY OF SPECIFIC PRODUCTS OF INTEREST TO THEM; ONLINE BUSINESS INFORMATION SERVICES, NAMELY ANALYZING AN INDIVIDUAL’S PREFERENCES AND PROVIDING PRODUCT REVIEWS AND RECOMMENDATIONS; AUCTIONEERING; AUTOMATED AND COMPUTERIZED TRADING SERVICES; ON-LINE TRADING SERVICES; INFORMATION SERVICES, NAMELY, PROVIDING INFORMATION ABOUT RETAIL PRODUCTS TO CUSTOMERS, FEATURING THE AVAILABILITY OF SPECIFIC PRODUCTS OF INTEREST TO THEM; ONLINE BUSINESS INFORMATION SERVICES, NAMELY ANALYZING AN INDIVIDUAL’S PREFERENCES AND PROVIDING PRODUCT REVIEWS AND RECOMMENDATIONS; AUCTIONEERING; AUTOMATED AND COMPUTERIZED TRADING SERVICES; ON-LINE TRADING SERVICES; INFORMATION SERVICES, NAMELY, PROVIDING INFORMATION ABOUT RETAIL PRODUCTS TO CUSTOMERS, FEATURING THE AVAILABILITY OF SPECIFIC PRODUCTS OF INTEREST TO THEM; ONLINE BUSINESS INFORMATION SERVICES, NAMELY ANALYZING AN INDIVIDUAL’S PREFERENCES AND PROVIDING PRODUCT REVIEWS AND RECOMMENDATIONS; AUCTIONEERING; AUTOMATED AND COMPUTERIZED TRADING SERVICES; ON-LINE TRADING SERVICES; INFORMATION SERVICES, NAMELY, PROVIDING INFORMATION ABOUT RETAIL PRODUCTS TO CUSTOMERS, FEATURING THE AVAILABILITY OF SPECIFIC PRODUCTS OF INTEREST TO THEM; ONLINE BUSINESS INFORMATION SERVICES, NAMELY ANALYZING AN INDIVIDUAL’S PREFERENCES AND PROVIDING PRODUCT REVIEWS AND RECOMMENDATIONS; AUCTIONEERING; AUTOMATED AND COMPUTERIZED TRADING SERVICES; ON-LINE TRADING SERVICES; INFORMATION SERVICES, NAMELY, PROVIDING INFORMATION ABOUT RETAIL PRODUCTS TO CUSTOMERS, FEATURING THE AVAILABILITY OF SPECIFIC PRODUCTS OF INTEREST TO THEM; ONLINE BUSINESS INFORMATION SERVICES, NAMELY ANALYZING AN INDIVIDUAL’S PREFERENCES AND PROVIDING PRODUCT REVIEWS AND RECOMMENDATIONS; AUCTIONEERING; AUTOMATED AND COMPUTERIZED TRADING SERVICES; ON-LINE TRADING SERVICES; INFORMATION SERVICES, NAMELY, PROVIDING INFORMATION ABOUT RETAIL PRODUCTS TO CUSTOMERS, FEATURING THE AVAILABILITY OF SPECIFIC PRODUCTS OF INTEREST TO THEM; ONLINE BUSINESS INFORMATION SERVICES, NAMELY ANALYZING AN INDIVIDUAL’S PREFERENCES AND PROVIDING PRODUCT REVIEWS AND RECOMMENDATIONS; AUCTIONEERING; AUTOMATED AND COMPUTERIZED TRADING SERVICES; ON-LINE TRADING SERVICES; INFORMATION SERVICES, NAMELY, PROVIDING INFORMATION ABOUT RETAIL PRODUCTS TO CUSTOMERS, FEATURING THE AVAILABILITY OF SPECIFIC PRODUCTS OF INTEREST TO THEM; ONLINE BUSINESS INFORMATION SERVICES, NAMELY ANALYZING AN INDIVIDUAL’S PREFERENCES AND PROVIDING PRODUCT REVIEWS AND RECOMMENDATIONS; AUCTIONEERING; AUTOMATED AND COMPUTERIZED TRADING SERVICES; ON-LINE TRADING SERVICES; INFORMATION SERVICES, NAMELY, PROVIDING INFORMATION ABOUT RETAIL PRODUCTS TO CUSTOMERS, FEATURING THE AVAILABILITY OF SPECIFIC PRODUCTS OF INTEREST TO THEM; ONLINE BUSINESS INFORMATION SERVICES, NAMELY ANALYZING AN INDIVIDUAL’S PREFERENCES AND PROVIDING PRODUCT REVIEWS AND RECOMMENDATIONS; AUCTIONEERING; AUTOMATED AND COMPUTERIZED TRADING SERVICES; ON-LINE TRADING SERVICES; INFORMATION SERVICES, NAMELY, PROVIDING INFORMATION ABOUT RETAIL PRODUCTS TO CUSTOMERS, FEATURING THE AVAILABILITY OF SPECIFIC PRODUCTS OF INTEREST TO THEM; ONLINE BUSINESS INFORMATION SERVICES, NAMELY ANALYZING AN INDIVIDUAL’S PREFERENCES AND PROVIDING PRODUCT REVIEWS AND RECOMMENDATIONS; AUCTIONEERING; AUTOMATED AND COMPUTERIZED TRADE
TRADE ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS; BUSINESS INTERMEDIARY SERVICES FOR THE SALE AND PURCHASE OF GOODS AND SERVICES; AUCTION SERVICES; CLASSIFIED ADVERTISING SERVICES; MAIL ORDER SALES; RETAIL STORE SERVICES; RETAIL SALE SERVICES PROVIDED BY MEANS OF A GLOBAL COMPUTER NETWORK; SALES PROMOTION FOR OTHERS; BUSINESS INFORMATION SERVICES; RETAIL DEPARTMENT STORES; RETAIL ON-LINE DEPARTMENT STORES; RETAIL CONVENIENCE STORES; RETAIL ON-LINE CONVENIENCE STORES; COMPUTERIZED ON-LINE ORDERING FEATURING GENERAL MERCHANDISE AND GENERAL CONSUMER GOODS; PROVIDING AN ON-LINE COMMERCIAL INFORMATION DIRECTORY; PROVIDING A SEARCHABLE DATABASE IN THE FIELD OF BUSINESS INFORMATION AVAILABLE VIA A GLOBAL COMPUTER NETWORK; DISSEMINATION OF ADVERTISING FOR OTHERS VIA AN ON-LINE ELECTRONIC COMMUNICATIONS NETWORK; PROVIDING A SEARCHABLE ON-LINE DATABASE FEATURING GOODS AND SERVICES OF OTHERS; PROVIDING A SEARCHABLE ON-LINE ADVERTISING GUIDE FEATURING THE GOODS AND SERVICES OF OTHER ON-LINE VENDORS; DATABASE MANAGEMENT SERVICES; COMPUTER SERVICES, NAMELY, PROVIDING DATABASES FOR TELEPHONE NUMBERS, BUSINESS ADDRESSES, ELECTRONIC MAIL ADDRESSES, NETWORK HOME PAGE ADDRESSES, ADDRESSES AND TELEPHONE NUMBER OF PEOPLE, PLACES, AND ORGANIZATIONS; DATA STORAGE AND RETRIEVAL SERVICES FOR TRANSMITTING, DISPLAYING AND STORING TRANSACTION, IDENTIFICATION AND FINANCIAL INFORMATION; ON-LINE RETAIL AND WHOLESALE DISTRIBUTORSHIP SERVICES FEATURING GENERAL MERCHANDISE AND GENERAL CONSUMER GOODS; AUTOMATED AND COMPUTERIZED TRADING SERVICES; ON-LINE TRADING SERVICES; INFORMATION SERVICES, NAMELY, PROVIDING INFORMATION ABOUT RETAIL PRODUCTS TO CUSTOMERS, FEATURING THE AVAILABILITY OF SPECIFIC PRODUCTS OF INTEREST TO THEM; ONLINE BUSINESS INFORMATION SERVICES, NAMELY ANALYZING AN INDIVIDUAL’S PREFERENCES AND PROVIDING PRODUCT REVIEWS AND RECOMMENDATIONS; AUCTIONEERING; AUTOMATED AND COMPUTERIZED TRADING OF GOODS AND SERVICES FOR OTHERS PROVIDED OVER A GLOBAL COMMUNICATION INFORMATION NETWORK. Report Next Search Best View in Resolution of 1024x768 or later. Enable Javascript for Better Performance. ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS; BUSINESS INTERMEDIARY SERVICES FOR THE SALE AND PURCHASE OF GOODS AND SERVICES; AUCTION SERVICES; CLASSIFIED ADVERTISING SERVICES; MAIL ORDER SALES; RETAIL STORE SERVICES; RETAIL SALE SERVICES PROVIDED BY MEANS OF A GLOBAL COMPUTER NETWORK; SALES PROMOTION FOR OTHERS; BUSINESS INFORMATION SERVICES; RETAIL DEPARTMENT STORES; RETAIL ON-LINE DEPARTMENT STORES; RETAIL CONVENIENCE STORES; RETAIL ON-LINE CONVENIENCE STORES; COMPUTERIZED ON-LINE ORDERING FEATURING GENERAL MERCHANDISE AND GENERAL CONSUMER GOODS; PROVIDING AN ON-LINE COMMERCIAL INFORMATION DIRECTORY; PROVIDING A SEARCHABLE DATABASE IN THE FIELD OF BUSINESS INFORMATION AVAILABLE VIA A GLOBAL COMPUTER NETWORK; DISSEMINATION OF ADVERTISING FOR OTHERS VIA AN ON-LINE ELECTRONIC COMMUNICATIONS NETWORK; PROVIDING A SEARCHABLE ON-LINE DATABASE FEATURING GOODS AND SERVICES OF OTHERS; PROVIDING A SEARCHABLE ON-LINE ADVERTISING GUIDE FEATURING THE GOODS AND SERVICES OF OTHER ON-LINE VENDORS; DATABASE MANAGEMENT SERVICES; COMPUTER SERVICES, NAMELY, PROVIDING DATABASES FOR TELEPHONE NUMBERS, BUSINESS ADDRESSES, ELECTRONIC MAIL ADDRESSES, NETWORK HOME PAGE ADDRESSES, ADDRESSES AND TELEPHONE NUMBER OF PEOPLE, PLACES, AND ORGANIZATIONS; DATA STORAGE AND RETRIEVAL SERVICES FOR TRANSMITTING, DISPLAYING AND STORING TRANSACTION, IDENTIFICATION AND FINANCIAL INFORMATION; ON-LINE RETAIL AND WHOLESALE DISTRIBUTORSHIP SERVICES FEATURING GENERAL MERCHANDISE AND GENERAL CONSUMER GOODS; AUTOMATED AND COMPUTERIZED TRADING SERVICES; ON-LINE TRADING SERVICES; INFORMATION SERVICES, NAMELY, PROVIDING INFORMATION ABOUT RETAIL PRODUCTS TO CUSTOMERS, FEATURING THE AVAILABILITY OF SPECIFIC PRODUCTS OF INTEREST TO THEM; ONLINE BUSINESS INFORMATION SERVICES, NAMELY ANALYZING AN INDIVIDUAL’S PREFERENCES AND PROVIDING PRODUCT REVIEWS AND RECOMMENDATIONS; AUCTIONEERING; AUTOMATED AND COMPUTERIZED TRADING OF GOODS AND SERVICES FOR OTHERS PROVIDED OVER A GLOBAL COMMUNICATION INFORMATION NETWORK. Report Next Search Best View in Resolution of 1024x768 or later. Enable Javascript for Better Performance. ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS; BUSINESS INTERMEDIARY SERVICES FOR THE SALE AND PURCHASE OF GOODS AND SERVICES; AUCTION SERVICES; CLASSIFIED ADVERTISING SERVICES; MAIL ORDER SALES; RETAIL STORE SERVICES; RETAIL SALE SERVICES PROVIDED BY MEANS OF A GLOBAL COMPUTER NETWORK; SALES PROMOTION FOR OTHERS; BUSINESS INFORMATION SERVICES; RETAIL DEPARTMENT STORES; RETAIL ON-LINE DEPARTMENT STORES; RETAIL CONVENIENCE STORES; RETAIL ON-LINE CONVENIENCE STORES; COMPUTERIZED ON-LINE ORDERING FEATURING GENERAL MERCHANDISE AND GENERAL CONSUMER GOODS; PROVIDING AN ON-LINE COMMERCIAL INFORMATION DIRECTORY; PROVIDING A SEARCHABLE DATABASE IN THE FIELD OF BUSINESS INFORMATION AVAILABLE VIA A GLOBAL COMPUTER NETWORK; DISSEMINATION OF ADVERTISING FOR OTHERS VIA AN ON-LINE ELECTRONIC COMMUNICATIONS NETWORK; PROVIDING A SEARCHABLE ON-LINE DATABASE FEATURING GOODS AND SERVICES OF OTHERS; PROVIDING A SEARCHABLE ON-LINE ADVERTISING GUIDE FEATURING THE GOODS AND SERVICES OF OTHER ON-LINE VENDORS; DATABASE MANAGEMENT SERVICES; COMPUTER SERVICES, NAMELY, PROVIDING DATABASES FOR TELEPHONE NUMBERS, BUSINESS ADDRESSES, ELECTRONIC MAIL ADDRESSES, NETWORK HOME PAGE ADDRESSES, ADDRESSES AND TELEPHONE NUMBER OF PEOPLE, PLACES, AND ORGANIZATIONS; DATA STORAGE AND RETRIEVAL SERVICES FOR TRANSMITTING, DISPLAYING AND STORING TRANSACTION, IDENTIFICATION AND FINANCIAL INFORMATION; ON-LINE RETAIL AND WHOLESALE DISTRIBUTORSHIP SERVICES FEATURING GENERAL MERCHANDISE AND GENERAL CONSUMER GOODS; AUTOMATED AND COMPUTERIZED TRADING SERVICES; ON-LINE TRADING SERVICES; INFORMATION SERVICES, NAMELY, PROVIDING INFORMATION ABOUT RETAIL PRODUCTS TO CUSTOMERS, FEATURING THE AVAILABILITY OF SPECIFIC PRODUCTS OF INTEREST TO THEM; ONLINE BUSINESS INFORMATION SERVICES, NAMELY ANALYZING AN INDIVIDUAL’S PREFERENCES AND PROVIDING PRODUCT REVIEWS AND RECOMMENDATIONS; AUCTIONEERING; AUTOMATED AND COMPUTERIZED TRADING OF GOODS AND SERVICES FOR OTHERS PROVIDED OVER A GLOBAL COMMUNICATION INFORMATION NETWORK. Report Next Search Best View in Resolution of 1024x768 or later. Enable Javascript for Better Performance. ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS; BUSINESS.
INTERMEDIARY SERVICES FOR THE SALE AND PURCHASE OF GOODS AND SERVICES; AUCTION SERVICES; CLASSIFIED ADVERTISING SERVICES; MAIL ORDER SALES; RETAIL STORE SERVICES; RETAIL SALE SERVICES PROVIDED BY MEANS OF A GLOBAL COMPUTER NETWORK; SALES PROMOTION FOR OTHERS; BUSINESS INFORMATION SERVICES; RETAIL DEPARTMENT STORES; RETAIL ON-LINE DEPARTMENT STORES; RETAIL CONVENIENCE STORES; RETAIL ON-LINE CONVENIENCE STORES; COMPUTERIZED ON-LINE ORDERING FEATURING GENERAL MERCHANDISE AND GENERAL CONSUMER GOODS; PROVIDING AN ON-LINE COMMERCIAL INFORMATION DIRECTORY; PROVIDING A SEARCHABLE DATABASE IN THE FIELD OF BUSINESS INFORMATION AVAILABLE VIA A GLOBAL COMPUTER NETWORK; DISSEMINATION OF ADVERTISING FOR OTHERS VIA AN ON-LINE ELECTRONIC COMMUNICATIONS NETWORK; PROVIDING A SEARCHABLE ON-LINE DATABASE FEATURING GOODS AND SERVICES OF OTHERS; PROVIDING A SEARCHABLE ON-LINE ADVERTISING GUIDE FEATURING THE GOODS AND SERVICES OF OTHER ON-LINE VENDORS; DATABASE MANAGEMENT SERVICES; COMPUTER SERVICES, NAMELY, PROVIDING DIRECTORIES FOR TELEPHONE NUMBERS, BUSINESS ADDRESSES, ELECTRONIC MAIL ADDRESSES, NETWORK HOME PAGE ADDRESSES, ADDRESSES AND TELEPHONE NUMBER OF PEOPLE, PLACES, AND ORGANIZATIONS; DATA STORAGE AND RETRIEVAL SERVICES FOR TRANSMITTING, DISPLAYING AND STORING TRANSACTION, IDENTIFICATION AND FINANCIAL INFORMATION; ON-LINE RETAIL AND WHOLESALE DISTRIBUTORSHIP SERVICES FEATURING GENERAL MERCHANDISE AND GENERAL CONSUMER GOODS; AUTOMATED AND COMPUTERIZED TRADING SERVICES; ON-LINE TRADING SERVICES; INFORMATION SERVICES, NAMELY, PROVIDING INFORMATION ABOUT RETAIL PRODUCTS TO CUSTOMERS, FEATURING THE AVAILABILITY OF SPECIFIC PRODUCTS OF INTEREST TO THEM; ONLINE BUSINESS INFORMATION SERVICES, NAMELY ANALYZING AN INDIVIDUAL’S PREFERENCES AND PROVIDING PRODUCT REVIEWS AND RECOMMENDATIONS; AUCTIONEERING; AUTOMATED AND COMPUTERIZED TRADING OF GOODS AND SERVICES FOR OTHERS PROVIDED OVER A GLOBAL COMMUNICATION INFORMATION NETWORK.
Nexocare biotech

4168247  06/05/2019
NEXOCARE BIOTECH PVT.LTD.
HOUSE NO 128, BANK COLONY, PIPLI WALA TOWN, MANIMAJRA(UT), CHANDIGARH-160101
Body Incorporate

Address for service in India/Attorney address:
PREETPAL SINGH ADV
434 SECTOR 15 A CHANDIGARH 160015
Used Since :30/01/2015

DELHI
Advertising services relating to pharmaceutical products, Retail services or wholesale services for pharmaceutical, veterinary and sanitary preparations and medical supplies, Billing services in the field of healthcare, Business administration services in the field of healthcare.
Trade Marks Journal No: 1907, 24/06/2019 Class 35

4168429 06/05/2019
KAVITA SHASHANK BHOPALE Sole Proprietor of SK SCARLET CO
C2-502, SAARRTHI SOUVENIR, OPPOSITE VIBGYOR SCHOOL, BEHIND TEERTH TECHNOSPACE, OFF. PUNE BANGLORE HIGHWAY, MAHALUNGE, PUNE, MAHARASHTRA- 411045
THE TRADEMARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI
Advertising; Business management; Business administration; Office functions
4168434  06/05/2019
PLEADES LAB (OPC) PRIVATE LIMITED
ATEL ATA CHAKE RAJIV MARG, WARD .9 NIRALA NAGAR, REWA-486001
The Trade Marks Act, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI
Retail services in relation to pharmaceutical preparations, Wholesale services in relation to pharmaceutical preparations, Wholesale services for pharmaceutical, veterinary and sanitary preparations and medical supplies, Retail services for pharmaceutical, veterinary and sanitary preparations and medical supplies, Retail or wholesale services for pharmaceutical, veterinary and sanitary preparations and medical supplies included in class 35.
4168487  06/05/2019

MR. AMAN JAIN TRADING AS BABIES PLUSPOINT
SHOP NO 106, 1st FLOOR, ROYAL DREAMS, CHALA ROAD, VAPI – 396191, INDIA

PROPRIETORSHIP

Address for service in India/Agents address:
MAKHIJA & ASSOCIATES.
OFFICE NO.1/1, 1ST FLOOR, A WING, SAI TIRTH TOWER, STATION ROAD, SIDDHARTH NAGAR, THANE (E)-400603

Proposed to be Used
AHMEDABAD

RETAIL & E-COMMERCE SERVICES RELATED TO TOYS & GAMES.
4168602    06/05/2019
AWESTOF CLOTHIER LLP
7 SUDHAMOY BANERJEE LANE,LP-66/8/2/1,HOWRAH,WEST BENGAL - 711106
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
KOLKATA
Advertising; Business management; Business administration; Office functions
4168605  06/05/2019
BHASJAY ECO-CHEM PRIVATE LIMITED
Flat-202, Tower-7, Unitech Garden, J-Block, South City, Near Raibareily Road, Lucknow, Uttar Pradesh - 226025
Private Limited Company

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
DELHI
ADVERTISING, MARKETING, ON-LINE ADVERTISING ON A COMPUTER NETWORK, PRESENTATION OF GOODS ON COMMUNICATION MEDIA, FOR RETAIL PURPOSES, PROVISION OF AN ON-LINE MARKETPLACE FOR BUYERS AND SELLERS OF GOODS AND SERVICES
Whealth
4168614  06/05/2019
KAIPU NAGI REDDY
Flat # 502, 11-13-609/1, Road number 2, Haripuri Colony, Venkataramana Pride Appartment, Ramakrishna Puram, Sarror Nagar, KV Rangareddy, Telangana - 500035
Proprietor
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Proposed to be Used
CHENNAI
ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS, MARKETING, ON-LINE ADVERTISING ON A COMPUTER NETWORK, PROVISION OF AN ON-LINE MARKETPLACE FOR BUYERS AND SELLERS OF GOODS AND SERVICES
4169061   07/05/2019
KOTADIYA HITARTH R
Haripar Khari, Ta. Paddhari, Rajkot – 360110 GJ IN
PROPRIETOR

Address for service in India/Agents address:
JAY ASHOKBHAI GOHIL
Office No.239, 2nd Floor, Khodiyar Complex, Rajputpara Main Road, Rajkot-360001.Gujarat

Proposed to be Used
AHMEDABAD
SHOWROOM, OFFICES, ONLINE AND OFFLINE STORES, RETAIL AND WHOLESALE STORES OF HOUSE HOLD ITEMS, KITCHEN WARE ITEMS, READY MADE CLOTHS, FOOTWEAR, TOYS, JEWELLERY, CLOTHING ACCESSORIES, HOME APPLIANCES.
4169281 07/05/2019
WP GLASS TECHNIQUE PRIVATE LIMITED
A-207, DATTAVILA CHS LTD, NAVGHAR GAON, NAVGHAR ROAD, BHAYANDER (E), THANE - 401105
THE TRADEMARKS ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
MUMBAI
Business management consultancy, Advertising; Business management; Business administration; Office functions
Proposed to be Used

MUMBAI

Online advertising, Online marketing services, Online ordering services, Computerized online retail store services, provision of an on-line marketplace for buyers and sellers of goods and services, Wholesale ordering services, Goods import-export agency services, Retail services provided by department stores, Retail services provided by online department stores.
TEJAS AGRO IRRIGATION SYSTEMS PRIVATE LIMITED
Nishant Park, Gat No.- 97/1/1 B, Bhandishegaon, Tal – Pandharpur, Dist – Solapur, Maharashtra-413304 India
A Registered Company Incorporated Under Indian Companies Act, 2013

Address for service in India/Angents address:
AMOL ATMARAM WALKAR
001, Amardeep Apartment, Plot No.185, Sector 9, New Panvel(E)-410206

**Proposed to be Used**
MUMBAI
Advertising; business management; business administration; office functions in the field of manufacturing of irrigation systems
4169410 07/05/2019
M/S. SURYPUR EXPORT
69, HAREKRISHNA ROW HOUSE, PEDAR ROAD, MOTA VARACHHA, SURAT- 394101, GUJARAT STATE, INDIA
PARTNERSHIP FIRM
Address for service in India/Attorney address:
R.B.JOGANI & CO.,
706, SHUBH SQUARE, PATEL WADI-3, Opp. SHIVANJALI RAW HOUSE, LAL DARWAZA, SURAT-395004, GUJARAT STATE

Proposed to be Used
AHMEDABAD
EXPORT- IMPORT AND TRADING OF FABRICS, TEXTILES GOODS, CLOTHING AND DRESS MATERIALS.
LocoNav
4169421  07/05/2019
BT TECHLABS PRIVATE LIMITED
N-507, C-1/5, NITIKA TOWER-I, NANIWALA BAGH COMMERCIAL COMPLEX, AZADPUR, NEW DELHI-110003
A company Incorporated under the Indian Companies Act
Address for service in India/Agents address:
THE ACME COMPANY
B-41, NIZAMUDDIN EAST, NEW DELHI - 110013.
Used Since :08/08/2016
DELHI
Advertising, business management;business administration;office functions included in class 35.
MHOS
4169480 07/05/2019
MODEL HOSPITALS PRIVATE LIMITED
trading as ; MODEL HOSPITALS PRIVATE LIMITED
21, NEHRU PLACE, NEW DELHI-110019
SERVICE PROVIDER
Address for service in India/Attorney address:
LAWCOMBINE
B-59 (LGF), SARVODYA ENCLAVE NEW DELHI-110017
Used Since : 01/06/2016
DELHI
HOSPITAL MANAGEMENT; HOSPITAL ADMINISTRATION; BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS, BUSINESS MANAGEMENT CONSULTANCY, RELATING TO MEDICAL SERVICES, HEALTH CARE SERVICES, AND HYGIENIC AND BEAUTY CARE SERVICES FOR HUMAN BEINGS
4169793 07/05/2019
S. PRABHTESH SINGH KALOTI S/O S. JAGJIT SINGH KALOTI
C/o Kaloti Engg. Co. Private Limited, Shop No. 59, New Cycle Market, Gill Road, Ludhiana-141003 (Punjab)
Individual/Sole Proprietor
Address for service in India/Agents address:
PURI TRADE MARK CO.
"BRAND HOUSE",54-55, SUPER CYCLE MARKET, OPP. KWALITY KANDA, GILL ROAD, LUDHIANA-141003 (PUNJAB).
Used Since :01/04/2016
DELHI
Trading, wholesale, retail, export, import, marketing, distribution, outlets, shops, showroom, online selling, franchises, events, ordering services, exhibitions, advertisement, business administration & business management services relating to Only Socket head cap screw, socket head counter sunk screw, socket set screw included in class 35
4169815  07/05/2019
VADHER INFRASTRUCTURE PRIVATE LIMITED
206, 2ND FLOOR, DIVYAM COMPLEX, KHODIYAR COLONY, JAMNAGAR (GUJARAT) – 361006
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
CHETANABEN LANGA
B/2, AVON FLATS, B/H. AMARDEEP SCHOOL, CHANDRA NAGAR, PALDI, AHMEDABAD-380007
Used Since: 11/09/2018
AHMEDABAD
MANPOWER SUPPLIERS, MANPOWER CONSULTANCY SERVICES, COMMERCIAL CONSULTANCY, BUSINESS
CONSULTANCY, ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS
INCLUDED IN CLASS 35
AQUAWOOD

4170348 08/05/2019

S. KARANDEEP SINGH S/O S. MANJIT SINGH TRADING AS KAMAL TRADERS
13-E, Near Gurudwara Singh Sabha, Bhai Randhir Singh Nagar, Ludhiana-141001 (Punjab).

PROPRIETORSHIP

Address for service in India/Agents address:
PURI TRADE MARK CO.
"BRAND HOUSE", 54-55, SUPER CYCLE MARKET, OPP. KWALITY KANDA, GILL ROAD, LUDHIANA-141003 (PUNJAB).

Used Since: 01/04/2019

DELHI
Trading, wholesale, retail, export, import, marketing, distribution, shops, showrooms, online selling, exhibitions, events, franchises, ordering services, advertisement, business administration & business management services included in class 35
4170366    08/05/2019
EVYAVAN GLOBAL PRIVATE LIMITED
414, MANISH CHAMBERS, SONAWALARD., GOREGAON-E, MUMBAI-400063
A COMPANY INCORPORATED IN INDIA UNDER THE COMPANIES ACT.
Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.
Used Since :19/06/2017
MUMBAI
BUSINESS MANAGEMENT AND ADMINISTRATIVE SERVICES; BUSINESS DEVELOPMENT; BUSINESS RESEARCH AND
INQUIRIES; BUSINESS INFORMATION; BUSINESS AUDITING AND FINANCIAL AUDITING SERVICES; BUSINESS
EVALUATIONS; CONSULTANCY RELATING TO BUSINESS PLANNING; BUSINESS ADVISORY SERVICES; MARKETING
AND PROMOTION SERVICES; BUSINESS PROJECT MANAGEMENT; BUSINESS SECRETARIAL SERVICES; BUSINESS
APPRAISALS; ACCOUNTING SERVICES; ADVERTISING SERVICES; BUSINESS AND MARKETING CONSULTANCY;
PROVIDING BUSINESS INFORMATION IN THE FIELD OF SOCIAL MEDIA; INFORMATION, ADVISORY AND CONSULTANCY
SERVICES RELATING TO BUSINESS MANAGEMENT AND BUSINESS ADMINISTRATION PROVIDED ON-LINE OR VIA THE
INTERNET; PROVIDING COMMERCIAL INFORMATION UPDATES ONLINE AND OVER A GLOBAL COMPUTER NETWORK
IN THE FIELDS OF BUSINESS, COMMERCE, AND INDUSTRY.
4170612  08/05/2019
RITESH RADHESHYAM PANDAY
RADHESHYAM PANDAY, NEAR RATION OFFICE 30/503, KHER NAGAR, PRAGATI CHS., MHB COLONY, BANDRA (EAST),
MUMBAI – 400051, MAHARASHTRA, INDIA
Single Firm
Address for service in India/Attorney address:
SANDESH GOPAL ALHAT
ROOM NO. B/6, SONANI NAGAR CHS, BEHIND PENINSULA HOTEL, OPP GANESH TEMPLE, NEAR METRO STATION,
SAKINAKA, MUMBAI - 400072

Proposed to be Used
MUMBAI
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATIONS, OFFICE FUNCTIONS, ONLINE MARKETING,
WHOLESALE AND RETAIL OUTLETS, INCLUDING SERVICES RELATING TO DISTRIBUTION. TRADING AND MARKETING
OF WATER PURIFIERS
Amisha Gift Gallery

4170903  08/05/2019

AMIT KUMAR MAHESHWARI TRADING AS AMISHA GIFT GALLERY
Shop No LGF 28, Lotus Plaza, Market, Vaibhav Khand, Indrapuram, Ghaziabad - 201014
Proprietorship Firm

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Used Since :15/05/2016

DELI
Retail services for Games, toys and playthings.
ANJUM TRADING AS M/S PRINCE IMPEX
1712, GALI TAKHAT WALI, SUI WALAN, DARYA GANJ, NEW DELHI-110002
A PROPRIETORSHIP CONCERN

Address for service in India/Attorney address:
S. SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used

DELHI
Trading, marketing, wholesaling, advertisement, distribution, retailing, import, export & online business service in respect of Notebook, diaries, telephone index, Paper, cardboard and goods made from these materials, not included in other classes, printed matter, bookbinding material, photographs, stationery, adhesives for stationery or household purposes, artists, materials, paint brushes, typewriters and office requisites (except furniture), instructional and teaching material (except apparatus), plastic materials for packaging (not included in other classes), printers’ type, printing blocks, notebooks and exercise books, magazines, ledgers, carbon papers, visiting cards, stationery and file envelopes.
4172369  09/05/2019
COSPER INDIA PRIVATE LIMITED
7/3, BASEMENT, EAST PATEL NAGAR, NEW DELHI-110008
THE TRADEMARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Online retail services relating to cosmetics; Advertising services relating to cosmetics; Marketing research in the fields of cosmetics, perfumery and beauty products;
Trade Marks Journal No: 1907, 24/06/2019 Class 35

4198212 06/06/2019
SAURAV PRAKASH
Flat Number B1-301, Plot Number 2, Sector-19, Dwarka
Proprietorship Firm

Address for service in India/Attorney address:
PRAVEEN PALIWAL
Bambi Road, Gopal Ganj, Infront of back gate DAV inter college, orai

Proposed to be Used
DELHI
tax filing, advisory and consultancy for taxation matters included in Class 35